

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH 2nd SET OF OPERATIVE DIRECTIONS OF THE ORDER DATED 22/04/2024 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA NO. 113/2023 (WZ), SHRI KAPIL BALIRAM BOMNALE & ORS VS DIRECTOR, M/S TWENTY-ONE SAKAHAR KARKHANA UNIT NO. 3 & ORS.

1.0 Background

Grievance in the Original Application No. 113 of 2023 (WZ), titled Shri Kapil Baliram Bomnale & Ors Vs Director, M/s Twenty-One Sakahar Karkhana Unit No. 3 & Ors. as per order dated 01/09/2023 of the Hon'ble NGT is about the respondent industry i.e. M/s Twenty-One Sakahar Karkhana Unit No. 3, Survey nos. 313, 317, 321, 322, 325, 326, 327, 329 and 353, Shivani (Jamga), Taluka: Loha, District: Nanded is discharging highly polluted effluent and wastewater outside the industry premises, which meets village nalah & ultimately meets the Godavari River. Further allegations as per the aforesaid Hon'ble NGT order are about that the industry is emitting blackish smoke, which is spreading over the crops grown on the agricultural fields of the applicants and causing damage to the crops.

Hon'ble NGT directed vide order dated 01/09/2023 and relevant order is reproduced as below:

"...12. We deem it just and proper to constitute a Joint Committee comprising one Member each of:-

- (i). The Central Pollution Control Board (CPCB);*
- (ii). The Maharashtra Pollution Control Board (MPCB);*
- (iii). The District Collector; and*
- (iv). The District Agricultural Officer.*

13. The MPCB shall be the nodal agency for coordination and logistic support.

14. The Joint Committee is directed to visit the site after informing the applicants and submit a report with respect to the allegations made in the present application, action taken at their end so far, its remedial measures and also the environmental compensation, which could be directed to be levied from the concerned respondent, within a period of four weeks.

15. Applicants are directed to supply the required documents and copy of the application to MPCB for circulation of the same to the members of the Committee within a period of one week.

16. The report in the matter be submitted by the MPCB through e-filing by using portal of NGT in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF..."

In compliance to the aforesaid Hon'ble NGT order dated 01/09/2023, the joint committee heard the representation as submitted by the applicants and about the present issues & area under reference. The applicants accompanied with the joint committee during the inspection cum monitoring and showed the alleged locations under reference. Subsequently, the joint committee carried-out inspection cum monitoring of the effluent treatment plant (ETP) and collected 8 hourly time-weighted composite effluent samples from inlet & final outlet of ETP;

visited the alleged agricultural land(s) of the applicants, as showed by the applicants and collected representative soil samples. Also, the joint committee collected surface water & ground water samples from the locations, as shown by the applicants. Further, the joint committee carried-out source emission monitoring at the stack attached to the captive co-gen boiler; ambient air quality monitoring at three locations i.e. two at down wind direction & one at up wind direction (within & around, the industry) based on the pre-dominant wind direction and accessibility & availability of infrastructure facility to place the ambient air quality monitoring machines.

Upon receipt of analysis results of the aforesaid environmental samples and subsequent deliberation, the joint committee prepared & submitted its report to the Hon'ble NGT through the nodal agency i.e. MPCB on 01/02/2024. Thereafter, the matter was heard from time to time.

Earlier the applicant Shri Kapil Bomnale & others have filed an affidavit on 07.03.2024 & Form II along with statement in respect of damages caused due to discharge of pollutants (Black smoke & Black ash, Air pollutants, Highly polluted effluent etc.) to their agricultural lands, crops & yield as well as public health & environment. The information was compiled from the actual damage caused after various crops taken by them during last 5 years and expected yield with regard to earlier crops taken by them, actual yield received, market price & reduced price received by the applicants & their family members with low rate on account of its contamination with the black smoke & ash as well as polluted discharge of effluent which also affected the fertility of their agricultural land. A statement prepared on the basis of actual yield & income with rate received in respect of damage caused to the applicants & their family members amounting total Rs. 2,12,85,078/- i.e. Two Crores Twelve Lakhs Eighty Five Thousand & Seventy Eight rupees.

As per the affidavit of Applicant & others there are total 30 nos. of applicants & their family members having their total land of 103 Acres & suffered heavy damages due to discharge of pollutants.

Hon'ble NGT directed vide order dated 22/04/2024 (copy of Hon'ble NGT order, dated 22/04/2024 is given at **Annexure-1**) issued two set of operative directions for compliance and relevant order of the first set of operative directions is reproduced as below:

"...5. Therefore, we deem it appropriate that a copy of this objection submitted by the respondent No.1 shall be served upon the Joint Committee by the Registry, with a direction to the Committee that they will go through the entire objections raised by the respondent No.1 in respect of the recommendation of the Joint Committee and after having studied them, the Committee will submit their opinion for the same within a period of one month for final consideration before us..."

Accordingly, the report first set of operative directions has been prepared and submitted to Hon'ble NGT, West Zone, Pune on dated 28/06/2024.

Further, Hon'ble NGT directed vide order dated 22/04/2024 (copy of Hon'ble NGT order, dated 22/04/2024 is given at **Annexure-1**) and relevant order of the second set of operative directions is reproduced as below:

"...8. In order to verify whether the amount, which is being claimed by the appellants by way of personal compensation in Form No. II, has been correctly assessed, we deem it appropriate to constitute another Committee comprising one Member each of

the District Collector, Nanded; and District Agricultural Officer, Nanded. We further direct that this Committee may take help of any other competent person, if required, with a direction to the Committee to assess the correctness of the amount, which is being claimed by the applicants by way of personal compensation.

9. We further direct that the applicants shall provide all the documentary evidence before the said Committee, such as receipts of purchase of crops; rates of the same on which the same has been purchased/sold; and the revenue record etc.

10. We also direct that the representative of the respondent No.1 shall be present during the hearing, which would be given by the said Committee and the said Committee shall submit its report within a period of two months from the date of uploading of this order..."

2.0 Approach

In order to comply with the 2nd set of operative directions of the Hon'ble NGT order dated 22/04/2024, the joint committee convened a physical meeting on 05/08/2024 at the District Collector's office, Nanded to discuss about way forward for compliance of the 2nd set of operative directions of the aforesaid Hon'ble NGT order.

Continuous follow up is taken with the applicant & others to submit the documentary evidences such as receipts of purchase of crops; rates of the same on which the same has been purchased/sold; and the revenue record etc. Accordingly applicant has submitted the documentary evidences on 26/07/2024 (without Annexures A, C & D) i.e. Annual average rates of crops from Agriculture Produce Market Committee, Loha, Tal: Loha, Dist: Nanded for the years 2018-2019 to 2023-2024, Crops harvesting report from District Superintendent Agriculture Office & Receipts of crops sold in the market/merchants is as per **Annexure-2**.

3.0 Outcome of Meeting

During meeting discussed in brief as per Hon'ble NGT order dtd 22.04.2024 to constitute another committee comprising on member each of the District Collector Nanded and District Superintendent Agriculture Officer Nanded & to take help of any other competent person. Hon'ble District Collector, Nanded has suggested the name of Sou Aruna Sangewar, Sub-Divisional Officer, Kandhar as his representative. After discussion the name of Shri Guntant Patil, who is a member of committee constituted by the Govt. of India dtd 12.07.2022 to promote natural farming and to make MSP more effective and transparent is finalized to take help in assessing the personal compensation of the farmers affected.

After constitution of committee meeting was held at collector office along with committee members, respondent no. 1, and representative on 08.08.2024 to decide further line of action & the following committee members were present during the meeting.

- i. Shri Abhijeet Raut, District Collector, Nanded
- ii. Shri Shankar Kendule, Sub-Regional Officer, MPCB, Nanded (Nodal Officer)
- iii. Shri Bhausaheb Barhate, District Superintendent Agriculture Officer, Nanded
- iv. Sou. Aruna Sangewar, Sub-Divisional Officer, Kandhar, Dist. Nanded.
- v. Shri. Guntant Patil, Competent Member.

On 12.08.2024 the committee members along with applicant met in collector office, to share their views, inputs & desired information from concern authorities to the District Superintendent Agriculture Officer, Nanded to evaluate the agricultural damages of crops & personal compensation.

The Superintendent Agri Officer, Nanded has prepared the personal compensation report of damage of crops on the basis of documentary evidences provided by the Applicants, suggestions by Hon'ble Collector, Shri Gunwant Patil competent person to assess the damage of crops & Sub-Divisional Officer, Kandhar Dist Nanded.

The Committee has prepared the report of total 31 Nos. of farmers i.e. Applicant & their family members considering their land in hectares, name of crops, year, average yield of circle per quintal per Hectar, average yield expected for the given farm area, yield as per farmers documents, MSP (Minimum Support Price), local market/Nanded market rates in actual rate received to farmers as per the record produced by them, estimated income as per MSP, Estimated income as per farmers record and estimated income based on local market rates.

The detail table of 31 of farmers i.e. Applicants & their family members is prepared. The table is comprising of loss of individual farmers of last five years and the crops they have taken them. Based on this table the total compensation as per yield loss of all the 31 farmers is Rs. 25,94,759.79/- say roundup Rs. 25,94,760/- (Rupees Twenty-Five Lakhs Ninety-Four Thousand Seven Hundred Sixty) and compensation based on loss due to market value is Rs. 82,93,150/- (Rupees Eighty-Two Lakhs Ninety-Three Thousand One Hundred Fifty) this is as per the local market rates & is as per Annexure -3.

As per Hon'ble NGT order dtd 22.04.2024 a hearing was extended to the Applicants & others as well as to Respondent No.1 on 13/09/2024 to submit their say in this regard. The Applicants & others as well as to Respondent No.1 has requested the committee to give the copy of report of personal compensation for their perusal & grant at least 8 days' time to submit their objections on the personal compensation report. Accordingly, the copies of personal compensation reports were served to the Applicants & others as well as to Respondent No.1 on 13/09/2024 personally. The committee has scheduled the next hearing on 24/09/2024.

The hearing was conducted at Collector Office, Nanded during hearing the committee members, Applicants & others & representatives of Respondent No.1 were present. The Respondent No.1 has raised the objections which are enclosed as Annexure IV. Also the applicant farmers have submitted there say which is enclosed as Annexure V.

(Gunvant Patil)
Expert Member

(Bhausahab Barhate)
District Supdt.
Agriculture Officer
Nanded.

(Aruna Sangewar)
Sub-Divisional
Officer, Kandhar.

(Abhijeet Raut)
District Collector,
Nanded.

Item No.4

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No.113/2023(WZ)

Shri Kapil Baliram Bomnale & Ors.

.....Applicant(s)

*Versus*Director, M/s Twenty-One Sakahar Karkhana
Unit No.3 & Ors.

...Respondent(s)

Date of hearing: 22.04.2024

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Mr. Dattatray Devale, Advocate
Respondent(s) : Mr. Gautam Karnik, Advocate i/b
Ms. Niyati Shah, Advocate along-with
Mr. Abhishek Chitnis, Advocate for R-1/PP
Mr. Vilas Jadhav, Advocate for R-2 & 3/MPCB
Mr. Aniruddh Kulkarni, Advocate for R-5/Env. Deptt.

ORDER

1. From the side of the applicants, learned counsel Mr. Dattatray Devale has appeared.
2. In compliance with our previous order dated 05.02.2024, the learned counsel for applicants has filed Form No.II, which is annexed at page nos.920 to 1006 of the paper book, wherein it is submitted that the applicants and their family members have suffered loss for agricultural crops to the tune of Rs.2,12,85,078/- (Two Crores Twelve Lakhs Eighty Five Thousands and Seventy-Eight Rupees), each farmer-wise details of which are mentioned in tabular form in Annexure-A and that necessary court fees of Rs.1,93,956/- has also been paid by D.D., a copy of which is also annexed at page no.999 of the paper book.
3. From the side of respondent No.1- Project Proponent, composite objections along-with reply affidavit dated 20.04.2024 has been filed

before us in the form of hard copy, which also contains the reply to the Form No.II.

4. The main objection, with respect to the amount being claimed by the applicants by way of personal compensation, is being disputed by the learned counsel for respondent No.1 on the ground that the same has not been substantiated or supported with any documentary evidence. Not a single document has been produced in support of the details given by them in tabular form, regarding the loss caused to their respective crops. The applicants have produced only 7/12 extracts of the respective lands along-with their rejoinder affidavit to the reply filed by the respondent No.1, which merely show the area under cultivation of the crops that are being cultivated thereon. But they have not filed any documents to show as to how much of their produce from such cultivation was actually sold and at what rate, the same was sold. They have also failed to provide the source of the data collected in the said statement and hence they have not come before this Tribunal with clean hands.

5. With respect to the Joint Committee Report, the main emphasis has been laid by the respondent No.1 on the amount, which has been proposed by the Joint Committee to be levied by way of environmental compensation, by mentioning that three amounts, which are proposed to be levied, i.e. of Rs.46,50,000/- (Rs. Forty-Six Lakhs Fifty Thousands Only) at point no.9, annexed at page no.1016 of the paper book; Rs.11,10,000/- (Rupees eleven Lakhs Ten Thousands Only) at point no.10; and Rs.27,60,000/- (Rupees Twenty Seven Lakhs Sixty Thousand Only) at point no.11, are incorrect and the grounds, on which the same are being said to be incorrect, have also given therein. Not only this, the entire Joint Committee Report has been opposed on various counts by the respondent No.1. Therefore, we deem it appropriate that a copy of this objection submitted by the respondent No.1 shall be served upon the

Joint Committee by the Registry, with a direction to the Committee that they will go through the entire objections raised by the respondent No.1 in respect of the recommendation of the Joint Committee and after having studied them, the Committee will submit their opinion for the same within a period of one month for final consideration before us.

6. The learned counsel for respondent No.1 has pointed out that following persons are not impleaded as respondents in the present Original Application by the learned counsel for applicants:-

Sr. No.	Name of Non-Applicant	GAT No.	Amount claimed (in Rs.)
1.	Smt. Sarjabai Shesherao Bomnale	556	6,17,200/-
2.	Mrs. Sarasvatibai Madhavrao Bomnale	552	5,34,900/-
3.	Mrs. Laxmibai Vyankati Bhalke	337/449	9,09,500/-
4.	Mrs. Svati Bharat Jamge	330	8,22,500/-
5.	Mrs. Dwarkabai Shrirang Jamge	311	7,68,000/-
6.	Mrs. Gangabai Damodhar Jamge	304	16,90,400/-
		Total	53,42,500/-

7. To the above, the learned counsel for applicants replied by saying that the above-named persons are wives/family members of the persons, who have already been made parties in the present Original Application by him. But for the sake of convenience, we direct the learned counsel for applicants to implead above-named persons also as respondent No.25 onwards in the present Original Application, by moving an application in array of the parties of the present Original Application may accordingly be amended and a copy of the same shall be served upon all other parties.

8. In order to verify whether the amount, which is being claimed by the appellants by way of personal compensation in Form No.II, has been

correctly assessed, we deem it appropriate to constitute another Committee comprising one Member each of the District Collector, Nanded; and District Agricultural Officer, Nanded. We further direct that this Committee may take help of any other competent person, if required, with a direction to the Committee to assess the correctness of the amount, which is being claimed by the applicants by way of personal compensation.

9. We further direct that the applicants shall provide all the documentary evidence before the said Committee, such as receipts of purchase of crops; rates of the same on which the same has been purchased/sold; and the revenue record etc.

10. We also direct that the representative of the respondent No.1 shall be present during the hearing, which would be given by the said Committee and the said Committee shall submit its report within a period of two months from the date of uploading of this order.

11. A copy of the order be communicated to the above-mentioned Committee forthwith for compliance.

Put up this matter for further consideration on 20.08.2024

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

April 22, 2024
Original Application No.113/2023(WZ)
P.Kr

Item No: 4

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[Through Physical Hearing (with Hybrid Option)]

ORIGINAL APPLICATION NO.113 OF 2023 (WZ)

Shri Kapil Baliram Bomnale & Ors.

.... **Applicants****Versus**Director, M/s Twenty-One Sakhar Karkhana
Unit No.3 & Ors.....**Respondents**

Date of Hearing : 20.08.2024

**CORAM : HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicants : Mr. Dattatray Devale, Advocate

Respondents : Mr. Abhishek A Chitnis, Advocate along with Ms. Niyati
H. Shah, Advocate for R-1 for R-1
Mr. Vilas Jadhav, Advocate for R-2/MPCB
Mr. Aniruddha Kulkarni, Advocate for R-5**ORDER**

1. Learned counsel Mr. Dattatray Devale, representing the applicants, is present and states that the service affidavit has been filed, as per which all the respondents have been served.
2. From the side of respondent No.1 – Director, M/s Twenty-One Sakhar Karkhana Unit No.3, learned counsel Mr. Abhishek Chitnis has appeared.
3. From the side of respondent Nos.2 and 3 – MPCB, learned counsel Mr. Vilas Jadhav has appeared.
4. From the side of respondent No.4 – District Collector, Nanded, none has appeared.
5. From the side of respondent No.5 – Principal Secretary, Maharashtra Environment and Climate Change Department, learned counsel Mr. Aniruddha Kulkarni has appeared and states that no reply is required to be filed from their side.
6. In compliance with our previous order dated 22.04.2024, the Joint Committee, after taking into consideration the objections raised by

respondent No.1 – Project Proponent/M/s Twenty-One Sakhar Karkhana Unit No.3, has submitted its objection verification report dated 28.06.2024 and copy of the same has already been served on all other parties.

7. The nodal officer of the other Committee, which was constituted by us for verifying the assessment of the amount of personal compensation in Form-II claimed by the applicants to be paid by the Project Proponent, has sought time of 15 days vide their affidavit dated 16.08.2024. The same is allowed.

8. The learned counsel for respondent No.1 – Project Proponent seeks time to file objections against the affidavit of the Committee constituted for assessment of the amount of personal compensation in Form No.II. He may file the same with a direction that a copy of the same shall be served on all other parties as soon as the same is filed and within a week thereafter, rejoinder thereto, if any be filed.

9. As per our directions issued vide our previous order, new persons have also been impleaded as party-respondents in the Original Application by the applicants and amended memo of parties of Original Application has also been filed on record.

10. Put up this matter for next consideration on 01.10.2024.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

August 20, 2024
O.A. No.113 OF 2023(WZ)
npj

Date: 25/07/2024

REPLY TO THE MPCB LETTER ASKING TO SUBMIT DOCUMENTS IN SUPPORT OF APPLICATION FOR COMPENSATION IN OA NO 113/2023WZ ABOUT HON'BLE NGT, WZ ORDER DATED 22-04-2023.

To,
The Sub-Regional Officer,
Maharashtra Pollution Control Board,
Lahoti Complex, 2nd Floor, Vajirabad, Nanded 431601.

M.P.C. Board, Nanded
Y M D
24 07 26 FTS: 0041

Subject- Submission of Evidence about the Sale of Agricultural Yield by the Applicants & Family Members for which an Application for Compensation is submitted before Hon'ble NGT, WZ Bench.

Reference- 1) Order dated 22nd April 2024 passed by Hon'ble NGT, WZ Bench in O.A. No. 113/23.

2) Your Letter dated 30-05-24, 18-06-24, 26-06-24 respectively.

Respected Sir,

We have applied in the prescribed format to Hon'ble NGT, WZ Bench in the O.A. No.113/2023WZ being caused heavy loss due to polluted discharge of effluent duly supported by MPCB- Joint Vigilance Analytical Samples collected by the MPCB as well as Black Smoke and Emissions of Twenty-One Sakhar Karkhana Unit No.-3 & also Agriculture Expert Report submitted after due investigation report submitted by the State Government, which established damage caused to our Agricultural Products. It is further specifically observed in the Panchnama carried out by Government Authorities. We hereby enclose a copy of the Application for Compensation, which is self-explanatory. (Annexure-A)

We are poor farmers & laborers, not very much conversant with documentary evidence, but collecting prevailing market prices in the particular year in which we have suffered heavy losses due to black smoke spread on our agricultural products and less price received in comparison to the market price received by other non-contaminated agricultural products or yields by other farmers. We are submitting whatever receipts are available with us for the kind perusal of Joint Committee- Members. (Annexure-B Collectively.



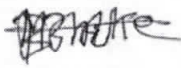
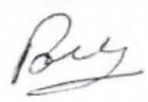
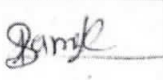
Our Cows, Bedfellows as well as Children & Sr. Citizens are also affected due to air & water pollution as well as contaminated agricultural produce. We are enclosing the Report of the Public Health Centre & Veterinary Centre in this area. (Annexure- C & D respectively.

Hence, we request you to verify it personally & recommend sanction on EDC to the Affected Citizens & Other Animals as well as Agricultural Damage caused by us.


Thank You,

With following documents →
 ① All farmer Agri. yield evidence (sale receipts)
 ② Annual Average rate.
 ③ Crop harvest report. (Calculation sheet) Pro. Chiti

Full Name of Applicant	Age	Occupation	Address of Applicant	Signature
Shri Kapil Baliram Bomnale-Male	25	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	

2	Shri Gangadhar Shesherao Bomnale- Male	54	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	गंगाधर बोमनाले
3	Shri Somnath Balaji Bhalake-Male	31	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	सोमनाथ
4	Shri Baliram Shesherao Bomnale- Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
5	Shri Damodar Laxman Rao Jamge-Male	58	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	दामोदर रामजे
6	Shri Shivraj Sheshrao Bomnale-Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	शिवराज
7	Shri Sunil Damodhar Jamge-Male	33	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
8	Shri Baliram Rao Saheb Bhalake-Male	43	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	बळीराम
9	Shri Madhukar Bhimrao Bhalake-Male	58	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
10	Shri Madhavrao Kondiba Bomnale-Male.	64	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	म धाव
11	Shri Parmeshwar Gangadharrao Bomnale-Male.	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
12	Shri Bharat Shrirang Jamge-Male.	33	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
13	Shri Gajanan Balaji Bhalake-Male.	43	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	गजानन

14	Shri Vyankati Shivappa Bhalake-Male.	60	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	यंकटी
15	Shri Sanjay Damodhar Jamge-Male.	38	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	सं. १२
16	Shri Sidheshwar Vyankati Bhalake	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	२१८९२९२
17	Shri Pralhad Madhavrao Bomnale-Male.	35	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	५०९१६
18	Shri Balaji Bhimrao Bhalake-Male.	65	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	०११११०७
19	Shri Nagesh Shivraj Bomnale-Male.	25	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Ⓝ Bomnale
20	Shri Kondiba Gangadhar Bomnale- Male.	30	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Ⓝ Bomnale.
21	Shri Onkar Madhukar Bhalake-Male.	40	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Ⓝ Bhalake
22	Shri Sidheshwar Gangadhar Bomnale- Male.	32	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	सिद्धेश्वर
23	Shri Chhatrapati Shrirang Jamge-Male.	29	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	जमगे
24	Shri Umakant Madhavrao Bomnale- Male.	38	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Ⓝ Bomnale
25	Smt. Sarjabai Shesherao Bomnale- Female	-	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	+ शेषराव

26	Mrs.Shantabai Shivraj Bomnale- Female.	42	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	शाताबाई
27	Mrs.Sarasvatibai Madhavrao Bomnale- Female.	61	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	
28	Mrs.Laxmibai Vyankati Bhalke- Female.	58	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	लक्ष्मीबाई
29	Mrs.Swati Bharat Jamge - Female.	29	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	स्वाती
30	Mrs.Dwarkabai Shrirang Jamge- Female.	51	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	द्वारका
31	Mrs.Gangabai Damodhar Jamge - Female.	54	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	गंगाबाई



2019-2024 1439 श्रवणी ६८

कृषि उत्पन्न बाजार समिती लोहा ता.लोहा जि. नांदेड

स्थापना दिनांक :- १४.०१.१९६०

सचिव मॉ.नं. ८८८८९६९६९९

ई-मेल am_loha@msamb.com

जा.क्रं. ८७/२०२४-२५

दिनांक ०५/०७/२०२४

प्रति,

श्री कपिल बळीराम बोमनाळे

रा. मौजे शिवणी जामगा ता. लोहा जि. नांदेड

विषय :- शेतीमाल पिकांचे वार्षिक बाजार भाव बाबत.

महोदय,

वरिल विषयी आपणास कळविण्यात येते की, कृषि उत्पन्न बाजार समिती लोहा ता.लोहा मधील सन २०१८-२०१९ ते सन २०२३-२०२४ अखेर सहा वर्षांचे खरीप व रब्बी पिकांचे शेतीमालाचे वार्षिक कमित कमी, जास्तीत जास्त, सर्वसाधारण ,भाव या पत्रासोबत झेरॉक्स प्रतीमध्ये जोडून देण्यात येत आहे.

तरी सदरची माहिती स्विकृत व्हावी.

आपला विश्वासु

घोषां

सचिव

कृषि उत्पन्न बाजार समिती, लोहा
ता. लोहा जि. नांदेड.

वार्षिक गोपवारा

दि. 1/4/2018 से 31/03/2019.

वर्ष: 2018-2019.



रोगी मातामह नाव	आवक कि.ग्रा.	कमि का भाव	जासलीत जासल भाव	रख साधारण भाव	कि.ग्रा.
डिवा	08	740	740	740	54:30:00
राइ ✓	2650	1570	2650	1800	5431620:00
जेवरी हाथ 540	3306	1461	2005	1750	4715734:00
जेवरी हाथ 02	1964	900	1405	1212	2697454:00
जेवरी सोप	759	1551	2912	1821	1890357:00
जेवरी पिक ✓	044	2000	4500	4300	176754:00
मका	059	1100	1916	1125	63284:00
लूर ✓	5640	8350	5500	4500	28292253:00
यना ✓	2369	2800	5272	4380	8162845:00
मुग	905	3400	5500	4460	3712206:00
उडी	132	3200	5000	4800	805407:00
सकद ✓	4688	4580	7101	6300	86804587:00
सोप	11123	2800	3775	3400	36891144:00
कर	078	3000	4100	3200	249772:00
मेर	061	3200	3500	3350	353614:00
चिच	243	6800	8300	6680	1794861:00
चिच	080	1400	1700	1500	126083:00
सक	082	2951	3701	3151	241642:00
तिर	05	4400	1180	10000	38000:00
का	03	1201	1901	1901	4262:00
सक	04	2500	3217	3217	11467:00
का	01	1350	1350	1350	1350:00
यना	01	4100	4100	4100	4100:00
एक साव	34155		एक किंग		182474226:00

सुम

के.बी. सोप

५३१९७३

जास

पंजाब कृषि उत्पादन बाजार समिति

लुधियाना

श्री 1441 श्री 1441 श्री 1441
 दि 11/1/2019 17 31/3/2020
 सत्र 2019-2020



क्र	श्री	श्री	श्री	श्री	श्री	श्री
1	2503	1800	3000	1800		13069286
2	11910	1100	1500	1330		19013924
3	8203	1410	2740	2450		5376533
4	017	8201	4201	4150		45240
5	1595	2025	4000	3450		5825442
6	001	2200	2200	2200		2200
7	954	3900	6400	6200		4910286
8	091	3500	5600	5500		777913
9	1001	3326	4300	4101		384264
10	027	3825	4632	4100		56684
11	081	3400	4900	4100		318677
12	003	6200	6200	6200		15350
13	001	6201	6201	6201		6201
14	018	2500	3600	3351		78542
15	010	9525	14000	10949		86750
16	001	2001	2001	2001		2201
17	001	6051	6051	6051		6051
18	001	2800	2800	2800		2800
19	25387	3000	4994	3800		125549227
20	5876	4000	6186	5100		81499631
21	7617	3501	6120	5100		27792629
उपरोक्त		53708	एकत्रित			238179778

सुभाष
 कु.के.सो.सं.सं.
 नांदेड
 2308सं.सं.

सचिव
 कृषी उत्सव बाजार समिती
 लोहा ता.लोहा जि.नांदेड

1442

पाषाणिक गोधारा

साल:- 2020-2021



दि 1/4/2020 तारि 31/3/2021

क्रमांक	विवरण	प्रमाण	माप	माप	माप	माप
1	अड्डा	1923	1500	2225	1680	3232496 = 00 /
2	डोसम	2468	1300	1901	1530	4271862 = 00 /
3	बाबुन	03	2701	2701	2700	270000 = 00 /
4	मक	01	1051	1051	1051	1051 = 00 /
5	बना	1230	3350	4151	3850	4816542 = 00 /
6	खन	6794	4301	4400	5251	40144586 = 00 /
7	उडी	086	4500	4700	5000	397577 = 00 /
8	मुग	1152	4700	5525	4550	5471939 = 00 /
9	खस	01	2001	2001	2001	2001 = 00 /
10	गि	33	4800	7000	5900	96728 = 00 /
11	मै	1447	3500	3800	4000	6485639 = 00 /
12	(गड) मो	014	8000	8650	3500	150163 = 00 /
13	खन	062	2770	2650	3000	365577 = 00 /
14	क	03	8351	3700	3625	199340 = 00 /
15	क	01	6500	6500	6500	6500 = 00 /
16	ख	112	2900	3250	2900	347584 = 00 /
17	ख	19300	3100	3850	3700	68123291 = 00 /
18	ख	090	6500	8850	8500	797028 = 00 /
19	ख	12532	3500	4800	4725	55275988 = 00 /
20	ख	041	1411	1651	1551	58560 = 00 /
	ख	117200				19192866500
	ख					19236588000

अकाडी-
तां दुव-

सुम्मा
के.पी.सो.को.डा.को.
परिचालक
कृ.उ.का.स.को.डा.

सचिव
कृषी उत्पादन बाजार समिति
लोहारा, ता.लोहारा जि.नवलपरासी

1443

2021-2022 153



ਸਾਲ 2021-2022 16.11/2021 ਤੋਂ 31/3/2022

ਕੋਡ	ਨਾਮ	ਮੁੱਲ	ਮੁੱਲ	ਮੁੱਲ	ਮੁੱਲ	ਮੁੱਲ
1	ਬਲਾਕ	05	2200	911	781	4103
2	ਗੋਸ਼ਟ	23	2100	2500	1150	2531567
3	ਕੋਲਾ	-	-	-	-	-
4	ਕੋਲਾ (ਕੋਲ)	992	1500	1291	1175	1130129
5	ਕੋਲਾ (ਕੋਲ)	1541	1500	1705	1400	20490102
6	ਕੋਲਾ (ਕੋਲ)	002	1500	2400	2400	5501
7	ਕੋਲਾ (ਕੋਲ)	1300	1200	2240	1600	2070332
8	ਕੋਲਾ	003	1500	1700	1500	13734
9	ਮੱਛ	007	1300	2205	1500	12006
10	ਲੂਣ	3355	5000	6751	6100	20045737
11	ਚੌਲ	1741	2000	5301	4801	8016221
12	ਮੂਝ	658	5000	6751	6100	2579762
13	ਤੌੜ	079	1701	6526	5300	334574
14	ਫਲ	-	-	-	-	-
15	ਲਿਫ	014	7200	7911	7500	109574
16	ਕਮਲ (ਕੋਲ)	-	-	-	-	-
17	ਸੋਧ (ਕੋਲ)	009	2000	6701	5001	52203
18	ਲੂਣ	017	1100	1342	1100	70263
19	ਕੋਲ	023	1500	1400	11652	136371
20	ਮੁੱਲ	009	1100	1100	1100	25343
21	ਖੋਲ (ਕੋਲ)	174	3200	3500	5601	2106303
22	ਫਲ (ਕੋਲ)	1705	1100	7200	6101	41124139
23	ਫਲ (ਕੋਲ)	1793	1101	6501	5631	7727193
24	ਫਲ (ਕੋਲ)	132	1130	6601	6300	2671133
25	ਫਲ (ਕੋਲ)	313	1500	1485	5100	2719667
26	ਲਿਫ	072	3200	1450	1100	394138
27	ਲਿਫ	029	1101	1250	1200	39561
28	ਫਲ	604	2100	3300	2401	11051
29	ਫਲ (ਕੋਲ)	22140	2000	9566	8500	116231334
30	ਕੁੱਲ	45526	45526	45526	45526	72

ਸੰਭਾਲਿਆ



वार्षिक सौमवारा

दिनांक ११/०४/२०२२ ते दिनांक ३१/३/२०२३ मध्ये

क्र.	सौमवाराचे नाव	जा. क्र.	एकरी	वस्तु	सर्व	किंमत.
			उभ	वस्तु भाव	साधारण भाव	
१	धान ✓	०३	६६६	७२५	६६६	१२०५७
२	गहू ✓	२१०५	१५००	३८०३	३२००	५२७५३४६
३	ज्वारी De ✓	२१९	१२५०	२६००	१७००	३६३३९३
४	ज्वारी Sup ✓	१३३५	१५००	४०५१	३३००	३७१३५९५
५	हळदी ✓	१८११	१५००	५७००	३५००	४७९५०६१
६	पिठळी ✓	०४	४९००	६५००	५१०५	२२२५५
७	जोडरी	-	-	-	-	-
८	मक्का	-	-	-	-	-
९	मुंबा गावराण ✓	८४	५०००	९४०१	७३०१	५५१६४१
१०	मुंबा चंमका +	२२८	४८००	९२०५	६६५० +	१२११३८८
११	मुंबा पिठळी	०१	४६००	४६००	४६००	४६००
						= १७६७६२९
१२	उजिद ✓	६३	५०००	९०००	६७००	३७९४५४
१३	लुग काण ✓	४७१९	५०००	८९००	७१००	३३५३२९७२
१४	लुग गोंदरी +	५५	५६११	८३६१	८१५१ +	३९८५५१
१५	लुग काका ✓	०४	६१००	७०००	६५००	२५२००
						३३९५६७२३
१६	हाळद पा. का. ✓	३७६४	४६५१	७३००	६०००	४२६८५४३८
१७	हाळद गो. का. ✓	३४६४	४५००	६६२५	५२००	१८९२९५६९
१८	हाळद पा. का. +	६५१	५०००	७३०१	६५०१ +	३७८४३७०
१९	हाळद पा. गो. ✓	७०९	४७००	७१०१	५३००	५८१५७३७
						= ७१२१५११४
२०	कोर्या	१०	४४१००	६१०३	५५००	४१५०२
२१	धाने ✓	०१	९०००	९०००	९०००	९०००
२२	जवस ✓	०१	८५१२	८५१२	८५१२	८५१२

→ पे. नं. २ वर



अ. क्र.	रोहिमाणाचे नाव	लावक किंमत	कृषि/कार्य भाव	नाशिले जास्त भाव	सर्व साधारण भाव	किंमत
23	राई ✓	07	5500	7325	6300	42137
24	सिक ✓	14	5400	16700	12,000	133385
25	गंडाकी ✓	03	2601	3101	2601	9302
26	सुधीफुल ✓	05	3200	4301	4000	14701
27	शेगास इमूग ✓	235	4601	7500	6500	1270573
28	चिंच ✓	273	4901	8025	5800	1602414
29	चिंचोका	79	1325	1618	1450	118719
30	करड ✓	41	4401	5600	5101	20352
31	एवडी ✓	39	5501	6371	5591	229240
32	सोयाबिन ✓	20994	4500	7450	5175	185365961
33	चना ✓	2439	3951	4960	4200	10737319
एकूण सावक किंमत		47952	एकूण किंमत			32,12,76,913

सि.एस. महावत
सं.क. लिपिक

बोली
सचिव
कृषि उत्पन्न बाजार समिती, लोहा
ता. लोहा जि. नांदेड.



11/1/2023

11/1/2023

11/1/2023

Sl. No.	Particulars	Quantity	Rate	Amount	Sl. No.	Particulars	Quantity	Rate	Amount
1	...	4236	1800	7624.80	32	...	1	7300	7300
2	...	4974	1300	6466.20	33	...	4701	15300	71013.00
3	...	481	1200	577.20	34	...	4200	14400	60594.60
4	...	1798	1650	2966.70	35	...	5000	14900	74667.30
5	...	3350	6600	22065.00	36	...	4500	14500	65000.00
6	...	6275	6000	37650.00	37	...	5000	19100	95500.00
7	...	12	6300	75.60	38	...	3201	5600	17923.20
8	...	196	6000	1179.60					
9	...	21	6500	136.50					
10	...	542	4705	2549.90					
11	...	46	5711	262.76					
12	...	78	5000	390.00					
13	...	2192	3800	8329.60					
14	...	22194	4000	88776.00					
15	...	26	1457	378.82					
16	...	61	8000	496.00					
17	...	619	4100	2537.90					
18	...	75	3300	247.50					
19	...	89	3000	267.00					
20	...	22	5000	110.00					
21	...	8	5000	40.00					
22	...	8	3600	28.80					
23	...	180	4500	810.00					
24	...	92	4000	368.00					
25	...	2	1600	32.00					
26	...	27	2000	540.00					
27	...	1	7000	70.00					
28	...	8	11550	92400.00					
29	...	7	5500	38500.00					
30	...	3	4200	12600.00					
31	...	3	3500	10500.00					

299686923

M. D. ...

...

मा. जिल्हा अधिसूचना क्र. १५५३/२०२३ दि. १२-१२-२०२३
 मधील मुद्रा क्र-४ नुसार दि. १९-०१-२०२४ न दि. १९-०१-२०२४
 वेली मोठे-शिवाजी व ग्रेड विकासी उत्पादकता घेवावी करणे.
 खंडम पद्धतीने कोणत्याही प्रकारचे निवड करणे उचित ठरले.
 प्रमाणे आहेत.

अ.क्र	नाव	वय	जे.ए	आलेख अंक (उ)
①	शिवराज शोबेराव जोशी	३६५	०.५२	१६.६३ किलो
②	धरत श्रीरंग जांभगे	३११	१.३४	१०५.४५ किलो

वरील प्रमाणे निवड झालेल्या उत्पादकता प्रमाण घेऊन
 जाऊन वि. कापणी करणे वसम कापून घेण्याची उत्पादकता घेऊन
 आली तेव्हा वगळील प्रमाणे वगळी व खोबणी उपस्थित होणे

अ.क्र	वसम/खोबणी	गाव	उपाक्षरी
①	अधिकारी-वि.अ. वसम	शिवाजी	सी. अशिकारी (वसम) पापनबापट
②	श्रीमती. आर-एस कोपटार- वसम	-	श्री. अ. कोटिकर
③	श्री. इंधोटे, वसम	-	श्री. कोटिकर
④	श्री. वडजे, ग्रामसेवक	-	श्री. कोटिकर
⑤	श्री. आर. के. कोपटार, वसम	-	श्री. कोटिकर
⑥	श्री शिवराज शोबेराव जोशी उपाक्षरी	शिवाजी	श्री. कोटिकर
⑦	धरत श्रीरंग जांभगे	शिवाजी	श्री. कोटिकर
⑧	हंगाधर शोबेराव जोशी	शिवाजी	श्री. कोटिकर
⑨	बसंत दामोदर जांभगे	-	श्री. कोटिकर
⑩	मधुकर शिवाजी जोशी	-	श्री. कोटिकर
⑪	सिद्धेश्वर जोशी जांभगे	-	श्री. कोटिकर
⑫	सोमनाथ जोशी जांभगे	-	श्री. कोटिकर

- | | | | |
|---|---------------------------|-------|-------------------|
| ⑬ | पवनेकर संगीतर कोमनाळे | दिवणी | <u>Bus</u> |
| ⑭ | कोडिका संगीतर कोमनाळे | — | <u>Kamnak</u> |
| ⑮ | वळीराम शेषनाथ कोमनाळे | — | <u>Bus</u> |
| ⑯ | सुनिल दामोदर जामगे | — | <u>Bus</u> |
| ⑰ | प्रकाश मर्चकराव कोमनाळे | — | <u>पुस्तक</u> |
| ⑱ | दत्तपती शंकरांग जामगे | — | <u>Bus</u> |
| ⑲ | विश्वेश्वर संगीतर कोमनाळे | — | <u>विश्वेश्वर</u> |

श्री दि. 6/4/2020

॥ श्री बालाजी प्रसन्न ॥
॥ श्री महादेव प्रसन्न ॥



पा.क्र. 392
श्रीमान

दि. 24/2/2020

बळीराम कोषेराव बोमनाळे

श्री बळीराम कोषेराव बोमनाळे

भाव
एक 2205 kg / 5000

110250

शिवशंकर ट्रेडिंग कंपनी अॅन्ड
कमिशन एजंट

540 एमाली
प्रोप्रायटर 109710

का. व भाव
24=50 5800

142100+
81-490+
141610+

मार्ग/दि

विल
24/2/20

मंगेश ट्रेडिंग कंपनी
प्रोप्रायटर



॥ श्री बालाजी प्रसन्न ॥
॥ श्री महादेव प्रसन्न ॥



पा.क्र. 157
श्रीमान

दि. 15/3/2021

बळीराम कोषेराव बोमनाळे

दि. 12/04/2020

बळीराम कोषेराव बोमनाळे (शिक्की जा)

130500
- 450
130050

का. व भाव
22=50

भाव
5800

मार्ग/दि

15/3/24

मंगेश ट्रेडिंग कंपनी
प्रोप्रायटर

18000/रु हरमस 18 कार्ड
- 180 - 50 06.00/रु / 30000

17820/रु
मार्ग/दि

मार्ग/दि

शुक्ल ट्रेडिंग कंपनी
प्रोप्रायटर

1450

15

दि. 16/05/2022

दि. 10/04/2022

वहिराम शेखराव बोगाडे (शिकणीजा)

वहिराम शेखराव बोगाडे (शिकणीजा)

117800/- रु. कापूस व. 19 पि. < 6200

146640/- रु. 8000 57 med / 28.20 पि. < 5200

- 380

- 1000 ड. भाडे

7000/- रु. 8000 05 med / 02.00 पि. < 3500

116420/- रु. 380 1000

153640

वगळे

- 620

ड. म.

NML

- 100

620 100

152920/- रु. 90 पि.

ब्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

मिठ

शिवा ट्रेडिंग कंपनी

Spale
प्रोप्रायटर

20

दि. 04/05/2022

वहिराम शेखराव बोगाडे (शिकणीजा)

108000/- रु. 8000 55 med / 27.00 पि. < 4000

- 550/- रु.

- 50/- रु.

ड. म. म.

- 1600/- रु.

550 50 1600


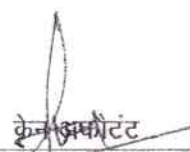

- 20000/- रु.

85800/- रु. 20000/- रु. 8 वरु


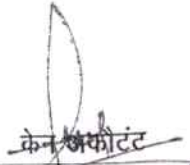
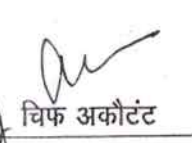
वगळे

मिठ

ब्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर


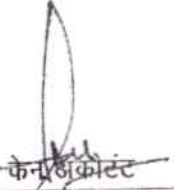
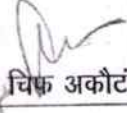
धाराशिव साखर कारखाना लि., युनिट-३					
(ब्यंकटेश्वरा) जिरगा मारुती नगर, शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८					
हंगाम	: २०२१-२०२२	ऊस खरेदी बील	बील नं	: ०००११	
कालावधी	: १६-११-२०२१ ते ३०-११-२०२१		दिनांक	: ३०-११-२०२१	
नाव	: B2097 वीमनाळे कपील बलीराम		गांव	: शिवणी (जामगा)	
गट	: कारखाना	तालुका : लोहा	शिवार	: शिवणी (जामगा)	
क्र	कपात विवरण	कपात रक्कम	क्र	कपात विवरण	कपात रक्कम
ऊस वजन	: ३५,६४४	एकुण रक्कम	: ६४,१५९.००	एकुण कपात	: ०
दर प्रतिटन रु	: १८००	रिलप संख्या	: १९	निव्वळ देय	: ६४,१५९
अक्षरी	: चौसष्ट हजार एकशे एकोणसाठ रुपये				
बँक	:				
खाते क्र	:				
					
	तयार करणार		केन अकौंटंट		चिफ अकौंटंट

चुक भूल देणे घणे. शुंका असल्यास आठ दिवसात कळवावे


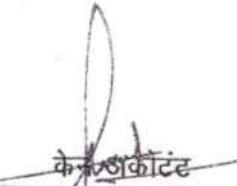

धाराशिव साखर कारखाना लि., युनिट-३					
(ब्यंकटेश्वरा) जिरगा मारुती नगर, शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८					
हंगाम	: २०२१-२०२२	ऊस खरेदी बील	बील नं	: ०००१२	
कालावधी	: ०१-१२-२०२१ ते १५-१२-२०२१		दिनांक	: १५-१२-२०२१	
नाव	: B2097 वीमनाळे कपील बलीराम		गांव	: शिवणी (जामगा)	
गट	: कारखाना	तालुका : लोहा	शिवार	: शिवणी (जामगा)	
क्र	कपात विवरण	कपात रक्कम	क्र	कपात विवरण	कपात रक्कम
१)	इतर कपात	: २४,६७६			
ऊस वजन	: ४०,७६८	एकुण रक्कम	: ७३,३८२.००	एकुण कपात	: २४,६७६
दर प्रतिटन रु	: १८००	रिलप संख्या	: २३	निव्वळ देय	: ४८,७०६
अक्षरी	: अठ्ठेचाळीस हजार सातशे सहा रुपये				
बँक	:				
खाते क्र	:				
					
	तयार करणार		केन अकौंटंट		चिफ अकौंटंट

चुक भूल देणे घणे. शुंका असल्यास आठ दिवसात कळवावे

1452

धाराशिव साखर कारखाना लि., युनिट-३					
(व्यंकटेश्वरा) जिरगा मारुती नगर, शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८					
हंगाम	: २०२१-२०२२	ऊस खरेदी बील	बील नं	: ०००१८	
कालावधी	: १६-०१-२०२२ ते ३१-०१-२०२२		दिनांक	: ३१-०१-२०२२	
नाव	: B2097 बोमनाळे कपील बळीराम		गांव	: शिवणी (जामगा)	
गट	: कारखाना	तालुका	: लोहा	शिवार	: शिवणी (जामगा)
क्र	कपात विवरण	कपात रक्कम	क्र	कपात विवरण	कपात रक्कम
ऊस वजन	: ३८.५८२	एकुण रक्कम	: ६९,४४८.००	एकुण कपात	: ०
दर प्रतिटन रु	: १८००	रिलप संख्या	: १७	निव्वळ देय	: ६९,४४८
अक्षरी	: एकोणसत्तर हजार चारशे अष्टवाळीस रुपये				
बँक	:				
खाते क्र	:				
					
	तयार करणार		के.एस.के.के.के.		चिफ अकाउंटंट

चुक भूल देणे घेणे, शंका असल्यास आठ दिवसात कळवावे

धाराशिव साखर कारखाना लि., युनिट-३					
(व्यंकटेश्वरा) जिरगा मारुती नगर, शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८					
ऊस खरेदी फरक बील					
हंगाम	: २०२१-२०२२	बील नं	: ०००२०		
कालावधी	: ०४-११-२०२१ ते १९-०५-२०२२	दर प्रतिटन रु	: १५०	दिनांक	: २०-०५-२०२२
नाव	: B2097 बोमनाळे कपील बळीराम	रिलप संख्या	: ५९	गांव	: शिवणी (जामगा)
गट	: कारखाना	तालुका	: लोहा	शिवार	: शिवणी (जामगा)
पंधरवाडा	रिलप	वजन	रक्कम	पंधरवाडा	रिलप
१६.११.२०२१ ते ३०.११.२०२१	१९	३५.६४४	५,३४६	०१.१२.२०२१ ते १५.१२.२०२१	२३
१६.०१.२०२२ ते ३१.०१.२०२२	१७	३८.५८२	५,७८७		
उस वजन	: ११४.९९४	एकुण रक्कम	: १७,२४९	अॅडव्हान्स	: ०
उस वेणे	: ०	जळीत कपात	: ०	राष्ट्रीयकृत बँक	: ०
इतर कपात	: २,२९२	सोसायटी	: ०	विना परतीची ठेव	: ०
वाहतुक कपात	: ०			एकुण कपात	: २,२९२
				निव्वळ देय	: १४,९५७
अक्षरी	: चौदा हजार नउशे सत्तावण रुपये				
बँक	:				
खाते क्र	:				
					
	तयार करणार		के.एस.के.के.के.		चिफ अकाउंटंट

चुक भूल देणे घेणे, शंका असल्यास आठ दिवसात कळवावे

1453

॥ श्री बालाजी प्रसन्न ॥
॥ श्री महादेव प्रसन्न ॥

दि. 1/6/2023

पा.क्र.

373

दि. 1/1/2023

श्रीमान

बळीराम शेषेराव बोमनाळे

श्री. बळीराम बोमनाळे

दंड 3595 रु 2116
7000255245
700 रुमाळी

254545 रुमाळी

शिवशंकर ट्रेडिंग कंपनी अॅन्ड
कमिशन एजंट

प्रोप्रायटर
शिवशंकर
का-व
18=00- 66600
360
66240

नगदी

गाव
37000

मंगेश ट्रेडिंग कंपनी
प्रोप्रायटर
Mangesh

ट्वेन्टीवन शुगर्स लि.

गळीतास आलेल्या ऊसाची माहीती

2223YG005047

गळीत हंगाम : 2022-2023

कालावधी दि. 09-02-2023 ते दि. 14-02-2023

विभाग : कारखाना साईट गाव : शिवणी (ज)

ऊस वजन मे. टन 23.483

विभाग

दर प्रती मे. टन रुपये 2200.00

नाव : 10696 बोमनाळे बळीराम शेषेराव

एकुण रक्कम रुपये 51795.00

वजावट	रक्कम	वजावट	रक्कम	वजावट	रक्कम
				एकुण वजावट रुपये	0.00
				निव्वळ अदा रुपये	51795.00

अक्षरी रक्कम रुपये : एकाव्वन हजार सातशे पंच्याण्णव फक्त

बँक व शाखा : 28 महाराष्ट्र ग्रामीण बँक शाखा लोहा खाते नं.: 80001671948



ट्वेन्टी 1454 गार्स लि.

गळीतार आलेल्या ऊस वीहीती

2223YG005907

गळीत हंगाम : २०२२-२३

कालावधी दि. १६-०२-२०२३ ते दि. २८-०२-२०२३

विभाग : कारखाना साईट गाव : शिवणी (ज)

ऊस वजन मे.टन १.०१५

विभाग

दर प्रती मे.टन रुपये २२००.००

नाव : 10696 बामनाळे बळीराम शेषेराव

एकुण रक्कम रुपये २२३३.००

वजावट	रक्कम	वजावट	रक्कम	वजावट	रक्कम
				एकुण वजावट रुपये	०.००
				निव्वळ अदा रुपये	२२३३.००

अक्षरी रक्कम रुपये : दोन हजार दोनशे तेहतीस फक्त

बँक व शाखा : 28 महाराष्ट्र ग्रामीण बँक शाखा लोहा खाते नं. : 80001671948

1455

ट्वेन्टीवन शुगर्स लि.



गळीतास आलेल्या साची गळीती

2223YG007512

गळीत हंगाम : 2022-2023				कालावधी दि. १६-११-२०२२ ते दि. ०५-०३-२०२३	
विभाग : कारखाना साईट गाव : शिवणी (ज) विभाग नाव : 10696 बोमनाळे बळीराम शेषेराव				ऊस वजन मे.टन	२४.५५८
				दर प्रती मे.टन रुपये	५०.००
				एकुण रक्कम रुपये	१२२८.००
वजावट	रक्कम	वजावट	रक्कम	वजावट	रक्कम
				एकुण वजावट रुपये	०.००
				निव्वळ अदा रुपये	१२२८.००
अक्षरी रक्कम रुपये : एक हजार दोनशे अठ्ठावीस फक्त					
बँक व शाखा : 28 महाराष्ट्र ग्रामीण बँक शाखा लोहा खाते नं. : 80001671948					

॥ श्री बालाजी प्रसन्न ॥
॥ श्री महादेव प्रसन्न ॥



पा.क्र. 380

दि. 26/02/2024

श्रीमान बकीराम शेषराव बोमनाळे

दि. 12/03/2024
बकीराम शेषराव बोमनाळे (बिनापी गणपती)

228600 / रु. 80000 79 मने 6000
- 790 / रु. 38.10 / रु.
156 / रु. 8 म. 8-चक
20,000 / रु. 790 150 20000/रु.
27660 रु. गगदी

दिनांक
प्रमाण

अ. व

भाव
3700

59570 रु
ब-483 रु
उचक 10000 रु

16=10

49087 रु गगदी

दि.
26/02/24

महेश ट्रेडींग कंपनी

Pravin
प्रमाणित

1457

Date

श्री 57 ता. 25/12/20
 श्री गंगाधर जेठराव बोरनारे शिवाजी
 100000 टिकट 20 (5000)
 टा 200
 99800/- नगद

34800 कापूस 6 (5800)
 टा 125
 35675/- नगद
 ओम शिवा ट्रेडिंग कंपनी
 मोंड यार्ड लोहा
 शेके
 प्रिन्सपलर

श्री 65 ता. 01-05/21
 श्री गंगाधर जेठराव बोरनारे शिवाजी
 कापूस - 819 मध्ये
 8 मीठ 5200 46400

46400
 टा - 110
 46290/- नगद
 ओम शिवा ट्रेडिंग कंपनी
 मोंड यार्ड लोहा
 शेके
 प्रिन्सपलर

30 ता. 3/3/22
 श्री गंगाधर जेठराव बोरनारे
 कापूस - 8 मीठ / 6200 मीठ
 49600
 टा - 100
 49500/- नगद
 ओम शिवा ट्रेडिंग कंपनी
 मोंड यार्ड लोहा
 शेके
 प्रिन्सपलर

श्री 70 ता. 25/02/21
 श्री गंगाधर बोरनारे
 कापूस - 5 मीठ / 3700 मीठ
 = 18500
 टा 50
 18450/- नगद
 ओम शिवा ट्रेडिंग कंपनी
 मोंड यार्ड लोहा
 शेके
 प्रिन्सपलर

श्री 51 ता. 3/5/24
 श्री गंगाधर जेठराव बोरनारे शिवाजी
 14800 कापूस 4 (3700)
 टा 100
 15700/- नगद
 35000 टिकट 5 (7000)
 टा 100
 35900/- नगद
 ओम शिवा ट्रेडिंग कंपनी
 मोंड यार्ड लोहा
 शेके

31 31/02/2020

दामोदर लक्ष्मण जाधव शिपवी (जा)

23200 कायम व. 4 5800

8000 वी

10000 मी

22120 मगरी

मिळ

व्यंकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

41 17/03/2021

दामोदर लक्ष्मण जाधव शिपवी (जा)

18000 कायम व. 03 6000

9000 वी

10000 मी

16910 मगरी

मिळ

व्यंकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

" 80 " 75 दि. 21/04/2020

ceamber ceamer, 2400 (जम्मू शिपवी)

9600 ~~2400~~ 07 acts / 2400
- 100 04 acts

9510/25 80 ne
मगरी 90 30

नर्मदा ट्रेडिंग कंपनी

प्रोप्रायटर

a 2400 100

ceamber ceamer, 2400 (जम्मू शिपवी)

9600 ~~2400~~ 09 acts / 2400
- 90 04 acts

9510/25 80
मगरी 90

नर्मदा ट्रेडिंग कंपनी

प्रोप्रायटर

55 दि. 16/04/2022

दामोदर लक्ष्मण जागो शिवाजी (जा)

43400 | फायुअ व 07 | 6200

210 | ६ |

1000 | भाड

10000 | 3-चळ

32190 मपदी

मिळ

व्यंकटेश ट्रेडिंग कंपनी
कमिप्री
प्रोप्रायटर

63 दि. 03/03/2023

दामोदर लक्ष्मण जागो शिवाजी (जा)

14800 | फायुअ व. 04 | 3700

80 | ६ |

700 | भाड

16020 मपदी

मिळ

व्यंकटेश ट्रेडिंग कंपनी
कमिप्री
प्रोप्रायटर

" दि 11 88 दि. 25/04/2022

दामोदर लक्ष्मण जागो शिवाजी (जा)

9600 | मपदी 09 कळ | 2400
-130 | 04 दि

9470 | ४५ | १०

मपदी | १० | २०

नर्मदा ट्रेडिंग कंपनी
कमिप्री
प्रोप्रायटर

97 दि. 02/02/2024

दामोदर लक्ष्मण जागो शिवाजी (जा)

11100 | फायुअ व. 03 | 3700

90 | ६ |

1000 | भाड

10010 मपदी

व्यंकटेश ट्रेडिंग कंपनी
कमिप्री
प्रोप्रायटर

शिवराज शेखराव बोमनाडे (जाफा शि)

	<u>हापुराव क</u>	भाव 58000
58000/-	10,000/-	
घा-200/-		
<hr/>		
57800/-	नगद	

दि. 28/04/2020

मंगेश ट्रेडिंग कंपनी

Sachin प्रिन्सिपल

शिवराज शेखराव बोमनाडे (शिवली गाव)

27000/-	8000/-	18000/-	भाव 30000
30000/-	11000/-	05.00	
57000			
- 390	290	100	
<hr/>			
56610/-	नगद		

शिव ट्रेडिंग कंपनी
प्रिन्सिपल

शिवराज शेखराव बोमनाडे (जाफा शि)

	<u>हापुराव क</u>	भाव 58000
63800/-	11200/-	
घा-220/-		
63580/-	10,000/-	
- 10,000/-		
<hr/>		
53580/-	नगद	

मंगेश ट्रेडिंग कंपनी

Sachin प्रिन्सिपल

श्री. शिवराज शेखराव बोमनाडे

दखद 1320 रु	भाव 58000
76560	
260 रुमात्र	
<hr/>	
76300 नगद	

शिवशंकर ट्रेडिंग कंपनी अँड
कमिशन एजंट

Sachin

1461

32 दि. 15/06/2022

शिवराज शेखराव कोमनाडे (शिवाजी)

28000
- 11210
16790

22900 16000
8.000

16790 रु
नगदी 166 रु 80 रु 1000 रु 10000 रु

शिव ट्रेडिंग कंपनी
प्रोप्रायटर

88 दि. 14/04/2022

शिवराज शेखराव कोमनाडे (शिवाजी)

74200
20000
94200
- 490
93710

28000 14.000
11000 05.000
390 100

20000 4000

94200

- 490

93710 रु
नगदी

शिव ट्रेडिंग कंपनी
प्रोप्रायटर

50 दि. 16/07/2022

शिवराज शेखराव कोमनाडे (शिवाजी)

49600
- 1160
48440

31000 9000
08.000 6200

48440 रु
नगदी 166 रु 1000 रु

चंकोटेश ट्रेडिंग कंपनी
प्रोप्रायटर

63 दि. 05/04/2022

शिवराज शेखराव कोमनाडे (शिवाजी)

148000
8.1200
146800 रु
नगदी

31000 व 04 = 00
भाव 3700

दि 05/04/2022

मंगेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 1/6/2023

श्री शिवराज बोमनाळे

द्वारा 1100 रु

मात्र

7100

78100

220 हजार

77880 हजार

शिवशंकर ट्रेडिंग कंपनी अॅन्ड
कमिशन एजेंट

Sachin
प्रोप्रायटर

दि. 05/06/2023

शिवराज बोमनाळे (शिवराज बोमनाळे)

120000 $\frac{120000}{06.06.23}$ 20000

38000 $\frac{040000}{02.06.23}$ 19000

158000 $\frac{81}{160}$ $\frac{117}{50}$

210
155900 रु
नगरी

नर्मदा ट्रेडिंग कंपनी
शिवराज
प्रोप्रायटर

दि. 12/02/2024

शिवराज बोमनाळे (शिवराज)

आपुस व

मात्र

11000 रु

03 = 00

3700

890 रु

110100 नगरी

मोसा ट्रेडिंग कंपनी

दि. 12/02/2024

Sachin
प्रोप्रायटर

दि. 06/03/2024

शिवराज बोमनाळे (शिवराज बोमनाळे)

66000 रु $\frac{230000}{11.03.24}$ 6000

16800 रु $\frac{160000}{08.03.24}$ 2100

82800 रु $\frac{81}{390}$ $\frac{117}{100}$

72300 रु
नगरी

8-वर्ग
100000

शिवराज ट्रेडिंग कंपनी
प्रोप्रायटर

॥ ३१ ॥

दि 15/04/2020

शुभिन हामोशर जामो (शिवणी जाम)

14000/र. स्वारी 11 अक्षर 24.00
05.20 प्रति

29000/र. हामोशर 21 अक्षर 30.00
09.00 प्रति

54000/र. 25. 100
34000/र. 320 100
- 400

38580/र. नगरी
100

सुर्वशी ट्रेडिंग कंपनी

सुर्वशी
प्रोप्रायटर

दि. 14/02/2020

शुभिन हामोशर जामो (शिवणी जाम)

156600/र. कापुस व 27 5800

540/र.

10000/र. 340

146060/र. नगरी

100

ब्यंकटेश ट्रेडिंग कंपनी

ब्यंकटेश
प्रोप्रायटर

॥ ३१ ॥

41

दि. 05/06/2020

शुभिन हामोशर जामो (शिवणी जाम)

145750/र. हामोशर 54 अक्षर 55000/र.
- 590 26.50 प्रति

10,000/र. 340 अक्षर. 100

135760/र. 540 50

अक्षर प्रति

सुर्वशी ट्रेडिंग कंपनी

सुर्वशी
प्रोप्रायटर

दि. 12/01/2020

शुभिन हामोशर जामो

174600/र. कापुस व. 29.10 6000

582/र.

1000/र.

173018/र. नगरी

100

ब्यंकटेश ट्रेडिंग कंपनी

ब्यंकटेश
प्रोप्रायटर

25 दि. 12/4/2022

सुमिल हार्मोडर जागरे शिक्की (जा)

118730 | कायुम न. 19:15 | 6200
 = 383 | ६
 20000 | 3-चल
 1000 | शि
 97347 | नशि
 मिश

चंकेटेश ट्रेडिंग कंपनी
 शुभमार्गे
 प्रोप्रायटर

70 दि. 11/03/2023

सुमिल हार्मोडर जागरे शिक्की (जा)

33707 | कायुम न. 9.11 | 3700
 273 | ६
 33434 | नशि
 मिश

चंकेटेश ट्रेडिंग कंपनी
 शुभमार्गे
 प्रोप्रायटर

11 दि. 14 60

दि 07/05/2022
 सुमिल हार्मोडर जागरे शिक्की (जा)

13200 / रु. स्वारी 13 अक्ष < 2200
 - 180 / रु. 06.30 लक्ष
 5000 / रु. 8र. 15
 8020 / रु. 180 50
 नशि 3-चल. 5000 / रु.
 मिश

सुवींशी ट्रेडिंग कंपनी
 शुभमार्गे
 प्रोप्रायटर

11 दि. 11 51

दि 17/05/2023
 सुमिल हार्मोडर जागरे शिक्की (जा)

84000 / रु. 25 अक्ष < 7000 / रु.
 12.00 लक्ष
 15400 / रु. 14 अक्ष < 2200 / रु.
 07.00 लक्ष
 99400 2र. 100
 - 590 400
 30,000 30000 / रु. 3-चल
 68810 / रु.
 नशि मिश

सुवींशी ट्रेडिंग कंपनी
 शुभमार्गे
 प्रोप्रायटर

1465

35 13/01/2024

सुनिम दामोदर जाको रिफरिज

55648/

फायस न. 15.04

3700

451/ हा

1000/ भास

10000/ 3200

44197/ भास

विल

व्यंकटेश ट्रेडिंग कंपनी

सुनिम
प्रोप्रायटर

५ १३/०३/२०२४

44

दि. 05/03/2024

सुनिम दामोदर जाको (सिक्का जा)

70,000/रु हा 10.00 प्रति 70,000/रु

- 270/रु

69730/रु हा मा.

मा. 220 50

मा.

सुर्यवंशी ट्रेडिंग कंपनी

सुर्यवंशी
प्रोप्रायटर

" 41 दि. 14/04/2020

बकीराम रावसाहेब काळे (शिकी)

139000 $\frac{\text{क्यापुस वडाग}}{24.00 \text{ विकास}}$ $\frac{\text{मात}}{5500}$
 11480

12720 $\frac{\text{or}}{2.00}$ $\frac{\text{मात}}{1000}$ $\frac{\text{3 पान}}{10000}$
 नगदी

ब्यकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

" 13 दि. 12/04/2020

बकीराम रावसाहेब काळे (शिकी)

19200 $\frac{\text{मात}}{08 \text{ विकास}}$ $\frac{16 \text{ मात}}{2400}$

27000 $\frac{\text{क्यापुस}}{09 \text{ विकास}}$ $\frac{10 \text{ मात}}{3000}$

46000 $\frac{\text{or}}{440}$ $\frac{\text{मात}}{100}$

45760/3 $\frac{340}{100}$

नगदी

बकीराम ट्रेडिंग कंपनी
 प्रोप्रायटर

" 47 दि. 14/04/2020

बकीराम रावसाहेब काळे (शिकी)

115500 $\frac{\text{क्यापुस}}{21.00 \text{ विकास}}$ $\frac{48 \text{ मात}}{5500}$
 530

114970/480 $\frac{\text{or}}{100}$

नगदी

सुरेश्वरी ट्रेडिंग कंपनी
 प्रोप्रायटर

" 56 दि. 12/04/2020

बकीराम रावसाहेब काळे (शिकी)

174000 $\frac{\text{क्यापुस वडाग}}{09.00 \text{ विकास}}$ $\frac{\text{मात}}{6000}$
 2580

171420/580 $\frac{\text{or}}{2000}$

नगदी

ब्यकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

० १८७१५ दि. 12/04/2022

बखिरान व्यवसाहेब काळे (शिवाजी)

117800/रु $\frac{\text{अपुस वजण}}{१९.०० \text{ पिवळ}} \times ६०००$

15400 $\frac{\text{जाती १५ रुळे}}{०.७०० \text{ पिवळ}} \times १०००$

183200 $\frac{\text{रु ५३०}}{५३०}$ $\frac{\text{५३०}}{५३०}$

- 132620/रु $\frac{\text{बकटेश ट्रेडिंग कंपनी}}{\text{प्रोप्रायटर}}$

० १८७१५ दि. 18/04/2022

बखिरान व्यवसाहेब काळे (शिवाजी)

85100 $\frac{\text{अपुस वजण}}{२३.०० \text{ पिवळ}} \times ३७००$

2190 $\frac{\text{रु ६९०}}{६९०}$ $\frac{\text{६९०}}{१५००}$

नमस्ते $\frac{\text{बकटेश ट्रेडिंग कंपनी}}{\text{प्रोप्रायटर}}$

० १८७२० दि. 08/03/2022

बखिरान व्यवसाहेब काळे (शिवाजी)

17600 $\frac{\text{गड्ड १६ रुळे}}{०.८०० \text{ पिवळ}} \times १०००$

210 $\frac{\text{रु १६०}}{१६०}$ $\frac{\text{५३०}}{५३०}$

नमस्ते

$\frac{\text{सुर्वेशी ट्रेडिंग कंपनी}}{\text{प्रोप्रायटर}}$

59200 $\frac{\text{अपुस वजण}}{१६.०० \text{ पिवळ}} \times ३७००$

- 1480 $\frac{\text{रु ५४०}}{५४०}$ $\frac{\text{५४०}}{१०००}$

नमस्ते

$\frac{\text{बकटेश ट्रेडिंग कंपनी}}{\text{प्रोप्रायटर}}$

ॐ २८ १४ ११

ॐ २८ १४ ११ (२८ १४ ११)

२४०० २८ १४ ११ २८ १४ ११

- २१०

२१९०/५ २१० ५०

११११

ॐ २८ १४ ११

११११

दि. 25-6-2020 मध्यम मिमाल प्रालिम

रुपय 10 लाख

भाव: 3000

12000

1000

व्यय 2 लाख

11900

[Signature]

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड्यार्ड लोहा
टा. २१२
प्रोप्रायटर

मधुकर मिमाल खाते क्रि. 001111

कापस 13 डि (5800)

75400/-

- 760

एमाली काड

74640

260

500

[Signature]

व्यंकटेश ट्रेडिंग कंपनी
Kamath
प्रोप्रायटर

दि. 3-2021 मधुकर मिमाल प्रालिम

रुपय 35 लाख

21200

वजग 14 लाख

350

20850

भाव 5800

[Signature]

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड्यार्ड लोहा
टा. २१२
प्रोप्रायटर

दि. 9-2021 मध्यम मिमाल प्रालिम

कैपूण

22000

वजग 9 लाख

1980

भाव 4000

20020

[Signature]

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड्यार्ड लोहा
टा. २१२
प्रोप्रायटर

218-10-2022
HgmL शिवालय मालिक
कायदा

शिवालय 8

9600
2200
49366
शिवालय

पांडुरंग कृपा ट्रेडिंग कंपनी
मोबायर्ड लोहा
टा.श.ए.
प्रोप्रायटर

दि. 24-7-2023
महेश्वर शिवालय

कायदा

4800
3100
शिवालय 4 किंवा
शिवालय 3700 रपट

4680
शिवालय

पांडुरंग कृपा ट्रेडिंग कंपनी
मोबायर्ड लोहा
टा.श.ए.
प्रोप्रायटर

दि. 6-7-2024
HgmL शिवालय मालिक

शिवालय

24500
शिवालय 100
शिवालय 7 किंवा

24500
शिवालय
शिवालय 3800

पांडुरंग कृपा ट्रेडिंग कंपनी
मोबायर्ड लोहा
टा.श.ए.
प्रोप्रायटर

दि. 15-5-2022
HgmL शिवालय मालिक

शिवालय

38000
शिवालय 20
शिवालय 4 किंवा
शिवालय 7 किंवा

34860
शिवालय
शिवालय 2000

पांडुरंग कृपा ट्रेडिंग कंपनी
मोबायर्ड लोहा
टा.श.ए.
प्रोप्रायटर

21-4-2023
मधुकर भिमावत भाऊ

700
80
520
ज्याचे 3 मि.
माल 1900

माली गोबिंद गो. शिंदे
पो. पाच

माल 4000
पांडुरंग कृपा ट्रेडिंग कंपनी
मोठ्या बाई लोहा
रा. शिंदे
प्रोप्रायटर
3900 माल

22-02-2024
मधुकर भिमावत भाऊ

8100
6000
280
750
माल 2500
माल 6000

माली पांडुरंग कृपा ट्रेडिंग कंपनी
मोठ्या बाई लोहा
रा. शिंदे
प्रोप्रायटर

दि. 17-5-2023
मधुकर भिमावत भाऊ

हाऊस 12 पाई
35000
800
34200
पाच मि. व-10
माल 2400

माली पांडुरंग कृपा ट्रेडिंग कंपनी
मोठ्या बाई लोहा
रा. शिंदे
प्रोप्रायटर

दि. 20-2-2024
मधुकर भिमावत भाऊ

कायूज 2 मि.
7500
माल 3700
माल 60
7340

माली पांडुरंग कृपा ट्रेडिंग कंपनी
मोठ्या बाई लोहा
रा. शिंदे
प्रोप्रायटर

11-1-2024

मेमबर, अन्वय

6200

70

सुरत

3 प्रश्न

6230

मेमबर

2100

पाठ्यक्रम

संख्या

01.21

संख्या

श्री. माधवराव बोपनाळे

कापूस - 19 किं. प्रा. 5800

110200
= 380 इलाकी

109820 नगद

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 08/04/2021

श्री. माधवराव बोपनाळे

कापूस - 14.20 किं. प्रा. 5800

82360

284 इलाकी

82076 नगद

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

16/4/2020

माधवराव बोपनाळे शेवती जा.

राशि 12.50 प्रा.
6. कि. 2500

15000

पन्ना 8.50 प्रा.
4. कि. 3000

12000

15000

12000

27000

घ. 200

21800

नारायणात्री ट्रेडिंग कंपनी
नवा मोठा, नांदेड

दि. 13/03/2021

माधवराव कोठिवा बोपनाळे

60000) हळद $\frac{24 \text{ किले}}{12.00}$ (5000

28000) हरभरा $\frac{14 \text{ किले}}{7.00}$ (4000

88000

380 घ.

87620 नगदी

नारायणात्री ट्रेडिंग कंपनी
नवा मोठा, नांदेड

दि. 04/02/20

1474

39

श्री. माधवराव बोपनाळे

कायदा - 19 कि. प्रा. 5800

110200
- 380 इलाहा
109820 नगरी

व्यकदेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 08/04/2021

श्री. माधवराव बोपनाळे

कायदा - 14.20 कि. प्रा. 5800

82360
- 284 इलाहा
82076 नगरी

व्यकदेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 16/4/2020

माधवराव बोपनाळे शिवाजी जा.

श. 12.00 प्रा. 2500
क. कि. 2500

15000

पन्ना 8.00 प्रा.
क. कि. 3000

12000

15000

12000

27000

श. 200

27200

नारायणात्री ट्रेडिंग कंपनी

नवा मोठा, नांदेड

दि. 13/03/2021

माधवराव कोडिवा बोपनाळे

60000) इलाहा $\frac{24 \text{ कले}}{12.00}$ (5000

28000) इलाहा $\frac{14 \text{ कले}}{7.00}$ (4000

88000) श.

- 380

87620 नगरी

नारायणात्री ट्रेडिंग कंपनी
नवा मोठा, नांदेड

46
दि. 15/01/2022

श्री. माधवराज बोमनाळे

क्र. 14.30 किं. जा. 6200

88660

286 समस्त

88374 नमद

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 05/05/22

माधव ~~बोमनाळे~~ शिवनी जा.

63000) तुर 18 करे 9.00 7000

180) हा. 180)

62280) मागदी

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

54
दि. 23.05.2023

श्री. माधवराज बोमनाळे

क्र. 10.10 किं. जा. 3700

37370

220 समस्त

37150 नमद

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

60
दि. 05/01/2023

माधव कांठिवा बोमनाळे शिवनी जा.

64400) हा. 18 करे 9.20 7000

18300) हा. 12 करे 6.10 3006

82700) हा. 300)

82400) नमद

नारायणात्री ट्रेडिंग कंपनी
नवा मोढा, नांदेड

दि. 11/01/2024

श्री माधव बोधनाथ

कापडा - 12.40 कि. भा. 3000

45880

248 इनाली

45632 नगरी

ब्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 04/01/2024

माधव कोठिका बोधनाथ शिबजी

71610) हळद 20 किलो 10.23 (700

200) टा. 200)

71410) नगरी

ब्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

श्री 63 ता. 21/3/22
 श्री परमेश्वर कोमनाके शिवाजी (जा.)
 44000 कपडा 11 (4000
 हा. 200 अन्नी
 43800/-
 कापडा 6 (5800
 34800 अन्नी
 हा. 150
 34750
 र. 34750
 + 43800
 78550 नगद
 ओम शिवा ट्रेडींग कंपनी
 मोड्य चार्ड लोहा
 प्रोप्रायटर

श्री 21 ता 4/4/23
 श्री परमेश्वर कोमनाके शिवाजी (जा.)
 कपडा भाव रुपये
 5 4000 20,000
 20,000
 हा 200
 19800-
 कापडा भाव रुपये
 4 3700 13800
 19800
 14800
 34600 नगद
 पांजुरंग कृपा ट्रेडींग कंपनी
 मोड्य चार्ड लोहा
 प्रोप्रायटर

श्री 66 ता 13/5/24
 श्री परमेश्वर कोमनाके शिवाजी (जा.)
 कापडा - 3 अन्नी
 भाव = 3700
 = 11100
 2750 80
 11020 नगद
 ओम शिवा ट्रेडींग कंपनी
 मोड्य चार्ड लोहा
 प्रोप्रायटर

श्री 5/4/2021
 श्री परमेश्वर कोमनाके शिवाजी (जा.)
 कापडा 11 (5800
 40600
 हा 150
 44500 न.
 कपडा 21 (5000
 105000
 हा 210
 105,709 न.
 र + 4450
 109159 नगद
 ओम शिवा ट्रेडींग कंपनी
 मोड्य चार्ड लोहा
 प्रोप्रायटर

श्री ता. 6/6/20
 श्री परमेश्वर कोमनाके शिवाजी (जा.)
 107000 कपडा 21 (5000
 हा. 290
 10,4710 नगद
 कापडा 6 (5800
 34800 अन्नी
 हा 100 104710
 34900 नगद 34900
 ओम शिवा ट्रेडींग कंपनी र. 139,410 नगद
 मोड्य चार्ड लोहा

54 रु

Date

17/5/2023 1478

भारत सीरिंग जामना-जा
शिवजी

67387 - 23 (6000)
11:23

3101 - कागज 100
670701 - 2301 - 301 -
- 200001 - वजा 34000
570701 -

ब्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

25 रु

Date

15/3/23

भारत सीरिंग जामना-जा-शिवजी

34003 - कागज 9:19 (3700)

1831 - कागज
338201 -
- 20001 - कागज
318201 -

ब्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर



॥ श्री बालाजी प्रसाद ॥
॥ श्री महादेव प्रसाद ॥



पा.क्र. 373

दि. 9/01/2024

श्रीमान भारत सीरिंग जामना (शिवजी जा)

अपुरा क.
29600 h - 160 h
29440 h रु. गरी

3700

09/01/2024

मंगेश ट्रेडिंग कंपनी

Sachin
प्रोप्रायटर

57 80

Date 3/4/2020

कर्म सीरिंग जामग
जामग

30550 / 12 6:11 (5000)

8000 / 5 2:00 (4000)

385501 -

- 201 - 1701 - 401 -

383401 -

व्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

72 80

Date 1/3/2020

कर्म सीरिंग जामग-जामग

84000 / कपूर 14:00 (6000)

- 2801 - 6000

83720

व्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

" से " 30 16.25/4/2021

कर्म सीरिंग जामग (शिवली जामग)

55700 / 11.14 (5000)
- 280 / 2000

55420 / 220 60

- 20,000 / 2000 - 2000 3000

35420 / 2000

100

व्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

67 80

Date 1/7/2021

कर्म सीरिंग जामग
जामग

64960 / कपूर 11:20 (5800)

- 2301 - 6000

64730

व्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

1480

44-80 Date 12/4/2022

अरुण शीरेण जायते. जी

55800/ कपूर 9:00 (6200)

180/- वर
55620/-

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दिगंबर दत्तात्रय कोटलवार

आडत दुकान, मोढा लोहा

श्री दि. 15/07/22
अरुण शीरेण जायते.

64000/- वर 34 रू
80 + 20 4000
94200

- 8801 व. कपूर

68480/- 3001- 20

- 82001. 815 उचम

603801. 9000 + 3200

दिगंबर दत्तात्रय कोटलवार
आडत दुकान, मोढा लोहा

48-80 Date 15/04/2022

अरुण शीरेण जायते. जी

16960/ कपूर 9 (4000)
4:24

5500/- वर 6 (2200)
2:50

224601 वर
- 2001 - 1501 - 50
222601

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

41-80 Date 18/3/2022

अरुण शीरेण जायते. जी

18840/ कपूर 3:14 (6000)

16307/ कपूर 8 (4000)
4:09

351471 वर
- 1971 - 1501 - 491 -
349501

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

4-3-2020 राजान कामजी शिंदे

4-12-2-2020

एक

राजान कामजी शिंदे

7 सिवरेस

क्या 25 सिवरेस

000

145000

150

काग 5000

5000

2000 - 5800

350

चास 15 काग

144500

काग

राजान

पांडुरंग कृपा ट्रेडींग कंपनी
मोड यार्ड लोहा
राजान
प्रोप्रायटर

पांडुरंग कृपा ट्रेडींग कंपनी
मोड यार्ड लोहा
राजान
प्रोप्रायटर

दि 15-10-2021

राजमन का मालिका

रकम 5000

वज्र 19 दिवस

भाग 58000

Handwritten signature

पांडुरंग कृपा ट्रेडिंग कंपनी
मॉडल यार्ड लोहा
हा. शेरे
प्रोप्रायटर

दि 15-12-2020

राजमन का मालिका

रकम 27000

वज्र 9 दिवस

भाग 22000

26780

Handwritten signature

पांडुरंग कृपा ट्रेडिंग कंपनी
मॉडल यार्ड लोहा
हा. शेरे
प्रोप्रायटर

दि 12-5-2021

राजमन का मालिका

रकम 10000

वज्र 6 दिवस

भाग 3500

2850

10000

1500

Handwritten signature

पांडुरंग कृपा ट्रेडिंग कंपनी
मॉडल यार्ड लोहा
हा. शेरे
प्रोप्रायटर

दि 12-1-2021

रकम 37800

वज्र 7 दिवस

भाग 5400

37600

Handwritten signature

पांडुरंग कृपा ट्रेडिंग कंपनी
मॉडल यार्ड लोहा
हा. शेरे
प्रोप्रायटर

दस्तगीर
90243085

शे. सुजात
9765063608
9511646761

शे. शादुल
9767750516
7385828475

1483 दस्तगीर
90243085

शे. सुजात
9765063608
9511646761

शे. शादुल
9767750516
7385828475

शेतकरी फ्रुट कंपनी

व्हिजीटेबल कमिशन एजन्ट

भाजी मार्केट, लोहा ता.लोहा जि.नांदेड.

शेतकरी फ्रुट कंपनी

व्हिजीटेबल कमिशन एजन्ट

भाजी मार्केट, लोहा ता.लोहा जि.नांदेड.

दिनांक : 19/10/24

श्री. शादुल शादुल

श्री. शादुल शादुल दिनांक : 20/10/24

मिच्री 384 + 40 = 15000

मिच्री 380 + 40 = 14800

शेख दस्तगीर ट्रेडींग कंपनी
मोंढा लोहा
ता.लोहा जि.नांदेड

शेख दस्तगीर ट्रेडींग कंपनी
मोंढा लोहा
ता.लोहा जि.नांदेड

शे. शादुल
9767750516
7385828475

शे. सुजात
9765063608
9511646761

शे. दस्तगीर
9890243085

शेतकरी फ्रुट कंपनी

व्हिजीटेबल कमिशन एजन्ट

भाजी मार्केट, लोहा ता.लोहा जि.नांदेड.

दिनांक : 18/11/24

श्री. शादुल शादुल

मिच्री 450 + 40 = 18000

शेख दस्तगीर ट्रेडींग कंपनी
मोंढा लोहा
ता.लोहा जि.नांदेड

दि. 25-5-2022

शान्त काली

रु 15 पाके

रु 4000

रु 12 मिटर

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड बाई लोहा
डा. शंभर
प्रोप्रायटर

दि. 20-4-2022

शान्त काली

कायल वरु

रु 99000

16 मिटर

रु 6200

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड बाई लोहा
डा. शंभर
प्रोप्रायटर

दि. 16-5-2023

शान्त काली

रु 7000

रु 11 मिटर

रु 25 पाके

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड बाई लोहा
डा. शंभर
प्रोप्रायटर

दि. 4-5-2023

शान्त काली

रु 29000

रु 8 मिटर

रु 3700

रु 3700

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड बाई लोहा
डा. शंभर
प्रोप्रायटर

12-2-2024

श्री. राजेश कालके

श्री. सुजात

54500

12 आम्र

240

श्री. सुजात

मि. 3700

44160

श्री. सुजात

श्री. सुजात

श्री. सुजात कृषि ट्रेडिंग कंपनी
मोठा बाई लोहा
ता. लोहा
जि. नांदेड
प्र. प्रायटर

श्री. दस्तगीर
9890243085

श्री. सुजात
9765063608
9511646761

श्री. शादुल
9767750516
7385828475

शेतकरी फुट कंपनी

डिजिटल कमिशन एजेंट

भाजी मार्केट, लोहा ता. लोहा जि. नांदेड.

श्री. राजेश कालके दिनांक 05/02/24

मि. 400 + 50 = 20,000

वांग 395 + 50 = 19750

39750

श्री. दस्तगीर ट्रेडिंग कंपनी
मोठा लोहा
ता. लोहा जि. नांदेड

15-2-2024

श्री. राजेश कालके

9500

श्री. सुजात 3 मि. 19000

श्री. सुजात
93800

मि. 12

श्री. सुजात

4 मि. 20000

8000

श्री. सुजात
93800

श्री. सुजात
श्री. सुजात

श्री. दस्तगीर
9890243085

श्री. सुजात
9765063608
9511646761

श्री. शादुल
9767750516
7385828475

शेतकरी फुट कंपनी

डिजिटल कमिशन एजेंट

भाजी मार्केट, लोहा ता. लोहा जि. नांदेड.

श्री. राजेश कालके दिनांक 30/11/24

मि. 200 + 50 = 10000

वांग 200 + 50 = 10000

20000

श्री. दस्तगीर ट्रेडिंग कंपनी
मोठा लोहा
ता. लोहा जि. नांदेड

1486

शे. दस्तगीर
9890243085

शे. सुजात
9765063608
9511646761

शे. शादुल
9767750516
7385828475


शेतकरी फुट कंपनी

व्हिजीटेबल कमिशन एजंट

भाजी मार्केट, लोहा ता.लोहा जि.नांदेड.

श्री २/११/२०१९ दिनांक: १०/१२/२१

श्री १००० + ५०	= ५०,०००
श्री ३०० + ५०	= १५,०००
	<hr/>
	६५,०००


शेख दस्तगीर ट्रेडिंग कंपनी
मोडा लोहा
ता.लोहा जि.नांदेड

91 दि. 05/04/2020

व्यंकटी शिवाया भालेके शिवणी जा.


140940) कायुध व. 24.30 (5800

490) रू.

10000) उपल

130450 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

85 दि. 18/03/2020


व्यंकटी शिवाया भालेके शिवणी जा.

24384) ज्यारी $\frac{20 \text{ रुळे}}{10.18}$ (240030330) हरभण $\frac{21 \text{ रुळे}}{10.11}$ (3000

410) रू.

54304 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

66 दि. 05/04/2021

व्यंकटी शिवाया भालेके शिवणी जा.


168780) कायुध व. 29.10 (5800

582) रू.

20000) उपल

148198 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

59 दि. 05/04/2021

व्यंकटी शिवाया भालेके शिवणी जा.


60900) रूके $\frac{25 \text{ रुळे}}{12.18}$ (500064800) हरभण $\frac{33 \text{ रुळे}}{16.20}$ (4000

580) रू.

30000) उपल

95120 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

42 दि. 18/04/2022

अंकुटी शिवाया भालेके शिवली जा.

143220) कायुध व. 23.10 (6200

- 690) हा.

- 20000) उपल

122530) मगदी

मिल

ब्यंकटेश ट्रेडिंग कंपनी
 शे.म.म.प.प.
 प्रोप्रायटर

34 दि 15/03/2022

अंकुटी शिवाया भालेके शिवली जा.

92050) सुर.	27 कटे	13.15	(7000
-------------	--------	-------	-------

200) हा.

10000) उपल

81780) मगदी

मिल

ब्यंकटेश ट्रेडिंग कंपनी
 शे.म.म.प.प.
 प्रोप्रायटर

14 दि 18/04/2022

अंकुटी शिवाया भालेके शिवली जा.

63788) कायुध व. 17.24 (3700

520) हा.

20000) उपल

43268) मगदी

मिल

ब्यंकटेश ट्रेडिंग कंपनी
 शे.म.म.प.प.
 प्रोप्रायटर

38 दि. 01/07/2023

अंकुटी शिवाया भालेके शिवली जा.

19140) गडु.	12 कटे	8.7	(2200
-------------	--------	-----	-------

180) हा.

5000) उपल

13980) मगदी

मिल

ब्यंकटेश ट्रेडिंग कंपनी
 शे.म.म.प.प.
 प्रोप्रायटर

37 दि. 03/03/2020

संजय दामोदर जाफे सिपकी (जा)

151496 | कायम व. 26.12 | 5800

522 | @

1000 | प्रिड

149974 | नगदी

मिळ

चंफदेश ट्रेडिंग कंपनी
प्रामायटर

52 दि. 16/11/2021

संजय दामोदर जाफे सिपकी (जा)

174540 | कायम व. 29.09 | 6000

581 | @

40000 | 3-यल

133959 | नगदी

मिळ

चंफदेश ट्रेडिंग कंपनी
प्रामायटर

4 दि. 11/11/2020

संजय दामोदर जाफे सिपकी (जा)

27000 | बायम 19 अडे
09 1000 | 3000

12000 | सायल 07 अडे
05 1000 | 2400

39000
- 360
38640

नगदी

नर्मदा ट्रेडिंग कंपनी
प्रामायटर

4 दि. 11/11/2021

संजय दामोदर जाफे सिपकी (जा)

138600 | बायम 53 अडे
25220 1000 | 5500

50000
87970

नगदी

नर्मदा ट्रेडिंग कंपनी
प्रामायटर

67 दि. 27/3/22

संजय हाथोबास जागो लिक्वी (जा)

130200 | क्युअ व. 21 | 6200

630 | ६

1000 | प्रो

128570 | नगो

मिग

ब्यकदेश ट्रेडिंग कंपनी
संजय हाथोबास
प्रोप्रायटर

80 दि. 27/04/2023

संजय हाथोबास जागो लिक्वी (जा)

44955 | क्युअ व. 12.15 | 3700

363 | ६

1000 | प्रो

43592 | नगो

मिग

ब्यकदेश ट्रेडिंग कंपनी
संजय हाथोबास
प्रोप्रायटर

५ एप्र २० १०/१०/२०२२

संजय हाथोबास जागो लिक्वी (जागो)

132000 | 18000 | 18000 | 22000
- 18000 | 06 | 12000

18020 | 18000 | 50

अर्थ

नर्मदा ट्रेडिंग कंपनी
सिन्धु
प्रोप्रायटर

५ एप्र २० १०/१०/२०२३

संजय हाथोबास जागो लिक्वी (जागो)

630000 | 80000 | 190000 | 70000
9 | 120000

88000 | 60000 | 120000
4 | 120000

71800 | 25000 | 100000
- 35000

71450 | अर्थ

नर्मदा ट्रेडिंग कंपनी
सिन्धु
प्रोप्रायटर

94 17/01/2024

એજમ હામોદર જાપો રિવોલોજી

41440 કોષ્ટક 9. 11.20 3700

3361 ઇ

1000 બી

40104 મગધી

મિત્ર

અંકટેશ ટ્રેડિંગ કંપની
કમિશન
પ્રોપ્રાયટર

11 સેપ્ટેમ્બર 59 12/03/2024

એજમ હામોદર જાપો રિવોલોજી

77000/- જા 8000 23 એડ 7000
- 330/- જા 11 એડ

15000/- જા 800 230 100

61670/- જા
મગધી 15000/- જા 8000

નર્મદા ટ્રેડિંગ કંપની
કમિશન
પ્રોપ્રાયટર

10 दि. 15/06/2020

सिद्धेश्वर बाळी गालडे शिवी जा.

104400) कायुष व. 18 5800

360) रा.

1500) भाडे

102540 गोडी

मिळ

ब्यकटेश ट्रेडिंग कंपनी
मुंबई
प्रोप्रायटर

" 19 दि. 12/05/2020

सिद्धेश्वर बाळी गालडे (शिवी जा.)

150000/रु 13 रुळे 2500
06.00 मि.

120000/रु 8 रुळे 3000
04.00 मि.

27000/रु 8 रुळे 100
- 310 210

26690/रु गोडी

सुर्यवंशी ट्रेडिंग कंपनी
मुंबई
प्रोप्रायटर

16 दि. 04/03/2021

सिद्धेश्वर बाळी गालडे (गामगाववाडी)

116000/रु कायुष व. 5800
20-00 मिटेक

- 10400/रु

105600/रु 8 रुळे 3000
100 10,000/रु

गोडी

ब्यकटेश ट्रेडिंग कंपनी
मुंबई
प्रोप्रायटर

" 22 दि. 04/04/2021

सिद्धेश्वर बाळी गालडे (शिवी जा.)

240000/रु 8 रुळे 4000
06.00 मि.

- 130/रु

23870/रु 8 रुळे 50

गोडी

सुर्यवंशी ट्रेडिंग कंपनी
मुंबई
प्रोप्रायटर

46

दि 12/06/2022

शिवेश्वर यंत्रों माला (आमना शिवेश्वर)

86800/रु	कपड़ा वगैरे	6200
- 10280/रु	14.00 प्रतिदिन	
<u>76520/रु</u>	811	3000
नगदी	280	107000

ब्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि 18 दि 13/04/2023

शिवेश्वर यंत्रों माला (आमना शिवेश्वर)

44400/रु	कपड़ा वगैरे	3700
- 15240/रु	12.00 प्रतिदिन	
<u>29160/रु</u>	240	15.000/रु
नगदी		

ब्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

86

दि 14/05/2022

शिवेश्वर यंत्रों माला (आमना शिवेश्वर)

28000/रु	कपड़ा वगैरे	7000
- 900/रु	04 प्रतिदिन	
<u>27100/रु</u>		
नगदी		

नर्मदा ट्रेडिंग कंपनी
प्रोप्रायटर

दि 16/05/2023

शिवेश्वर यंत्रों माला (आमना शिवेश्वर)

63000/रु	कपड़ा वगैरे	7000
- 290/रु	10 प्रतिदिन	
<u>62710/रु</u>	240	15.000/रु
नगदी		

नर्मदा ट्रेडिंग कंपनी
प्रोप्रायटर

51 14/02/2024

विद्युत माला (सामग्री)

40700/- कृष्ण रंग / अमर
12200/- 11.00 मिटर / 13700

28480/- ग्रीन / अमर
220 12000/-

रवल

व्यक्तेश ट्रेडिंग कंपनी
प्रोप्रायटर

1495

दि. 08-09-2020

दि. 24 05/03/2020

पु.म.दा. प्रा.ध.व.रा.व. बो.प.ना.के शि.व.नी.जा.

पु.म.दा. प्रा.ध.व.रा.व. बो.प.ना.के शि.व.नी.जा.

का.पु.व. प्रा.व
105792 18-24 - 5800

= 370 रु.

105422 नगद

मिल

15250) ~~813~~ 813 12 रुटे
06.10. 2500

15930) 8232 10 रुटे
05.11 3000

30580)

- 220 रु.

30360 नगद

मिल

Pranav
नारायणात्री ट्रेडिंग कंपनी
नवा मोंढा, नांदेड

व्यंकटेश ट्रेडिंग कंपनी
Pranav
प्रोप्रायटर

दि. 64 05/09/2021

पु.म.दा. प्रा.ध.व.रा.व. बो.प.ना.के शि.व.नी.जा.

पु.म.दा. प्रा.ध.व.रा.व. बो.प.ना.के शि.व.नी.जा.

का.पु.व. प्रा.व
1722 19-09 5800
280 रु.

8442 नगद

मिल

44320) 8232 22 रुटे
11.08 4000

220 - रु.

44100) नगद

मिल

नारायणात्री ट्रेडिंग कंपनी
नवा मोंढा, नांदेड

व्यंकटेश ट्रेडिंग कंपनी
Pranav
प्रोप्रायटर

दि. 05/06/2022

पुन्हाद प्राध्वराव कोमनाके शिवगी जा.

58448) कापुल व. 11.04 (6200

44600) हळद 22 रुळे 11.15 (4000

56420) तूर 15 रुळे 08.06 (7000

169468)

- 590 रु.

168878 मगद

मिले

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 05/05/23

पुन्हाद प्राध्वराव कोमनाके शिवगी जा.

कापुल व. भाग
33707 9.11. 3700

- 270 रु.

33437 मगद

मिले

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 05/03/23

पुन्हाद प्राध्वराव कोमनाके शिवगी जा.

76300) हळद 20 रुळे 10.09 (7000

15120) तूर 9. रुळे 05.04 (3000

91420

- 290 रु.

91130 - मगद

मिले

नारायणाद्री ट्रेडिंग कंपनी
नवा मोठा, नांदेड

दि. 05/02/2024
35

पुन्हाद प्राध्वराव कोमनाके शिवगी जा.

कापुल व. भाग
40885 11.05 + 3700

- 330 रु.

40550

- 15000 रुयल

25550 बाकी

नारायणाद्री ट्रेडिंग कंपनी
नवा मोठा, नांदेड

दि. 05.01.2024

पुंमत्स्य साधुवरान बोगनाक
शिवगरी वा.

8844) खारी 07-1500
04-02. 2200

- 70) रु.

- 3000) रु.

5734 रु.

रु.

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 12-8-2020
बाका जे मिमल्य भाकके

रशमल

वजग 8

24000 8 मिमल्य
एकामे 160 भाव 3000
23840

नाम

पांडुरंग कृषा ट्रेडिंग कंपनी
मोबा यार्ड लोहा
टा.शेरे
प्रोप्रायटर

दि 3-4-2020
बाका जे मिमल्य भाकके

कायुज

110,200 वजग 19 मिमल्य

एकामे 380 भाव 5800
109,826

नाम

पांडुरंग कृषा ट्रेडिंग कंपनी
मोबा यार्ड लोहा
टा.शेरे
प्रोप्रायटर

दि. 23-4-2021
बाका जे मिमल्य भाकके

रशमल

वजग 12 मिमल्य

64800 भाव 5200
एकामे पोले 25 भाव
64560

64800
- 240
64560

नाम पांडुरंग कृषा ट्रेडिंग कंपनी
मोबा यार्ड लोहा
टा.शेरे
प्रोप्रायटर

दि. 9-3-2021

बाका जे मिमल्य भाकके

कायुज

14 मिमल्य

भाव 5800

नाम

5800

1200

एकामे 280

81000

पांडुरंग कृषा ट्रेडिंग कंपनी
मोबा यार्ड लोहा
टा.शेरे
प्रोप्रायटर

दि. 3-3-2022

काली शालु
शिवली समर

कपड

म. व 6200

68200
220

व. व 11 दिवस

शालु
67980

मिसे

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड यार्ड लोहा
हा. शे.
प्रोप्रायटर

दि. 20-5-2021

काली शालु शिवली
- समर

हस्तक

व. व 4 दिवस

14000

म. व 3800

शालु 80

म. व 10 व. व

13920

मिसे

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड यार्ड लोहा
हा. शे.
प्रोप्रायटर

दि. 21-3-2021

काली शिवली शालु

हस्त

म. व 4000

20000
शालु 100

व. व 5 दिवस

19900

म. व 8 व. व

मिसे

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड यार्ड लोहा
हा. शे.
प्रोप्रायटर

दि. 20-5-2022

काली शिवली शालु

हस्त

8000

व. व 3 दिवस

शालु 60

म. व 2000

5940

म. व 8 व. व

मिसे

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड यार्ड लोहा
हा. शे.
प्रोप्रायटर

दि. 12-4-2023

बालगिरी मिमल्ल शालि

उपरी 3 दिवस
 5700 मज 1900
 धान 60 मज 8 1/2
 5640 मज

4000
 40
 3960 मज
 2 दिवस
 मज 2000
 मज 8 1/2

3960
 + 5640 मज
 9600 मज

पांडुरंग कृपा ट्रेडिंग कंपनी
 मोद यार्ड लोहा
 का. शिरे
 प्रोप्रायटर

दि. 15-4-2023

बालगिरी मिमल्ल शालि

कापुप

वजा 8 दिवस

29600 मज 8700
 धान 160

29440 मज

पांडुरंग कृपा ट्रेडिंग कंपनी
 मोद यार्ड लोहा
 का. शिरे
 प्रोप्रायटर

दि. 22-3-2024

बालगिरी मिमल्ल शालि

कापुप

मज 6000

वजा 10 दिवस

मज 25 मज

60000
 800
 59900 मज

मज

पांडुरंग कृपा ट्रेडिंग कंपनी
 मोद यार्ड लोहा
 का. शिरे
 प्रोप्रायटर

दि. 4-3-2024

बालगिरी मिमल्ल शालि

कापुप

मज 8700

वजा 6 दिवस

22200
 धान 186
 22026 मज

पांडुरंग कृपा ट्रेडिंग
 मोद यार्ड लोहा

शे. दस्तगीर
9890243085

शे. सुजात
9765063608
9511646761

शे. शादुल
9767750516
7385828475

1501

शे. दस्तगीर
9890243085

शे. सुजात
9765063608
9511646761

शे. शादुल
9767750516
7385828475


शेतकरी फुट कंपनी

व्हिजीटेबल कमिशन एजन्ट

भाजी मार्केट, लोहा ता. लोहा जि. नांदेड.

श्री बाळाजी शालक दिनांक: 01/02/24

शिर्ष 280+50 214000


शेख दस्तगीर ट्रेडींग कंपनी
मोंढा लोहा
ता. लोहा जि. नांदेड


शेतकरी फुट कंपनी


व्हिजीटेबल कमिशन एजन्ट

भाजी मार्केट, लोहा ता. लोहा जि. नांदेड.

श्री बाळाजी शालक दिनांक: 25/01/24

शिर्ष 300+50 = 15000


शेख दस्तगीर ट्रेडींग कंपनी
मोंढा लोहा
ता. लोहा जि. नांदेड


शेख दस्तगीर ट्रेडींग कंपनी
मोंढा लोहा
ता. लोहा जि. नांदेड

शिर्ष 220+50 211000

शे. दस्तगीर
9890243085

शे. सुजात
9765063608
9511646761

शे. शादुल
9767750516
7385828475

शेतकरी फुट कंपनी

व्हिजीटेबल कमिशन एजन्ट

भाजी मार्केट, लोहा ता. लोहा जि. नांदेड.

श्री बाळाजी शालक दिनांक: 15/02/24

" डी 85 दि. 14/02/2020
 नागेश शिवराज बोधगडे (जाणा शि)

	डापुस व	गार
29000 +	05200	5800
श. 100 +		
<hr/>		
28900 +		गोदि

दि. 14/02/2020

मंगेश ट्रेडिंग कंपनी

Sahin
 प्रोप्रायटर

०२२२ ९४ दि. 10/02/2020
 नागेश शिवराज बोधगडे (जाणा शि)

9000	डापुस व	गार
- 110	03.000 + 200	3000
<hr/>		
8890 +	श. 70	40
<hr/>		
गोदि		

मंगेश ट्रेडिंग कंपनी
Sahin
 प्रोप्रायटर

०२२२ ९४ दि. 10/02/2020
 नागेश शिवराज बोधगडे (जाणा शि)

46400	डापुस व	गार
10160	08.00 + 5800	6200
<hr/>		
36240 +	श. 160	10,000
<hr/>		
गोदि		

व्यंकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

" डी 51 दि. 25/02/2020
 नागेश शिवराज बोधगडे (जाणा शि)

43400 +	डापुस व	गार
श. 140 +	07.00	6200
<hr/>		
43260 +		गोदि

दि. 25/02/2020

मंगेश ट्रेडिंग कंपनी

Sahin
 प्रोप्रायटर

76 दिनांक 14/01/2023

बचत खाते में धन (बिना ब्याज)

14800	आयुर्वेद अण	अण
- 6120	04.00 बिल	3700
<u>8680/-</u>	800 अण	3000
नशदी	100 1000	5000

बचत खाते में धन
प्रोप्रायटर

81 दिनांक 14/01/2023

बचत खाते में धन (बिना ब्याज)

2000	आयुर्वेद अण	अण
- 60	01.00 बिल	1000
<u>1940/-</u>	800 अण	400
नशदी	20 40	

बचत खाते में धन

प्रोप्रायटर

90 दिनांक 24/01/2023

बचत खाते में धन (बिना ब्याज)

11100	आयुर्वेद अण	अण
590	03.00 बिल	3700
<u>10510/-</u>	800 अण	500
नशदी	90 500	

बचत खाते में धन
प्रोप्रायटर

Date

83 दि. 28/4/20

श्री कोडीवा कोमनाले शिवाजी

हस्त 21 (5000
अ. 200

105000
ह. 200

105800 न.

अपुत्र 6 (5800
अ. 100

34800

34700

अ. 100

105000

34700

139700

श्री शिवा ट्रेडिंग कंपनी
मोड मार्ग लोहा

प्रोप्रायटर

Date

85 दि. 5/4/21

श्री कोडीवा कोमनाले शिवाजी

अपुत्र - 7 फि.

भा. - 5800

हस्त 40600
अ. 100

40500 न.

मंगश ट्रेडिंग कंपनी

प्रोप्रायटर

5 दि. 3/5/21

कोडीवा जंगल कोमनाले शिवाजी

हस्त (अ. 21) 10000
अ. 10000

105000

ह. 200

105780 न.

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड मार्ग लोहा

प्रोप्रायटर

24 दि. 12/4/22

कोडीवा जंगल कोमनाले शिवाजी

हस्त 11 (4000
अ. 100

44000

- ह. 150

43850 न.

पांडुरंग कृपा ट्रेडिंग कंपनी
मोड मार्ग लोहा

प्रोप्रायटर

Date

69 दि. 4/5/22

श्री कोडीवा कोमले शिवाजी (जी)

कापूस - 6 लकी

भाव - 5800

34800

श. 150

उत्तरी 34650 वगैरे

मंगेश ट्रेडिंग कंपनी

प्रोप्रायटर

6 दि. 11/6/22

श्री कोडीवा गंगधर कोमले शिवाजी

कापूस 10 लकी 4000

40000

श. 300

उत्तरी 39700 वगैरे

पांडुरंग कृपा ट्रेडिंग कंपनी
गोंड बार्ड लोहा

प्रोप्रायटर

Date 22/4/2023

श्री कोडीवा गंगधर कोमले

कापूस वगैरे

2 लकी (3900)

7200

50

7350

श.

50

वगैरे

व्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

12/5/2024

श्री कोडीवा गंगधर कोमले शिवाजी

कापूस वगैरे

2 लकी (3900)

14800

120

14680

श.

120

वगैरे

व्यकटेश ट्रेडिंग कंपनी

प्रोप्रायटर

5.9.2020

15.8.2020

शोभार मधुकर शारदा

शोभार मधुकर शारदा

बारापरा

कायुप

12 किलो

12000 4 किलो 10418

69800

860

शाय 58000

100
1900
शाय 3000

69240
शाय

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंटा यार्ड लोहा
प्रोप्रायटर

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंटा यार्ड लोहा
प्रोप्रायटर

29.8.21

25.2.2021

शोभार शारदा

शारदा शोभार

बाबा

कायुप

13 किलो

शाय शारदा

5400 30 शाय

29000

20000

शाय 5800

800
शाय 5800

28800
शाय

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंटा यार्ड लोहा
प्रोप्रायटर

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंटा यार्ड लोहा
प्रोप्रायटर

16-2-2023

आमक नथमर आमक

00	5910	450	मदम
50	मल	1900	मद 500
50	मल		

00	मल	2000	मद 700
10			
330			

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंदा यार्ड लोहा
डा. २२
प्रोप्रायटर

17-09-2-2023

आमक नथमर नथमर

35000	8615	41-4 (मदम)
130		मल 13 मल
34870		मल 7000

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंदा यार्ड लोहा
डा. २२
प्रोप्रायटर

14-2-2024

आमक आमक नथमर

000	मल	11	मदम
280	मल	6000	
5750			मल 3700

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंदा यार्ड लोहा
डा. २२
प्रोप्रायटर

17-29-2-2024

आमक नथमर आमक

11100	मल	11	मदम
8-80			
11010			मल 3700

पांडुरंग कृपा ट्रेडिंग कंपनी
मोंदा यार्ड लोहा
डा. २२
प्रोप्रायटर

दि. 11-2-2024

आमोल महक भाल

सपने मने

6800

व.ग. रु. 2000

अ. 89

व.ग. 8 पो. 1

~~6200~~

मने 2100

मने

पांडुरंग कृषि ट्रेडिंग कंपनी

मोटा यार्ड लोहा

म.प.प. प्रायटर

श्री 64 ति. 30/5/20

1510

10

Date 3/4/2020

श्री सिद्धेश्वर कोणनके शिवाजी

एकद 21
रक्की (5000)

105000

ए.म. 210

104790 बगदि

श्री मंगेश ट्रेडिंग कंपनी
मोडल लोड
चेते
प्रोप्रायटर

सिद्धेश्वर कोणनके शिवाजी

कापूस वजन
6 कि. (5800)

34800

- 620

34180

ह. मति

120 - 500

बगदि

अंकटेश ट्रेडिंग कंपनी
मोडल लोड
चेते
प्रोप्रायटर

श्री 65 दि. 5/5/21

सिद्धेश्वर कोणनके शिवाजी

कापूस - 7 रक्की.

मति - 5800

= 40600

आ - 120

40480 बगदि

मंगेश ट्रेडिंग कंपनी

प्रोप्रायटर

चेते

श्री ति. 28/5/21

श्री सिद्धेश्वर कोणनके शिवाजी

एकद 21
रक्की (5000)

105000

व 300

104700 बगदि

ओन शिवा ट्रेडिंग कंपनी
मोडल लोड

चेते
प्रोप्रायटर

1511

Date

श्री 25 दि. 21/5/22

श्री शिवेश्वर कोमलाने (बिचारी)

हाथ 19 (4000)

76000

हा 350

AS660 नगरी

ओम शिवा ट्रेडिंग कंपनी
मंडळ यार्ड लोहा

शेहे प्रोप्रायटर

49 दि. 6/6/22

श्री शिवेश्वर कोमलाने (बिचारी)

हाथ 19 - 6 वरी.

भा. 5800

= 34800

भा. 100

34700 नगरी

मंगेश ट्रेडिंग कंपनी

मंगेश प्रोप्रायटर

43 दि. 11/5/23

श्री शिवेश्वर जं. कोमलाने श्री

हाथ 19 - 6 वरी

भा. 3700

= 22200

भा. 100

22100

मंगेश ट्रेडिंग कंपनी

मंगेश प्रोप्रायटर

श्री 21 दि. 30/5/24

श्री शिवेश्वर कोमलाने

हाथ 19 - 4 वरी

भा. 3700

= 14800

भा. 180

14620 नगरी

ब्यकटश

प्रोप्रायटर मंगेश

24 दि. 07/02/2020 **1512**

छत्रपती श्रीरंग जामणे शिवाजीजी

कापूस वजन 1750 किलो

भाव
₹ 6000

105000/-

350 हमामि

104650

व्यक्तेश प्र.
KASHI
प्रोप्रायटर

दि. 16/4/20

छत्रपती श्रीरंग जामणे

कापूस वजन 1400 kg < 5000

70000

हमामि 220
SAURABH TRADING COMPANY

Saurabh PROPRIETOR

दि. 25/4/2020

छत्रपती श्रीरंग जामणे

कापूस वजन 1100 kg < 4000

44000

हमामि 220

43780

गायत्री ट्रेडिंग कंपनी
Gayatri
प्रोप्रायटर

32 दि. 18/08/2021
 छापती शिरो जाभणे
 बिषणी (डी)

कापुरा वजन. 14.40 कि.लो
 भाव

85260/-

5800

294 छाभाणी

84966

व्यंकटेश ट्रेडिंग कंपनी
 KAYGH
 प्रोप्रायटर्स

दि. 20/08/2021
 छापती शिरो जाभणे
 कापुरा वजन 400/ग
 भाव < 4000

16000/-
 छाभाणी 1201/-
 15880.

कापुरा 600/ग
 भाव < 2200

13200
 छाभाणी 150
 13050

गायत्री ट्रेडिंग कंपनी
 प्रोप्रायटर्स

दि 06/5/20
 छापती शिरो जाभ
 कापुरा 1100/ग
 भाव < 5000

55000
 छाभाणी 250
 54750

SAURABH TRADING COMPANY

Proprietor

दि. 15/08
 छापती शिरो जाभणे
 कापुरा वजन 900 कि.लो

55800

180 छाभाणी

55620

व्यंकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर्स

दि. 05/05/2022

छातपती श्रीरंग जामणे
 कुर 300 किलो भाव
 < 6000

18000
 कमाई 80
 17920

SAURABH TRADING COMPANY

Jeeval PROPRIETOR

दि. 15/05/2022

छातपती श्रीरंग जामणे
 कुर 900 किलो भाव
 < 4000

36000
 कमाई 220
 35780

SAURABH TRADING COMPANY

Jeeval PROPRIETOR

43 दि. 10/06/2023

छातपती श्रीरंग जामणे शिवर (गी.)

काफुल वजन भाव
 1400 किलो < 3700

51800
 - 420 कमाई
 - 1000 वाई भाव
 50380

व्यंकटेश ट्रेडिंग कंपनी
 Saurabh
 प्रोप्रायटर

60 दि. 19/06

छातपती श्रीरंग जामणे शिवर

काफुल वजन भाव
 15.60 किलो <

57720
 468 कमाई
 57252

व्यंकटेश ट्रेडिंग कंपनी
 प्रोप्रायटर

दि. 12/05/2020

उमाकांत माधवराव बोमगाळे शिवणी (ज)

112392 कायुत व. 20.24 (5800)

15225 शि 12 कते 06.11 (15000)

15360 हरभरा 11. कते 5.12 (3000)

148027 कायुत व. 400)

400) शि व. 120)

120) सस्य व. 110)

110) E. व. 110)

630) नगद

147392) नगदी

व्यंकटेश ट्रेडिंग कंपनी
व्यंकटेश
प्रोप्रायटर

उमाकांत माधवराव बोमगाळे शिवणी (ज)

कायुत व भाव
111070) 19.15 = 5800
380 = व. 5800

110690 = नगद

निल

व्यंकटेश ट्रेडिंग कंपनी
व्यंकटेश
प्रोप्रायटर

5/3/2021

उमाकांत माधवराव बोमगाळे शिवणी (ज)

60500) 24 कते 24 कते 12.10 (5000)

33600) हरभरा 16 कते 8.40 (4000)

34,100)

400) व. 110)

33700) नगद

नारायणात्री ट्रेडिंग कंपनी
नवा मोढा, नांदेड

उमाकांत माधवराव बोमगाळे शिवणी (ज)

75828) कायुत व. 12.23 (6200)

20400) हरभरा 10 कते 5.10 (4000)

63840) शि 18 कते 9.12 (7000)

160068)

140) व. 110)

310) का. व. 110)

159568) नगद

व्यंकटेश ट्रेडिंग कंपनी
व्यंकटेश
प्रोप्रायटर

उमाकांत माधवराव बोमगाळे शिवणी (जा) 17/3/23

कापूस व	भाव
6260)	3700
70 - ए	
5990) नगदी	
निल	

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

उमाकांत माधवराव बोमगाळे शिवणी जा 50/11/23

18420)	बोझ	12 फे	(3000
-60	-ए		
18360)	नगदी		

निल

नारायणात्री ट्रेडिंग कंपनी
नवा मोठा, नांदेड

उमाकांत माधवराव बोमगाळे शिवणी जा. 01/03/2024

41477)	कापूस व.	11.21.	(3700
70980)	इळ	20 फे	(7000
112457)			
-530	ए		
111927)	नगदी		
निल			

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

परिपत्र :-
 शाखाबाई शेवराव कोमनाळे
 अर्जदार क्र. 25 या भूत असल्यामुळे
 त्यांचे नातू कपिल वडीराव कोमनाळे
 अर्जदार क्र. 1 ह्याचे नावे त्यांच्या
 शेतातील पिकांचे रेकॉर्ड आहे.
 खालील
 कोमनाळे कपिल

क्र. 45 दि. 12/04/2020
 श्री कपिल वडीराव कोमनाळे (शाखाबाई)
 आयुष्य व. 12.00 वर्षे / 5800
 - 240 / रु.
 डा. 240 / रु.
 69360 / रु. गणवि

व्यंकटेश ट्रेडिंग कंपनी
 अर्जदार
 प्रोप्रायटर

क्र. 15 दि. 14/03/2020
 कपिल वडीराव कोमनाळे (शिकणी गा.)
 आयुष्य व. 06 वर्षे / 13000
 - 60
 - 50
 डा. 60
 रु. 50
 8890 / रु.
 गणवि

व्यंकटेश ट्रेडिंग कंपनी
 अर्जदार
 प्रोप्रायटर

क्र. 28 दि. 11/04/2021
 कपिल वडीराव कोमनाळे (शिकणी गा.)
 आयुष्य व. 06 वर्षे / 5800
 - 120 / रु.
 34780 / रु.
 डा. 120 / रु.
 गणवि

व्यंकटेश ट्रेडिंग कंपनी
 अर्जदार
 प्रोप्रायटर

५ डेढ ५ ४९ दि. ०५/०५/२०२१
 कपिल वहीराम वोगखले (वि.जा.)
 ४१०००/र. ३००० २४ कक ५४००
 १५.००/र.

२४५००/र. ४२००० १३ कक १३५००
 ०१.००/र.
 १०५५००
 - ५१०
 १०५१९०/र. गणदि

दि

नर्मदा ट्रेडिंग कंपनी
 B.V.K.H.
 प्रोप्रायटर

३९ दि. ०५/०५/२०२१
 कपिल वहीराम वोगखले (वि.जा.)

२४०००/र. १३ कक ५०००
 ०६.००/र.
 - ५१८०/र.
 १८४००/र. ४५ म. ६५००
 १३० ५० ३०००
 गणदि

दि

व्यंकटेश ट्रेडिंग कंपनी
 B.V.K.H.
 प्रोप्रायटर

६२ दि. २२/०५/२०२१

कपिल वहीराम वोगखले (वि.जा.)

अपुत्र व
 ११७८००/र. १९ = ००
 ३४ - ३४०/र.
 - १५००/र. गणदि - १५००
 ११५९२०/र. गणदि

दि

२५/०५/२०२२

मंगेश ट्रेडिंग कंपनी

Bachin
 प्रोप्रायटर

१६ दि. ०६/०५/२०२३

कपिल वहीराम वोगखले (वि.जा.)

अपुत्र व
 १४८००/र. ०५ = ००
 - १२०/र.
 १४६८०/र. गणदि

दि

०६/०५/२०२३

मंगेश ट्रेडिंग कंपनी

Bachin
 प्रोप्रायटर



पा.क्र.

377

दि. 12/01/2024

श्रीमान

कपिल बकीराम बोपनाळे (शि.जा.)

दि. 12/01/2024

कपिल बकीराम बोपनाळे (शि.जा.)

84000/रु. 25 अंश 12.00/रु. 7000

5700/रु. 07 अंश 03.00/रु. 1900

6000/रु. 07 अंश 03.00/रु. 2000

95700/रु. 31 रु.

- 540/रु. 390 150

95160/रु.

नगदी

श्री शिवा ट्रेडिंग कंपनी

प्रोप्रायटर

अ. व.

11470 रु

03 = 10

अ - 90 रु

11380 रु नगदी

भाव 3700

दि. 12/01/24

मंगेश ट्रेडिंग कंपनी

प्रोप्रायटर

दि. 27/01/2024
कपिल बकीराम बोपनाळे (शि.जा.)

78000/रु. 26 अंश 12.00/रु. 6000

14700/रु. 15 अंश 07.00/रु. 2100

92700/रु. 31 रु.

- 510/रु. 410 100

92190/रु.

नगदी

नर्मदा ट्रेडिंग कंपनी

प्रोप्रायटर

" 50 " 83 दि. 22/04/2020

श्रीताबाई शिवराज कोमनाडे (जागृणी)

40600 डापुस वजरा / माव
- 1140 07.00 (बि. 20) 5800

39460 / इ. शिवाजी गाड

नगरी 140 1000

व्यंकटेश ट्रेडिंग कंपनी

Proprietor

= 89 दि. 10/04/2024

श्रीताबाई शिवराज कोमनाडे (शिवाजी)

9000 बरकाय 6.30 / 3.00 (बि. 20) 3000

18000 वर 7.30 / 3.00 (बि. 20) 6000

27000

230 8 130 100

नगरी

व्यंकटेश ट्रेडिंग कंपनी

Proprietor

" 68 " दि. 15/03/2021

श्रीताबाई शिवराज कोमनाडे (जागृणी)

34800 डापुस व. माव
- 1200 06.00 5800

34680 नगरी

दि. 15/03/2021

मंगेश ट्रेडिंग कंपनी

Proprietor

= 89 दि. 10/04/2024

श्रीताबाई शिवराज कोमनाडे (शिवाजी)

62400 बरकाय 25.30 / 12.00 (बि. 20) 5200

14000 बरकाय 08.30 / 04.00 (बि. 20) 3500

76400 8 130 100

75970 नगरी

व्यंकटेश ट्रेडिंग कंपनी

Proprietor

॥ ४९ ॥ दि. 28/03/2023

श्रीताबाई शिवराज कोमनाडे (शिवनी जं.)

43400
- 1120

42280 रु
गणदि

वपुस वजग
07.00/मिटर रु
मात
6200

भासाजी
120

मात
10500

व्यकदेश ट्रेडिंग कंपनी
प्रोप्रायटर

॥ ४९ ॥ दि. 19/06/2023

श्रीताबाई शिवराज कोमनाडे (शिवनी जं.)

52800
- 8000

44800
गणदि

8000
- 3600

4400
गणदि

22 रु
11.00 मि
04 रु
02.00 मि

मात
4800

मात
100

मात
100

शिव ट्रेडिंग कंपनी
प्रोप्रायटर

॥ ४९ ॥ दि. 18/04/2023

श्रीताबाई शिवराज कोमनाडे (जामना शि)

11100 रु
- 90 रु

11010 रु गणदि

वपुस व
03=00

मात
3700

मंगेश ट्रेडिंग कंपनी

18/04/2023

प्रोप्रायटर

दि. 23/3/2023

श्रीताबाई शिवराज कोमनाडे

दंड 14801 रु
मात
6900

102120
300 इमात

101820 रु गणदि

शिवशंकर ट्रेडिंग कंपनी अॅन्ड
कमिशन एजंट

प्रोप्रायटर

1522

दि. 08/03/2023

श्रीवर्धन शिवराज कोमनो (जाणा वि)

2000 $\frac{01.00}{01.00}$ 2000

1900 $\frac{01.00}{01.00}$ 1900

3900

- 90

3810/र

नगदी

श्रीवर्धन ट्रेडिंग कंपनी

[Signature]

दि. 18/01/2023

श्रीवर्धन शिवराज कोमनो (जाणा वि)

अपुस्तक व.

14800 र

04200

14380 र

14680 र नगदी

9119
3700

दि. 18/01/2023

मंगेश ट्रेडिंग कंपनी

[Signature]
प्रोप्रायटर

दि. 08/03/2023

श्रीवर्धन शिवराज कोमनो (जाणा वि)

88000 $\frac{23.00}{11.00}$ 80000

1280

86720/र

88

100

1000

280

50

10000

नगदी

नर्मदा ट्रेडिंग कंपनी
[Signature]
प्रोप्रायटर

दि. 05/04/2020

शरद्वतीबाई माधवराव बोपनाळे
शिवणी जा.

398) कापूस व. 13.31 (5800
300) हरज्या 05.500
3.10. (3000

6498
310 रु.
86188 मगड
मिल.

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 05/03/2020

शरद्वतीबाई माधवराव बोपनाळे शिवणी जा.

कापूस व. भाव
29174 05.03 5800
- 100 - रु.

29074
- 10000 - रु.
19074 मगड
मिल

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

दि. 05/04/2020

शरद्वतीबाई माधवराव बोपनाळे
शिवणी जा.

69832) हरज्या 23 रुते 12.04 (5800
24040) हरज्या 13 रुते 02.04 (3500

94472
- 360 रु.
94112 मगड
मिल.

नारायणात्री ट्रेडिंग कंपनी
नवा मोंडा, नांदेड

दि. 01/03/2020

शरद्वतीबाई माधवराव बोपनाळे शिवणी जा.

55800) कापूस व. 09. 16200
20000) हरज्या 3 रुते 05. 14000

75800
- 320 रु.
75480
- 20000 रु.
55480 मगड
मिल

व्यंकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

55
दि. 05/03/23

सरस्वतीबाई भाधवराव कोत्राळे शिवनी ज.

कायदा व. भाव

14800 04. - 3700

- 120 रु.

14680

- 5000 रु.मल

9680 मगद

मिल

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

44

दि. 05/03/23

सरस्वतीबाई भाधवराव कोत्राळे शिवनी ज.

35000) रु.मल 09 रु.मल 17000

3990) ज्वारी 03 रु.मल 02.10 11900

4260) गड 04 रु.मल 02.13 12000

43250

- 160 रु.

43090 मगद

मिल

नारायणात्री ट्रेडिंग कंपनी
नवा मोंढा, नांदेड

80

दि. 01/04/23

सरस्वतीबाई भाधवराव कोत्राळे शिवनी ज.

कायदा व. भाव

11507 03.11 - 3700

- 90 रु.

11417

- 5000 रु.मल

6417 मगद

मिल

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

85

दि. 05/01/2024

सरस्वतीबाई भाधवराव कोत्राळे शिवनी ज.

66600) रु.मल 22 रु.मल 11.10 6000

6489) ज्वारी 06 रु.मल 03.09 12100

73089

- 280 रु.

72809 मगद

मिल

नारायणात्री ट्रेडिंग कंपनी
नवा मोंढा, नांदेड

॥ ~~70~~ 79 दि. 14/04/2020

अपेराव शिवराज कोमण्ड (जामनाश्री)

28200 $\frac{\text{आपुस वजन}}{04.00 \text{ किलो}} / \text{मिटर}$ 5800

1080
 $\frac{2120 \text{ मिटर}}{80}$ $\frac{\text{मिटर}}{10000}$
 मजि

व्यकटेश ट्रेडिंग कंपनी
 जामनाश्री
 प्रोप्रायटर

॥ ~~72~~ 73 दि. 24/03/2022

जागेश शिवराज कोमण्ड (जामनाश्री)

49600 $\frac{\text{आपुस वजन}}{08.00 \text{ किलो}} / \text{मिटर}$ 6200

1160
 $\frac{48440 \text{ मिटर}}{160}$ $\frac{\text{मिटर}}{10000}$
 मजि

व्यकटेश ट्रेडिंग कंपनी
 जामनाश्री
 प्रोप्रायटर

॥ ~~75~~ 76 दि. 07/04/2020

अपेराव शिवराज कोमण्ड (जामनाश्री)

9000 $\frac{\text{वजन of रोल}}{08.00 \text{ मिटर}} / \text{मिटर}$

120
 $\frac{8880 \text{ मिटर}}{70}$ $\frac{\text{मिटर}}{80}$
 मजि

व्यकटेश ट्रेडिंग कंपनी
 जामनाश्री
 प्रोप्रायटर

॥ ~~74~~ 73 दि. 08/04/2022

अपेराव शिवराज कोमण्ड (जामनाश्री)

7400 $\frac{\text{आपुस वजन}}{02.00 \text{ किलो}} / \text{मिटर}$ 8700

560 मि
 $\frac{6840 \text{ मिटर}}{60}$ $\frac{\text{मिटर}}{500}$
 मजि

व्यकटेश ट्रेडिंग कंपनी
 जामनाश्री
 प्रोप्रायटर

० एच 31 दि 25/04/2022

शेषराव शिवराज बोगाडे (जामना)

20000	जमा	02-00	10000
60		01-00	
<hr/>			
19940	र	81	100
		20	100
नोटा			

ब्यांकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

० एच 40 दि 14/02/2022

शेषराव शिवराज बोगाडे (जामना)

14800	आपुन वडाग	काय
- 620	04-00	3700
<hr/>		
14180	र	81
नोटा	100	500

ब्यांकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

13 दि. 15/04/2020

लक्ष्मीबाई व्यंकटेश भालडे शिक्वी जा.

110200) कायस व. 19. (5800

380) रु.

25000) उपल

84820 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी


 व्यंकटेश
प्रोप्रायटर

33 दि. 15/04/2020

लक्ष्मीबाई व्यंकटेश भालडे शिक्वी जा.

15275) गड्डू 12 रुटे 06.11 (2500


21270) इरगल 14 रुटे 7.09 (3000

200) रु.

36285 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी


 व्यंकटेश
प्रोप्रायटर

64 दि. 18.05/2020

लक्ष्मीबाई व्यंकटेश भालडे शिक्वी जा.

122090) कायस व. 21.05 (5800

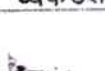
24240) इरगल 12 रुटे 06.01 (4000

540) रु.

145790 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी


 व्यंकटेश
प्रोप्रायटर

22 दि. 24/05/22

लक्ष्मीबाई व्यंकटेश भालडे शिक्वी जा.

99386) कायस व. 16.03 (6200


320) रु.

20500) उपल

78566 नगदी

मिल

व्यंकटेश ट्रेडिंग कंपनी


 व्यंकटेश
प्रोप्रायटर

86 दि. 01/04/22

लक्ष्मीबाई मंडळी जालडे शिकोरी जा.

23500

45120) देण्ड 11.28 (4000

07500

28770) नुड 04.11 7000

320) हा -

73570 मगरी

मिळ

व्यंकटेश ट्रेडिंग कंपनी
महाराष्ट्र
प्रोप्रायटर

99 दि. 05/03/2022

लक्ष्मीबाई मंडळी जालडे शिकोरी जा.

40330) कापूय व - 10.9 (3700

330) हा -

10000) उपल

30000) जगद

मिळ

व्यंकटेश ट्रेडिंग कंपनी
महाराष्ट्र
प्रोप्रायटर

23 दि. 08/02/2024

लक्ष्मीबाई मंडळी जालडे शिकोरी जा.

44918) कापूय व. 12.14 (3700

360) हा.

8000) उपल

36558 मगरी

मिळ

व्यंकटेश ट्रेडिंग कंपनी
महाराष्ट्र
प्रोप्रायटर

3580

Date 05/3/2020

स्वामी शरत जामगे-जा. शिवरु.

72000/- कायदा 12-08 6000

240/- कायदा

71760/-

ब्यकटेश ट्रेडिंग कंपनी
कायदा
प्रोप्रायटर

दिगंबर दत्तात्रय कोटलवार
आडत दुकान मोडा लोहा

66

स्वामी शरत जामगे-जा. शिवरु.
दि 22/2/2020

50,000/- बाबत 80 मूठे 4000

850/- 9500

4920/- म. मा.

99000/- 800 50

4920/- 815 3-चल
9000 + 90,000

कायदा

दिगंबर दत्तात्रय कोटलवार
आडत दुकान, मोडा लोहा

387

Date 10/2/2020

स्वामी शरत जामगे-जा. शिवरु.

44440/- हस्ता 23 4000
11=11

-280/- हस्ता, हाबाड

230/- 50/-

44160/-

ब्यकटेश ट्रेडिंग कंपनी
कायदा
प्रोप्रायटर

580

Date 23/9/2020

स्वामी शरत जामगे-जा. शिवरु.

71224/- कायदा 12-28 5800

-244/- हस्ता

244/-

70980/-

ब्यकटेश ट्रेडिंग कंपनी
कायदा
प्रोप्रायटर

21-80

Date 04/03/2022

शुवाली शरत जायसो जा-शिवी

16000/- 82921 8 4000
4=00

135961- 7108 13 2200

295961 - 6=18
2661- 6111
293301- 2101- 561-

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

31-80

Date 30/5/2022

शुवाली शरत जायसो जा-शिवी

18600/- 138 6 6000
3=10

36760/- 82921 18 4000
9=19

553601 - 6111 1115
-3001- 2401- 601-

550601 - 1115 1341

500601 - व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

27-80

Date 12/2/2022

शुवाली शरत जायसो जा-शिवी

882261 - 14223 6200

2861- 6111
879401-

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

80

Date 04/03/2022

शुवाली शरत जायसो (शिवी जायसो)

55200/- 23 5000
11.04 11.04
-280/-

54920/- 81 1115
280 50

शुवाली

नर्मदा ट्रेडिंग कंपनी
प्रोप्रायटर

1531

29 ~~8/2023~~ Date 9/8/2023

स्वाती भारत जामने जाशि

546605 ~~कापूस~~ 19 (6000)
9=11

-240/- ~~कापूस~~ मर
544201-1901-501-
-15000/- ~~वर्ग~~ 3यक
394201-

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

30 ~~8/2023~~ Date 24/8/2023

स्वाती भारत जामने जाशि

48507 ~~कापूस~~ 13=11 (3700)

267/- ~~वर्ग~~

483401-

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर



॥ श्री बालाजी प्रसन्न ॥
॥ श्री महादेव प्रसन्न ॥



पा.क्र. 379

दि. 01/01/2024

श्रीमान स्वाती भारत जामने (शिक्की जा)

कापूस व

(माव 3700)

41551/- 11=23

छ-221/-

41330/- ~~वर्ग~~

36 ~~8/2023~~ Date 15/03/2024

स्वाती भारत जामने जाशि

6886 ~~कापूस~~ 5 (2200)
3=13

6996 ~~वर्ग~~ 6 (2200)
3=18

138921 ~~वर्ग~~ म
-1521- 1101- 421-
137401-

व्यकटेश ट्रेडिंग कंपनी
प्रोप्रायटर

15/03/2024

व्यकटेश ट्रेडिंग कंपनी

Bachan
प्रोप्रायटर

1532

दि. 07/02/2020

द्वारकाबाई श्रीरंग जामने शिक्की (ग)

कायम वजन

13.80

भाव

< 6000

82800

276 सामान

82524

व्यक्तेश ट्रेडिंग कंपनी

PROPRIETOR

दि. 20/5/2020

द्वारकाबाई श्रीरंग जामने

कायम वजन 200 किलो भाव

< 4000

8000

260 सामान

7940

SAURABH TRADING COMPANY

PROPRIETOR

दि. 10/4/2020

द्वारकाबाई श्रीरंग जामने

कायम वजन 1300 किलो भाव

< 5000

65000

260 सामान

64740

गायत्री ट्रेडिंग कंपनी

PROPRIETOR

82 दि. 18/03/2021

द्वारकाबाई श्रीरंग जामने

कायम वजन

1300 किलो भाव

< 5800

75400

260 सामान

75140

व्यक्तेश ट्रेडिंग कंपनी

PROPRIETOR

दि. 16/4/2022⁵⁶
 डारकाबर्डी त्रीरिंगा जामरा

दश्वारा 400 कि.मी भाव
 < 4000

16000
 - 80

 15920
 डामाली

बाबू 250 कि.मी भाव
 < 2200

5500
 - 60

 5440
 डामाली

गायत्री ट्रेडिंग कंपनी
 प्रोप्रायटर

दि. 25/4/2022⁶⁸
 डारकाबर्डी त्रीरिंगा जामरा

दश्वारा 1600 कि.मी. भाव
 < 5000

80000
 - 340

 79660
 डामाली

गायत्री ट्रेडिंग कंपनी
 प्रोप्रायटर

93 दि. 15/2/2022

डारकाबर्डी त्रीरिंगा जामरा
 रिपबर्डी (जा.)

कापुरन वजल
 8.90 कि.मी. भाव
 < 6200

55180
 - 178

 55002
 डामाली

व्यक्तेश ट्रेडिंग कंपनी
 प्रोप्रायटर

दि. 18/4/2022⁵⁷
 डारकाबर्डी त्रीरिंगा जामरा

गुर 200 कि.मी भाव
 < 6000

12000
 - 40

 11960
 डामाली

दश्वारा 800 कि.मी. भाव
 < 4000

12000
 - 60

 11940
 डामाली

गायत्री ट्रेडिंग कंपनी
 प्रोप्रायटर

75 दि. 10/3/2023

झारकाखई हरिगं गामरा
रिपणी (गती)

कायल वजन

700 कि.लो.

भाष

< 3700

85900

210 धमामी

85690

झारकाखई ट्रेडिंग कंपनी

KAYKH
प्रोप्रायटर्स

दि. 10/5/2023

झारकाखई हरिगं गामरा

8839 1100 कि.लो. भाष

< 6000

66000

धमामी 240

65760

SAURABH TRADING COMPANY

Saurabh
PROPRIETOR

52 दि. 01/2024

झारकाखई हरिगं गामरा

कायल वजन

900 कि.लो.

भाष

< 3700

33300

270 धमामी

33030

झारकाखई ट्रेडिंग कंपनी
KAYKH
प्रोप्रायटर्स

19 दि. 20/02/2020

गंगावाई दामोदर जाफे शिफ्टी (जा)

261000 | फायुन व. 45 | 5800

900 | टा

40000 | अचल

220100 | गपिदि

शिठ

च्यंकटेश ट्रेडिंग कंपनी
अभिप्रायटर

28 दि. 25/01/2021

गंगावाई दामोदर जाफे शिफ्टी (जा)

265200 | फायुन व. 44-20 | 6000

884 | टा

1000 | गपिदि

15000 | अचल

248316 | गपिदि

शिठ

च्यंकटेश ट्रेडिंग कंपनी
अभिप्रायटर

" सी " 36

दि. 07/05/2020

गंगावाई दामोदर जाफे (शिफ्टी जा.)

288000 / रु. स्वसि $\frac{25 \text{ कद}}{12.00 \text{ कद}} \leftarrow 2400$

39000 / रु. इलय $\frac{28 \text{ कद}}{13.00 \text{ कद}} \leftarrow 3000$

67800

- 610

67190 / रु.

डा. मा.

530 80

गपिदि real

च्यंकटेश ट्रेडिंग कंपनी

अभिप्रायटर

" सी " 9

दि. 28/04/2021

गंगावाई दामोदर जाफे (शिफ्टी जा.)

52000 $\frac{24 \text{ कद}}{13 \text{ कद}} \leftarrow 4000$

66,000 $\frac{25 \text{ कद}}{12 \text{ कद}} \leftarrow 5500$

118000

- 590

- 17000 अचल

100410 / रु. गपिदि

real

च्यंकटेश ट्रेडिंग कंपनी

अभिप्रायटर

61 दि. 4/03/2023

गोवावार्ड कामोचर जागो शिपणी (जा)

78440] कपुस व. 21.20 3700

636] ए

1000] शि

76804] मपारी

शि

ब्यंकटेश ट्रेडिंग कंपनी
सुपरीवरी
प्रोप्रायटर

48 दि. 4/04/2023

गोवावार्ड कामोचर जागो शिपणी (जा)

83640] कपुस व. 17.20 3700

344] ए

1000] शि

62296] मपारी

शि

ब्यंकटेश ट्रेडिंग कंपनी
सुपरीवरी
प्रोप्रायटर

0 दि. 4 45

दि. 03/05/2023

गोवावार्ड कामोचर जागो (शिपणी जा)

91000] कपुस व. 27.20 7000
18 ला

19800] कपुस व. 20.20 22000
89 ला

110800] कपुस व. 470 100

110230] कपुस व. 470

शि

ब्यंकटेश ट्रेडिंग कंपनी
सुपरीवरी
प्रोप्रायटर

0 दि. 11 49

दि. 05/03/2023

गोवावार्ड कामोचर जागो (शिपणी जा)

70000] कपुस व. 22.20 7000
10 ला

- 270] कपुस व. 25000 50

44730] कपुस व. 25000 50

शि

शि

ब्यंकटेश ट्रेडिंग कंपनी
सुपरीवरी
प्रोप्रायटर

1537

64 दि. 5/03/2022

गंगाबाई दामोदर जाधव (शिक्कीजा)

162440 फायदा व. 26.20 6200

786/ 61

1000/ 115

20,000/ 3 चढ

140654/ 1110

निष्ठ

च्यंकटेश ट्रेडिंग कंपनी

अभिषेक
प्रोप्रायटर

" 54 " दि. 12/04/2022

गंगाबाई दामोदर जाधव (शिक्कीजा)

35200 ज्वर 3430 < 0200
- 390
16 दि



34810/रु. 340 50

नादि

रु. 340

सुनील ट्रेडिंग कंपनी

अभिषेक
प्रोप्रायटर

 <p>स्वातंत्र्याचा अभूत महोत्सव</p>	<p>जिल्हा अधिक्षक कृषि अधिकारी, नांदेड</p> <p>पद्मजासिटी रोड, आय.जी.कार्यालया जवळ नविन कौठा, जि.नांदेड -४३१६०२</p> <p>दुरध्वनी क्र.०२४६२-२८४२५२, फॅक्स क्र.०२४६२-२८४६७२</p> <p>ई मेल: nnd_dsaonanded@readiffmail.com</p>	
	<p>जा.क्र./जिअकृअनां/तांशा/४०५४/२०२४</p> <p>दिनांक ०६/०९/२०२४</p> <p>M.P.C. Board, Nanded</p> <p>Y M D</p> <p>२५ ०९ १० FTS: 0138</p>	

जा.क्र./जिअकृअनां/तांशा/४०५४/२०२४

दिनांक ०६/०९/२०२४

प्रति,

उप प्रादेशिक अधिकारी,
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, नांदेड

M.P.C. Board, Nanded

Y M D

२५ ०९ १० FTS: 0138

विषय:- शेतकऱ्यांच्या पिकांचे नुकसान भरपाई बाबतचा अहवाल देणे बाबत.

संदर्भ:- आपले कार्यालयाचे पत्र क्र. जा.क्र./मप्रनि/उप्राकानां/ तांशा/२१०/२४ दिनांक २९/०८/२०२४

उपरोक्त संदर्भिय पत्रान्वये आपण मा. राष्ट्रीय हरीत लवाद, पश्चिम विभाग, पुणे यांना अर्जदारास पिकांचे झालेल्या आर्थिक नुकसानी बाबत कागदोपत्री पुरावे देण्याबाबत कळविण्यात आले होते त्या अनुषंगाने शेतकऱ्यांच्या पिकांच्या नुकसानी बाबतचा अहवाल या पत्रासोबत सहपत्रीत करण्यात येत आहे.

करीता माहितीस्तव सादर.

सोबत:- अहवालाची प्रत

जिल्हा अधिक्षक कृषि अधिकारी
नांदेड

प्रत:-


उपचिटणीस, दंडाधिकारी शाखा, जिल्हाधिकारी कार्यालय, नांदेड यांना माहितीस्तव सादर.

जिल्हा अधिक्षक कृषि अधिकारी
नांदेड

Sr.No	Name Of Farmer	Gat No	Area in Hectore	Name Of Crop	Year	Av.Yield of Circle Per Hectore	Avg Yield expected for the given farm area	Yield as per Farmers Documents	Yield Diff as per Farmer's Doc (8)	MSP	Local market rates in Rs	Rates to Farmers as per his Record Produce	Estimated Income as per MSP	Estimated Income as per Farmers Record	Estimated Income based on Local market rates	Estimated Income as per CCE	Copensation as per yield loss	Copensation on the basis of loss due market value	Remark	
1	Shri Baliram	365/554	1.40	Cotton	2019-20	2.48	3.47	24.50	22.02	5255	7000	5800	13032.4	142100	171500.00	18245.36	-123854.64	29400.00	Loss as per Local market rates	
		365	0.44	Gram		10.95	4.82	6.00	-4.95	4875	4000	3000	53381.3	18000	24000.00	23487.75	5487.75	6000.00	Loss as per Local market rates	
	Total	554	0.30	Turmeric		0.00	0.00	23.00	23.00		6000	5000	0	115000	138000.00	0	5487.75	23000.00	Loss as per Local market rates	
	Total		2.14				0.00		0.00						0.00	0	5487.75	58400.00		
2	Shri Baliram	365/554	1.44	Cotton	2021-22	7.57	10.90	13.00	11.43	5725	10000	6200	43345.8	117800	190000.00	62417.98	-55382.015	72200.00	Loss as per Local market rates	
		365	0.30	sugarcane		54.60	16.38	240.00	185.40	2900	217.8	217.8	158340	52272	52272.00	47502	-4770	81000.00	Loss as per Local market rates	
		554	0.40	Turmeric		0.00	0.00	27.00	27.00		7000	4000	0	108000	168000.00	0	-108000	0	Loss as per Local market rates	
		Total		2.14				0.00		0.00						0.00	0	153200.00	57500.00	Loss as per Local market rates
2	Shri Baliram	365/554	1.34	Cotton	2022-23	8.77	11.75	18.00	9.23	6080	6900	3700	53321.6	66600	124200.00	71450.94	4850.944	51200.00	Loss as per Local market rates	
		365	0.30	sugarcane		0.00	0.00	300.00	300.00		225	225	0	67500	67500.00	0	-67500	0.00	Loss as per Local market rates	
		554	0.50	Turmeric		0.00	0.00	32.00	32.00		15000	7000	0	224000	480000.00	0	-224000	256000.00	Loss as per Local market rates	
		Total		2.14				0.00		0.00						0.00	0	313600.00	766000.00	Loss as per Local market rates
2	Shri Gangadhar	556	0.29	Cotton	2019-20	2.48	0.72	6.00	3.52	5255	7000	5800	13032.4	34800	42000.00	3779.396	-31020.604	7200.00	Loss as per Local market rates	
		556	0.30	Turmeric		0.00	0.00	20.00	20.00		6000	5000	0	100000	120000.00	0	-100000	20000.00	Loss as per Local market rates	
		Total		0.59				0.00		0.00						0.00	0	27200.00	0.00	Loss as per Local market rates
		Total		0.59				0.00		0.00						0.00	0	9600.00	0.00	Loss as per Local market rates
2	Shri Gangadhar	556	0.59	Cotton	2020-21	9.14	5.39	8.00	-1.14	5515	7000	5800	50407.1	46400	56000.00	29740.19	-16659.811	9600.00	Loss as per Local market rates	
		Total		0.59				0.00		0.00						0.00	0	0.00	0.00	Loss as per Local market rates
		Total		0.59				0.00		0.00						0.00	0	9600.00	0.00	Loss as per Local market rates
		Total		0.59				0.00		0.00						0.00	0	9600.00	0.00	Loss as per Local market rates
2	Shri Gangadhar	556	0.59	Cotton	2021-22	7.57	4.47	8.00	0.43	5726	10000	6200	43345.8	49600	80000.00	25574.03	-24025.966	30400.00	Loss as per Local market rates	
		Total		0.59				0.00		0.00						0.00	0	0.00	0.00	Loss as per Local market rates
		Total		0.59				0.00		0.00						0.00	0	30400.00	0.00	Loss as per Local market rates
		Total		0.59				0.00		0.00						0.00	0	30400.00	0.00	Loss as per Local market rates
2	Shri Gangadhar	556	0.59	Cotton	2022-23	8.77	5.17	5.00	-3.77	6080	6900	6200	53321.6	31000	34500.00	31459.74	459.744	3500.00	Loss as per Local market rates	
		Total		0.59				0.00		0.00						0.00	0	0.00	0.00	Loss as per Local market rates

जिला आर्थिक कृषि अधिकारी
नांदेड

Shri Shidheshwar Gangadhar Bommale	365	0.52	Cotton	2023-24	9.09	4.73	4.00	5.09	6620	6900	3700	60175.8	14800	27600.00	31291.42	16491.416	12800.00	Loss as per Local market model market rates
		0.00				0.00		0.00						0.00	0	0	0.00	
		0.00				0.00		0.00						0.00	0	0	0.00	


 District Agricultural Officer
 Raichur

7	Shri Nagesh Shivrāj Bommale	365	0.26	Cotton	2019-20	2.48	0.64	5.00	2.52	5255	7000	5800	13032.4	29000	35000.00	3388.424	-25611.576	6000.00	Loss as per Local market model market rates
		365	0.20	Gram		10.95	2.19	3.00	-7.95	4875	4000	3000	53381.3	9000	12000.00	10676.25	1676.25	3000.00	
	Total		0.46				0.00		0.00						0.00	0	1676.25	9000.00	
	Shri Nagesh Shivrāj Bommale	365	0.46	Cotton	2020-21	9.14	4.20	8.00	-1.14	5515	7500	5800	50407.1	46400	60000.00	23187.27	-23212.734	13600.00	Loss as per Local market model
							0.00		0.00						0.00	0	0	0.00	
	Total		0.46					0.00		0.00					0.00	0	0	13600.00	
	Shri Nagesh Shivrāj Bommale	365	0.46	Cotton	2021-22	7.57	3.48	7.00	-0.57	5726	10000	6200	43345.8	43400	70000.00	19939.08	-23460.923	26600.00	Loss as per Local market model market rates
							0.00		0.00						0.00	0	0	0.00	
	Total		0.46					0.00		0.00					0.00	0	0	26600.00	
	Shri Nagesh Shivrāj Bommale	365	0.36	Cotton	2022-23	8.77	3.16	4.00	-4.77	6080	6900	3700	53321.6	14800	27600.00	19195.78	4395.776	12800.00	Loss as per Local market model market rates
							0.40	1.00	-3.04	2970	2400	2000	11998.8	2000	2400.00	1199.88	-800.12	400.00	
	Total		0.46				0.00		0.00						0.00	0	0	26600.00	
	Shri Nagesh Shivrāj Bommale	365	0.46	Cotton	2023-24	9.09	4.18	3.00	-6.09	6520	6900	3200	60175.8	9600	20700.00	27680.87	18080.858	11100.00	Loss as per Local market model market rates
							0.00		0.00						0.00	0	0	0.00	
	Total		0.46					0.00							0.00	0	0	11100.00	
8	Shri Shesherao Shivrāj Bommale	365	0.27	Cotton	2019-20	2.48	0.67	4.00	1.52	5255	7000	5800	13032.4	23200	28000.00	3518.748	-19681.252	4800.00	Loss as per Local market model market rates
		365	0.20	Gram		10.95	2.19	3.00	-7.95	4875	4000	3000	53381.3	9000	12000.00	10676.25	1676.25	3000.00	
	Total		0.47				0.00		0.00						0.00	0	1676.25	7800.00	
	Shri Shesherao Shivrāj Bommale	365	0.47	Cotton	2021-22	7.57	3.56	8.00	0.43	5726	10000	6200	43345.8	49600	80000.00	20372.54	-29227.465	30400.00	Loss as per Local market model market rates
							0.00		0.00						0.00	0	0	0.00	
	Total		0.47					0.00							0.00	0	0	30400.00	
	Shri Shesherao Shivrāj Bommale	365	0.36	Cotton	2022-23	8.77	3.16	2.00	-6.77	6080	6900	3700	53321.6	7400	13800.00	19195.78	11795.776	6400.00	Loss as per Local market model market rates
		365	0.11	Sorghum		4.04	0.44	1.00	-3.04	2970	2400	2000	11998.8	2000	2400.00	1319.868	-680.132	400.00	
	Total		0.47				0.00		0.00						0.00	0	11795.776	6800.00	
	Shri Shesherao Shivrāj Bommale	365	0.47	Cotton	2023-24	9.09	4.27	4.00	-5.09	6620	6900	3600	60175.8	14400	27600.00	28282.63	13882.626	13200.00	Loss as per Local market model market rates
							0.00		0.00						0.00	0	0	0.00	
	Total		0.47					0.00							0.00	0	13882.626	13200.00	
9	Shri Shidheshwar Vyankatī Bhauke	350	1.20	Cotton	2019-20	2.48	2.98	18.00	15.52	5255	7000	5800	13032.4	104400	126000.00	15638.88	-88761.12	21600.00	Loss as per Local market model market rates
		350	0.30	Wheat		16.58	4.97	6.00	-10.58	1840	3000	2500	30507.2	15000	18000.00	9152.16	-5847.84	3000.00	
	Total		1.70				0.00		0.00						0.00	0	13882.626	28600.00	

Patil Maheshwarji
 11/25

Shri Shidheshwar Vyankati Bhalke	350	1.40	Cotton	2020-21	9.14	12.80	20.00	10.86	5515	7500	5800	50407.1	116000	150000.00	70569.94	-45430.06	34000.00	Loss as per Local market model market rates
	350	0.30	Gram		5.85	1.76	6.00	0.15	5100	5000	4000	29835	24000	30000.00	8950.5	-15049.5	6000.00	market rates
Total		1.70				0.00		0.00						0.00	0	0	40000.00	
Shri Shidheshwar Vyankati Bhalke	350	1.30	Cotton	2021-22	7.57	9.84	14.00	6.43	5726	10000	6200	43345.8	86800	140000.00	56349.57	-30450.434	53200.00	Loss as per Local market model market rates
	350	0.40	tur		14.15	5.66	4.00	-10.15	6300	10000	7000	89145	28000	40000.00	35658	7658	12000.00	market rates
Total		1.70				0.00		0.00						0.00	0	7658	65200.00	
Shri Shidheshwar Vyankati Bhalke	350	1.30	Cotton	2022-23	8.77	11.40	12.00	3.23	6080	7000	3700	53321.6	44400	84000.00	69318.08	24918.08	39600.00	Loss as per Local market model market rates
	350	0.20	Turmeric			0.00	9.00	9.00	15000	7000	7000	0	63000	135000.00	0	-63000	72000.00	market rates
	350	0.20	Chilli			0.00	3.00	3.00	5000	3000	3000	0	9000	15000.00	0	-9000	6000.00	market rates
Total		1.70				0.00		0.00						0.00	0	24918.08	117600.00	
Shri Shidheshwar Vyankati Bhalke	350	1.70	Cotton	2023-24	9.09	15.45	11.00	1.91	6620	6900	3700	60175.8	40700	75900.00	102298.9	61598.86	35200.00	Loss as per Local market model market rates
	350					0.00		0.00						0.00	0	0	0.00	market rates
Total		1.70				0.00		0.00						0.00	0	61598.86	35200.00	
Mrs.Laxmibai Vyankati Bhalke	337	1.07	Cotton	2019-20	2.48	2.65	19.00	16.52	5255	7000	5800	13032.4	110200	133000.00	13944.67	-96255.332	22800.00	Loss as per Local market model market rates
	449	0.40	Gram		10.95	4.38	7.00	-3.95	4875	4000	3000	53381.3	21000	28000.00	21352.5	352.5	7000.00	market rates
	337	0.30	Wheat		16.58	4.97	6.00	-10.58	1840	3000	2500	30507.2	15000	18000.00	9152.16	-5847.84	3000.00	market rates
Total		1.77				0.00		0.00						0.00	0	352.5	32800.00	
Mrs.Laxmibai Vyankati Bhalke	334/449	1.47	Cotton	2020-21	9.14	13.44	21.00	11.86	5515	7500	5800	50407.1	121800	157500.00	74098.44	-47701.563	35700.00	Loss as per Local market model market rates
	337	0.30	Gram		5.85	1.76	6.00	0.15	5100	5000	4000	29835	24000	30000.00	8950.5	-15049.5	6000.00	market rates
Total		1.77				0.00		0.00						0.00	0	0	41700.00	
Mrs.Laxmibai Vyankati Bhalke	337	1.37	Cotton	2021-22	7.57	10.37	16.00	8.43	5726	10000	6200	43345.8	99200	160000.00	59383.77	-39816.227	60800.00	Loss as per Local market model market rates
	449	0.20	tur		14.15	2.83	4.00	-10.15	6300	10000	7000	89145	28000	40000.00	17829	-10171	12000.00	market rates
	449	0.20	Turmeric			0.00	11.00	11.00	7000	4000	4000	0	44000	77000.00	0	-44000	33000.00	market rates
Total		1.77				0.00		0.00						0.00	0	0	105800.00	
Mrs.Laxmibai Vyankati Bhalke	337	1.37	Cotton	2022-23	8.77	12.01	10.00	1.23	6080	7000	3700	53321.6	37000	70000.00	73050.59	36050.592	33000.00	Loss as per Local market model market rates
	449	0.40	Chilli			0.00	7.00	7.00	5000	3000	3000	0	21000	35000.00	0	-21000	14000.00	market rates
Total		1.77				0.00		0.00						0.00	0	36050.592	47000.00	
Mrs.Laxmibai Vyankati Bhalke	350	1.77	Cotton	2023-24	9.09	16.09	12.00	2.91	6620	6900	3700	60175.8	44400	82800.00	106511.2	62111.166	38400.00	Loss as per Local market model market rates
						0.00		0.00						0.00	0	0	0.00	market rates
Total		1.77				0.00		0.00						0.00	0	62111.166	38400.00	
Shri Vyankati Shivappa Bhalke	350	1.45	Cotton	2019-20	2.48	3.60	24.00	21.52	5255	7000	5800	13032.4	139200	168000.00	18896.98	-120303.02	28800.00	Loss as per Local market model market rates
	350	0.30	Sorghum		5.89	1.77	10.00	4.11	2550	2800	2400	15019.5	24000	28000.00	4505.85	-19494.15	4000.00	market rates
	447	0.90	Gram		10.95	9.86	10.00	-0.95	4875	4000	3000	53381.3	30000	40000.00	48043.13	18043.125	10000.00	market rates
Total		2.65				0.00		0.00						0.00	0	18043.125	42800.00	

विन्दा अखिल कृषि अधिकारी नांदेड

Shri Vyankati Shivappa Bhalke	350	1.60	Cotton	2020-21	9.14	14.62	29.00	19.86	5515	7500	5800	50407.1	188200	217500.00	80651.36	-87548.64	493000.00	Loss as per Local market model market rates
	350/447	0.15	Turmeric			0.00	12.00	12.00		7000	5000	0	60000	84000.00	0	-60000	24000.00	
	447	0.90	Gram			5.85	16.00	10.15	5100	5000	4000	29835	64000	80000.00	26851.5	-37148.5	160000.00	
Total		2.65				0.00		0.00						0.00	0	893000.00		
Shri Vyankati Shivappa Bhalke	350	1.75	Cotton	2021-22	7.57	13.25	23.00	15.43	5726	10000	6200	43345.8	142600	230000.00	75855.19	-66744.815	874000.00	Loss as per Local market model market rates
	447	0.90	tur			14.15	13.00	1.15	6300	10000	7000	99145	91000	130000.00	80230.5	-10769.5	390000.00	
Total		2.65				0.00		0.00						0.00	0	1264000.00		
Shri Vyankati Shivappa Bhalke	350	1.75	Cotton	2022-23	8.77	15.35	17.00	8.23	6080	7000	3700	53321.6	62900	119000.00	93312.8	30412.8	561000.00	Loss as per Local market model market rates
	447	0.90	Wheat			10.02	8.00	-2.02	1840	2800	2200	18436.8	17600	22400.00	16593.12	-1006.88	4800.00	
Total		2.65				0.00		0.00						0.00	0	609000.00		
Shri Vyankati Shivappa Bhalke	350/447	2.65	Cotton	2023-24	9.09	24.09	18.00	8.91	6620	6900	3700	60175.8	66600	124200.00	159465.9	92865.87	576000.00	Loss as per Local market model market rates
						0.00	0.00	0.00						0.00	0	0	0.00	
Total		2.65				0.00		0.00						0.00	0	92865.87	576000.00	
Shri Baliram Raosahab Bhalke	442	1.40	Cotton	2019-20	2.48	3.47	24.00	21.52	5255	7000	5800	13032.4	139200	168000.00	18245.36	-120954.64	288800.00	Loss as per Local market model market rates
	442	0.30	Sorghum			5.89	8.00	2.11	1840	2800	2400	10837.6	19200	22400.00	3251.28	-15948.72	3200.00	
	442	0.30	Gram			10.95	9.00	-1.95	4875	4000	3000	53381.3	27000	36000.00	16014.38	-10985.625	9000.00	
Total		2.00				0.00		0.00						0.00	0	410000.00		
Shri Baliram Raosahab Bhalke	442	1.60	Cotton	2020-21	9.14	14.62	29.00	19.86	5515	7500	6000	50407.1	174000	217500.00	80651.36	-93348.64	435000.00	Loss as per Local market model market rates
	442	0.40	Turmeric			0.00	21.00	21.00		7000	5500	0	115500	147000.00	0	-115500	315000.00	
Total		2.00				0.00		0.00						0.00	0	750000.00		
Shri Baliram Raosahab Bhalke	442	1.60	Cotton	2021-22	7.57	12.11	19.00	11.43	5726	10000	6200	43345.8	117800	190000.00	69353.31	-48446.688	722000.00	Loss as per Local market model market rates
	442	0.40	Sorghum			3.55	7.00	3.45	2738	2800	2200	9719.9	15400	19600.00	3887.96	-11512.04	42000.00	
Total		2.00				0.00		0.00						0.00	0	764000.00		
Shri Baliram Raosahab Bhalke	442	2.00	Cotton	2022-23	8.77	17.54	23.00	14.23	6080	7000	3700	53321.6	85100	161000.00	106643.2	21543.2	759000.00	Loss as per Local market model market rates
	442	0.40	Wheat			10.02	8.00	-2.02	2015	2800	2200	20190.3	17600	22400.00	8076.12	-9523.88	48000.00	
Total		2.40				0.00		0.00						0.00	0	807000.00		
Shri Baliram Raosahab Bhalke	442	1.60	Cotton	2023-24	9.09	14.54	16.00	6.91	6620	6900	3700	60175.8	59200	110400.00	96281.28	37081.28	512000.00	Loss as per Local market model market rates
	442	0.40	Sorghum			5.35	11.00	5.65	3180	2800	2200	17013	24200	30800.00	6805.2	-17394.8	66000.00	
Total		2.00				0.00		0.00						0.00	0	37081.28	578000.00	
Shri Bharat Shirang Jamge	311	1.00	Cotton	2019-20	2.48	2.48	14.00	11.52	5255	7000	6000	13032.4	84000	98000.00	13032.4	-70967.6	140000.00	Loss as per Local market model market rates
	311	0.16	Gram			5.15	2.00	-3.15	4875	4500	4000	25106.3	8000	90000.00	4017	-3983	100000.00	

मिस्त्रा अशिक कृषि अधिकारी नांदेड

		327	0.20	Wheat				0.00	3.00	3.00	2125	2800	2200	0	6600	8400.00	0	-6600	1800.00	market rates
	Total		1.80					0.00	0.00	0.00						0.00	0	10546.12	5800.00	
15	Shri Chatrapati Shrirang Jamge	330	1.12	Cotton	2019-20	2.48	2.78	18.00	15.52	5255	7000	6000	13032.4	108000	126000.00	14596.29	-93403.712	18000.00	Loss as per Local market model market rates	
		327	0.50	Gram		5.15	2.58	11.00	5.85	4875	4500	4000	25106.3	44000	49500.00	12553.13	-31446.875	5500.00		
		327	0.19	Turmeric			0.00	14.00	14.00		6000	5000	0	70000	84000.00	0	-70000	14000.00		
			1.81				0.00	0.00	0.00						0.00	0	0	37500.00		
	Shri Chatrapati Shrirang Jamge	330	1.00	Cotton	2020-21	9.14	9.14	15.00	5.86	5515	7500	5800	50407.1	87000	112500.00	50407.1	-36592.9	25500.00	Loss as per Local market model market rates	
		327/330	0.30	Gram		5.94	1.78	4.00	-1.94	5100	5000	4000	30294	16000	20000.00	9088.2	-6911.8	4000.00		
		327	0.21	Turmeric			0.00	11.00	11.00		7000	5000	0	55000	77000.00	0	-55000	22000.00		
		330	0.30	Wheat		12.99	3.90	6.00	-6.99	1925	2800	2200	25005.8	13200	16800.00	7501.725	-5698.275	3600.00		
	Total		1.81				0.00	0.00	0.00						0.00	0	0	55190.80		
	Shri Chatrapati Shrirang Jamge	330	1.12	Cotton	2021-22	7.57	8.48	9.00	1.43	5726	10000	6200	43345.8	55800	90000.00	48547.32	-7252.8816	34200.00	Loss as per Local market model market rates	
		327/330	0.50	Gram		5.15	2.58	9.00	3.85	5230	5000	4000	26934.5	36000	45000.00	13467.25	-22532.75	9000.00		
		327	0.19	tur		14.15	2.69	3.00	-11.15	6300	8000	6000	89145	18000	24000.00	16937.55	-1062.45	6000.00		
	Total		1.81				0.00	0.00	0.00						0.00	0	0	49200.00		
	Shri Chatrapati Shrirang Jamge	327/330	1.81	Cotton	2022-23	8.77	15.87	14.00	5.23	6080	7000	3700	53321.6	51800	98000.00	96512.1	44712.096	46200.00	Loss as per Local market model market rates	
			0.00				0.00		0.00						0.00	0.00	0	0.00		
			0.00				0.00		0.00						0.00	0.00	0	0	0.00	
	Total		1.81				0.00	0.00	0.00						0.00	0	0	46200.00		
	Shri Chatrapati Shrirang Jamge	327/330	1.81	Cotton	2023-24	9.09	15.45	16.00	6.91	6620	6900	3700	60175.8	59200	110400.00	108918.2	49718.198	51200.00	Loss as per Local market model market rates	
			0.00				0.00		0.00						0.00	0.00	0	0.00		
			0.00				0.00		0.00						0.00	0.00	0	0	0.00	
	Total		1.81				0.00	0.00	0.00						0.00	0	0	49718.198	51200.00	
16	Mrs. Dwarakabai Shrirang Jamge	311	1.00	Cotton	2019-20	2.48	2.48	14.00	11.52	5255	7000	6000	13032.4	84000	98000.00	13032.4	-70967.6	14000.00	Loss as per Local market model market rates	
		311	0.16	Gram		10.95	1.75	2.00	-8.95	4875	4500	4000	53381.3	8000	9000.00	8541	541	1000.00		
		311	0.19	Turmeric			0.00	13.00	13.00		6000	5000	0	65000	78000.00	0	-65000	13000.00		
	Total		1.35				0.00	0.00	0.00						0.00	0	541	28000.00		
	Mrs. Dwarakabai Shrirang Jamge	311	1.00	Cotton	2020-21	9.14	9.14	13.00	3.85	5515	7500	5800	50407.1	75400	97500.00	50407.1	-24992.9	22100.00	Loss as per Local market model market rates	
		311	0.19	Gram		5.85	1.11	4.00	-1.85	5100	5000	4000	29835	16000	20000.00	5668.65	-10331.35	4000.00		
		311	0.16	Wheat		12.99	2.08	2.50	-10.49	1925	2800	2200	25005.8	5500	7000.00	4000.92	-1499.08	1500.00		
	Total		1.35				0.00	0.00	0.00						0.00	0	0	27600.00		
	Mrs. Dwarakabai Shrirang Jamge	311	0.80	Cotton	2021-22	7.57	6.06	9.00	1.43	5726	10000	6200	43345.8	55800	90000.00	34676.66	-21123.344	34200.00	Loss as per Local market model market rates	
		311	0.15	Gram		5.15	0.77	3.00	-2.15	5230	5000	4000	26934.5	12000	15000.00	4040.175	-7959.825	3000.00		
		311	0.10	tur		14.15	1.42	2.00	-12.15	6300	8000	6000	89145	12000	16000.00	8914.5	-3085.5	4000.00		
	Total		1.35				0.00	0.00	0.00						0.00	0	0	73200.00		
	Mrs. Dwarakabai Shrirang Jamge	311	1.15	Cotton	2022-23	8.77	10.09	7.00	-1.77	6080	7000	3700	53321.6	25900	49000.00	61319.84	35419.84	23100.00	Loss as per Local market model market rates	
		311	0.20	Turmeric			0.00	11.00	11.00		15000	6000	0	66000	165000.00	0	-66000	99000.00		
	Total		1.35				0.00	0.00	0.00						0.00	0	0	35419.84	122100.00	

Handwritten signature and text in Hindi, including the word 'मार्केट' (Market).

Mrs. Dwarakabai Shrirang Jange	311	1.36	Cotton	2023-24	9.09	12.36	9.00	-0.09	6620	6900	3700	60175.8	33300	62100.00	81839.09	48539.088	28800.00	Loss as per Local market model market rates
		0.00				0.00		0.00						0.00	0	0	0.00	
Total		1.36				0.00		0.00						0.00	0	0	28800.00	
Shri Madhukar Bhimrao Bhaikhe	338/356	0.75	Cotton	2019-20	2.48	1.86	13.00	10.52	5255	7000	5800	13032.4	75400	91000.00	9774.3	-65625.7	15600.00	Loss as per Local market model market rates
		0.22	Gram		10.95	2.41	4.00	-6.95	4875	4000	3000	53381.3	12000	16000.00	11743.88	-256.125	4000.00	
		0.00				0.00		0.00						0.00	0	0	0.00	
Total		0.97				0.00		0.00						0.00	0	48539.088	19600.00	
Shri Madhukar Bhimrao Bhaikhe	356	0.34	Cotton	2020-21	9.14	3.11	5.00	4.14	5515	7500	5800	50407.1	29000	37500.00	17138.41	-11861.585	8500.00	Loss as per Local market model market rates
		0.41	Sorghum		5.47	2.24	7.00	1.53	2620	5000	3500	14331.4	24500	35000.00	5875.874	-18624.126	10500.00	
		0.22	Turmeric			0.00	14.00	0.00		7000	5800	0	81200	98000.00	0	-81200	16800.00	
Total		0.97				0.00		0.00						0.00	0	35800.00	35800.00	
Shri Madhukar Bhimrao Bhaikhe	355/356	0.72	Cotton	2021-22	7.57	5.45	8.00	0.43	5726	10000	6200	43345.8	49600	80000.00	31208.99	-18391.01	30400.00	Loss as per Local market model market rates
		0.25	tur		14.15	3.54	5.00	-9.15	6300	5000	4000	89145	20000	25000.00	22286.25	2286.25	5000.00	
		0.00				0.00		0.00						0.00	0	0	0.00	
Total		0.97				0.00		0.00						0.00	0	2286.25	35400.00	
Shri Madhukar Bhimrao Bhaikhe	355	0.22	Sorghum	2022-23	8.77	3.95	4.00	-4.77	6080	6900	3700	53321.6	14800	27600.00	23994.72	9194.72	12800.00	Loss as per Local market model market rates
		0.10	Turmeric		4.04	0.89	3.00	-1.04	2970	2600	1900	11998.8	5700	7800.00	2639.736	-3060.264	2100.00	
		0.20	Wheat		10.02	2.00	2.00	-8.02	2015	2400	2000	20190.3	4000	4800.00	4038.06	38.06	800.00	
Total		0.97				0.00		0.00						0.00	0	9232.78	55700.00	
Shri Madhukar Bhimrao Bhaikhe	356	0.40	Cotton	2023-24	9.09	3.64	2.00	-7.09	6620	6900	3700	60175.8	7400	13800.00	24070.32	16670.32	6400.00	Loss as per Local market model market rates
		0.37	Sorghum		5.35	1.98	3.00	-2.35	3180	2700	2100	17013	6300	8100.00	6294.81	-5.19	1800.00	
		0.22	Turmeric			0.00	11.00	0.00		12000	6000	0	66000	132000.00	0	-66000	66000.00	
Total		0.99				0.00		0.00						0.00	0	16670.32	74200.00	
Shri Omkar Madhukar Bhaikhe	340	0.76	Cotton	2019-20	2.48	1.88	12.00	9.52	5255	7000	5800	13032.4	69600	84000.00	9904.624	-59695.376	14400.00	Loss as per Local market model market rates
		0.26	Gram		10.95	2.85	4.00	-6.95	4875	4000	3000	53381.3	12000	16000.00	13879.13	1879.125	4000.00	
		0.00				0.00		0.00						0.00	0	0	0.00	
Total		1.02				0.00		0.00						0.00	0	1879.125	18400.00	
Shri Omkar Madhukar Bhaikhe	340	0.36	Cotton	2020-21	9.14	3.29	5.00	-4.14	5515	7500	5800	50407.1	29000	37500.00	18146.56	-10853.444	8500.00	Loss as per Local market model market rates
		0.41	Gram		5.85	2.40	6.00	0.15	5100	5000	3500	29835	21000	30000.00	12232.35	-8767.65	9000.00	
		0.25	Turmeric			0.00	13.00	0.00		7000	5800	0	75400	91000.00	0	-75400	15600.00	
Total		1.02				0.00		0.00						0.00	0	33100.00	33100.00	
Shri Omkar Madhukar Bhaikhe	340	0.66	Cotton	2021-22	7.57	5.00	8.00	0.43	5726	10000	6200	43345.8	49600	80000.00	28608.24	-20991.759	30400.00	Loss as per Local market model market rates
		0.66	tur		14.15	9.34	5.00	-9.15	6300	5000	4000	89145	20000	25000.00	58835.7	38835.7	5000.00	
		0.00				0.00		0.00						0.00	0	0	0.00	
Total		1.02				0.00		0.00						0.00	0	38835.7	35400.00	
Shri Omkar Madhukar Bhaikhe	340	0.46	Cotton	2022-23	8.77	4.03	3.00	-5.77	6080	6900	3700	53321.6	11100	20700.00	24527.94	13427.936	9600.00	Loss as per Local market model market rates
		0.21	Sorghum		4.04	0.85	2.00	-2.04	2970	2600	1900	11998.8	3800	5200.00	2519.748	-1280.252	1400.00	
		0.10	Turmeric			0.00	5.00	5.00		15000	7000	0	35000	75000.00	0	-35000	40000.00	
		0.25	Wheat		10.02	2.51	3.00	-7.02	2015	2400	2000	20190.3	6000	7200.00	5047.575	-952.425	1200.00	

Shri Sanjay Damodhar Jamge	304	1.70	Cotton	2023-24	9.09	15.45	11.00	1.91	6620	6900	3700	60175.8	40700	75900.00	102298.9	61598.86	35200.00	Loss as per Local market model market rates
	304	0.20	Turmeric			0.00	11.00	0.00		12000	7000	0	77000	132000.00	0	-77000	55000.00	
Total		1.90				0.00	0.00	0.00						0.00	0	61598.86	90200.00	
Shri Damodhar Laxman Jamge	327	0.20	Cotton	2019-20	2.48	0.50	4.00	1.52	5255	7000	5800	13032.4	23200	28000.00	2606.48	-20593.52	4800.00	Loss as per Local market model market rates
	327	0.20	Sorghum			0.00	4.00	0.00		2550	2800	0	9600	11200.00	0	-9600	1600.00	
Total		0.40				0.00	0.00	0.00						0.00	0	6400.00		
Shri Damodhar Laxman Jamge	327	0.20	Cotton	2020-21	9.14	1.83	3.00	-6.14	5515	7500	6000	50407.1	18000	22500.00	10081.42	-7918.58	4500.00	Loss as per Local market model market rates
	327	0.20	wheat			0.00	4.00	0.00	1925	2800	2400	0	9600	11200.00	0	-9600	1600.00	
Total		0.40				0.00	0.00	0.00						0.00	0	6100.00		
Shri Damodhar Laxman Jamge	327	0.40	Cotton	2021-22	7.57	3.03	7.00	-0.57	5726	10000	6200	43345.8	43400	70000.00	17338.33	-26061.672	26600.00	Loss as per Local market model market rates
	327	0.20	Sorghum			0.00	4.00	0.00	2738	2800	2400	9719.9	9600	11200.00	1943.98	-7656.02	1600.00	
Total		0.60				0.00	0.00	0.00						0.00	0	28200.00		
Shri Damodhar Laxman Jamge	327	0.40	Cotton	2022-23	8.77	3.51	4.00	-4.77	6080	7000	3700	53321.5	14800	28000.00	21328.64	6528.64	13200.00	Loss as per Local market model market rates
	327					0.00	0.00	0.00						0.00	0	0	0.00	
Total		0.40				0.00	0.00	0.00						0.00	0	6528.64	13200.00	
Shri Damodhar Laxman Jamge	327	0.40	Cotton	2023-24	9.09	3.64	3.00	-6.09	6620	6900	3700	60175.8	11100	20700.00	24070.32	12970.32	9600.00	Loss as per Local market model market rates
	304	0.60	Gram			5.15	13.00	7.85	4875	4000	3000	25106.3	39000	52000.00	15063.75	-23936.25	13000.00	
	304	0.57	Sorghum			5.89	12.00	6.11	2550	2800	2400	15019.5	28800	33600.00	8561.115	-20238.885	4800.00	
Total		3.57				0.00	0.00	0.00						0.00	0	71800.00		
Mrs. Gangabai Damodhar Jamge	304	2.57	Cotton	2020-21	9.14	23.49	44.00	34.86	5515	7500	6000	50407.1	264000	330000.00	129546.2	-134453.75	66000.00	Loss as per Local market model market rates
	304	0.80	tur			16.00	13.00	-3.00	6080	5000	4000	97280	52000	65000.00	77824	25824	13000.00	
	304	0.20	Turmeric			0.00	22.00	0.00		7000	5500	0	121000	154000.00	0	-121000	33000.00	
Total		3.57				0.00	0.00	0.00						0.00	0	112000.00		
Mrs. Gangabai Damodhar Jamge	304	2.37	Cotton	2021-22	7.57	17.94	26.00	18.43	5726	10000	6200	43345.8	161200	260000.00	102729.6	-58470.407	98800.00	Loss as per Local market model market rates
	304	1.20	Sorghum			3.55	16.00	12.45	2620	2800	2200	9301	35200	44800.00	11161.2	-24038.8	9600.00	
Total		3.57				0.00	0.00	0.00						0.00	0	108400.00		
Mrs. Gangabai Damodhar Jamge	304	2.70	Cotton	2022-23	8.77	23.68	21.00	12.23	6080	7000	3700	53321.6	77700	147000.00	143968.3	66268.32	69300.00	Loss as per Local market model market rates
	304	0.20	Turmeric			0.00	13.00	13.00		15000	7000	0	91000	195000.00	0	-91000	104000.00	
	304	0.67	wheat			0.00	9.00	9.00	2015	2800	2200	0	19800	25200.00	0	-19800	5400.00	
Total		3.57				0.00	0.00	0.00						0.00	66268.32	178700.00		

मिना अधिक कृषि अधिकारी

Mrs. Gangabai Damodar Jamge	304	3.27	Cotton	2023-24	9.09	29.72	17.00	7.91	6620	6900	3700	60175.8	62900	117300.00	196774.9	133874.866	54400.00	Loss as per Local market model market rates
	304	0.30	Turmeric			0.00	17.00	17.00		12000	7000	0	119000	204000.00	0	-19000	85000.00	Loss as per Local market model market rates
Total		3.57				0.00	0.00	0.00						0.00	0	133874.866	139400.00	
Shri Madhavrao Kondiba Bormnale	555	1.19	Cotton	2019-20	2.48	2.95	19.00	16.52	5255	7000	5800	13032.4	110200	133000.00	15508.56	-94691.444	22800.00	Loss as per Local market model market rates
	555	0.20	Gram		5.15	1.03	4.00	-1.15	4875	4000	3000	25106.3	12000	16000.00	5021.25	-6978.75	4000.00	Loss as per Local market model market rates
	555	0.30	wheat			0.00	6.00	6.00	1840	3000	2500	0	15000	18000.00	0	-15000	3000.00	Loss as per Local market model market rates
Total		1.69				0.00	0.00	0.00					0.00	0.00	0	29800.00	29800.00	
Shri Madhavrao Kondiba Bormnale	555	1.09	Cotton	2020-21	9.14	9.96	14.00	4.96	5515	7500	5800	50407.1	81200	105000.00	54943.74	-26256.261	23800.00	Loss as per Local market model market rates
	365	0.48	Gram		5.94	2.85	8.00	2.06	5100	5000	4000	30294	32000	40000.00	14541.12	-17458.88	8000.00	Loss as per Local market model market rates
	365	0.20	Turmeric			0.00	12.00	12.00		7000	5000	0	60000	84000.00	0	0	55800.00	Loss as per Local market model market rates
Total		1.77				0.00	0.00	0.00					0.00	0.00	0	0	55800.00	
Shri Umakant Madhavrao Bormnale	555/365	1.10	Cotton	2021-22	7.57	8.33	12.00	4.43	5726	10000	6200	43345.8	74400	120000.00	47680.4	-26719.598	45600.00	Loss as per Local market model market rates
	365	0.57	tur		14.15	8.07	5.00	-9.15	6300	7000	4000	89145	20000	35000.00	50812.65	-63000	15000.00	Loss as per Local market model market rates
	365	0.10	Turmeric			0.00	9.00	9.00		10000	7000	0	63000	90000.00	0	30812.65	87600.00	Loss as per Local market model market rates
Total		1.77				0.00	0.00	0.00					0.00	0.00	0	0	87600.00	
Shri Umakant Madhavrao Bormnale	555/365	1.38	Cotton	2022-23	8.77	12.10	9.00	0.23	6080	7000	3700	53321.6	33300	63000.00	73583.81	40283.808	29700.00	Loss as per Local market model market rates
	365	0.39	Wheat			0.00	6.00	6.00	2015	5000	3000	0	18000	30000.00	0	-18000	12000.00	Loss as per Local market model market rates
Total		1.77				0.00	0.00	0.00					0.00	0.00	0	40283.808	41700.00	

मिस्टर अधिकारी कृषि अधिकारी नांदेड

	Shri Umakant	555/365	1.57	Cotton	2023-24	9.09	14.27	11.00	1.91	6620	6900	3700	60175.8	40700	75900.00	94476.01	53776.006	35200.00	Loss as per Local market model market rates
	Madhavrao Bommale	365	0.20	Turmeric			0.00	10.00	10.00		15000	7000	0	70000	150000.00	0	-70000	80000.00	Loss as per Local market model market rates
	Total		1.77				0.00		0.00						0.00	0	53776.006	115200.00	
25	Shri Pralhad	365	1.12	Cotton	2019-20	2.48	2.78	18.00	15.52	5255	7000	5800	13032.4	104400	126000.00	14596.29	-89803.712	21600.00	Loss as per Local market model market rates
	Madhavrao Bommale	365	0.28	Gram		5.15	1.44	5.00	-0.15	4875	4000	3000	25106.3	15000	20000.00	7029.75	-7970.25	5000.00	Loss as per Local market model market rates
		365	0.30	Wheat			0.00	6.00	6.00	1840	3000	2500	0	15000	18000.00	0	-15000	3000.00	Loss as per Local market model market rates
	Total		1.70				0.00		0.00						0.00	0	29600.00		
	Shri Pralhad	365	1.02	Cotton	2020-21	9.14	9.32	14.00	4.86	5515	7500	5800	50407.1	81200	105000.00	51415.24	-29784.758	23600.00	Loss as per Local market model market rates
	Madhavrao Bommale	365	0.68	Gram		5.94	4.04	11.00	5.06	51200	5000	4000	304128	44000	55000.00	206807	162807.04	11000.00	Loss as per Local market model market rates
	Total		1.70				0.00		0.00						0.00	0	162807.04	34800.00	
	Shri Pralhad	365	1.00	Cotton	2021-22	7.57	7.57	11.00	3.43	5726	10000	6200	43345.8	68200	110000.00	43345.82	-24854.18	41800.00	Loss as per Local market model market rates
	Madhavrao Bommale	365	0.50	Tur		14.15	7.08	11.00	-3.15	6300	7000	4000	89145	44000	77000.00	44572.5	572.5	33000.00	Loss as per Local market model market rates
		365	0.20	Turmeric			0.00	8.00	8.00		10000	7000	0	56000	80000.00	0	-56000	24000.00	Loss as per Local market model market rates
	Total		1.70				0.00		0.00						0.00	0	572.5	98800.00	
	Shri Pralhad	365	1.21	Cotton	2022-23	8.77	10.61	9.00	0.23	6080	7000	3700	53321.6	33300	63000.00	64519.14	31219.136	29700.00	Loss as per Local market model market rates
	Madhavrao Bommale	365	0.20	Turmeric			0.00	10.00	10.00		15000	7000	0	70000	150000.00	0	-70000	80000.00	Loss as per Local market model market rates
		365	0.29	Wheat			0.00	5.00	5.00	2015	5000	3000	0	15000	25000.00	0	-15000	10000.00	Loss as per Local market model market rates
	Total		1.70				0.00		0.00						0.00	0	31219.136	119700.00	
	Shri Pralhad	365	1.50	Cotton	2023-24	9.09	13.64	11.00	1.91	6620	6900	3700	60175.8	40700	75900.00	90263.7	49563.7	35200.00	Loss as per Local market model market rates
	Madhavrao Bommale	365	0.20	Sorghum		5.35	1.07	4.00	-1.35	3180	2800	2200	17013	8800	11200.00	3402.6	-5397.4	2400.00	Loss as per Local market model market rates
			0.00				0.00		0.00						0.00	0	49563.7	37600.00	Loss as per Local market model market rates
	Total		1.70				0.00		0.00						0.00	0	49563.7	37600.00	
26	Mrs. Sarasvatibai	552	0.80	Cotton	2019-20	2.48	1.98	13.00	10.52	5255	7000	5800	13032.4	75400	91000.00	10425.92	-64974.08	15600.00	Loss as per Local market model market rates
	Madhavrao Bommale	552	0.22	gram		5.15	1.13	3.00	-2.15	4875	4000	3000	25106.3	9000	12000.00	5523.375	-3476.625	3000.00	Loss as per Local market model market rates
			0.00				0.00		0.00						0.00	0	0	0.00	Loss as per Local market model market rates
	Total		1.02				0.00		0.00						0.00	0	18600.00		
	Mrs. Sarasvatibai	552	0.30	Cotton	2020-21	9.14	2.74	5.00	-4.14	5515	7500	5800	50407.1	29000	37500.00	15122.13	-13877.87	8500.00	Loss as per Local market model market rates
	Madhavrao Bommale	552	0.52	Gram		5.94	3.09	7.00	1.06	5100	5000	3500	30294	24500	35000.00	15752.88	-8747.12	10500.00	Loss as per Local market model market rates
		552	0.20	Turmeric			0.00	12.00	12.00		7000	5800	0	69600	84000.00	0	-69600	14400.00	Loss as per Local market model market rates
	Total		1.02				0.00		0.00						0.00	0	33400.00		
	Mrs. Sarasvatibai	552	0.70	Cotton	2021-22	7.57	5.30	9.00	1.43	5726	10000	6200	43345.8	55800	90000.00	30342.07	-25457.926	34200.00	Loss as per Local market model market rates
	Madhavrao Bommale	552	0.32	tur		14.15	4.53	5.00	-9.15	6300	5000	4000	89145	20000	25000.00	28526.4	8526.4	5000.00	Loss as per Local market model market rates
			0.00				0.00		0.00						0.00	0	0	0.00	Loss as per Local market model market rates
	Total		1.02				0.00		0.00						0.00	0	8526.4	39200.00	
	Mrs. Sarasvatibai	552	0.50	Cotton	2022-23	8.77	4.39	4.00	-4.77	6080	6900	3700	53321.6	14800	27600.00	26660.8	11860.8	12800.00	Loss as per Local market model market rates
	Madhavrao Bommale	552	0.21	Sorghum		4.04	0.85	2.00	-2.04	2970	2600	1900	11998.8	3800	5200.00	2519.748	-1280.252	1400.00	Loss as per Local market model market rates
		552	0.10	Turmeric			0.00	5.00	5.00		15000	7000	0	35000	75000.00	0	-35000	40000.00	Loss as per Local market model market rates
		552	0.21	Wheat			0.00	2.00	2.00	2015	2400	2000	0	4000	4800.00	0	-4000	800.00	Loss as per Local market model market rates
	Total		1.02				0.00		0.00						0.00	0	11860.8	55000.00	

निवेदन किया गया है कि उपरोक्त लेखों में कोई भी परिवर्तन नहीं किया गया है।

Mrs. Sarasvatibai Madhavrao Bommale	552	0.40	Cotton	2023-24	9.09	3.64	3.00	-6.09	6620	6900	3700	60175.8	11100	20700.00	24070.32	12970.32	9600.00	Loss as per Local market model market rates
	552	0.41	Sorghum		5.35	2.19	3.00	-2.35	3180	2700	2100	17013	6300	8100.00	6975.33	675.33	1800.00	Loss as per Local market model market rates
	552	0.21	Turmeric			0.00	11.00	11.00		1200	6000	0	66000	13200.00	0	-66000	-52800.00	Loss as per Local market model market rates
Total		1.02				0.00	0.00	0.00						0.00	0	13645.65	11400.00	
Shri Gajanan Balaji Bhalkhe	349	1.60	Cotton	2019-20	2.48	3.97	26.00	23.52	5255	7000	5800	13032.4	150800	182000.00	20851.84	-129948.16	31200.00	Loss as per Local market model market rates
	349	0.51	Gram		5.89	3.00	9.00	3.11	4875	4000	3000	28713.8	27000	36000.00	14644.01	-12355.988	9000.00	Loss as per Local market model market rates
	349	0.10	Turmeric			0.00	7.00	7.00		6000	5000	0	35000	42000.00	0	-35000	7000.00	Loss as per Local market model market rates
Total		2.21				0.00	0.00	0.00						0.00	0	47200.00		
Shri Gajanan Balaji Bhalkhe	349	1.40	Cotton	2020-21	9.14	12.80	19.00	9.86	5515	7500	5800	50407.1	110200	142500.00	70569.94	-39630.06	32300.00	Loss as per Local market model market rates
	349	0.30	chilli			0.00	12.00	12.00		5000	4000	0	48000	60000.00	0	-48000	12000.00	Loss as per Local market model market rates
	349	0.41	Gram		5.94	2.44	6.00	0.06	2620	5000	3500	15562.8	21000	30000.00	6380.748	-14619.252	9000.00	Loss as per Local market model market rates
	349	0.10	Turmeric			0.00	7.00	7.00		7000	5400	0	37800	49000.00	0	-37800	11200.00	Loss as per Local market model market rates
Total		2.21				0.00	0.00	0.00						0.00	0	64500.00		
Shri Gajanan Balaji Bhalkhe	349	1.50	Cotton	2021-22	7.57	11.36	16.00	8.43	5726	10000	6200	43345.8	99200	160000.00	65018.73	-34181.27	60800.00	Loss as per Local market model market rates
	349	0.71	tur		14.15	10.05	12.00	-2.15	6000	5000	4000	84900	48000	60000.00	60279	12279	12000.00	Loss as per Local market model market rates
		0.00				0.00		0.00						0.00	0	0	0.00	Loss as per Local market model market rates
Total		2.21				0.00	0.00	0.00						0.00	0	12279	72800.00	
Shri Gajanan Balaji Bhalkhe	349	1.20	Cotton	2022-23	8.77	10.52	8.00	-0.77	6080	6900	3700	53321.6	29600	55200.00	63985.92	34285.92	25600.00	Loss as per Local market model market rates
	349	0.41	Sorghum		4.04	1.66	5.00	0.96	2970	2600	1900	11998.8	9500	13000.00	4919.508	-4580.492	3500.00	Loss as per Local market model market rates
	349	0.20	Turmeric			0.00	11.00	11.00		15000	7000	0	77000	165000.00	0	-77000	88000.00	Loss as per Local market model market rates
	349	0.40	Wheat			0.00	4.00	4.00	2015	2400	2000	0	8000	9600.00	0	-8000	1600.00	Loss as per Local market model market rates
Total		2.21				0.00	0.00	0.00						0.00	0	34385.92	118700.00	
Shri Gajanan Balaji Bhalkhe	349	1.61	Cotton	2023-24	9.09	14.63	12.00	2.91	6620	6900	3700	60175.8	44400	82800.00	96883.04	52483.038	38400.00	Loss as per Local market model market rates
	349	0.40	chilli			0.00	16.00	16.00		7000	5000	0	80000	112000.00	0	-80000	32000.00	Loss as per Local market model market rates
	349	0.20	eggplant			0.00	9.00	9.00		6000	5000	0	45000	54000.00	0	-45000	9000.00	Loss as per Local market model market rates
Total		2.21				0.00	0.00	0.00						0.00	0	52483.038	79400.00	
Shrimati Sarjabai Shesherao Bommale	554/556	0.80	Cotton	2019-20	2.48	1.98	12.00	9.52	5255	7000	5800	13032.4	69600	84000.00	10425.92	-59174.08	14400.00	Loss as per Local market model market rates
	556	21.00	Gram		5.15	108.15	3.00	-2.15	4875	4000	3000	25106.3	9000	12000.00	52723.13	518231.25	3000.00	Loss as per Local market model market rates
		0.00				0.00		0.00						0.00	0	0	0.00	Loss as per Local market model market rates
Total		1.01				0.00	0.00	0.00						0.00	0	518231.25	17400.00	
Shrimati Sarjabai Shesherao Bommale	554	0.40	Cotton	2020-21	9.14	3.66	6.00	-3.14	5515	7500	5800	50407.1	34800	45000.00	20162.84	-14637.16	10200.00	Loss as per Local market model market rates
	556	0.41	Gram		5.94	2.44	7.00	1.06	5100	5000	3500	30294	24500	35000.00	12420.54	-12079.46	10500.00	Loss as per Local market model market rates
	554/556	0.20	Turmeric			0.00	14.00	14.00		7000	5800	0	81200	98000.00	0	-81200	16800.00	Loss as per Local market model market rates
Total		1.01				0.00	0.00	0.00						0.00	0	37500.00		
Shrimati Sarjabai Shesherao Bommale	554/556	0.70	Cotton	2021-22	7.57	5.30	9.00	1.43	5726	10000	7200	43345.8	64800	90000.00	30342.07	-34457.926	25200.00	Loss as per Local market model market rates
	554	0.31	tur		14.15	4.39	6.00	8.15	6300	5000	4000	89145	24000	30000.00	27634.95	3634.95	6000.00	Loss as per Local market model market rates
		0.00				0.00		0.00						0.00	0	0	0.00	Loss as per Local market model market rates
Total		1.01				0.00	0.00	0.00						0.00	0	3634.95	31200.00	
Shrimati Sarjabai Shesherao Bommale	554	0.40	Cotton	2022-23	8.77	3.51	4.00	-4.77	6080	6900	3700	53321.6	14800	27600.00	21328.64	6528.64	12800.00	Loss as per Local market model market rates
	556	0.21	Sorghum		4.04	0.85	3.00	-1.04	2970	2600	1900	11998.8	5700	7800.00	2519.748	-3480.292	2100.00	Loss as per Local market model market rates
	554/556	0.20	Turmeric			0.00	12.00	12.00		15000	7000	0	84000	180000.00	0	-84000	96000.00	Loss as per Local market model market rates

		556	0.20	Wheat				0.00	3.00	3.00	2015	2400	2000	0	6000	7200.00	0	-6000	1200.00		
	Total	1.01					0.00			0.00						0.00	0	6528.64	112100.00	Loss as per Local market rates	
	Shrinati Sarjabaal	554	0.40	Cotton	2023-24	9.09	3.64	3.00	-6.09	6620	6900	3700	60175.8	11100	20700.00	24070.32	12970.32	9600.00			
	Shesterao Bommali	556	0.41	Sorghum		5.35	2.19	7.00	1.65	3180	2700	2100	17013	14700	18900.00	6975.33	-7774.67	4200.00			
		554/556	0.20	Turmeric			0.00	12.00	12.00		12000	6000	0	72000	144000.00	0	-72000	72000.00			
	Total	1.01					0.00		0.00						0.00	0	12970.32	85800.00		Loss as per Local market rates	
	shri Balaji Bhimrao	336/338	1.13	Cotton	2019-20	2.48	2.80	19.00	16.52	5255	7000	5800	13032.4	110200	133000.00	14726.61	-95473.388	22800.00			Loss as per Local market rates
	Bhalke	338/355	0.41	Gram		5.15	2.11	8.00	2.85	4875	4000	3000	25106.3	24000	32000.00	10293.56	-13706.438	8000.00			
	Total	1.54					0.00		0.00						0.00	0	0	30800.00			
	shri Balaji Bhimrao	336	1.05	Cotton	2020-21	9.14	9.60	14.00	4.86	5515	7500	5800	50407.1	81200	105000.00	52927.46	-28272.545	23800.00			Loss as per Local market rates
	Bhalke	338	0.26	Gram		5.94	1.54	4.00	-1.94	5100	5000	3500	30294	14000	20000.00	7876.44	-6123.56	6000.00			
		355	0.23	Turmeric			0.00	12.00	12.00		7000	5400	0	64800	84000.00	0	-64800	19200.00			
	Total	1.54					0.00		0.00						0.00	0	0	49000.00			
	shri Balaji Bhimrao	336	1.05	Cotton	2021-22	7.57	7.95	11.00	3.43	5726	10000	6200	43345.8	68200	110000.00	45513.11	-22686.889	41800.00			Loss as per Local market rates
	Bhalke	338	0.26	TUR		14.15	3.68	5.00	-9.15	6300	5000	4000	89145	20000	25000.00	23177.7	3177.7	5000.00			
		355	0.23	Wheat			0.00	3.00	3.00	1975	2500	2000	0	5000	7500.00	0	-6000	1500.00			
	Total	1.54					0.00		0.00						0.00	0	3177.7	48300.00			
	shri Balaji Bhimrao	336	1.15	Cotton	2022-23	8.77	10.09	8.00	-0.77	6080	6900	3700	53321.6	29600	55200.00	61319.84	31719.84	25600.00			Loss as per Local market rates
	Bhalke	338	0.16	Sorghum		4.04	0.65	3.00	-1.04	2970	2600	1900	11998.8	5700	7800.00	1919.808	-3780.192	2100.00			
		355	0.23	Wheat			0.00	2.00	2.00	2015	2400	2000	0	4000	4800.00	0	-4000	800.00			
	Total	1.54					0.00		0.00						0.00	0	31719.84	28500.00			
	shri Balaji Bhimrao	336	1.05	Cotton	2023-24	9.09	9.54	6.00	-3.09	6620	6900	3700	60175.8	22200	41400.00	63184.59	40984.59	19200.00			Loss as per Local market rates
	Bhalke	338	0.26	CHILLI			0.00	8.00	8.00		7000	6000	0	0	56000.00	0	-60000	56000.00			
		355	0.23	Turmeric			0.00	10.00	10.00		12000	6000	0	60000	120000.00	0	40984.59	135200.00			
	Total	1.54					0.00		0.00						0.00	0	40984.59	135200.00			
	Gross Total		205.43	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2594759.79	8293150.00		


 दिनांक 08/08/2023
 श्री बाजी भिमराव
 भाळे

To,
The Hon. Sub-Regional Officer,
Maharashtra Pollution Control Board
Lahoti Complex, 2nd Floor, Vajirabad,
Nanded – 431601.

Date: 20/09/2024
MP.C. Board, Nanded
Y M D
24 09 23 FTS: 0203

Subject: Objections by and on behalf of Respondent No. 1 i.e. Twenty-One Sugars Ltd., to the claim for personal Compensation as per Form II by Applicants in OA No.113/2023 before the Hon'ble National Green Tribunal (Western Zone).

Reference: a. Form II dated 07/03/2024 filed in OA No. 113/2023 before the Hon'ble National Green Tribunal (Western Zone) by the Applicants.
b. Orders dated 22/04/2024 and 20/08/2024 passed in OA No. 113/2023 by the Hon'ble National Green Tribunal (Western Zone).
c. Reply dated 25/07/2024 filed by the Applicants.
d. Hearing dated 08/08/2024 Conducted by the Hon'ble Committee appointed as per Order dated 22/04/2024.
e. Letter dated 10/09/2024 issued by Hon'ble SRO, Nanded received vide e-mail dated 10/09/2024.
f. Farmers Compensation Report dated 06/09/2024 issued by Hon'ble SRO, Nanded received vide e-mail dated 13/09/2024.

Respected Sir,

The Respondent states at the outset that the contents of the Reply dated 25/07/2024 are false, incorrect and therefore denied in toto. The Applicants have, in fact, served us with an incomplete copy of the Reply. The Applicants have not provided Annexures A, C and D. Therefore, the Respondent hereby reserves the right

Page 1 of 11

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda, Taluka Sonpeth, District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



B.P.K.
23/09
R.R.R.
Put Up.

to file its objection to the same as and when they are provided. The objections taken herein are without prejudice to each other.

I. Factual Matrix –

1. The Respondent is a public limited company engaged in the business of manufacturing sugar and sugar related products in the state of Maharashtra since 2011. This Respondent has two more sugar factories across Maharashtra. This Respondent purchased Unit No. III situated at Gat. No. 313, 317, 321, ~~332~~, 325, 326, 327, 329 & 353 at Village Shivani (Jamga), Tehsil – Loha, Dist. Nanded (hereinafter referred to as the “**said factory**”) in slump sale from Dharashiv Sakhar Karkhana Limited in December 2022 vide registered Slump Sale Agreement dated 01/12/2022. Dharashiv Sakhar Karkhana Limited had already applied for renewal of the Consent to Operate which was granted by the MPCB, SRO – Nanded, vide Certificate dated 28/11/2022 bearing No. Format1.0/CC/UAN No. MPCB-CONSENT-0000147201/CR/2211002348. This Respondent has been given an Irrevocable Power of Attorney dated 30/11/2022 whereby operations as per the Consent to Operate dated 28/11/2022 could be conducted by this Respondent.
2. The Respondent states that some of the Applicants are employees of this Respondent while the others are the family members and relatives of such employees. The Applicants reside in the vicinity of this Respondent’s unit. Applicant Nos. 1, 3, 6, 7, 11, 19, 20, 21, 22 and 23 are the employees of this Respondent.

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda , Taluka Sonpeth , District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



3. That after this Respondent took over the operation of the factory, several of the Applicants and their relatives were creating unrest amongst the employees. The Respondent states that, Applicant No. 15 i.e., the sibling of Applicant No. 7 (who is an employee) had in fact threatened and assaulted an employee of this Respondent, namely one Mr. Bhagwat Dnyanoba Sot and subsequently, Mr. Bhagwat has filed an N.C.R. dated 14/12/2022 bearing No. 0256/2022 against Applicant No. 15. Thereafter, all such employees, including several Applicants, were barred from entering upon the factory premises from 22/12/2022 for quarrelling with their supervisors and making untenable and illegal demands. The Applicants were permitted to re-enter the factory premises after May 2023. The relevant documents substantiating the same are annexed to our Reply dated 18/11/2023 filed in the O.A. No. 113/2023 pending before the Hon. National Green Tribunal (West Zone). This Respondent states that the present action has been brought by the Applicants against this Respondent as and by way of vindictive litigation with a sole view to harass this Respondent. It is pertinent to note that the Applicants have never raised any objections prior to January 2023.
4. The Respondent states that the Respondent has made significant improvement in the effluent treatment measures and pollution control measures which have already been commissioned and implemented. It has already been observed by the Joint Committee that the Respondent has spent almost Rs. 8,00,00,000/- (Rupees Eight Crore only) in upgradations and installations of several machineries to prevent and mitigate pollution since purchasing the factory on 01/12/2022. The Respondent is continuing to take steps in mitigating any pollution caused further.

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda, Taluka Sonpeth, District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



II. Objections –

1. The Respondent not liable for claims prior to 01/12/2022 –

The Respondent purchased and took over operations of the said factory from 01/12/2022 onwards. Therefore, this Respondent cannot be held liable for any damage that may have occurred prior to 01/12/2022. This Respondent reiterates that this Respondent took over the said factory vide a registered slump sale agreement dated 01/12/2022. The Respondent states that the Respondent is not liable for any actions or omissions by the erstwhile owner of the factory.

2. No demur raised by the Applicants prior to December 2022 –

The Applicants have not brought on record any document which shows any complaints and/or grievances with respect to the alleged emission of effluents and / or pollution by the factory prior to December 2022. In fact, this Respondent reiterates that at the time of acquisition of the said unit by this Respondent, the factory was in poor shape. This Respondent immediately took steps to augment and improve the ETP and the APCS. Surprisingly, while the factory was under the operations of the erstwhile owner, despite the factory being in poor shape, the Applicants never raised a single complaint about any pollution being caused by the said factory. Furthermore, it is even more surprising that the Applicants raised complaints only after the said factory was acquired by this Respondent and after this Respondent took steps to augment and improve the ETP and APCS.

3. Form II & alleged damage not brought on record at the time of filing O.A. No. 113/2023 –

3.1. It appears that the Report dated 06/09/2024 is based on Form II and the reply dated 25/07/2024 filed by the Applicants. It is pertinent to note that in the

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda , Taluka Sonpeth , District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



Original Application filed by the Applicants, the Applicants have not uttered a single averment with regards to the period from when onwards the applicants were allegedly facing losses due to damage to crops. However, in their Form II, the Applicants have resorted to showing alleged losses suffered from 2019 onwards. This Respondent states that this, coupled with the delayed filing of the Form II itself is indicative of the entire action of the Applicants being an afterthought with an intent to harass this Respondent.

3.2. The Applicants claimed that they were always desirous of claiming compensation and yet failed to file Form II at the time of initiating the proceedings before the Hon. National Green Tribunal (West Zone). It appears that the Applicants were waiting for the findings of the Joint Committee and only on the receipt of those findings, the Applicants chose to seek leave to file Form II. It is pertinent to note that the information of any alleged loss / damage to crops and alleged reduction in annual income was always supposed to be within the knowledge of the Applicants and yet the Applicant chose to file the Form II only after the Joint Committee filed its report.

3.3. From the above it is apparent that the Applicants are using the findings of the Joint Committee to claim exorbitant damages. Needless to say, that the claim of compensation filed by the Applicants is vehemently opposed and categorically denied by this Respondent. In fact, during the pendency of the present proceedings, the Applicants have resorted to making false statements before the print and television media and have published defamatory statements against this Respondent. This substantiates the claim of this Respondent that these

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda, Taluka Sonpeth, District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



proceedings are nothing but a politically motivated vendetta and an arm-twisting tactic to extort money from this Respondent.

4. Discrepancies in Form II, Reply dated 25/07/2024 and the documents filed in support thereof filed by the Applicants –

4.1. Upon a bare perusal of the averments in Form II filed by the Applicants, it appears that it is the case of the Applicants that the Applicants are farmers and have been conducting agricultural activities on their lands since at least 2019. The Applicants have also annexed to their Form II, a working sheet of the losses allegedly suffered by them since 2019. The Applicants seem to have quantified the alleged damages suffered by them to the tune of Rs. 2,12,85,078/- (Rupees Two Crore Twelve Lakh Eighty-Five Thousand & Seventy-Eight Only).

4.2. The Applicants have now produced several bills evidencing sale of crops at lower price as Annexure B to their Reply dated 25/07/2024 before the Hon'ble Committee since 2019 onwards to the tune of INR 1,85,06,238/- (Rupees One Crore Eight-Five Lakh Six Thousand Two Hundred & Thirty-Eight Only). The Applicants claiming to have numerous such bills evidencing sale of their crops were always supposed to be in a position to produce these bills along with the Form II. However, they have produced these bills only after several reminders by the Hon'ble Committee only on 25/07/2024, further delaying the report required to be submitted by the Hon'ble Committee. The veracity and authenticity of the said bills is in serious doubt in light of these aforesaid circumstances.

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda, Taluka Sonpeth, District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



- 4.3. The crops claimed to have been grown by the Applicants in their Form **N** do not match with the 7/12 Extracts. The Applicants in their Form II have claimed that they have informed Talathi about the change in their crops, however, have not produced any proof of such intimation and in absence of any proof the same cannot be relied upon and thus claims in Form II are false and untenable.
- 4.4. The degradation in quality of the crops, if any, ought to be authenticated by the District Agriculture Officer. The Applicants have not produced any report from the District Agriculture Officer certifying any degradation in quality of the crops.
- 4.5. It is reiterated that the Applicants have not served us with the entire copy of the letter dated 25/07/2024. The Applicants have conveniently enclosed only Annexure B to their letter dated 25/07/2024 and Annexures A, C and D have not been annexed in the Copy of the said letter supplied to us. Thus, our objections with reference to the Reply dated 25/07/2024 are limited to the documents annexed therewith and received by us. As mentioned above we reserve the right to submit a detailed Reply/Say regarding the further documents and reports received by the Hon'ble Committee and made available to us and further reports and documents in process to be obtained by us.
5. Applicants are claiming losses as per APMC rates – Receipts do not show sale of produce to APMC licensed vendors / traders –
- 5.1. The Applicants have access to APMC registered markets and the licensed dealers / vendors / traders. As per the Form II as well as the Reply dated 25/07/2024 filed by the Applicants, it appears that the Applicants have sold their produce at rates determined by the APMC. However, the bills produced by the Applicants

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda, Taluka Sonpeth, District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



appear to be issued by persons who are not licensed dealers / vendors / traders registered with APMC.

5.2.As per the Maharashtra Agricultural Produce Marketing (Development and Regulation) Act, 1963 receipt of sale issued to the farmer after sale of agricultural produce in the market committee must contains the details of the farmer's name, the name of the commission agent and his license number, the name of the purchaser / trader, the name and weight of the agricultural produce, the rate and the total price. However, upon a bare perusal of Annexure B annexed to the Reply dated 25/07/2024 it appears that most of the said bills are handwritten 'Kachha' bills, without any license numbers, GST registrations or charges except those issued by the Respondent factory itself. Various such discrepancies are noticed in the said bills which bring serious doubt on the veracity of the said bills produced. A list of the discrepancies is annexed hereto as **Annexure "A"**.

5.3.The rates of sugarcane provided to the Applicants from the factory as per the bills produced by them are the standard rates given by the factory to all farmers, which again reveals the fact that there has been no damage caused to the crops.

6. Loss in quality of produce due to environmental factors –

6.1.The Respondent further states that, the Government record reveals that the Applicants have also been obtaining grants and compensation on account of damage to crops due to excess rainfall / flood from the Government. Government records obtained from Tehsil Office, Loha reveal that such grants and compensations were awarded to 28 applicants in the year 2022 due to heavy rain

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda, Taluka Sonpeth, District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



in June, July and August 2022. The said record is annexed hereto as **Annexure "B"**. The Applicants have on the one hand been claiming grants and compensation from the Government for damage to crops due to heavy rain or other reasons and on the other are also claiming damages from the factory due to alleged pollution. Both are contradictory statements and casts grave and serious doubt as to the truth and veracity of the claim of the Applicants. Therefore, it is necessary that the Applicants be directed to bring on record all other compensation claimed or obtained from Government or any other sources for damage to crops.

6.2. Above facts very clearly demonstrate that the Applicants claims are false and baseless in fact the Applicants are using the judicial machinery of Hon'ble National Green Tribunal for vindictive purposes and as arm twisting tactics to extort money from this Respondent.

7. No deterioration of soil quality from discharge from industry –

7.1. The Respondent states that para. No. 5 (xix) of the Report of the Hon'ble Joint Committee appointed vide Hon'ble NGT Order dated 01/09/2023 clearly mentions that the representative soil samples collected across the alleged locations does not show the degraded soil quality due to industrial emissions or due to industrial effluent discharges. Thus there is no effect to the yield of the land and thus no compensation can be considered towards loss of yield as falsely claimed by the Applicants in their Form II.

7.2. Out of all the lands owned by the Applicants, only around 20 Acres of land is located surrounding the factory. Emissions of Ash and bagasse, if any, cannot



travel to the lands of the Applicants at farther distances. As per the Report of the Hon'ble Joint Committee only lands situated in cross wind and downwind directions can be affected by the Ash and Bagasse particles from the factory. A map showing location of lands of the applicants is annexed hereto as **Annexure "C"**. It appears that the lands of several of the Applicants are situated outside the cross-wind and downwind direction of the factory.

8. Loss in yield not substantiated – Surplus in several crops –

The Applicants have claimed loss of yield, however, not provided any documents evidencing the expected yield from the respective land. In fact, on a bare perusal of the Form II filed by the Applicants and the Report dated 06/09/2024 it appears that there is an exponential surplus yield of several crops. The sale of such produce has surpassed the average income expected.

9. Types and quantities of produce not disclosed – fetch varying prices as per APMC or market rates –

9.1. The Respondent states that the Applicants have failed to provide the true and correct information of the crops produced by them. The Applicants have stated that crops such as cotton, turmeric, gram, sorghum, wheat, tur, sugarcane are cultivated by them. The Report dated 06/09/2024 also captures the same. However, it is pertinent to note that there are several varieties and types of cotton, turmeric, gram, sorghum, wheat, tur, sugarcane etc. Each such type and variety fetches a different market rate as well as APMC rate. The Applicants appear to have chosen the highest rate leviable for each of these crops in determining the alleged loss sustained by them. The Respondent reiterates here that the crops claimed to have been grown by the Applicants in their Form II do not match with

TWENTYONE SUGARS LIMITED

CIN No.: U15122MH2011PLC221355

Reg Office: Unit 4, Peninsula Chambers, Peninsula Corporate Park, G.K.Marg, Lower Parel, Mumbai-400013

Site Office: Gut no. 76, Village Malawati, Taluka & District Latur 413 531.

Site Office: At Post Saikheda, Taluka Sonpeth, District Parbhani

Tel: 02382-223901 e-mail : twentyonesugarsltd@gmail.com



the 7/12 Extracts. Therefore, in the absence of correct and lawful documents, the claims for compensation on account of loss made by the Applicants is untenable.

9.2. Insofar as the amounts calculated in the Report dated 06/09/2024 are concerned, the same appear to be based on the information provided by the Applicants. The veracity of the said information being questionable, the amounts determined in the Report dated 06/09/2024 would also be untenable.

10. Discrepancies in Report dated 06/09/2024 –

Without prejudice to the objections taken above, the Respondent states that the findings of the Report dated 06/09/2024 cannot be relied upon as the calculations made therein are incorrect. Therefore, the Report dated 06/09/2024 does not reveal the true and correct information.

III. In light of the above, it is humbly prayed that the claim of the Applicants is liable to be dismissed as the Applicants are not entitled to any reliefs and / or compensation much less the same sought for in their application / petition.

Thanking You,
Yours Sincerely



For Twentyone Sugars Limited
Authorised Signatory



ANNEXURE A - LIST OF DISCREPANCIES ON RECEIPTS

Following is the list of discrepancies observed in the Receipts produced by the Applicants along with their Letter dated 25/07/2024.

Observation of Discrepancy in Bills of Complainant						
Name of Applicant	Bill Nos.	Bill Dates	Type of Crop	Name of Purchaser	Amount (Rs.)	Discrepancies
Kondiba Bommale	83	28/04/2020	Turmeric /Cotton	Om Shiva Trading Company	139700/-	Om Shiva Trading Company proprietor's signature & Pandurang Krupa Trading Company proprietor's signature both are identically similar and Applicants have submitted other bills of different years of same companies having different signatures which indicates that all the bills are false.
Kondiba Bommale	85	05/04/2021	Cotton	Mangesh Trading Company	40500/-	It has been observed comparing bills which are provided by Kondiba Bommale with other bills provided by other Applicants that the signature of proprietor of this specific entity are different from other Applicants bills which indicates that the bills are false.
Kondiba Bommale	24	12/04/2022	Turmeric	Pandurang Krupa Trading Company	43850/-	Pandurang Krupa Trading Company proprietor's signature & Om Shiva Trading Company proprietor's signature both are identically similar and Applicants have submitted other bills of different years of same companies having different signatures which indicates that all the bills are false.



ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

Kondiba Bommale	69	04/05/2022	Cotton	Mangesh Trading Company	34650/-	It has been observed comparing bills which are provided by Kondiba Bommale with other bills provided by other Applicants that the signature of proprietor of this specific entity are different from the bills produced by other Applicants issued by the same entity which indicates that the bills are false.
Kondiba Bommale	5	03/05/2022	Turmeric	Pandurang Trading Company	104280/-	It has been observed comparing bills which are provided by Kondiba Bommale with other bills provided by other Applicants that the signature of proprietor of this specific entity are different from the bills produced by other Applicants issued by the same entity which indicates that the bills are false.
Kondiba Bommale	06	19/06/2023	Turmeric	Pandurang Trading Company	39700/-	It has been observed comparing bills which are provided by Kondiba Bommale with bills provided by other Applicants that the signature of proprietor of this specific entity are different from the bills produced by other Applicants issued by the same entity which indicates that the bills are false.
Kondiba Bommale	68	22/04/2023	Cotton	Vyankatash Trading Company	7350/-	It has been observed that the signature of this entity's proprietor does not match with other bills issued by the same entity which indicates that the bills are false.

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

Kondiba Bommale	32	12/05/2024	Cotton	Vyankaash Trading Company	14680/-	It has been observed that the signature of this entity's proprietor does not match with other bills issued by the same proprietor which indicates that the bills are false.
Siddheswar Bommale	64	30/05/2020	Turmeric	NA	104790/-	It has been observed in this bill submitted by Siddheswar Bommale that the signature of this entity's proprietor does not match with other bills issued by the same proprietor which indicates that the bills are false.
Siddheswar Bommale	65	05/05/2021	Cotton	Mangesh Trading Company	40480/-	It has been observed that the signature of this entity's proprietor does not match with other bills submitted by other Applicants which indicates that the bills are false.
Siddheswar Bommale	10	03/04/2020	Cotton	Vyankaash Trading Company	34180/-	It has been observed that the signature of this entity's proprietor does not match with other bills submitted by other Applicants which indicates that the bills are false.
Siddheswar Bommale	NA	28/04/2021	Turmeric	Om Shiva Trading Company	104700/-	It has been observed in this bill submitted by Siddheswar Bommale that the signature of this entity's proprietor does not match with other bills issued by the same proprietor which indicates that the bills are false.
Siddheswar Bommale	25	22/05/2022	Turmeric	Om Shiva Trading Company	75660/-	It has been observed in this bill submitted by Siddheswar Bommale that the signature of this entity's proprietor does not match with other

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

							bills issued by the same proprietor which indicates that the bills are false.
Siddheswar Bommale	43	04/05/2023	Cotton	Mangesh Trading Company	22100/-		It has been observed that the signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Siddheswar Bommale	49	06/06/2022	Cotton	Mangesh Trading Company	34700/-		It has been observed that the signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Siddheswar Bommale	21	30/05/2021	Cotton	Vankatesh Trading Company	14620/-		It has been observed that the signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Chatrapati Shrirang Jangge	24	07/02/2020	Cotton	Vankatesh Trading Company	104650/-		It has been observed that the signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false..
Chatrapati Shrirang Jangge	32	18/08/2021	Cotton	Vankatesh Trading Company	84966/-		It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

						applicants which indicates that the bills are false.
Charapati Shrirang Jamge	09	NA	Cotton	Vyankatesh Trading Company	55620/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Charapati Shriranj Jamge	60	NA	Cotton	Vyankatesh Trading Company	57252/-	Bill Submitted without having signature of Proprietor
Charapati Shriranj Jamge	43	10/03/2023	Cotton	Vyankatesh Trading Company	50380/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Dwarkabai Shrirang Jamge	67	07/02/2020	Cotton	Vyankatesh Trading Company	82524/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Dwarkabai Shrirang Jamge	82	18/03/2021	Cotton	Vyankatesh Trading Company	75140/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

Dwarkabai Shrirang Jamge	93	15/02/2022	Cotton	Vyankatesh Trading Company	55007/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Dwarkabai Shrirang Jamge	75	10/03/2023	Cotton	Vyankatesh Trading Company	25690/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Dwarkabai Shrirang Jamge	52	19/01/2024	Cotton	Vyankatesh Trading Company	33030/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Gangabai Damodar Jamge	36	07/05/2020	NA	NA	67190/-	Bill Submitted without having signature of Proprietor.
Swati Bharat Jamge	66	22/02/2020	Turmeric	Digambar Dattaray Shop	78520/-	Bill has 2 separate stamps on it without having signature of proprietor.
Urnakant Madhukar Bormale	23	05/02/2020	Harbhara	Pandurang Krupa Trading Company	NA	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

Umakant Madhukar Bonnale	7	15/08/2020	Cotton	Pandurang Krupa Trading Company	69240/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Umakant Madhukar Bonnale	27	29/03/2021	Turmeric	Pandurang Krupa Trading Company	NA	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Umakant Madhukar Bonnale	39	25/02/2021	Cotton	Pandurang Krupa Trading Company	28850/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Umakant Madhukar Bonnale	14	/02/2022	Cotton	Pandurang Krupa Trading Company	49370/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Umakant Madhukar Bonnale	20	19/01/2021	Harbhara	Pandurang Krupa Trading Company	20850/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

Umakant Madhukar Bommale	78	23/02/2023	Cotton	Pandurang Krupa Trading Company	NA	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Umakant Madhukar Bommale	11	2-/02/2022	TUR	Pandurang Krupa Trading Company	19900/-	It has been observed that signature of this entity's proprietor does not match with the bills issued by the same proprietor submitted by other applicants which indicates that the bills are false.
Balaji Bhalake	NA	NA	NA	Farmers Company	14000/-	It has been observed that there are interpolations in the date of the bill. Also, the bill does not have the necessary information and calculation in the bills is not given properly.
Balaji Bhalake	NA	NA	NA	Farmers Company	15000/-	It has been observed that there are interpolations in the date of the bill. Also, the bill does not have the necessary information and calculation in the bills is not given properly.
Balaji Bhalake	NA	NA	NA	Farmers Company	11000/-	It has been observed that there are interpolations in the date of the bill. Also, the bill does not have the necessary information and calculation in the bills is not given properly.
Prahlad Madhavrao Bommale	61	05/04/2021	Harbhara	NA	44100/-	Bill Submitted without having signature of Companies Proprietor.

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

Gajanan Bhalke	NA	10/12/2024	Chilli	Farmers Company	65000/-	It has been observed that there are interpolations in the bill and the bill which is submitted appears to be a post-dated bill which indicates the bills are false.
Gajanan Bhalke	NA	05/12/2023	Chilli	Farmers Company	39750/-	It has been observed that there are interpolations in the bills. The date in the bill has been overwritten from 05/12/2023 to 05/12/2024. It appears that by doing so a post-dated bill is submitted, which indicates that the bill is false.
Gajanan Bhalke	NA	30/11/2024	Chilli	Farmers Company	20000/-	It has been observed that there are interpolations in the bill and the bill which is submitted appears to be a post-dated bill which indicates the bills are false.
Gajanan Bhalke	NA	10/08/2020	Chilli	Farmers Company	15000/-	It has been observed that there are interpolations in the bill. The date in the Bill has been overwritten from 10/08/2020 to 10/01/2021 which indicates that the bill is false.
Gajanan Bhalke	NA	20/10/2020	Chilli	Farmers Company	14800/-	It has been observed that there are interpolations in the bill. The date in the the Bill has been overwritten from 20/10/2020 to 20/10/2021 which indicates that the bill is false.
Gajanan Bhalke	NA	18/11/2020	Chilli	Farmers Company	18000/-	It has been observed that there are interpolations in the bill. The date in the Bill has been overwritten from 18/11/2020 to 18/11/2021 which indicates that the bill is false.

ANNEXURE A – LIST OF DISCREPANCIES ON RECEIPTS

Parmeshwar Bomnale	63	21/03/2022	Turmeric	Om Shiva Trading Company	78550/-	It has been observed that the signature of the proprietor on the bill is different from signature of the same proprietor on the bills submitted issued to Parmeshwar Bomnale and also it is different from Bills which are submitted by other Applicants.
Parmeshwar Bomnale	21	04/04/2023	Turmeric	Pandurang Krupa Trading Company	34600/-	It has been observed that the signature of the proprietor on the bill is different from signature of the same proprietor on the bills submitted issued to Parmeshwar Bomnale and also it is different from Bills which are submitted by other Applicants.
Parmeshwar Bomnale	66	13/05/2024	Cotton	Om Shiva Trading Company	11020/-	It has been observed that the signature of the proprietor on the bill is different from signature of the same proprietor on the bills submitted issued to Parmeshwar Bomnale and also it is different from Bills which are submitted by other Applicants.
Parmeshwar Bomnale	68	05/04/2021	Turmeric	Om Shiva Trading Company	109159/-	It has been observed that the signature of the proprietor on the bill is different from signature of the same proprietor on the bills submitted issued to Parmeshwar Bomnale and also it is different from Bills which are submitted by other Applicants.
Baliram Sheshrao Bomnale	373	01/01/2023	NA	Mangesh Trading Company	66240/-	It has been observed comparing all the bills of Mangesh Trading Company that in 2024 Mangesh Trading Company have been providing proper bills from bill book having specific format

ANNEXURE A - LIST OF DISCREPANCIES ON RECEIPTS

							but in this Bill No. 373 dated 01/01/2023 the format which is used is from the same bill book which Mangesh Trading Company started to use only in 2024. Therefore authenticity of this bill is questionable.
Shivraj Sheshrao Bommale	90	12/02/2024	Cotton	Mangesh Trading Company	110101/-		It has been observed that the bills submitted by Shivraj Sheshrao Bommale and Baliram Sheshrao Bommale that both the Applicants have sold their goods to the same vendor and within 14 days of each other. However, the bills format, style, serial no. and Bill Book are different from each other. Therefore the authenticity of both the bills are questionable.
Baliram Sheshrav Bommale	380	26/02/2024	Cotton	Mangesh Trading Company	490871/-		
Madhavrao Bommale	NA	04/01/20	Turmeric	Vyankatesh Trading Company	71410/-		
	39	16/04/2020	NA	Naryandri Trading Company	26800/-		It has been observed in all bills that Madhavrao Bommale has sold his goods to 2 vendors specifically Vynakatesh Trading Company and Narayandri Trading Company and both the Bills are having their respective format of writing bills. However, in Bill No. 41 of Vyankatesh Trading Company, the format, style and pattern of the bill is the same as that of Naryandri Trading Company. Therefore, the authenticity of all the bills provided by Madhavrao Bommale are questionable.
	11	08/04/2021	Cotton	Vyankatesh Trading Company	82076/-		
	8	13/03/2021	Turmeric/Harbhara	Naryandri Trading Company	87620/-		

ANNEXURE A - LIST OF DISCREPANCIES ON RECEIPTS

46	15/01/2022	Cotton	Vyankatesh Trading Company	88374/-	
NA	14/05/2022	TUR	Vyankatesh Trading Company	62280/-	
54	23/05/2023	Cotton	Vyankatesh Trading Company	37150/-	
60	05/01/2023	Turmeric/Wheat	Naryandri Trading Company	82400/-	
65	11/01/2024	Cotton	Vyankatesh Trading Company	45632/-	
41	NA	Turmeric	Vyankatesh Trading Company	71410/-	
Total				36,26,457/-	



तहसिल कार्यालय, लोहा

प्रशासकीय इमारत कंधार रोड लोहा.

ई-मेल:- tahloha@gmail.com

शाखा:- नैसर्गिक आपत्ती शाखा

दुरध्वनी क्रं.02466-242460

फॅक्स क्रं.02466-242460

दिनांक:- 10/09/2024

प्रति,

जनरल मॅनेजर,

टवेन्टीवन शुगर्स लि., शिवणी जा.

विषय:- शासकीय पिक नुकसान अनुदान माहिती मिळणेबाबत..

संदर्भ - आपलेकडील पत्र दि.6.8.224

उपरोक्त संदर्भाय पत्रान्वये मागणी केल्यानुसार कार्यालयात उपलब्ध असलेल्या अभिलेखानुसार शिवणी जा.

येथील शेतक-यांना अतिवृष्टी करीता देण्यात आलेल्या अनुदानाची यादी सोबत जोडली आहे.


-तहसिलदार लोहा

माहे जुन ते ऑगस्ट 2022 या कालावधीत अतिवृष्टी/पुर परिस्थितीमुळे झालेल्या शेतीपिकांचे 33% अथवा अधिक बाधित झालेल्या क्षेत्राकरिता व 03 हेक्टरच्या मर्यादित गावनिहाय बाधित शेतकऱ्यांना अनुज्ञेय असलेल्या मदतीची यादी

अ.क्र.	शेतकऱ्याचे नाव	गट नं.	मंडळ-शेवडी बां.	ता.लोहा जि.नांदेड	बाधित क्षेत्र							एकुण वितरीत करावयाची रक्कम (7+9+11)	IFSC CODE
					जिरायत		बागायत		फळपिक				
					बाधित क्षेत्र हे.	रु.13600/- प्रती हे.	बाधित क्षेत्र हे.	रु.27000/- प्रती हे.	बाधित क्षेत्र हे.	रु.36000/- प्रती हे.	बाधित क्षेत्र हे.		
1	2	3	4	5	6	7	8	9	10	11	12	13	
				33% पेक्षा जास्त एकुण बाधित क्षेत्र (रकना रु.4 पैकी)									
				8अ प्रमाणे एकुण क्षेत्र									
1	वडेसाव अजीजसाव .	488, 490.	0.10	0.10	0.10	1360	0	0	0	0	1360		
2	नामदेव मुंजाजी जामगे.	393	0.10	0.10	1360	1360	0	0	0	0	1360		
3	सुमनबाई सुदाम जामगे.	500	0.10	0.10	1360	1360	0	0	0	0	1360		
4	बापूराव बालासाहेब जामगे.	126	0.10	0.10	1360	1360	0	0	0	0	1360		
5	लक्ष्मीबाई गोपिनाथ जामगे.	579	0.10	0.10	1360	1360	0	0	0	0	1360		
6	सटया गोपिनाथ माने.	616	0.11	0.10	1360	1360	0	0	0	0	1360		
7	केशव कडाजी जामगे.	479, 481.	0.11	0.10	1360	1360	0	0	0	0	1360		
8	राधाबाई शिवाजी जामगे, शुभम शिवाजी जामगे.	526	0.12	0.10	1360	1360	0	0	0	0	1360		
9	देवराव रामचंद्र .	24	0.12	0.10	1360	1360	0	0	0	0	1360		
	भाउराव ज्ञानदेव जामगे	382	0.12	0.10	1360	1360	0	0	0	0	1360		
	अ.पा.क. वडील ज्ञानदेव गंगाधर जामगे.			0.10	1360	1360	0	0	0	0	1360		
10	कोडीराम बृधोराम जामगे.	169, 36.	0.13	0.10	1360	1360	0	0	0	0	1360		
11	अंजनाबाई अप्पाराव जामगे.	472, 491.	0.13	0.10	1360	1360	0	0	0	0	1360		
12	जानाबाई गणपतराव जामगे.	34	0.13	0.10	1360	1360	0	0	0	0	1360		
13	माणिका रामा मेकले.	474, 503, 504.	0.15	0.10	1360	1360	0	0	0	0	1360		
14	मुक्ताबाई माणिका जामगे .	25	0.15	0.10	1360	1360	0	0	0	0	1360		
15	गंगाधर गोविंद जोगड .	320	0.15	0.10	1360	1360	0	0	0	0	1360		
16	भगवान गोविंद जोगड .	320	0.15	0.10	1360	1360	0	0	0	0	1360		
17				0.10	1360	1360	0	0	0	0	1360		

१५/८/२५
५५५५५

तलाठी सज्जा

ता.लोहा जि.नांदेड

बामबोवळ
कार्यालय

बामबोवळ

ता.लोहा जि.नांदेड

18	कवराजी बरमाजी	573	0.16	0.10	0.10	0.10	1360	0	0	0	0	1360
19	विनायक सखाराम राठोड.	379	0.16	0.10	0.10	0.10	1360	0	0	0	0	1360
20	गोदावरी माणिका जामगे.	142	0.16	0.10	0.10	0.10	1360	0	0	0	0	1360
21	तारामती राजू जामगे.	271	0.16	0.10	0.10	0.10	1360	0	0	0	0	1360
22	धमोजी सभाजी जामगे.	573	0.16	0.10	0.10	0.10	1360	0	0	0	0	1360
23	यासीनखो मन्सूरखो .	537	0.17	0.10	0.10	0.10	1360	0	0	0	0	1360
24	रत्नाबाई गणपती जामगे.	461	0.17	0.10	0.10	0.10	1360	0	0	0	0	1360
25	संगुबाई तुकाराम जामगे.	461	0.18	0.10	0.10	0.10	1360	0	0	0	0	1360
26	सुवर्णा विठ्ठल जामगे.	508	0.18	0.10	0.10	0.10	1360	0	0	0	0	1360
27	स्वामीनबाई जयवतराव जैवंता हराळे .	612	0.18	0.10	0.10	0.10	1360	0	0	0	0	1360
28	माणिका इरवा जामगे.	359, 482.	0.19	0.10	0.10	0.10	1360	0	0	0	0	1360
29	उत्तम खोबाजी धरणे.	359	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
30	उत्तम नरु जोगदंड.	96	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
31	पिराजी सखाराम . सौ.प्रयागबाई सखाराम जामगे.	58	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
32	शोभाबाई नारायण जामगे.	305	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
33	शिवाजी गणपती हराळे.	617	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
34	विठ्ठल एकनाथ जामगे.	35	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
35	विशाल भगवान जामगे.	525	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
36	वल्ल तुकाराम जामगे.	652	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
37	बालाजी शिवाजी कर्हाळे.	191	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
38	सोपान रेस्माजी जामगे.	559	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
39	कोशल्याबाई शिवाजी जामगे.	359	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
40	ऋषिकेश पिता संजय जामगे वय 12 वर्ष अ.पा.क.आई सौ.निर्मला म संजय जामगे ...	69	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
41	वेणुताई नारायण गिरी.	570	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
42	पांडुरंग नागोराव यानखेडे .	652	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
43	प्रकाश मारोती जामगे.	559	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
44	महेश निरंजन गिरी .	525	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360
45	कविता नामदेव जामगे .	633	0.20	0.10	0.10	0.10	1360	0	0	0	0	1360

21/11/15

सहायक

तलाठी सज्जा.....
ता.लोहा जि.नांदेड

18	कवराजी बरमाजी .	573	0.16	0.10	0.10	1360	0	0	0	0	1360
19	विनायक सखाराम राठोड.	379	0.16	0.10	0.10	1360	0	0	0	0	1360
20	गोदावरी माणिका जामगे.	142	0.16	0.10	0.10	1360	0	0	0	0	1360
21	तारामती राजू जामगे.	271	0.16	0.10	0.10	1360	0	0	0	0	1360
22	धर्माजी संभाजी जामगे.	573	0.16	0.10	0.10	1360	0	0	0	0	1360
23	यासीनखो मन्सूरखो .	537	0.17	0.10	0.10	1360	0	0	0	0	1360
24	रत्नाबाई गणपती जामगे.	461	0.17	0.10	0.10	1360	0	0	0	0	1360
25	संगुबाई तुकाराम जामगे.	461	0.18	0.10	0.10	1360	0	0	0	0	1360
26	सुवर्णा विठ्ठल जामगे.	508	0.18	0.10	0.10	1360	0	0	0	0	1360
27	स्मैनीनबाई जयवतराव जैवंता हराळे .	612	0.18	0.10	0.10	1360	0	0	0	0	1360
28	माणिका इरवा जामगे.	359, 482.	0.19	0.10	0.10	1360	0	0	0	0	1360
29	उत्तम खोव्वाजी धरणे.	359	0.20	0.10	0.10	1360	0	0	0	0	1360
30	उत्तम तरु जोगदंड.	96	0.20	0.10	0.10	1360	0	0	0	0	1360
31	पिराजी सखाराम , सौ. प्रयागबाई सखाराम जामगे.	58	0.20	0.10	0.10	1360	0	0	0	0	1360
32	शोभाबाई नारायण जामगे.	305	0.20	0.10	0.10	1360	0	0	0	0	1360
33	शिवाजी गणपती हराळे.	617	0.20	0.10	0.10	1360	0	0	0	0	1360
34	विठ्ठल एकनाथ जामगे.	35	0.20	0.10	0.10	1360	0	0	0	0	1360
35	विशाल भगवान जामगे.	525	0.20	0.10	0.10	1360	0	0	0	0	1360
36	बयन तुकाराम जामगे.	652	0.20	0.10	0.10	1360	0	0	0	0	1360
37	बालाजी शिवाजी कऱ्हाळे.	191	0.20	0.10	0.10	1360	0	0	0	0	1360
38	सोपान रेश्माजी जामगे.	559	0.20	0.10	0.10	1360	0	0	0	0	1360
39	कौशल्याबाई शिवाजी जामगे.	359	0.20	0.10	0.10	1360	0	0	0	0	1360
40	ऋदिकेश पिता संजय जामगे वय 12 वर्ष अ.पा.क.आई सौ. निर्मला भ संजय जामगे . . .	69	0.20	0.10	0.10	1360	0	0	0	0	1360
41	वेणुताई नारायण गिरी.	570	0.20	0.10	0.10	1360	0	0	0	0	1360
42	पांडुरंग नागोराव वानखेडे .	652	0.20	0.10	0.10	1360	0	0	0	0	1360
43	प्रकाश मारोती जामगे.	559	0.20	0.10	0.10	1360	0	0	0	0	1360
44	महेश निरंजन गिरी .	525	0.20	0.10	0.10	1360	0	0	0	0	1360
45	कविता नामदेव जामगे .	633	0.20	0.10	0.10	1360	0	0	0	0	1360

2-11-15

तलाठी सज्जा.....
ता.लोहा जि.नांदेड

	449	U.20	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
47 मचक भोजाजी एडके.	396	0.20	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
48 गजानन नामदेव जामगे.	184	0.20	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
49 रेशमाजी फुलाजी जामगे.	359	0.20	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
50 मंजुळाबाई नारायण जामगे.	400	0.20	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
51 ज्ञानेश्वर व्यंकटराव जामगे.	581	0.21	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
52 हासन हैदर.	53	0.21	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
53 अनिल मारोती जामगे.	581	0.21	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
54 अचना अंकुश जामगे.	493	0.21	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
55 विशाल भगवान जामगे.	456	0.21	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
56 वळीराम गोविंदराव जामगे.	469	0.21	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
57 मंदाबाई रेणुकादास देशमुख, शालीनी श्यामसुंदर जहागीरदार , श्रीनिवास दिगावर देशपांडे.	674	0.22	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
58 मैनु यावू शेख.	53	0.22	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
59 सुभाष संभाजी जामगे.	560	0.22	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
60 गंगाधर रंगनाथ जामगे.	649	0.23	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
61 गोविंद किशन जामगे.	571	0.23	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
62 पंडित शामराव जामगे.	521	0.23	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
63 पंडित गोविंदराव.	674	0.23	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
64 विजयमाला धोडीया खोडे.	625	0.23	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
65 साईनाथ पांडुरंग जामगे अ पा क आई शोभाबाई पांडुरंग जामगे.	208	0.23	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
66 संभाजी गोविंदराव जामगे.	208	0.24	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
67 सागरबाई शिवाजी जामगे.	60	0.24	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
68 रतनबाई दिगावर जामगे.	117	0.24	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
69 सुरात नारायण सोनवणे.	319	0.24	0.10	0.10	0.10	0.10	0	0	0	0	0	1360
70 सीमा गोपीनाथ जामगे.	426	0.25	0.20	0.20	0.20	0.20	0	0	0	0	0	2720
71 धोडीया केशवराव देसाई.	164	0.25	0.20	0.20	0.20	0.20	0	0	0	0	0	2720
72 परमेश्वर दत्ता हराळे.	597	0.25	0.20	0.20	0.20	0.20	0	0	0	0	0	2720
73 सविता विठ्ठल जामगे.	577	0.26	0.20	0.20	0.20	0.20	0	0	0	0	0	2720
74 देवीताई हरी जामगे.	577	0.26	0.20	0.20	0.20	0.20	0	0	0	0	0	2720

21/11/15

DRS

तलाठी सज्जा.....
ता.लोहा जि.नांदेड

75	प्रतिभा नामदेव जामगे .	577	0.26	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
76	बाबाराव राघोजी दगे.	597	0.26	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
77	विनायक किशनराव जामगे.	208, 571.	0.26	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
78	श्रीकृष्णा मारोती जामगे .	619	0.27	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
79	शेख मुस्तफा खालामियो.	588	0.27	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
80	सुनिता दशरथ गुठे .	603	0.27	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
81	सत्यभामा धोंडीबा गुठे .	603	0.27	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
82	साबेराबी नजीर शेख.	82	0.27	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
83	छत्रगण दौलतराव जामगे.	588	0.28	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
84	मारोती रामसेन जामगे.	194	0.28	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
85	आजोबा गंगाधर भाऊराव जामगे, वैपवी गणेशराव वानखेडे.	252	0.28	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
86	नागनाथ च्यंकटराव जामगे.	117	0.28	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
87	सुर्यजी दतराम जामगे.	569	0.29	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
88	सतोष माधव जामगे.	157	0.29	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
89	महादू मिवा दुधमल.	395	0.30	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
90	तिरुपती एकनाथ जामगे.	414	0.30	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
91	गणपती मरिवा जोगदंड .	320	0.30	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
92	संगीता मारोती गिरी.	521	0.30	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
93	बापूराव बालाजी जामगे.	263	0.31	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
94	शेख दस्तगिर शे. फरिद .	370	0.31	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
95	शेख मौला शे.दावलसाव.	370	0.31	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
96	रहीम दावलसाव शेख .	370	0.31	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
97	मोईदीन दावलसाव शेख .	370	0.31	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
98	पिराजी सखाराम जामगे.	117	0.32	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
99	सौ.पावती भ माधव हराळे.	613	0.32	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
100	विठ्ठल जळया जामगे.	413	0.32	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
101	मैनादीन दावलसाव शेख .	370	0.32	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
102	नरसिंग भुजगराव सुर्यवंशी.	413	0.32	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
103	जाणकीराम जयवतराव जैयता हराळे .	608	0.32	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
104	लक्ष्मीबाई बालाजीराव जामगे.	25	0.33	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720
105	मनकणा शिवाजी जामगे.	557, 559.	0.33	0.20	0.20	0.20	0.20	0	0	0	0	2720	0	0	2720

१५/०५/२०

गामसंरक्षक

तलाठी सज्जा.....
ता.लोहा जि.नांदेड

106	महमद खानमियाँ शेख.	652	0.33	0.20	0.20	2720	0	0	0	0	2720
107	विशाल एकनाथ जामगे.	188	0.33	0.20	0.20	2720	0	0	0	0	2720
108	सौ. कतायतीबाई हारी पाटील.	303	0.34	0.20	0.20	2720	0	0	0	0	2720
109	अर्चना प्रतापराव काळे, गीता लक्ष्मण पौळ, सुमित्रा ट्यंकटी जामगे.	393, 585, 656, 657, 666.	0.34	0.20	0.20	2720	0	0	0	0	2720
110	लैसाजी कडाजी जामगे.	642	0.34	0.20	0.20	2720	0	0	0	0	2720
111	केशव मारोती जामगे.	160	0.34	0.20	0.20	2720	0	0	0	0	2720
112	राजू याबाराव दगे.	599	0.35	0.20	0.20	2720	0	0	0	0	2720
113	परमेश्वर दत्ता हराळे.	599	0.35	0.20	0.20	2720	0	0	0	0	2720
114	पंचफुलाबाई आत्माराम जामगे.	472, 526, 560, 657, 666.	0.35	0.20	0.20	2720	0	0	0	0	2720
115	भगवान संभाजी जामगे.	560, 585, 657, 666.	0.35	0.20	0.20	2720	0	0	0	0	2720
116	वाताजी अंबाजी जामगे.	25	0.35	0.20	0.20	2720	0	0	0	0	2720
117	वधूत्ताबाई दिनाजी जामगे.	14	0.36	0.20	0.20	2720	0	0	0	0	2720
118	सुर्यकोत लक्ष्मण जामगे.	579, 637.	0.36	0.20	0.20	2720	0	0	0	0	2720
119	जळ्या घोडिबा गूढे.	603	0.36	0.20	0.20	2720	0	0	0	0	2720
120	उज्ज्वलताबाई बळीराम पवार.	29	0.37	0.20	0.20	2720	0	0	0	0	2720
121	सुदान आंबाजी जामगे.	526, 654.	0.37	0.20	0.20	2720	0	0	0	0	2720
122	योगीता शिवाजी जामगे.	160	0.37	0.20	0.20	2720	0	0	0	0	2720
123	सुभाष किशनराव जामगे.	39, 573.	0.38	0.20	0.20	2720	0	0	0	0	2720
124	पूजा अंगद जामगे.	208	0.38	0.20	0.20	2720	0	0	0	0	2720
125	संभाजी संतोबा जामगे.	22, 357.	0.39	0.20	0.20	2720	0	0	0	0	2720
126	आत्माराम संभाजी जामगे.	472, 482, 560, 585, 657, 666.	0.39	0.20	0.20	2720	0	0	0	0	2720
127	अमोल देविदास एडके.	377, 435.	0.39	0.20	0.20	2720	0	0	0	0	2720
128	विनोद देविदास एडके.	377, 435.	0.39	0.20	0.20	2720	0	0	0	0	2720
129	किशन मारोती दगे.	78	0.39	0.20	0.20	2720	0	0	0	0	2720
130	पल्लवी काशिनाथ भालके.	633	0.39	0.20	0.20	2720	0	0	0	0	2720
131	मारोती कोडीबा जामगे (मातीपाटील).	347	0.40	0.20	0.20	2720	0	0	0	0	2720

M2
457

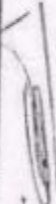
श्रीमन्मन्त्रिक

ग्रामपंचायत कार्यालय -----

तलावी सज्जा.....

ता.लोहा जि.नांदेड

132	सत्यभामा मारोती जामगे.	347	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
133	मोतीराम मारोती धोडे.	256	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
134	गोविंद कोडीवा जामगे.	619	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
135	सौ. गयाबाई भ. याताजी.	81	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
136	गंगाबाई पांडुरंग जामगे.	520	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
137	मंगलाबाई अरुण टोणे.	600	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
138	माधव विठ्ठल जामगे.	289	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
139	नामदेव कोमाजी धरणे.	359	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
140	नरहरी व्यंकटी जामगे.	58	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
	विठ्ठल सखाराम जामगे.	58	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
141	सखाराम मंजाजी.		0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
142	शेषकलबाई पुंडलिक एडे.	304	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
143	सचिन देवीदास एडके.	377, 435.	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
144	लताबाई बाळगिरि गिरी.	570	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
145	शिवशंकर चैजनाथ रोडके.	588	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
146	साईनाथ धोंडोपंत काप्रतवार.	137	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
147	सोपान ऊर्फ स्वप्नील मदन ढगे.	432	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
148	श्रीकांत यशवंत वाके.	279	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
149	मिराताई नागनाथ जामगे.	89	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
150	सुनिता दिगंबर भालके.	617	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
151	सुमनबाई देविदास जामगे.	570	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
	राम फुलाजी जामगे आपक आई अनुसयाबाई फुलाजी जामगे.	617	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
152	नागोराव दत्ता जामगे.	153	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
153	यशवंत दामोदर जामगे.	185	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
154	लताबाई होंसाजी जामगे.	652	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
155	गोपीनाथ दत्ता जामगे.	353	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
156	भुजंग विठ्ठल मेकले.	359	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
157	प्रभाकर ब्रम्हाजी जामगे.	616	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
158	माधव ब्रम्हाजी जामगे.	616	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
159	प्रकाश मारोती ढगे.	78	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
160	लक्ष्मीबाई मारोती ढगे.	83	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720
161	बालाजी मारोती ढगे.	78	0.40	0.20	0.20	0.20	0.20	0	0	0	0	0	0	2720	0	0	2720


 तलावी सर्जा.....
 ता.तोह जि.महेंड
 ब्रम्हाजी
 मंगल कार्यालय
 ... 11/2


 ५/५

192	कामाजी एकनाथ वडजे.	664	0.42	0.30	0.30	4080	0	0	0	0	4080
193	यादोजी फुलाजी जामगे.	629	0.42	0.30	0.30	4080	0	0	0	0	4080
194	गोविंद अप्पाराव जामगे.	388	0.42	0.30	0.30	4080	0	0	0	0	4080
195	अजनाबाई बापूराव बसिरे , मनकरना करवा आवले, लक्ष्मीबाई दिगंबर बुडगुले , शैलशा दिगंबर बुडगुले , सुनीता गंगाधर वडडे, सतीश दिगंबर बुडगुले .	101	0.43	0.30	0.30	4080	0	0	0	0	4080
196	नारायण नागू बुडगुळे.	101	0.43	0.30	0.30	4080	0	0	0	0	4080
197	रंगनाथ गंगाधर जामगे अ पा क वडील गंगाधर रंगनाथ जामगे .	71	0.43	0.30	0.30	4080	0	0	0	0	4080
198	गाधव दिनाजी जामगे.	346	0.44	0.30	0.30	4080	0	0	0	0	4080
199	गणपती नागू बुडगुळे.	101	0.44	0.30	0.30	4080	0	0	0	0	4080
200	नामदेव नागू बुडगुळे.	101	0.44	0.30	0.30	4080	0	0	0	0	4080
201	हरी माधवराव देवरे.	650, 69.	0.44	0.30	0.30	4080	0	0	0	0	4080
202	मजुळबाई नारायण जामगे.	464	0.44	0.30	0.30	4080	0	0	0	0	4080
203	किशन विठ्ठलराव जामगे.	106, 108, 109.	0.45	0.30	0.30	4080	0	0	0	0	4080
204	बाळगिर रामगिरि गिरी.	570	0.45	0.30	0.30	4080	0	0	0	0	4080
205	मृजाजी यशवंता जामगे.	1, 4, 44.	0.45	0.30	0.30	4080	0	0	0	0	4080
206	संजय तुकाराम जामगे.	642, 69.	0.45	0.30	0.30	4080	0	0	0	0	4080
207	जयश्री एकनाथ जामगे.	510	0.45	0.30	0.30	4080	0	0	0	0	4080
208	चंद्रकोत किशनराव जोशी .	522	0.46	0.30	0.30	4080	0	0	0	0	4080
209	गजानन भरतराव शिवणीकर .	522	0.46	0.30	0.30	4080	0	0	0	0	4080
210	वातासाहेब तुकाराम जामगे.	16	0.46	0.30	0.30	4080	0	0	0	0	4080
211	उत्तम नरू जोगदंड.	95	0.46	0.30	0.30	4080	0	0	0	0	4080
212	अ.पा.क उत्तम व्यंकटराव जामगे, विदया उत्तमराव जामगे	617	0.46	0.30	0.30	4080	0	0	0	0	4080
213	सुर्यकोत किशनराव जोशी .	522	0.46	0.30	0.30	4080	0	0	0	0	4080
214	नरहरी नागू कुरे .	402	0.46	0.30	0.30	4080	0	0	0	0	4080

Handwritten signature

Handwritten signature

तलाठी सज्जा.....
सा.सो.स. वि.सं.स.

नामदेव नागनाथ जामगे	270	0.46	0.30	0.30	4080	0	0	0	0	0	4080
अ.पा.क. वडील नागनाथ गंगाधर जामगे.											
215 गोविंद नागु कुरे .	402	0.47	0.30	0.30	4080	0	0	0	0	0	4080
216 नारायण नागु कुरे .	402	0.47	0.30	0.30	4080	0	0	0	0	0	4080
217 रावण मारोती मोरचले .	606	0.47	0.30	0.30	4080	0	0	0	0	0	4080
218 मारोती नामदेव हराळे.	607	0.47	0.30	0.30	4080	0	0	0	0	0	4080
219 निलाबाई हरीसिंग ठाकूर.	547	0.48	0.30	0.30	4080	0	0	0	0	0	4080
220 विमल किशन जामगे.	450	0.48	0.30	0.30	4080	0	0	0	0	0	4080
221 कुंताबाई गणपती जामगे.	520	0.48	0.30	0.30	4080	0	0	0	0	0	4080
222 नारायण नामदेव हराळे .	607	0.48	0.30	0.30	4080	0	0	0	0	0	4080
223 जळबा नामदेव हराळे.	607	0.48	0.30	0.30	4080	0	0	0	0	0	4080
224 विठ्ठल जळबा पवार.	547	0.49	0.30	0.30	4080	0	0	0	0	0	4080
225 गणपती पेमराव सुर्यवशी.	53	0.49	0.30	0.30	4080	0	0	0	0	0	4080
226 त्रिवक अच्युतराव .	673	0.49	0.30	0.30	4080	0	0	0	0	0	4080
227 ज्ञानेश्वर विठ्ठलराव पवार.	547	0.49	0.30	0.30	4080	0	0	0	0	0	4080
228 अनुसयाबाई रामदास येवले.	631	0.49	0.30	0.30	4080	0	0	0	0	0	4080
229 सविता गंगाधर जामगे.	208	0.49	0.30	0.30	4080	0	0	0	0	0	4080
230 चानोबा सोनबा , बायनाबाई सोनबा .	615	0.50	0.30	0.30	4080	0	0	0	0	0	4080
231 हरीसिंग भगसिंग ठाकूर.	547	0.50	0.30	0.30	4080	0	0	0	0	0	4080
232 सिमाबाई कचरु याधमारे.	249	0.50	0.30	0.30	4080	0	0	0	0	0	4080
233 धनश्री हनमंत जामगे.	549	0.50	0.30	0.30	4080	0	0	0	0	0	4080
234 कुशवती गोविंदराव जामगे.	208	0.50	0.30	0.30	4080	0	0	0	0	0	4080
235 बायनाबाई सोनबा .	615	0.51	0.30	0.30	4080	0	0	0	0	0	4080
236 गोविंद निवृतीराव वानखेडे.	432	0.51	0.30	0.30	4080	0	0	0	0	0	4080
237 त्रिवक शिवराम भालके.	337, 445.	0.51	0.30	0.30	4080	0	0	0	0	0	4080
238 परसराम भोजाली जामगे.	155, 277,	0.51	0.30	0.30	4080	0	0	0	0	0	4080
239 माधव भोजाली जामगे.	33.	0.51	0.30	0.30	4080	0	0	0	0	0	4080
240 कोडीबा गंगाधर योमनाळे.	155, 277,	0.51	0.30	0.30	4080	0	0	0	0	0	4080
241 चांदू यादोजी जामगे.	33.	0.51	0.30	0.30	4080	0	0	0	0	0	4080
242 राधाबाई राम धरणे.	365	0.51	0.30	0.30	4080	0	0	0	0	0	4080
243	588	0.51	0.30	0.30	4080	0	0	0	0	0	4080
244	565	0.51	0.30	0.30	4080	0	0	0	0	0	4080

Handwritten signature

Handwritten signature

तलावी सज्जा.....
ता.लोहा जि.नांदेड

244	पांडुरंग भोजाजी जामगे.	155, 277, 33.	0.52	0.30	0.30	4080	0	0	0	0	4080
245	गोपिनाथ शिवराम भालके.	337, 445.	0.52	0.30	0.30	4080	0	0	0	0	4080
246	गणेश शिवराम भालके.	337, 445.	0.52	0.30	0.30	4080	0	0	0	0	4080
247	जनापेन शिवराम भालके.	337, 445.	0.52	0.30	0.30	4080	0	0	0	0	4080
248	रुद्रापा शिवराम भालके.	337, 445.	0.52	0.30	0.30	4080	0	0	0	0	4080
249	जानू शिवराम भालके.	337, 445.	0.52	0.30	0.30	4080	0	0	0	0	4080
250	परमेश्वर गंगाधर बोमनाळे.	365	0.52	0.30	0.30	4080	0	0	0	0	4080
251	सिध्देश्वर गंगाधर बोमनाळे.	365	0.52	0.30	0.30	4080	0	0	0	0	4080
252	प्रकाश कठीराम चव्हाण.	372	0.52	0.30	0.30	4080	0	0	0	0	4080
253	तानाजी रावसाहेब चड्ढे.	396	0.52	0.30	0.30	4080	0	0	0	0	4080
254	सगणा शिवराम .	337, 445.	0.53	0.30	0.30	4080	0	0	0	0	4080
255	संभाजी गोविंदा जामगे.	571	0.53	0.30	0.30	4080	0	0	0	0	4080
256	शिवाजी कौडीराम जामगे.	169, 209, 36.	0.54	0.30	0.30	4080	0	0	0	0	4080
257	दशरथ मारोती गुंठे .	603	0.54	0.30	0.30	4080	0	0	0	0	4080
258	वालाजी धोंडीवा गुंठे अ.पा.क. आई सत्यभामा धोंडीवा गुंठे , यशोधा अतुल ईराळे, शितल संजय पोटफळे, सत्यभामा धोंडीवा गुंठे .	603	0.54	0.30	0.30	4080	0	0	0	0	4080
259	रेणुका पांडुरंग विंचोरे .	603	0.54	0.30	0.30	4080	0	0	0	0	4080
260	मारोती कौडीराम जामगे.	169, 209, 36.	0.54	0.30	0.30	4080	0	0	0	0	4080
261	गंगाधर कौडीराम जामगे.	169, 209, 36.	0.55	0.30	0.30	4080	0	0	0	0	4080
262	शिवाजी च्यंकटी जामगे.	636	0.55	0.30	0.30	4080	0	0	0	0	4080
263	घनशाम केरवा दधमल.	328	0.55	0.30	0.30	4080	0	0	0	0	4080
264	तुकाराम मारोती जामगे.	221	0.55	0.30	0.30	4080	0	0	0	0	4080
265	भारतवाई कौडीवा याधमारे .	207	0.55	0.30	0.30	4080	0	0	0	0	4080
266	मनोहर रमेश एडके.	394	0.55	0.30	0.30	4080	0	0	0	0	4080
267	दत्ता जयवतराव जैवंता हराळे .	608	0.55	0.30	0.30	4080	0	0	0	0	4080
268	पदमाकर संतराम पवार.	374	0.56	0.30	0.30	4080	0	0	0	0	4080
269	राम नारायण बुडगुळे.	332	0.56	0.30	0.30	4080	0	0	0	0	4080

MP 5 11

बख्शिरावक

तलाठी सव्जा.....

रा.प.क. मि.प.क.

पंचायत कार्यालय

297	राजाराम एकनाथराव जामगे.	184		0.60	0.40	0.40	0.40	5440	0	0	0	0	5440
298	तुळसा कैलास पौळ.	157		0.60	0.40	0.40	0.40	5440	0	0	0	0	5440
299	अमोल आत्माराम जामगे.	523		0.60	0.40	0.40	0.40	5440	0	0	0	0	5440
	निवृत्ती हरी देवरे व	86		0.60									
	शिवकल्याण हरी देवरे दोघांचे												
	अ.पा.क. हरी माधवराव देवरे.				0.40	0.40	0.40	5440	0	0	0	0	5440
300													
301	रोहिदास घनश्याम सोनवणे.	616		0.60	0.40	0.40	0.40	5440	0	0	0	0	5440
302	सतिश जानोबा जामगे.	571		0.60	0.40	0.40	0.40	5440	0	0	0	0	5440
303	बालाजी राघोजी दगे.	597, 599.		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
304	स्वामीनबाई जानोबा जामगे.	528		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
305	काशिताथ शिवदास भालके.	633		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
306	प्रयागबाई सखाराम जामगे.	58		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
307	सोमनाथ बाळगिर निरी.	570		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
308	माधव व्यंकटराव दगे.	432		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
309	सारजाबाई मुंजाजी जामगे.	63		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
310	शेषराव माधवराव पौळ.	625		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
311	पूजा अंगद जामगे.	208		0.61	0.40	0.40	0.40	5440	0	0	0	0	5440
	सावकार माधवराव शिवनीकर.	456		0.62	0.40	0.40	0.40	5440	0	0	0	0	5440
312													
	पुरभाजी विठ्ठल, विठ्ठल	203		0.62	0.40	0.40	0.40	5440	0	0	0	0	5440
313	एकनाथ जामगे.				0.40	0.40	0.40	5440	0	0	0	0	5440
314	सारजाबाई विश्वनाथ रोकडे.	550, 551.		0.62	0.40	0.40	0.40	5440	0	0	0	0	5440
315	त्र्यंबक केशव जामगे.	671, 69.		0.62	0.40	0.40	0.40	5440	0	0	0	0	5440
316	सरोता शंकरराव भिसे.	329		0.63	0.40	0.40	0.40	5440	0	0	0	0	5440
317	शेखॉ यासिनबाँ पठाण.	595		0.63	0.40	0.40	0.40	5440	0	0	0	0	5440
318	शेख दस्तगीर शेख अब्दुल.	399		0.63	0.40	0.40	0.40	5440	0	0	0	0	5440
319	लोण्याबाई संभाजी पवार.	329		0.63	0.40	0.40	0.40	5440	0	0	0	0	5440
320	सुर्यकांत विश्वनाथ रोकडे.	53, 590.		0.63	0.40	0.40	0.40	5440	0	0	0	0	5440
321	शोभा विठ्ठल जामगे.	236, 31.		0.63	0.40	0.40	0.40	5440	0	0	0	0	5440
322	निर्मला गंगाधर जामगे.	235		0.64	0.40	0.40	0.40	5440	0	0	0	0	5440
323	लक्ष्मीबाई माणिका जामगे.	297, 335.		0.64	0.40	0.40	0.40	5440	0	0	0	0	5440
324	एकनाथ मारोती जामगे.	459		0.64	0.40	0.40	0.40	5440	0	0	0	0	5440
325	काचन तिरुपती जामगे.	235		0.65	0.40	0.40	0.40	5440	0	0	0	0	5440

१५/१२

श्यामसोवक

पंचायत कार्यालय

तलाठी सज्जा.....

सा.लोहा जि.नांदेड

326	पांडुरंग लक्ष्मणराव जामगे.	108, 41.	0.65	0.40	0.40	0.40	0	0	0	0	0	5440	5440
327	पल्हाद आप्पाराव जामगे.	411, 463.	0.65	0.40	0.40	0.40	0	0	0	0	0	5440	5440
328	गोदावरी माणिक जामगे.	364	0.66	0.40	0.40	0.40	0	0	0	0	0	5440	5440
329	सखाराम दत्ता जामगे.	153, 322, 473.	0.66	0.40	0.40	0.40	0	0	0	0	0	5440	5440
330	सोपान एकनाथराव जामगे.	41	0.66	0.40	0.40	0.40	0	0	0	0	0	5440	5440
331	रेशमाजी फुलाजी जामगे.	528	0.67	0.40	0.40	0.40	0	0	0	0	0	5440	5440
332	रामकिशन जानोबा जामगे.	309	0.67	0.40	0.40	0.40	0	0	0	0	0	5440	5440
333	देवराव शंकर जामगे.	449, 452.	0.67	0.40	0.40	0.40	0	0	0	0	0	5440	5440
334	गोदावरीबाई यवनराव सुर्यवशी, नारायण भिमराव जामगे, स्वमीणबाई व्यंकटराव कौशल्ये, सरस्वतीबाई भिमराव जामगे, हरी भिमराव जामगे.	483, 658.	0.67	0.40	0.40	0.40	0	0	0	0	0	5440	5440
335	वित्तास शंकर जामगे.	449, 452.	0.67	0.40	0.40	0.40	0	0	0	0	0	5440	5440
336	असरफयी भ. यासीनखो, मन्सूरखो यासीनखो पठान.	593	0.68	0.40	0.40	0.40	0	0	0	0	0	5440	5440
337	सावित्रा बालाजी जामगे.	62	0.68	0.40	0.40	0.40	0	0	0	0	0	5440	5440
338	शंकर नामदेव दुधमल.	433	0.68	0.40	0.40	0.40	0	0	0	0	0	5440	5440
339	भागवत नामदेव येडे, देवराव संभाजी पवार,	255 543	0.68 0.69	0.40	0.40	0.40	0	0	0	0	0	5440	5440
340	सरस्वतीबाई संभाजी पवार.	463	0.69	0.40	0.40	0.40	0	0	0	0	0	5440	5440
341	दिशनाथ आप्पाराव जामगे.	606	0.69	0.40	0.40	0.40	0	0	0	0	0	5440	5440
342	रोहिदास तुकाराम हुराळे.	548	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
343	मन्सूरखो यासीनखो पठान.	624	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
344	माधव देविदास जामगे.	247, 248.	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
345	शंकर नामदेव.	155, 156.	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
346	गोविंद तानाजी जामगे.	208	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
347	सविता गंगाधर जामगे.	379, 433.	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
348	गंगासागर बळीराम दुधमल, बळीराम रामा उर्फ रामजी दुधमल.	379, 433.	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
349	विठ्ठल रामा उर्फ रामजी दुधमल.	279, 281.	0.70	0.40	0.40	0.40	0	0	0	0	0	5440	5440
350	भाग्यश्री बालाजी जामगे.												

Handwritten signature/initials.

श्री गंगारवळ

तलाठी सज्जा.....
ता.लोहा जि.नांदेड

आपघायत कार्यालय ----

351	विवेक शंकर हराळे.	618	0.71	0.40	0.40	0.40	0	0	0	0	0	5440	5440
352	प्रभु महादू प्र.मालक.	515	0.71	0.40	0.40	0.40	0	0	0	0	0	5440	5440
353	उत्तम शामराव जामगे.	513, 648.	0.72	0.40	0.40	0.40	0	0	0	0	0	5440	5440
354	जयवताबाई गंगाराम पंटे.	366	0.72	0.40	0.40	0.40	0	0	0	0	0	5440	5440
355	श्रीकांताबाई भ. परसराम जामगे.	518, 572.	0.72	0.40	0.40	0.40	0	0	0	0	0	5440	5440
356	ज्ञानोबा माणिका जामगे.	115	0.72	0.40	0.40	0.40	0	0	0	0	0	5440	5440
357	भैर्यासाहेब भोजाजी एडके.	396, 431.	0.72	0.40	0.40	0.40	0	0	0	0	0	5440	5440
358	तारामती ज्ञानोबा जामगे.	115	0.72	0.40	0.40	0.40	0	0	0	0	0	5440	5440
359	हानमंत रेशमाजी जामगे.	535	0.72	0.40	0.40	0.40	0	0	0	0	0	5440	5440
360	श्रवण नागू वृडगुळे.	101, 98.	0.73	0.40	0.40	0.40	0	0	0	0	0	5440	5440
361	रोहिबाई मोतीराम वाघमारे.	252	0.74	0.50	0.50	0.50	0	0	0	0	0	6800	6800
362	संदीप श्रीराम जामगे.	145, 77.	0.74	0.50	0.50	0.50	0	0	0	0	0	6800	6800
363	माणिक श्रीराम जामगे.	145, 77.	0.74	0.50	0.50	0.50	0	0	0	0	0	6800	6800
364	संतोष श्रीराम जामगे.	145, 77.	0.74	0.50	0.50	0.50	0	0	0	0	0	6800	6800
365	श्रीरंग वळाराम जामगे.	13, 17.	0.75	0.50	0.50	0.50	0	0	0	0	0	6800	6800
366	ज्ञानोबा सोनवा वानखडे.	280, 575.	0.75	0.50	0.50	0.50	0	0	0	0	0	6800	6800
367	दिया उत्तमराव जामगे.	615, 617.	0.75	0.50	0.50	0.50	0	0	0	0	0	6800	6800
368	अनिता साहेब वाघमारे.	617	0.75	0.50	0.50	0.50	0	0	0	0	0	6800	6800
369	हारी बालाजी जामगे.	383	0.75	0.50	0.50	0.50	0	0	0	0	0	6800	6800
370	हारी बालाजी जामगे.	133	0.77	0.50	0.50	0.50	0	0	0	0	0	6800	6800
371	एकनाथ खडू एडके.	330	0.77	0.50	0.50	0.50	0	0	0	0	0	6800	6800
372	तानाजी गणपती जामगे.	278	0.77	0.50	0.50	0.50	0	0	0	0	0	6800	6800
373	शेख चॉद शेख हुसेन ...	168	0.77	0.50	0.50	0.50	0	0	0	0	0	6800	6800
374	दिलीप किशनराव जामगे.	110	0.78	0.50	0.50	0.50	0	0	0	0	0	6800	6800
375	काशिनाथ अप्पाराव जामगे.	407, 438.	0.78	0.50	0.50	0.50	0	0	0	0	0	6800	6800
376	संभाजी त्र्यंबक जामगे.	232	0.78	0.50	0.50	0.50	0	0	0	0	0	6800	6800
377	चंद्रकांत त्र्यंबक जामगे.	232	0.78	0.50	0.50	0.50	0	0	0	0	0	6800	6800
378	नुरखो यासिनखो पठाण.	594	0.79	0.50	0.50	0.50	0	0	0	0	0	6800	6800
379	विठ्ठल किशनराव जामगे.	110	0.79	0.50	0.50	0.50	0	0	0	0	0	6800	6800
380	विठ्ठल विशांभर जामगे.	41, 57, 82.	0.79	0.50	0.50	0.50	0	0	0	0	0	6800	6800
381	प्रयागबाई दत्तराव जामगे.	183, 91.	0.79	0.50	0.50	0.50	0	0	0	0	0	6800	6800
382	तातेराव फुलाजी जामगे.	570	0.79	0.50	0.50	0.50	0	0	0	0	0	6800	6800
382	मुस्ताबाई पांडुरंग जामगे.	235	0.80	0.50	0.50	0.50	0	0	0	0	0	6800	6800

तलाठी सज्जा.....
ता.लोहा जि.नांदेड

वामे
बामनेवक
भागत कार्यालय

१५/०५/२१

383	पठान आफसरवी भ.यास्मीन.	595		0.80	0.50	0.50	6800	0	0	0	0	0	6800
384	कुंताबाई रुस्तुमराव जामगे.	315		0.80	0.50	0.50	6800	0	0	0	0	0	6800
385	तुकाराम नामदेव येडे.	255, 303.		0.80	0.50	0.50	6800	0	0	0	0	0	6800
386	सरस्वतीबाई विनायक जामगे.	208		0.80	0.50	0.50	6800	0	0	0	0	0	6800
387	केरबा सखाराम टोमगे, दुस्तीने फे.क्र658 फे.क्र 659ने स्थगिती	432		0.80	0.50	0.50	6800	0	0	0	0	0	6800
388	कौशल्याबाई मरीबा एडके.	377		0.80	0.50	0.50	6800	0	0	0	0	0	6800
389	निवृत्ती होनाजी एडे.	303		0.80	0.50	0.50	6800	0	0	0	0	0	6800
390	चजरंग गणपती जामगे.	208		0.80	0.50	0.50	6800	0	0	0	0	0	6800
391	अल्लुपुर्णाबाई माधव वानखेडे.	627		0.80	0.50	0.50	6800	0	0	0	0	0	6800
392	महमद पिरसाव .	317		0.80	0.50	0.50	6800	0	0	0	0	0	6800
393	चिठ्ठल चाबाराव जामगे.	236		0.80	0.50	0.50	6800	0	0	0	0	0	6800
394	व्यंकटी बाबा .	145		0.80	0.50	0.50	6800	0	0	0	0	0	6800
395	शे.चाँद शे.शमशोद्दीन , शे.नुर शे.शमशोद्दीन .	317		0.80	0.50	0.50	6800	0	0	0	0	0	6800
396	शे. चाँद शे. शमशोद्दीन .	622		0.80	0.50	0.50	6800	0	0	0	0	0	6800
397	शिवाजी ग्यानोबा .	359		0.80	0.50	0.50	6800	0	0	0	0	0	6800
398	सरस्वतीबाई दतराम जामगे.	353		0.80	0.50	0.50	6800	0	0	0	0	0	6800
399	सुर्यकांत विश्वनाथ .	551		0.80	0.50	0.50	6800	0	0	0	0	0	6800
400	शेख अपसरवी लालामिया , शेख खादर लालामिया , शेख मुजीब लालामिया , शेख युनुस लालामिया , शेख रऊफ लालामिया , शेख रज्यावी लालामिया , शेख रोशन लालामिया , शेख तानिफ लालामिया .	317		0.80	0.50	0.50	6800	0	0	0	0	0	6800
401	सरस्वतीबाई निरजन गिरी.	521		0.80	0.50	0.50	6800	0	0	0	0	0	6800
402	कल्याण सिताराम जामगे.	41		0.80	0.50	0.50	6800	0	0	0	0	0	6800
403	शामराव पंडीत जामगे.	521		0.80	0.50	0.50	6800	0	0	0	0	0	6800
404	निलावतीबाई चजरंग जामगे.	208		0.80	0.50	0.50	6800	0	0	0	0	0	6800
405	स्वमीनबाई तानाजी जामगे.	278		0.80	0.50	0.50	6800	0	0	0	0	0	6800

42

Done

डा. ज. लोह जि. नं. १२

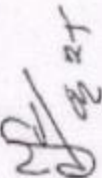
तलाठी सज्जा.....
ता. लोह जि. नं. १२

406	काशीनाथ आप्पाराव जामगे.	438	0.80	0.50	0.50	6800	0	0	0	0	6800
407	आनाराव नागोबा वाके .	256	0.80	0.50	0.50	6800	0	0	0	0	6800
408	सागरबाई कंठीराम टोणे.	604	0.80	0.50	0.50	6800	0	0	0	0	6800
409	केशव कंठीराम टोणे.	604	0.80	0.50	0.50	6800	0	0	0	0	6800
410	सौ शिला भ विठ्ठल रसाटकर.	240	0.80	0.50	0.50	6800	0	0	0	0	6800
411	विपा बालाजी रसाटकर .	240	0.80	0.50	0.50	6800	0	0	0	0	6800
412	अंगद हरी जामगे.	208	0.80	0.50	0.50	6800	0	0	0	0	6800
413	पदमीन तुकाराम जामगे.	137	0.80	0.50	0.50	6800	0	0	0	0	6800
414	बाबाराव राम धरणे.	565	0.80	0.50	0.50	6800	0	0	0	0	6800
415	जानोबा राम धरणे.	565	0.80	0.50	0.50	6800	0	0	0	0	6800
416	गंगाधर विठ्ठलराव जामगे .	236	0.80	0.50	0.50	6800	0	0	0	0	6800
417	तिरुपती विठ्ठलराव जामगे .	236	0.80	0.50	0.50	6800	0	0	0	0	6800
418	शिवाजी माधव जामगे.	53	0.80	0.50	0.50	6800	0	0	0	0	6800
419	शेषराव रामराव जामगे.	304	0.81	0.50	0.50	6800	0	0	0	0	6800
420	कैलास बाबाराव धोंडे.	369	0.81	0.50	0.50	6800	0	0	0	0	6800
421	वैजनाथ बाबाराव धोंडे.	369	0.81	0.50	0.50	6800	0	0	0	0	6800
422	नरहरी व्यंकट जी जामगे .	89	0.81	0.50	0.50	6800	0	0	0	0	6800
423	सागरबाई शिवाजी जामगे.	54, 76.	0.82	0.50	0.50	6800	0	0	0	0	6800
424	लक्ष्मीबाई मनोहर जामगे .	109	0.82	0.50	0.50	6800	0	0	0	0	6800
425	माधव विठ्ठल जामगे .	57, 6, 82.	0.82	0.50	0.50	6800	0	0	0	0	6800
426	रामराव दुंदीराम जामगे .	209	0.83	0.50	0.50	6800	0	0	0	0	6800
427	प्रल्हाद बळीराम टगे.	432, 459.	0.83	0.50	0.50	6800	0	0	0	0	6800
428	नारायण रामगिर गिरी.	570	0.83	0.50	0.50	6800	0	0	0	0	6800
429	विश्वनाथ देवराव जामगे.	136, 5, 81.	0.83	0.50	0.50	6800	0	0	0	0	6800
430	सटवा कोडीबा बाघमारे.	199	0.83	0.50	0.50	6800	0	0	0	0	6800
431	मिरा विठ्ठल उतकर.	609	0.83	0.50	0.50	6800	0	0	0	0	6800
432	रखा गोविंद जामगे.	276	0.84	0.50	0.50	6800	0	0	0	0	6800
433	प्र.वं.मा. प्र.व.मा. प्र.व.मा., श्रीरंग भोजाजी जामगे.	210	0.84	0.50	0.50	6800	0	0	0	0	6800
434	प्र.वं.मा. प्र.व.मा. प्र.व.मा., माधव भोजाजी जामगे.	210	0.84	0.50	0.50	6800	0	0	0	0	6800
435	सावित्राबाई सखाराम जामगे.	276	0.84	0.50	0.50	6800	0	0	0	0	6800

तलाठी सज्जा.....
ता.लोहं जि.नंदेड


आमंत्रितक

जायत कार्यालय ---



436	पांडुरंग भोजाली जामगे, प.व.मा. प.व.मा. प.व.मा..	210	0.85	0.50	0.50	6800	0	0	0	0	6800
437	परसराम भोजाली जामगे, प.व.मा. प.व.मा. प.व.मा..	210	0.85	0.50	0.50	6800	0	0	0	0	6800
438	वापराव तुकाराम जामगे.	642, 652.	0.85	0.50	0.50	6800	0	0	0	0	6800
439	विश्वनाथ दिनाजी जामगे .	289	0.85	0.50	0.50	6800	0	0	0	0	6800
440	शरद किरानराव शिवणीकर.	521, 522.	0.86	0.50	0.50	6800	0	0	0	0	6800
441	जानोबा नामदेव एडे.	255, 303.	0.86	0.50	0.50	6800	0	0	0	0	6800
442	भिरराव तरोजी जोगडंड.	96	0.86	0.50	0.50	6800	0	0	0	0	6800
443	स्वसोतबाई लक्ष्मण जामगे.	53	0.86	0.50	0.50	6800	0	0	0	0	6800
444	सूर्यकांत लक्ष्मण जामगे.	514, 521, 77.	0.86	0.50	0.50	6800	0	0	0	0	6800
445	स्वराज चांदू जामगे आपक आई अनुसयाबाई चांदू जामगे.	660	0.86	0.50	0.50	6800	0	0	0	0	6800
446	नागेश शिवराज योगनाळे.	365	0.86	0.50	0.50	6800	0	0	0	0	6800
447	शिवराव शिवराज योगनाळे.	365	0.87	0.50	0.50	6800	0	0	0	0	6800
448	गोविंद तिताराम जामगे.	85	0.88	0.50	0.50	6800	0	0	0	0	6800
449	सुमित्रा त्र्यंबक जामगे.	232, 515.	0.88	0.50	0.50	6800	0	0	0	0	6800
450	रमेश किरानराव जामगे.	135, 209.	0.89	0.50	0.50	6800	0	0	0	0	6800
451	अश्विनी भगवान जामगे अ पा क आई सुरेखा , देऊबाई भगवान जामगे अ पा क आई सुरेखा , राजतंडती भगवान जामगे अ पा क आई सुरेखा , व्यंकटी भगवान जामगे अ पा क आई सुरेखा , शिवकन्या सुखदेव खैरे , सुरेखा भगवान जामगे .	260, 364.	0.89	0.50	0.50	6800	0	0	0	0	6800
452	मातनबाई माणिकराव जामगे.	575	0.89	0.50	0.50	6800	0	0	0	0	6800
453	सुभाष संभाजी जामगे.	386, 393, 472, 657, 666.	0.89	0.50	0.50	6800	0	0	0	0	6800
454	पुंडलिक महादू जामगे.	25	0.90	0.50	0.50	6800	0	0	0	0	6800

DR/20/20

DR/20/20

तलावी सज्जा.....
ता.लोहा जि.नांदेड

455	कौशल्याबाई निवृत्तीराव वानखेडे.	432	0.91	0.60	0.60	8160	0	0	0	0	8160
456	नागोराव दत्ता जामगे.	276	0.91	0.60	0.60	8160	0	0	0	0	8160
457	पांडू मातू एडके.	440	0.91	0.60	0.60	8160	0	0	0	0	8160
458	कृष्णात सावकार शिवणीकर.	440	0.91	0.60	0.60	8160	0	0	0	0	8160
459	खडू एकनाथ एडके.	440	0.91	0.60	0.60	8160	0	0	0	0	8160
460	केशव संभाजी दगे.	432	0.91	0.60	0.60	8160	0	0	0	0	8160
461	बापूराव मातू एडके.	440	0.91	0.60	0.60	8160	0	0	0	0	8160
462	राजरत्न एकनाथ एडके.	440	0.91	0.60	0.60	8160	0	0	0	0	8160
463	राम एकनाथ एडके.	440	0.91	0.60	0.60	8160	0	0	0	0	8160
464	शानमत रेशमाजी जामगे.	549	0.91	0.60	0.60	8160	0	0	0	0	8160
465	मिनाबाई भगवानराव जामगे.	208, 67.	0.92	0.60	0.60	8160	0	0	0	0	8160
466	नागनाथ गंगाधर जामगे.	256	0.92	0.60	0.60	8160	0	0	0	0	8160
467	चागनाबाई आनंदा जामगे.	184	0.92	0.60	0.60	8160	0	0	0	0	8160
468	सरस्वतीबाई सुदाम जामगे.	149, 150.	0.93	0.60	0.60	8160	0	0	0	0	8160
469	रोहिदास निवृत्ती एडे .	303, 368.	0.93	0.60	0.60	8160	0	0	0	0	8160
470	छोटू शे . चौद .	370	0.94	0.60	0.60	8160	0	0	0	0	8160
471	देवराव बालाजी जामगे (देसाई) , बालाजी किशनराव जामगे (देसाई) , वर्षा रमेश पवार .	571	0.94	0.60	0.60	8160	0	0	0	0	8160
472	रामदास निवृत्ती एडे .	303, 368.	0.94	0.60	0.60	8160	0	0	0	0	8160
473	रावसाहेब बापूराव जामगे.	265, 58.	0.95	0.60	0.60	8160	0	0	0	0	8160
474	आनंदा देवराव गवळे.	400	0.95	0.60	0.60	8160	0	0	0	0	8160
475	दर्याबाई तरहरी जामगे.	332	0.95	0.60	0.60	8160	0	0	0	0	8160
476	रेपमाजी फुलाजी जामगे.	387, 570.	0.95	0.60	0.60	8160	0	0	0	0	8160
477	शिवाजी कोडीबा जामगे.	171	0.95	0.60	0.60	8160	0	0	0	0	8160
478	सदाशिव संभाजी भातके.	352	0.95	0.60	0.60	8160	0	0	0	0	8160
479	सुरेखा भगवान जामगे.	260, 364.	0.95	0.60	0.60	8160	0	0	0	0	8160
480	बालाजी धोंडिराज वरडे.	359	0.95	0.60	0.60	8160	0	0	0	0	8160
481	हरी केरया दधमल.	328	0.95	0.60	0.60	8160	0	0	0	0	8160
482	ताईबाई शिवाजी जामगे.	171	0.95	0.60	0.60	8160	0	0	0	0	8160
483	पंडलिक साहेब जामगे.	208	0.95	0.60	0.60	8160	0	0	0	0	8160
484	रेणुका भगवान जामगे.	272	0.95	0.60	0.60	8160	0	0	0	0	8160

५२/५४

Done
राजेश्वर

राजेश्वर
राजेश्वर

485	चंदनसिंग हरीसिंग ठाकूर.	547	0.96	0.60	0.60	0	0	0	0	0	8160	0	8160
486	बालाजी बापूराव जामगे.	265, 38, 58.	0.96	0.60	0.60	0	0	0	0	0	8160	0	8160
487	मारीती हिरामन जामगे.	32, 384.	0.96	0.60	0.60	0	0	0	0	0	8160	0	8160
488	लक्ष्मण केबा दधमल.	328	0.96	0.60	0.60	0	0	0	0	0	8160	0	8160
489	विठ्ठल केबा दधमल.	328	0.96	0.60	0.60	0	0	0	0	0	8160	0	8160
490	जानोबा आत्माराम जामगे.	189	0.96	0.60	0.60	0	0	0	0	0	8160	0	8160
491	बापूराव आबाजी जामगे.	388, 471, 499, 526, 654.	0.97	0.60	0.60	0	0	0	0	0	8160	0	8160
492	मधुकर भिमराव भातके.	338, 355, 356.	0.97	0.60	0.60	0	0	0	0	0	8160	0	8160
493	रत्न हिरामन जामगे.	32, 384.	0.97	0.60	0.60	0	0	0	0	0	8160	0	8160
494	केबा जानोबा जामगे.	310	0.97	0.60	0.60	0	0	0	0	0	8160	0	8160
495	जानकीराम मालू गूठे.	603	0.97	0.60	0.60	0	0	0	0	0	8160	0	8160
496	शिवाजी शंकरराव जामगे.	449, 452.	0.98	0.60	0.60	0	0	0	0	0	8160	0	8160
497	आनंत मालू गूठे.	603	0.98	0.60	0.60	0	0	0	0	0	8160	0	8160
498	हनुमत बळीराम पवार.	102	0.98	0.60	0.60	0	0	0	0	0	8160	0	8160
499	होसाजी कुडाजी जामगे.	641, 652.	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
500	गोविंद लक्ष्मण जामगे.	53	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
501	देविदास खंडे गूठे.	590	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
502	कुशावतीबाई चांदोजी जामगे.	219	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
503	निर्मला विठ्ठल गरडे, भुजंग लक्ष्मण शिंदे, सखुबाई रामकिशन पंचाळ, सावित्रीबाई गजानन शिंदे.	620	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
504	शिवाजी तुकाराम जामगे.	359	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
505	हिरामण दासू राठोड.	371, 372.	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
506	उध्दव रंगनाथ जामगे.	649, 65, 71.	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
507	तिरुपती कोडीराम जामगे.	55	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
508	तुकाराम साहेबराव जामगे.	208	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
509	गंगाबाई रामराव जामगे.	102	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
510	गणपती गोविंद रोक्डे.	589	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160
511	राजेंद्र गोविंद रोक्डे.	589	1.00	0.60	0.60	0	0	0	0	0	8160	0	8160

Handwritten signature and text at the bottom right of the page.

485	चंदनसिंग हरोसिंग ठाकूर.	547	0.96	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
486	बालाजी बापूराव जामगे.	265, 38, 58.	0.96	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
487	मारोती हिरामन जामगे.	32, 384.	0.96	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
488	लक्ष्मण केरवा दूधमल.	328	0.96	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
489	विठ्ठल केरवा दूधमल.	328	0.96	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
490	सानोबा आल्हाराम जामगे.	189	0.96	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
491	बापूराव आबाजी जामगे.	388, 471, 499, 526, 654.	0.97	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
492	मपुकर भिमराव भालके.	338, 355, 356.	0.97	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
493	रतन हिरामन जामगे.	32, 384.	0.97	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
494	केशव सानोबा जामगे.	310	0.97	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
495	जानकीराम मालू गुंठे.	603	0.97	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
496	शिवाजी शेकराव जामगे.	449, 452.	0.98	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
497	आनंत मालू गुंठे.	603	0.98	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
498	लनमत बळीराम पवार.	102	0.98	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
499	होसाजी कुडाजी जामगे.	641, 652.	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
500	गोविंद लक्ष्मण जामगे.	53	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
501	देविदास खंडू गुंठे.	590	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
502	कुशावर्ताबाई चांदोजी जामगे.	219	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
	निर्मला विठ्ठल गरुडे, भुजंग लक्ष्मण शिंदे, सखूबाई रामकिशन पंचाळ, सावित्रीबाई गजानन शिंदे.	620	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
503	शिवाजी तुकाराम जामगे.	359	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
504	हिरामण दासू राठोड.	371, 372.	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
505	उध्दय रंगनाथ जामगे.	649, 65, 71.	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
506	तिरुपती काडीराम जामगे.	55	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
507	तुकाराम साहेबराव जामगे.	208	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
508	गंगाबाई रामराव जामगे.	102	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
509	गणपती गोविंद रोकडे.	589	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160
510	राजेंद्र गोविंद रोकडे.	589	1.00	0.60	0.60	0.60	0	0	0	0	0	0	8160	8160

Handwritten signature/initials.

Handwritten signature/initials.

Handwritten signature/initials.

512	शिवलिंग गोविंद रोकडे .	589		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
513	माणिक गोविंद रोकडे .	589		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
514	शेख हसीना शेख रुऊफ .	317		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
515	अनुष्का बालाजी गुठे अपाक आई अंजली . अर्पुवा बालाजी गुठे अपाक आई अंजली . अंजली बालाजी गुठे .	590		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
516	रामेश्वर पांडुरंग जामगे .	235		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
517	पवन पांडुरंग जामगे अ पा क आई गुकाबाई पांडुरंग जामगे .	235		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
518	महानंदाबाई गोविंद जामगे .	53		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
519	योगेश गोविंदराव जामगे .	53		1.00	0.60	0.60	0.60	0	0	0	0	8160	0	8160
520	भाऊराव संभाजी सोनवणे .	318, 319, 323.		1.01	0.60	0.60	0.60	0	0	0	0	8160	0	8160
521	यशवंतराव संभाजी सोनवणे .	318, 319, 323.		1.01	0.60	0.60	0.60	0	0	0	0	8160	0	8160
522	जानू गंगाधर जामगे .	587		1.01	0.60	0.60	0.60	0	0	0	0	8160	0	8160
523	गणपत उर्फ गणपती पांडुरंग जामगे .	532, 557, 661.		1.02	0.60	0.60	0.60	0	0	0	0	8160	0	8160
524	सुधाकर रामचंद्र कदम .	256		1.02	0.60	0.60	0.60	0	0	0	0	8160	0	8160
525	ओम मधुकर भालके .	340		1.02	0.60	0.60	0.60	0	0	0	0	8160	0	8160
526	सारजाबाई शेपराव योमनाळे .	553, 554, 556.		1.02	0.60	0.60	0.60	0	0	0	0	8160	0	8160
527	सरस्वतीबाई माधयराव योमनाळे .	552		1.02	0.60	0.60	0.60	0	0	0	0	8160	0	8160
528	नतीराम एकनाथ जामगे .	639, 653.		1.02	0.60	0.60	0.60	0	0	0	0	8160	0	8160
529	अक्षयकुमार काशिनाथ जामगे .	363		1.02	0.60	0.60	0.60	0	0	0	0	8160	0	8160
530	अनिता काशिनाथ जामगे .	335		1.03	0.60	0.60	0.60	0	0	0	0	8160	0	8160
531	प्रल्हाद रंगनाथ जामगे .	649, 71.		1.03	0.60	0.60	0.60	0	0	0	0	8160	0	8160
532	पार्वतीबाई आत्माराम जामगे .	202		1.03	0.60	0.60	0.60	0	0	0	0	8160	0	8160
533	सुलोचनाबाई कृष्णाजी जामगे .	457, 515.		1.04	0.60	0.60	0.60	0	0	0	0	8160	0	8160

MP/20

DRONE
ग्रामनोवक
पुस्तकालय

तलाठी सज्जा....
ता.लोहा जि.नांदेड

1601

कर वसूली पावती



नं. १.०

१०१

(नियम ३२ (५) पूढा)

ग्रामपंचायत कार्यालय,

घोटका

ता. लोहा जि. नांदेड

श्री

सापान

तुक्यारिण

चोला

यांजकडून

लोहा जिन २० २३ - २०२५

या वर्षाच्या घर क्रं.

१९६

वि. क्रं.

बदल पुढील करांची रक्कम मिळाली.

कराचे नांव	मागील	चालु	एकूण
घरपट्टी	-	१९०५	१९०५
दिवाबत्ती कर	-	१०५	१०५
आरोग्य कर			
पाणी पट्टी			
नोटीस फी			
वॉरंट फी			
एकूण		२००५	२००५

अक्षरी

लोहा ५५५

५५५

दिनांक : २५ / १ / २०२५

टीप : हा पावतीचा मसुदा कार्यालय प्रतिष्ठित असतो.

असलेल्या घेईत येईल अशा प्रकारे त्यावर पुढील कार्ये करावे लागण्यात येईल.

सचिव / वसूली लिपिकाची अधिकारी व नांव

ग्राम पंचायत कार्यालय, लोहा
ता. लोहा जि. नांदेड

1602

कर वसूली पावती



१०१

(नियम ३२ (५) पहा)

ग्रामपंचायत कार्यालय,

धोटे

ता. लोहा जि. नांदेड

सापान

पुस्तक

५००/०

यांजकदून

या वर्षाच्या घर क्रं.

११६

वि. क्रं.

बडल पुढील करांची रक्कम मिळाली.

कराचे नांव	मागील	चालु	एकूण
घरपट्टी	-	११०५	११०५
दिवाबत्ती कर	-	१०५	१०५
आरोग्य कर			
पाणी पट्टी			
नोटीस फी			
वॉरंट फी			
एकूण		२००५	२००५

अक्षरी

६/१२/५५५

दिनांक : २५ / १ / २०२५

टीप : हा पावतीचा समुदाय कार्यना प्रतिष्ठित असावा.

नमुने येथील येथील तसेच प्रमाणे तसेच पुस्तकाचे प्रमाणे सापडता येईल.

सचिव / वसूली निष्पिकाची

ग्राम पंचायत कार्यालय, धोटे
ता. लोहा जि. नांदेड

534	नामदेव दिगंबर जामगे.	307	1.04	0.60	0.60	8160	0	0	0	0	8160
535	वसंत तुकाराम जामगे.	650, 652, 69.	1.04	0.60	0.60	8160	0	0	0	0	8160
536	नरहरी नारायण जामगे.	449	1.05	0.60	0.60	8160	0	0	0	0	8160
537	सुदाम नरहरी जामगे.	432	1.05	0.60	0.60	8160	0	0	0	0	8160
538	बालाजी काशिनाथ जामगे.	363	1.05	0.60	0.60	8160	0	0	0	0	8160
539	शिवनंदा कल्याण जामगे.	166	1.05	0.60	0.60	8160	0	0	0	0	8160
540	महानंदाबाई शिवराम चाडीकर.	359	1.05	0.60	0.60	8160	0	0	0	0	8160
541	अशोक केशव एडके, करुणा जिवन कांबळे, मथुराबाई केशव एडके, मुक्ताबाई केशव एडके, राहुल केशव एडके, रेणुकाबाई अशोक लांडगे.	275	1.06	0.60	0.60	8160	0	0	0	0	8160
542	मंजुजी राजाराम.	26, 41.	1.06	0.60	0.60	8160	0	0	0	0	8160
543	शियाजी केखा धरणे.	567	1.06	0.60	0.60	8160	0	0	0	0	8160
544	संतोष बापूराव भालके.	351, 354, 617.	1.06	0.60	0.60	8160	0	0	0	0	8160
545	बापूराव मारोती भालके.	441, 444.	1.06	0.60	0.60	8160	0	0	0	0	8160
546	विशाल भगवान जामगे अपाक आई रेणुका भगवान जामगे.	208, 456.	1.06	0.60	0.60	8160	0	0	0	0	8160
547	शे. अल्वल हस्तेनसाव.	62	1.07	0.60	0.60	8160	0	0	0	0	8160
548	चांद यादोजी जामगे.	588	1.07	0.70	0.70	9520	0	0	0	0	9520
549	कोंडीबा माणिक जामगे.	262	1.07	0.70	0.70	9520	0	0	0	0	9520
550	हनुमंत बालाजी जामगे.	289	1.08	0.70	0.70	9520	0	0	0	0	9520
551	नागनाथ बालाजी जामगे.	289	1.08	0.70	0.70	9520	0	0	0	0	9520
552	कृष्णाजी बालाजी जामगे.	289	1.08	0.70	0.70	9520	0	0	0	0	9520
553	भियाजी महादू दधमत.	434	1.08	0.70	0.70	9520	0	0	0	0	9520
554	तुकाराम ग्यानाया जामगे.	642, 671.	1.08	0.70	0.70	9520	0	0	0	0	9520
555	भागवत दत्तराव जामगे.	182, 92.	1.08	0.70	0.70	9520	0	0	0	0	9520
556	काशीबाई यादोजी जामगे.	660	1.08	0.70	0.70	9520	0	0	0	0	9520
557	कोंडीराम काळोजी जामगे.	48, 63.	1.09	0.70	0.70	9520	0	0	0	0	9520
558	रुपाली बालाजी जामगे.	262	1.09	0.70	0.70	9520	0	0	0	0	9520

११/१२

तलाठी संघा.....
सा.सं.सं. वि.सं.सं.
D.M.L.
नामदेव जामगे
सा.सं.सं. कार्यालय

559	सिताराम केशव जामगे.	199, 641, 642.	1.09	0.70	0.70	0	0	0	0	0	0	9520	9520
560	दशरथ रामचंद्र जामगे.	650	1.09	0.70	0.70	0	0	0	0	0	0	9520	9520
561	देविदास रामचंद्र जामगे.	650	1.09	0.70	0.70	0	0	0	0	0	0	9520	9520
562	दिगांबर नामदेव जामगे.	117, 120, 130, 264.	1.10	0.70	0.70	0	0	0	0	0	0	9520	9520
563	शिवनंदा शिवाजी जामगे.	262	1.10	0.70	0.70	0	0	0	0	0	0	9520	9520
564	गोविंद रस्तूम जामगे.	262	1.10	0.70	0.70	0	0	0	0	0	0	9520	9520
565	काशीनाथ देवलिंग स्वामी, गोदावरी देवलिंग स्वामी, देवीदास देवलिंग स्वामी, लक्ष्मीबाई विशनाथ स्वामी, विशनाथ देवलिंग स्वामी.	365	1.10	0.70	0.70	0	0	0	0	0	0	9520	9520
566	सिताराम तुळसिराम जामगे.	116, 121.	1.10	0.70	0.70	0	0	0	0	0	0	9520	9520
567	गंगाधर दिनाजी जामगे, नाणिका दिनाजी जामगे, मैताबाई जानोबा पौळ, यमुनाबाई नामदेव देसाई, विशनाथ दिनाजी जामगे, सुमनबाई रामदास हालगे. नारोती नरोली जामगे.	25 204, 207, 667.	1.10	0.70	0.70	0	0	0	0	0	0	9520	9520
568	उमिता सुर्यकोत जामगे.	221	1.10	0.70	0.70	0	0	0	0	0	0	9520	9520
569	सुमनबाई व्यंकटी जामगे.	100, 169.	1.11	0.70	0.70	0	0	0	0	0	0	9520	9520
570	शिवाजी एकनाथ जामगे.	200, 507, 639.	1.11	0.70	0.70	0	0	0	0	0	0	9520	9520
571	व्दारकाबाई नामदेव जामगे.	186	1.11	0.70	0.70	0	0	0	0	0	0	9520	9520
572	सोपान नागोराव जामगे.	232	1.11	0.70	0.70	0	0	0	0	0	0	9520	9520
573	मरोती गंगाधर जामगे.	308	1.11	0.70	0.70	0	0	0	0	0	0	9520	9520
574	पांडुरंग बाबाराव जामगे.	234, 235, 31.	1.13	0.70	0.70	0	0	0	0	0	0	9520	9520
575	बापूराव हारी जामगे.	437, 439, 463.	1.13	0.70	0.70	0	0	0	0	0	0	9520	9520
576	जानोबा एकनाथ जामगे.	507, 639, 641, 653.	1.13	0.70	0.70	0	0	0	0	0	0	9520	9520
577	राममंत दासु पवार.	377	1.13	0.70	0.70	0	0	0	0	0	0	9520	9520

१५/०५/१९

१५/०५/१९

तलाठी संघा.....
ता.शेह. नि.सं.१९

579	तातेराव फुलाजी जामगे.	476, 480, 482, 531, 563.	1.14	0.70	0.70	9520	0	0	0	0	9520
580	काताबाई माधव भालके.	323, 324.	1.14	0.70	0.70	9520	0	0	0	0	9520
581	लक्ष्मीबाई हनुमंता जामगे.	320	1.14	0.70	0.70	9520	0	0	0	0	9520
582	शंकर नामदेव दधमल .	238	1.14	0.70	0.70	9520	0	0	0	0	9520
583	कमलबाई आप्पाराव जामगे.	438	1.15	0.70	0.70	9520	0	0	0	0	9520
584	गोविंद कोडीबा जामगे.	342, 345, 576.	1.15	0.70	0.70	9520	0	0	0	0	9520
585	चिठ्ठल प्रल्हाद जामगे.	75	1.15	0.70	0.70	9520	0	0	0	0	9520
586	सोपान मारोती जामगे.	221, 622.	1.15	0.70	0.70	9520	0	0	0	0	9520
587	कृष्णा भगवान जामगे अपाक आई रेणुका भगवान जामगे.	243, 272.	1.15	0.70	0.70	9520	0	0	0	0	9520
588	संन्या माधवराव जामगे .	348	1.15	0.70	0.70	9520	0	0	0	0	9520
589	काशिनाथ शंकरअप्पा स्वामी.	86	1.16	0.70	0.70	9520	0	0	0	0	9520
590	यामन आमृता एडके.	377, 435.	1.17	0.70	0.70	9520	0	0	0	0	9520
591	नारायण हारी जामगे.	413, 437, 439, 463.	1.17	0.70	0.70	9520	0	0	0	0	9520
592	शिवप्रसाद विनायक जामगे.	208, 571.	1.17	0.70	0.70	9520	0	0	0	0	9520
593	अशोक केशव एडके.	275	1.18	0.70	0.70	9520	0	0	0	0	9520
594	सुमनबाई वापूराव भातके.	362	1.18	0.70	0.70	9520	0	0	0	0	9520
595	शेख रऊफ शेख लालामियाँ.	317	1.18	0.70	0.70	9520	0	0	0	0	9520
596	काशीनाथ यामनराव जामगे.	165, 335, 525.	1.19	0.70	0.70	9520	0	0	0	0	9520
597	कृष्णाजी देवराव जामगे.	420, 457, 477.	1.19	0.70	0.70	9520	0	0	0	0	9520
598	याताजी दत्ता जामगे.	153, 276.	1.19	0.70	0.70	9520	0	0	0	0	9520
599	जनाबाई एकनाथ जामगे.	174	1.19	0.70	0.70	9520	0	0	0	0	9520
600	उतम व्यंकटराव जामगे.	600, 615.	1.20	0.70	0.70	9520	0	0	0	0	9520
601	धोंडू मनोहर काप्रतवार.	137	1.20	0.70	0.70	9520	0	0	0	0	9520

तलाठी सव्वा.....
सा.लोहा सि.सि.सि.

वामनराव
वामनराव कायालय

1/5/17

मपंचायत कार्यालय

579	तातेराव फुलाजी जामगे.	476, 480, 482, 531, 563.	1.14	0.70	0.70	0	0	0	0	9520	0	9520
580	काताबाई माधव भालके.	323, 324.	1.14	0.70	0.70	0	0	0	0	9520	0	9520
581	लक्ष्मीबाई हनुमता जामगे.	320	1.14	0.70	0.70	0	0	0	0	9520	0	9520
582	शंकर नामदेव दूधमल .	238	1.14	0.70	0.70	0	0	0	0	9520	0	9520
583	कमलबाई आप्पाराव जामगे.	438	1.15	0.70	0.70	0	0	0	0	9520	0	9520
584	गाविंद कोडीबा जामगे.	342, 345, 576.	1.15	0.70	0.70	0	0	0	0	9520	0	9520
585	विठ्ठल प्रल्हाद जामगे.	75	1.15	0.70	0.70	0	0	0	0	9520	0	9520
586	सोपान मारोती जामगे.	221, 622.	1.15	0.70	0.70	0	0	0	0	9520	0	9520
587	कृष्णा भगवान जामगे अपाक आई रेणुका भगवान जामगे.	243, 272.	1.15	0.70	0.70	0	0	0	0	9520	0	9520
588	संध्या माधवराव जामगे .	348	1.15	0.70	0.70	0	0	0	0	9520	0	9520
589	काशिनाथ शंकरअप्पा स्वामी.	86	1.16	0.70	0.70	0	0	0	0	9520	0	9520
590	वामन आमृता एडके.	377, 435.	1.17	0.70	0.70	0	0	0	0	9520	0	9520
591	नारायण हरी जामगे.	413, 437, 439, 463.	1.17	0.70	0.70	0	0	0	0	9520	0	9520
592	शिवप्रसाद विनायक जामगे.	208, 571.	1.17	0.70	0.70	0	0	0	0	9520	0	9520
593	अशोक केशव एडके.	275	1.18	0.70	0.70	0	0	0	0	9520	0	9520
594	सुमनबाई वापूराव भालके.	362	1.18	0.70	0.70	0	0	0	0	9520	0	9520
595	शेख रऊफ शेख लालामियाँ.	317	1.18	0.70	0.70	0	0	0	0	9520	0	9520
596	काशीनाथ वामनराव जामगे.	165, 335, 525.	1.19	0.70	0.70	0	0	0	0	9520	0	9520
597	कृष्णाजी देवराव जामगे.	420, 457, 477.	1.19	0.70	0.70	0	0	0	0	9520	0	9520
598	बालाजी दत्ता जामगे.	153, 276.	1.19	0.70	0.70	0	0	0	0	9520	0	9520
599	जनाबाई एकनाथ जामगे.	174	1.19	0.70	0.70	0	0	0	0	9520	0	9520
600	उतम व्यंकटराव जामगे.	600, 615.	1.20	0.70	0.70	0	0	0	0	9520	0	9520
601	धोंडू मनोहर काप्रतवार.	137	1.20	0.70	0.70	0	0	0	0	9520	0	9520

तलाठी सज्जा.....
ता.दि. २०/०५/२०२३

१०/५/२३

वामनराव

मपंचायत कार्यालय

602	आमपाली आनंदा दुधमल , गयाबाई नरु दुधमल , बेवी भगवान सदावर्त, मायावती बालाजी पाटील , वंदना शंकर इंगोले , सत्यशिला यादु दुधमल , सुभाष नरु दुधमल .	377	1.20	0.70	0.70	9520	0	0	0	0	9520
603	गंगाराम बालाजी पंटे.	329	1.20	0.70	0.70	9520	0	0	0	0	9520
604	माधव देविदास जामगे.	536, 549.	1.20	0.70	0.70	9520	0	0	0	0	9520
605	विठ्ठल बापूराव राहटकर.	240	1.20	0.70	0.70	9520	0	0	0	0	9520
606	रोहिदास घनश्याम .	616	1.20	0.70	0.70	9520	0	0	0	0	9520
607	वैभव चंद्रकांत कोटलवार.	252	1.20	0.70	0.70	9520	0	0	0	0	9520
608	जगन्नाथ व्यंकटी जामगे.	521	1.20	0.70	0.70	9520	0	0	0	0	9520
609	नामदेव होनाजी एडे.	303	1.20	0.70	0.70	9520	0	0	0	0	9520
610	इंदुमती निवृत्ती हराळे, तुषार निवृत्ती हराळे, मिथिलेश निवृत्ती हराळे, शलाका निवृत्ती हराळे.	616	1.20	0.70	0.70	9520	0	0	0	0	9520
611	सौ.पार्वतीबाई शंकरराव हराळे.	616	1.20	0.70	0.70	9520	0	0	0	0	9520
612	पारबतबाई श्रावत बुडगुळे.	100	1.20	0.70	0.70	9520	0	0	0	0	9520
613	मारोती नारायण गिरी.	570	1.20	0.70	0.70	9520	0	0	0	0	9520
614	विठ्ठल देवराव जामगे.	151, 647.	1.20	0.70	0.70	9520	0	0	0	0	9520
615	कल्याण श्रीरंग जामगे.	166	1.20	0.70	0.70	9520	0	0	0	0	9520
616	गंगाधर माधव टोने.	604	1.20	0.70	0.70	9520	0	0	0	0	9520
617	मंसानंदाबाई वळीराम मोरे.	411	1.20	0.70	0.70	9520	0	0	0	0	9520
618	चौत्राबाई बालाजी जामगे.	217	1.20	0.70	0.70	9520	0	0	0	0	9520
619	अकृश प्रल्हाद जामगे.	486, 492, 96, 97, 99.	1.20	0.70	0.70	9520	0	0	0	0	9520
620	तुकाराम सोनवा वानखडे .	615	1.20	0.70	0.70	9520	0	0	0	0	9520
621	मारोती मोतीराम बाघमारे .	252	1.20	0.70	0.70	9520	0	0	0	0	9520
622	सरस्वती बालाजी पवार.	539	1.20	0.70	0.70	9520	0	0	0	0	9520
623	रुपाली गोपीनाथ पवार.	539	1.20	0.70	0.70	9520	0	0	0	0	9520
624	नवनाथ जानोबा जामगे .	297, 450.	1.21	0.70	0.70	9520	0	0	0	0	9520
625	दाजीबा जानोबा जामगे .	83	1.21	0.70	0.70	9520	0	0	0	0	9520

MP 25/17

डा. अ. न. ल. क.

आचार्य कार्यालय

तलाठी सभा.....
सा.लोहा पि.नांदेड

626	दत्ता सुर्यजी जामगे.	183, 468, 482, 528, 91.	1.21	0.70	0.70	9520	0	0	0	0	9520
627	सदाशिव कोडीवा जामगे.	195	1.21	0.70	0.70	9520	0	0	0	0	9520
628	मनोहर शेपेराव जामगे.	109	1.21	0.70	0.70	9520	0	0	0	0	9520
629	अनसयाबाई भ. गंगाराम .	162, 360.	1.22	0.70	0.70	9520	0	0	0	0	9520
630	शिवराज शेपेराव बोमनाळे.	365, 556.	1.22	0.70	0.70	9520	0	0	0	0	9520
631	जैवंता गंगाराम पंटे.	162, 360.	1.22	0.70	0.70	9520	0	0	0	0	9520
632	सुर्यकांत यादोजी जामगे .	167	1.22	0.70	0.70	9520	0	0	0	0	9520
633	जानेश्वर प्रल्हाद पंटे अ पा क आई वैशाली प्रल्हाद पंटे .	385	1.22	0.70	0.70	9520	0	0	0	0	9520
634	जानोबा होसाजी जामगे.	290, 291, 6.	1.23	0.80	0.80	10880	0	0	0	0	10880
635	मुंजाजी काळोजी जामगे.	48, 55.	1.23	0.80	0.80	10880	0	0	0	0	10880
636	सुरेश साधू दूधमल.	431, 515.	1.23	0.80	0.80	10880	0	0	0	0	10880
637	इंदीराबाई प्रल्हाद जामगे .	208, 636, 665, 99.	1.23	0.80	0.80	10880	0	0	0	0	10880
638	पूरभाजी शिवाजी जामगे .	148	1.23	0.80	0.80	10880	0	0	0	0	10880
639	अच्युत सदाशिव जामगे.	225, 231, 498.	1.24	0.80	0.80	10880	0	0	0	0	10880
640	कुंडलिक सदाशिव जामगे.	225, 231, 498.	1.24	0.80	0.80	10880	0	0	0	0	10880
641	भानूदास लक्ष्मण जामगे.	514, 521, 579, 637, 77.	1.24	0.80	0.80	10880	0	0	0	0	10880
642	सुदाम यादोजी जामगे .	161	1.24	0.80	0.80	10880	0	0	0	0	10880
643	हजूरतवी सुलतानसाब शेख.	370	1.24	0.80	0.80	10880	0	0	0	0	10880
644	दिलीप कृष्णाजी कानोडे.	208	1.24	0.80	0.80	10880	0	0	0	0	10880
645	देवराव शामराव जामगे.	151, 177, 513, 648.	1.25	0.80	0.80	10880	0	0	0	0	10880
646	विश्वनाथ रामा पंटे.	233	1.25	0.80	0.80	10880	0	0	0	0	10880
647	वसंत माधवराव जामगे.	53	1.25	0.80	0.80	10880	0	0	0	0	10880
648	शेख फरिद शे. चौद .	370	1.25	0.80	0.80	10880	0	0	0	0	10880
649	राम तुकाराम चव्हाण.	370	1.25	0.80	0.80	10880	0	0	0	0	10880

१०/१०

१०/१०

आमनासक

तलाठी सज्जा.....
स.ल.वे.स. वि.सं.

650	ब्रम्हाजी कडाजी जामगे .	199, 505, 642, 671.	1.25	0.80	0.80	10880	0	0	0	0	10880
651	चंद्रकांत जालोबा जामगे .	450	1.25	0.80	0.80	10880	0	0	0	0	10880
652	निवृत्ती मदन दगे.	542	1.26	0.80	0.80	10880	0	0	0	0	10880
653	केशव गंगाधर जामगे.	187	1.26	0.80	0.80	10880	0	0	0	0	10880
654	सुशीलाबाई मारोती जामगे.	591	1.27	0.80	0.80	10880	0	0	0	0	10880
655	उत्तम विश्वनाथ जामगे.	114, 209, 672.	1.27	0.80	0.80	10880	0	0	0	0	10880
656	गंगाधर विश्वामर जामगे.	46, 83.	1.28	0.80	0.80	10880	0	0	0	0	10880
657	पांडुरंग हावगी भालके.	244, 248.	1.28	0.80	0.80	10880	0	0	0	0	10880
658	पांडुरंग संतोबा पंढे.	234	1.28	0.80	0.80	10880	0	0	0	0	10880
659	दत्ता नामदेव जामगे.	120, 125, 130, 139, 264.	1.29	0.80	0.80	10880	0	0	0	0	10880
660	सोपान मदन दगे.	432	1.29	0.80	0.80	10880	0	0	0	0	10880
661	शांता बालाजी जामगे .	251, 261.	1.29	0.80	0.80	10880	0	0	0	0	10880
662	मारोती भाऊराव जामगे.	284	1.30	0.80	0.80	10880	0	0	0	0	10880
663	केशव कडाजी जामगे.	69	1.30	0.80	0.80	10880	0	0	0	0	10880
664	जगन्नाथ संभाजी जामगे.	212	1.30	0.80	0.80	10880	0	0	0	0	10880
665	दशरथ उमाजी .	605	1.30	0.80	0.80	10880	0	0	0	0	10880
666	देविदास हिरामन जामगे.	154, 32, 384.	1.30	0.80	0.80	10880	0	0	0	0	10880
667	विश्वामर पिराजी जामगे.	41, 52.	1.30	0.80	0.80	10880	0	0	0	0	10880
668	सभा रामा वडे.	403, 404.	1.30	0.80	0.80	10880	0	0	0	0	10880
669	अजय बदनराव जामगे.	333	1.30	0.80	0.80	10880	0	0	0	0	10880
670	मारोती कोडीवा जामगे.	220	1.30	0.80	0.80	10880	0	0	0	0	10880
671	जयश्री यवन जामगे .	333	1.30	0.80	0.80	10880	0	0	0	0	10880
672	बालाजी भगवान पवार.	539	1.30	0.80	0.80	10880	0	0	0	0	10880
673	गोपीनाथ भगवान पवार.	539	1.30	0.80	0.80	10880	0	0	0	0	10880
674	माणिक मारोती जामगे.	17, 250, 375.	1.31	0.80	0.80	10880	0	0	0	0	10880
675	व्यंकटी वृध्दीराम जामगे.	105, 209.	1.32	0.80	0.80	10880	0	0	0	0	10880
676	विजय चांदोजी जामगे.	344	1.32	0.80	0.80	10880	0	0	0	0	10880
677	महेश नारायणराव काळे.	410	1.32	0.80	0.80	10880	0	0	0	0	10880
678	जानोबा सोनवा यानखेडे.	626	1.32	0.80	0.80	10880	0	0	0	0	10880

YF 200

DR
भाग.रो.व.क.

तलावी सज्ज...
ता.लोहा वि.मंडळ

679	यडील उत्तमराव व्यंकटराव जामगे, व्यंकटेश उत्तमराव जामगे.	576, 619, 641.	1.33	0.80	0.80	10880	0	0	0	0	10880
680	कोंडीबा रामचंद्र जामगे.	449, 451.	1.33	0.80	0.80	10880	0	0	0	0	10880
681	दिपा दिलीप कानोडे.	208	1.33	0.80	0.80	10880	0	0	0	0	10880
682	तुकाराम सोनया यानखेडे.	617, 626.	1.33	0.80	0.80	10880	0	0	0	0	10880
683	गंगाधर दगडू एडके.	378, 440.	1.34	0.80	0.80	10880	0	0	0	0	10880
684	विशनाथ दगडू एडके.	378, 440.	1.35	0.80	0.80	10880	0	0	0	0	10880
685	आनंदा रामा जामगे.	1, 42, 44, 49.	1.35	0.80	0.80	10880	0	0	0	0	10880
686	बापूराव बालासाहेब जामगे.	127, 132, 90.	1.35	0.80	0.80	10880	0	0	0	0	10880
687	शोभाबाई विठ्ठल उर्फ विठोबा जामगे.	631	1.36	0.80	0.80	10880	0	0	0	0	10880
688	द्वारकाबाई श्रीरंग जामगे.	311	1.36	0.80	0.80	10880	0	0	0	0	10880
689	गोविंद संभाली भालके.	239	1.36	0.80	0.80	10880	0	0	0	0	10880
690	यादोजी विश्वनाथ जामगे.	2, 409.	1.36	0.80	0.80	10880	0	0	0	0	10880
691	ज्ञानू देवराव गवळे.	400	1.36	0.80	0.80	10880	0	0	0	0	10880
692	अच्युत बापूराव जामगे.	209, 265, 58.	1.37	0.80	0.80	10880	0	0	0	0	10880
693	काशीनाथ दगडू एडके.	23, 378, 440.	1.37	0.80	0.80	10880	0	0	0	0	10880
694	उत्तम आबाजी जामगे.	386, 471, 526, 585, 632.	1.38	0.80	0.80	10880	0	0	0	0	10880
695	काशीबाई संभाली दगे.	432, 537.	1.38	0.80	0.80	10880	0	0	0	0	10880
696	श्रीरंग भोजाजी जामगे.	155, 158, 277, 33.	1.38	0.80	0.80	10880	0	0	0	0	10880
697	आप्पाराव विश्वनाथ जामगे.	339, 494, 495, 512, 514.	1.38	0.80	0.80	10880	0	0	0	0	10880
698	कालिदा रंगनाथ जामगे.	274	1.39	0.80	0.80	10880	0	0	0	0	10880
699	मारोती कोंडिया जामगे.	125, 28, 307, 640.	1.39	0.80	0.80	10880	0	0	0	0	10880
700	रुक्माली जानोबा जामगे.	118, 84, 90.	1.39	0.80	0.80	10880	0	0	0	0	10880

NP/2/15

20/11/2015

बामराजे

तलाठी कार्यालय.....
तलाठी कार्यालय.....

701	चंद्रकलाबाई ब्रम्हाजी जामगे.	619	1.40	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
702	विठ्ठल शेषराव जामगे.	287	1.40	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
703	श्रीराम शेषराव जामगे.	287	1.40	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
704	सुनिताबाई दिगांबर भालके.	632	1.40	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
705	अनंदराव संभाजी पावडे.	143	1.40	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
706	भिमाव भाऊराव जामगे.	616	1.40	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
707	उद्धव विठ्ठल जामगे.	187, 82.	1.40	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
708	हिरामण केरवा जामगे.	454	1.41	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
709	केशव विश्वनाथ रोकेडे.	551, 590.	1.41	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
710	सोपान नरहारी जामगे.	242, 272.	1.41	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
711	माणिका दिनाजी जामगे.	289	1.41	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
712	नंदाबाई नारायण टोणे.	604	1.42	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
713	एकनाथ देवराव जामगे.	66, 72, 73.	1.42	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
714	चंद्रकला मारोती जामगे अ पा क आई बालिका मारोती जामगे, बालिका मारोती जामगे, शंकर मारोती जामगे अ पा क आई बालिका मारोती जामगे.	389, 482, 501, 655, 656.	1.42	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
715	धौडिवा देवराव खोंडे.	583, 664.	1.42	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
716	सचिन गणेशराव वानखडे.	252, 364.	1.43	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
717	रावसाहेब देवराव जामगे.	136, 305, 5, 81.	1.43	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
718	बालासाहेब पांडुरंग टोणे.	600	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
719	कल्याण रामजी टोणे, गजानन रामजी टोणे.	600	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
720	रावसाहेब पांडुरंग टोणे.	600	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
721	सुमित्रा रामराव जामगे.	280	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
722	यादोजी फुलाजी जामगे.	478, 631.	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
723	अशोक पांडुरंग टोणे.	600	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
724	नामदेव होंसाजी जामगे.	275, 450, 6.	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
725	सिमा संतोष जामगे.	280	1.44	0.90	0.90	12240	0	0	0	0	12240	0	0	12240
726	शेषराव पांडुरंग टोणे.	600	1.45	0.90	0.90	12240	0	0	0	0	12240	0	0	12240

16/05/25

DRONG
भागनेरवक

727	लक्ष्मण पांडुरंग टोणे.	600	1.45	0.90	0.90	12240	0	0	0	0	0	12240
728	अनिता बालाजी जामगे.	232	1.45	0.90	0.90	12240	0	0	0	0	0	12240
729	अरविंद चंद्रकांत जामगे.	174, 217.	1.46	0.90	0.90	12240	0	0	0	0	0	12240
730	शत्रुघ्न दौलतराव जामगे.	558, 569, 586.	1.47	0.90	0.90	12240	0	0	0	0	0	12240
731	गोविंद बळीराम जोशी.	519	1.47	0.90	0.90	12240	0	0	0	0	0	12240
732	सुदाम महादजी जामगे.	68	1.48	0.90	0.90	12240	0	0	0	0	0	12240
733	माणिका संभाजी जामगे.	334, 335.	1.48	0.90	0.90	12240	0	0	0	0	0	12240
734	भारत श्रीरंग जामगे.	311, 326.	1.48	0.90	0.90	12240	0	0	0	0	0	12240
735	बळीराम मारोती जामगे.	204, 638.	1.48	0.90	0.90	12240	0	0	0	0	0	12240
736	सुमनवाई देवीदास जामगे.	624, 628, 630.	1.48	0.90	0.90	12240	0	0	0	0	0	12240
737	अमय निवृत्ती जामगे अ पा क वडील निवृत्ती जामगे.	449, 453.	1.48	0.90	0.90	12240	0	0	0	0	0	12240
738	शे. नूर शे. शमसुरदिन. माणिका जानोबा जामगे.	631, 632. 12, 122, 640, 84, 90.	1.49 1.49	0.90 0.90	0.90 0.90	12240 12240	0 0	0 0	0 0	0 0	0 0	12240 12240
739	संग्राम निवृत्ती जामगे.	449, 453.	1.49	0.90	0.90	12240	0	0	0	0	0	12240
740	कुशावतीवाई बालाजीराव जामगे.	315	1.50	0.90	0.90	12240	0	0	0	0	0	12240
741	सुलक्षणा भाऊसाहेब माने.	618	1.50	0.90	0.90	12240	0	0	0	0	0	12240
742	दत्ता नरोजी कुरहे.	359, 386.	1.50	0.90	0.90	12240	0	0	0	0	0	12240
743	नामदेव पुरभाजी जामगे.	190, 203.	1.50	0.90	0.90	12240	0	0	0	0	0	12240
744	दशरथ यादोजी जामगे.	161, 167, 315.	1.50	0.90	0.90	12240	0	0	0	0	0	12240
745	रेखा राजेश जामगे.	344, 41.	1.50	0.90	0.90	12240	0	0	0	0	0	12240
746	ग्यानु नारायण जामगे.	268, 27, 314, 364, 382, 640.	1.51	0.90	0.90	12240	0	0	0	0	0	12240
747	बळीराम राजाराम मोरे.	411, 477.	1.51	0.90	0.90	12240	0	0	0	0	0	12240
748	माणिका माधवराव बालखेडे.	617, 627.	1.52	0.90	0.90	12240	0	0	0	0	0	12240
749	बापू गंगाराम.	590	1.52	0.90	0.90	12240	0	0	0	0	0	12240
750	माधव पांडुरंग चिंचोरे.	601	1.52	0.90	0.90	12240	0	0	0	0	0	12240

MF/20


माणिक
भागवतीक

752	सोनाजी पांडुरंग चिंचोरे.	601	1.52	0.90	0.90	12240	0	0	0	0	12240
753	सतीष गोविंदराव जामगे.	206	1.52	0.90	0.90	12240	0	0	0	0	12240
754	क्षिरसागर रमेश एडके.	425	1.53	0.90	0.90	12240	0	0	0	0	12240
755	दिपक माधवराव वानखेडे .	617, 627.	1.53	0.90	0.90	12240	0	0	0	0	12240
756	उत्तम रामजी चिंचोरे.	602	1.53	0.90	0.90	12240	0	0	0	0	12240
757	प्रज्ञा रोहिदास सोनवणे.	616	1.53	0.90	0.90	12240	0	0	0	0	12240
758	बळीराम ज्ञानोया जामगे .	275	1.54	0.90	0.90	12240	0	0	0	0	12240
759	बालाजी भिमराव भालके.	336, 338, 355.	1.54	0.90	0.90	12240	0	0	0	0	12240
760	हारी त्र्यंबक जामगे.	175, 222.	1.54	0.90	0.90	12240	0	0	0	0	12240
761	दत्तराव सुर्याजी जामगे.	530, 659.	1.55	0.90	0.90	12240	0	0	0	0	12240
762	कठीराम सदाशिव टोने.	600, 604.	1.55	0.90	0.90	12240	0	0	0	0	12240
763	विठ्ठल त्र्यंबक जामगे.	175, 222.	1.55	0.90	0.90	12240	0	0	0	0	12240
764	रामकृष्ण सुदाम ढगे.	428, 432.	1.55	0.90	0.90	12240	0	0	0	0	12240
765	प्रसाद विश्वनाथ जामगे.	226	1.55	0.90	0.90	12240	0	0	0	0	12240
766	राहुल केशव एडके.	275	1.57	1.00	1.00	13600	0	0	0	0	13600
767	विश्वनाथ विठ्ठलराव जामगे.	113	1.57	1.00	1.00	13600	0	0	0	0	13600
768	आप्पाराव शंकरराव जामगे.	389, 470, 482, 526, 585, 655.	1.57	1.00	1.00	13600	0	0	0	0	13600
769	इंदुबाई निवृती हराळे , ज्योती बळीराम वाघमारे , पार्वती शंकर हराळे , मिरां विठ्ठल ऊतकर , विवेक शंकर हराळे .	611, 617, 618.	1.57	1.00	1.00	13600	0	0	0	0	13600
770	पांडुरंग ट्यंकटी जामगे.	634, 670.	1.57	1.00	1.00	13600	0	0	0	0	13600
771	अंगद कृष्णाजी जामगे, गंगाधर कृष्णाजी जामगे, त्र्यंबक कृष्णाजी जामगे.	412	1.57	1.00	1.00	13600	0	0	0	0	13600
772	घांडिया रावसाहेब भालके.	443	1.59	1.00	1.00	13600	0	0	0	0	13600
773	ट्यंकटी शिवाजी जामगे.	61	1.59	1.00	1.00	13600	0	0	0	0	13600
774	भागीरथाबाई हौसाजी जामगे .	290, 295, 296.	1.59	1.00	1.00	13600	0	0	0	0	13600
775	नागोराव शंकरराव जामगे.	516	1.60	1.00	1.00	13600	0	0	0	0	13600

Done
श्यामसुंदरक

तलाठी सचिव
ता. सोलापूर जिल्हा

776	गोविंद गणेश वालखडे, गंगाधर भाऊराव जामगे.	361	1.60	1.00	1.00	1.00	13600	0	0	0	0	13600
777	गिरिश उत्तमराव चिचोरे.	602	1.60	1.00	1.00	1.00	13600	0	0	0	0	13600
778	दामू रामा जामगे.	185, 3, 4, 44.	1.60	1.00	1.00	1.00	13600	0	0	0	0	13600
779	वात्सजी मारोती जामगे (भाऊरायचा).	279, 281, 301.	1.60	1.00	1.00	1.00	13600	0	0	0	0	13600
780	रामदास पुंडलिक जामगे.	289	1.62	1.00	1.00	1.00	13600	0	0	0	0	13600
781	देवाबाई जानोबा जामगे.	517, 520, 521.	1.62	1.00	1.00	1.00	13600	0	0	0	0	13600
782	रुखमाजी गोपाळ जामगे.	21, 237, 279, 291, 298.	1.62	1.00	1.00	1.00	13600	0	0	0	0	13600
783	वाळजी मसदजी जामगे.	475, 637, 643.	1.62	1.00	1.00	1.00	13600	0	0	0	0	13600
784	मनोहर बाबाराव धोंडे.	369	1.62	1.00	1.00	1.00	13600	0	0	0	0	13600
785	मसदू बाबाराव धोंडे.	369	1.62	1.00	1.00	1.00	13600	0	0	0	0	13600
786	जानोबा विशनाथ जामगे.	517	1.62	1.00	1.00	1.00	13600	0	0	0	0	13600
787	विठ्ठल नारायण जामगे.	450, 482, 527, 557.	1.63	1.00	1.00	1.00	13600	0	0	0	0	13600
788	संभाजी मारोती जामगे.	64	1.63	1.00	1.00	1.00	13600	0	0	0	0	13600
789	शिवाजी हारी जामगे.	399, 450, 532, 661.	1.64	1.00	1.00	1.00	13600	0	0	0	0	13600
790	भरत दौलतराव जामगे.	558, 569, 586, 588.	1.64	1.00	1.00	1.00	13600	0	0	0	0	13600
791	पार्वतीबाई मारोतराव जामगे.	317	1.65	1.00	1.00	1.00	13600	0	0	0	0	13600
792	जयश्री संतोष भातके.	324	1.66	1.00	1.00	1.00	13600	0	0	0	0	13600
793	रामदास दौलतराव जामगे.	558, 569, 586, 588, 658.	1.66	1.00	1.00	1.00	13600	0	0	0	0	13600
794	मारोती तातेराव जामगे.	541, 561.	1.68	1.00	1.00	1.00	13600	0	0	0	0	13600
795	रावसाहेब मुंजाजी.	598	1.68	1.00	1.00	1.00	13600	0	0	0	0	13600
796	कोडीबा भीमराव धरणे, गोविंद भीमराव धरणे, गंगाबाई भीमराव धरणे.	387, 574.	1.69	1.00	1.00	1.00	13600	0	0	0	0	13600


 डायरेक्टर
 बाभरसिक
 भावत कार्यालय

797	किशन हरी जामगे.	399, 465, 557, 661.	1.69	1.00	1.00	1.00	13600	0	0	0	0	13600
	सोनाजी भाऊराव जामगे.	15, 163, 241, 306, 5, 640.	1.69	1.00	1.00	1.00	13600	0	0	0	0	13600
798												
799	मुंजाजी शंकरराव जामगे.	3, 516, 7.	1.69	1.00	1.00	1.00	13600	0	0	0	0	13600
800	नामदेव त्र्यंबक जामगे.	146	1.69	1.00	1.00	1.00	13600	0	0	0	0	13600
	नारायण भाऊराव जामगे.	15, 163, 241, 306, 5.	1.70	1.00	1.00	1.00	13600	0	0	0	0	13600
801												
802	माधव माणिकराव जामगे.	335	1.70	1.00	1.00	1.00	13600	0	0	0	0	13600
803	माधव कोडिया चोमनाळे.	553, 555.	1.70	1.00	1.00	1.00	13600	0	0	0	0	13600
	यस्वकल्याण व्यंकटी भालके.	447	1.70	1.00	1.00	1.00	13600	0	0	0	0	13600
804												
805	माधव मारोती भालके.	323, 441, 444, 640.	1.71	1.00	1.00	1.00	13600	0	0	0	0	13600
806	अमोल व्यंकटी भालके.	447	1.71	1.00	1.00	1.00	13600	0	0	0	0	13600
	बालाजी फुलाजी जामगे.	466, 617, 656, 660.	1.71	1.00	1.00	1.00	13600	0	0	0	0	13600
807												
808	सीमा कचरू वाघमारे.	255	1.71	1.00	1.00	1.00	13600	0	0	0	0	13600
	गंगाधर भाऊराव, शिवहर	255	1.72	1.00	1.00	1.00	13600	0	0	0	0	13600
809	अन्ताराव चाके.											
810	नारायण सदाशिव टोने.	600, 604.	1.72	1.00	1.00	1.00	13600	0	0	0	0	13600
811	शुभम गणपती जामगे.	399, 527.	1.73	1.10	1.10	1.10	14960	0	0	0	0	14960
	गोविंद चंपती जामगे, चंद्रकला	616	1.73									
	चंपती जामगे, नारायण चंपती											
812	जामगे, माधव चंपती जामगे.			1.10	1.10	1.10	14960	0	0	0	0	14960
	रामा गणपती जामगे.	408, 416, 419, 421, 462, 632.	1.73	1.10	1.10	1.10	14960	0	0	0	0	14960
813												
	नामदेव सुदाम जामगे.	152, 502, 521, 579, 637.	1.73	1.10	1.10	1.10	14960	0	0	0	0	14960
814												
815	उमाकांत विश्वनाथ.	257	1.74	1.10	1.10	1.10	14960	0	0	0	0	14960
816	नागनाथ विश्वनाथ.	257	1.74	1.10	1.10	1.10	14960	0	0	0	0	14960

Y. K. S. R.

तलाठी सज्जा.....

भागसेवक

संग्रहालय कार्यालय

817	महानंदाबाई गंगाधर जामगे. गोविंद गणपती जामगे.	41 406, 408, 416, 421, 423, 462.	1.74 1.75	1.10 1.10	1.10 1.10	14960 14960	0 0	0 0	0 0	0 0	14960 14960
818	धाडीबा रावसाहेब भालके, पार्वतीबाई रावसाहेब भालके, बळी रावसाहेब भालके, गिना मन्मथ भालके.	442	1.76	1.10	1.10	14960	0	0	0	0	14960
819											
820	प्रल्हाद माधवराव	365	1.77	1.10	1.10	14960	0	0	0	0	14960
821	गिरजाबाई गंगाधर जामगे.	376	1.77	1.10	1.10	14960	0	0	0	0	14960
822	संगीता रेशमाजी जामगे.	544, 546.	1.77	1.10	1.10	14960	0	0	0	0	14960
823	देविदास फुलाजी जामगे.	564	1.77	1.10	1.10	14960	0	0	0	0	14960
824	देविदास माधव जामगे.	191, 223.	1.77	1.10	1.10	14960	0	0	0	0	14960
825	उमाकांत माधवराव चोमनाळे.	365, 555.	1.77	1.10	1.10	14960	0	0	0	0	14960
826	लक्ष्मीबाई व्यंकटी भालके.	337, 449.	1.77	1.10	1.10	14960	0	0	0	0	14960
827	रामा काळ्या पंटे.	385, 574.	1.78	1.10	1.10	14960	0	0	0	0	14960
828	सिध्देश्वर व्यंकटी भालके.	350	1.78	1.10	1.10	14960	0	0	0	0	14960
829	पुण्याबाई रमेशराव एडके.	383, 394, 430.	1.78	1.10	1.10	14960	0	0	0	0	14960
830	फुलाजी देविदास जामगे.	540, 624.	1.79	1.10	1.10	14960	0	0	0	0	14960
831	जळबा तुकाराम जामगे.	415, 417, 458.	1.79	1.10	1.10	14960	0	0	0	0	14960
832	बालाजी गणपती हराळे.	614	1.80	1.10	1.10	14960	0	0	0	0	14960
833	कविता दिपक गायकवाड, किसनबाई भोजाजी एडके, भव्यासाहेब भोजाजी एडके, मंचक भोजाजी एडके, राजरत्न भोजाजी एडके, सूर्यकांत भोजाजी एडके.	22, 350, 411, 436.	1.80	1.10	1.10	14960	0	0	0	0	14960
834	बालाजी अंबाजी जामगे.	25	1.80	1.10	1.10	14960	0	0	0	0	14960
835	मनोज सुदाम ढगे.	418, 422, 424, 427.	1.80	1.10	1.10	14960	0	0	0	0	14960
836	शांरजाबाई गंगाधर जामगे.	212, 213, 215.	1.80	1.10	1.10	14960	0	0	0	0	14960

15/12/15

Prave
Bhambhani

---साथत कार्यालय---

837	विजयमाला तुकाराम जामगे .	80	1.80	1.10	1.10	1.10	14960	0	0	0	0	14960
	लक्ष्मण दौलतराव जामगे.	558, 569, 586, 588, 658.	1.81	1.10	1.10	1.10	14960	0	0	0	0	14960
838	साहेबराव घोडीबा पवार.	538	1.81	1.10	1.10	1.10	14960	0	0	0	0	14960
839	प्रल्हाद गंगाधर जामगे.	392, 397, 587.	1.81	1.10	1.10	1.10	14960	0	0	0	0	14960
840	रुपाली गोविंद जामगे.	100, 109, 114.	1.81	1.10	1.10	1.10	14960	0	0	0	0	14960
841	स्वाती भरत जामगे .	327, 330.	1.82	1.10	1.10	1.10	14960	0	0	0	0	14960
842	उज्वलपती श्रीरंग जामगे .	327, 330.	1.82	1.10	1.10	1.10	14960	0	0	0	0	14960
843	प्रल्हाद विद्याभर जामगे.	187, 50, 57, 6, 82.	1.83	1.10	1.10	1.10	14960	0	0	0	0	14960
844	कौशल्या नियुती वानखेडे , गोविंद नियुती वानखेडे , ललिता देविदास शिंदे .	432	1.83	1.10	1.10	1.10	14960	0	0	0	0	14960
845	कौशाबाई लक्ष्मण साळवे, मारेती नागोराव दुधमल, यादोजी नागोराव दुधमल, साजान्ताबाई प्रकाश सदावर्त, संभाजी नागोराव दुधमल.	238, 247, 248.	1.83	1.10	1.10	1.10	14960	0	0	0	0	14960
846	विठ्ठल यालाजी जामगे.	240, 269.	1.84	1.10	1.10	1.10	14960	0	0	0	0	14960
847	वबन वामनराव जामगे.	449, 452.	1.84	1.10	1.10	1.10	14960	0	0	0	0	14960
848	नागनाथ माधव भातके.	351	1.84	1.10	1.10	1.10	14960	0	0	0	0	14960
849	हरी होनाजी एडे.	303	1.85	1.10	1.10	1.10	14960	0	0	0	0	14960
850	गोपिनाथ सुदाम जामगे.	152, 633, 72.	1.85	1.10	1.10	1.10	14960	0	0	0	0	14960
851	भारत कंठीराम पवार.	380	1.86	1.10	1.10	1.10	14960	0	0	0	0	14960
852	मुरहरी मरीबा एडके.	379, 436.	1.86	1.10	1.10	1.10	14960	0	0	0	0	14960
853	यालाजी शिवाजी जामगे.	60, 76.	1.86	1.10	1.10	1.10	14960	0	0	0	0	14960
854	गौतम नरु जोगंद.	347, 401.	1.87	1.10	1.10	1.10	14960	0	0	0	0	14960
855	यालाजी दिगंबर जामगे.	205, 494, 580, 644.	1.89	1.20	1.20	1.20	16320	0	0	0	0	16320
856												

[Signature]

[Signature]

तलावी सज्जा.....
ता.लोहा जि.ना.रे.

ग्रामसेवक

ग्रामपंचायत कार्यालय

857	विठ्ठल उर्फ विठोबा यालाजी जामगे.	584, 624, 628.	1.89	1.20	1.20	16320	0	0	0	0	16320
858	राहल उधदवराव विडवाई.	614	1.90	1.20	1.20	16320	0	0	0	0	16320
859	तुकाराम बाळासाहेब जामगे.	80	1.90	1.20	1.20	16320	0	0	0	0	16320
860	सुनिलकुमार दामोदर जामगे.	304	1.90	1.20	1.20	16320	0	0	0	0	16320
861	सजदकुमार दामोदर जामगे.	304	1.90	1.20	1.20	16320	0	0	0	0	16320
862	शिवाजी भिमराव जामगे.	284, 302, 616.	1.90	1.20	1.20	16320	0	0	0	0	16320
863	उयाताई नामदेव जामगे.	450	1.90	1.20	1.20	16320	0	0	0	0	16320
864	लक्ष्मण वाकोजी जामगे.	331	1.91	1.20	1.20	16320	0	0	0	0	16320
865	शिवाजी मारोती जामगे.	316, 381.	1.91	1.20	1.20	16320	0	0	0	0	16320
866	गंगाधर शंकरराव जामगे.	312, 640, 86.	1.91	1.20	1.20	16320	0	0	0	0	16320
867	यालाजी मारोती जामगे (माणिकाचा).	316, 381.	1.92	1.20	1.20	16320	0	0	0	0	16320
868	पांडुरंग उर्फ पांडोबा यालाजी जामगे.	549, 628, 660.	1.92	1.20	1.20	16320	0	0	0	0	16320
869	तुकाराम लक्ष्मण जामगे.	107, 111, 134, 40.	1.93	1.20	1.20	16320	0	0	0	0	16320
870	शिवदास मारोती धालके.	616, 631.	1.93	1.20	1.20	16320	0	0	0	0	16320
871	शे.आमिन शे.खाज्यामियो .	621	1.94	1.20	1.20	16320	0	0	0	0	16320
872	माधव सदाशिव टोणे.	600, 604.	1.95	1.20	1.20	16320	0	0	0	0	16320
873	राजेश ब्रम्हाजी जामगे.	170, 623.	1.95	1.20	1.20	16320	0	0	0	0	16320
874	रुस्तूम मारोती जामगे.	250, 375, 381.	1.96	1.20	1.20	16320	0	0	0	0	16320
875	संजीवनी यापूरव जामगे .	263	1.96	1.20	1.20	16320	0	0	0	0	16320
876	यालाजी कोडिवा जामगे.	218, 220, 576, 581, 640.	1.96	1.20	1.20	16320	0	0	0	0	16320
877	भागवत माधव जामगे.	223	1.97	1.20	1.20	16320	0	0	0	0	16320
878	पांडुरंग माधव जामगे.	147, 173, 346.	1.97	1.20	1.20	16320	0	0	0	0	16320
879	त्रियक गणपती जामगे.	341	1.98	1.20	1.20	16320	0	0	0	0	16320
880	पांडुरंग भिमराव जामगे.	301, 616.	1.98	1.20	1.20	16320	0	0	0	0	16320
881	अनुसयाबाई फुलाजी जामगे.	590	1.98	1.20	1.20	16320	0	0	0	0	16320

Y. S. Patil

Dr. P. S. Patil

ग्रामसेवक

सहाय्यी सज्जो.....

ता. सोहळा जि. नांदेड

882	विठ्ठल महादू जामगे.	25, 289.	1.99	1.20	1.20	16320	0	0	0	0	0	16320
	भगवान दिगांबर जामगे.	208, 485, 635.	1.99	1.20	1.20	16320	0	0	0	0	0	16320
883												
884	मिरा संदीप जामगे .	170, 618.	2.00	1.20	1.20	16320	0	0	0	0	0	16320
885	आकाश सुधाकर जामगे.	280	2.00	1.20	1.20	16320	0	0	0	0	0	16320
886	छायाबाई भिमराव जामगे.	301	2.00	1.20	1.20	16320	0	0	0	0	0	16320
887	भागेरथाबाई विठ्ठल जामगे.	258	2.00	1.20	1.20	16320	0	0	0	0	0	16320
888	अनिल नामदेव जामगे .	245	2.00	1.20	1.20	16320	0	0	0	0	0	16320
889	देवराव संभाजी सोनवने.	322, 327.	2.00	1.20	1.20	16320	0	0	0	0	0	16320
	निलावतीबाई रोहिदास सोनवने.	616	2.00	1.20	1.20	16320	0	0	0	0	0	16320
890												
891	बालाजी रामराव जामगे.	166	2.00	1.20	1.20	16320	0	0	0	0	0	16320
892	सतोष रामराव जामगे.	166	2.00	1.20	1.20	16320	0	0	0	0	0	16320
893	नागोराव बालाजी जामगे.	521	2.00	1.20	1.20	16320	0	0	0	0	0	16320
894	बळीराम रावसाहेब भालके.	442	2.00	1.20	1.20	16320	0	0	0	0	0	16320
895	ज्योती चालाजी जामगे .	166	2.00	1.20	1.20	16320	0	0	0	0	0	16320
	निवृत्ती पांडुरंगराव जामगे.	282, 326, 449, 453, 454.	2.01	1.20	1.20	16320	0	0	0	0	0	16320
896												
897	ज्ञानेश्वर लक्ष्मणराव जामगे.	103, 112.	2.02	1.20	1.20	16320	0	0	0	0	0	16320
898	परसराम विश्वनाथ जामगे.	455, 633.	2.04	1.20	1.20	16320	0	0	0	0	0	16320
	अंजनाबाई एकनाथ जामगे.	178, 184, 53.	2.08	1.30	1.30	17680	0	0	0	0	0	17680
899												
900	शोभाबाई पांडुरंग जामगे .	209	2.09	1.30	1.30	17680	0	0	0	0	0	17680
	शरद नामदेव जामगे अं.पा.क. नामदेव हौसाजी जामगे.	245, 273.	2.09	1.30	1.30	17680	0	0	0	0	0	17680
901												
	चांदु पांडुरंग एडके , जयवंत पांडुरंग एडके , पदमीनबाई परमेश्वर जोटके, पंचशिला राजु सोनकांबळे , बेबीताई त्र्यंबक सोनूले , भीमराव पांडुरंग एडके , लक्ष्मीबाई पांडुरंग एडके .	275	2.10	1.30	1.30	17680	0	0	0	0	0	17680
902												

DAILY

आमंत्रित

आमंत्रित कार्यालय

N. S. J. S.

903	तुकाराम नारायण जामगे .	181, 399, 465, 484, 557, 661, 94.	2.10	1.30	1.30	17680	0	0	0	0	0	17680
904	शिवराज मारोती जामगे.	541, 549.	2.10	1.30	1.30	17680	0	0	0	0	0	17680
905	बळीराम शेषराव योमनाळे.	353, 365, 554	2.16	1.30	1.30	17680	0	0	0	0	0	17680
906	गजानन यालाजी भालके.	349	2.21	1.30	1.30	17680	0	0	0	0	0	17680
907	रावसाहेब रामा वडे.	400, 403.	2.22	1.40	1.40	19040	0	0	0	0	0	19040
908	दिगंबर लक्ष्मण जामगे.	282, 283, 327.	2.23	1.40	1.40	19040	0	0	0	0	0	19040
909	विष्णू बापूराव रोकेडे.	550	2.23	1.40	1.40	19040	0	0	0	0	0	19040
910	कपिल शिवराज धोंडे , कोमल शिवराज धोंडे , सुनिता शिवराज धोंडे , स्नेहा शिवराज धोंडे .	235, 369.	2.25	1.40	1.40	19040	0	0	0	0	0	19040
911	सखाराम मुजाजी जामगे.	124, 128, 131, 59, 87, 89.	2.26	1.40	1.40	19040	0	0	0	0	0	19040
912	जनापेन हरीभाऊ पाटील.	246	2.27	1.40	1.40	19040	0	0	0	0	0	19040
913	शियाजी व्यंकटी जामगे (मोठा).	47, 51, 574.	2.28	1.40	1.40	19040	0	0	0	0	0	19040
914	यालाजी गंगाराम पटे.	162, 358, 360.	2.29	1.40	1.40	19040	0	0	0	0	0	19040
915	चांदोजी बळीराम जामगे.	13, 166, 17, 188, 280, 41, 575.	2.30	1.40	1.40	19040	0	0	0	0	0	19040
916	केलास बाबाराव धोंडे , मनोहर बाबाराव धोंडे , महादु बाबाराव धोंडे , वैजनाथ बाबाराव धोंडे , सुनिता शिवराज धोंडे , सोमनाथ बाबाराव धोंडे .	254	2.31	1.40	1.40	19040	0	0	0	0	0	19040
917	सोमनाथ बाबाराव धोंडे.	253	2.31	1.40	1.40	19040	0	0	0	0	0	19040

Yasir Dole
आमनाथ कार्यालय

918	रेश्माजी गोपाल जामगे.	21, 237, 283, 294, 298.	2.32	1.40	1.40	19040	0	0	0	0	19040
919	हारी पांडुरंग शिंदे.	361	2.32	1.40	1.40	19040	0	0	0	0	19040
920	रंगनाथ सभाजी जामगे.	292, 334, 335.	2.34	1.40	1.40	19040	0	0	0	0	19040
921	तुळसिराम नारायण जामगे.	119, 259, 27, 314, 364, 382.	2.34	1.40	1.40	19040	0	0	0	0	19040
922	दिगावर मारोती भालके.	393, 526, 616, 631.	2.35	1.40	1.40	19040	0	0	0	0	19040
923	रंगनाथ नारायण जामगे.	180, 527, 557, 93, 94.	2.35	1.40	1.40	19040	0	0	0	0	19040
924	नामदेव लक्ष्मण जामगे.	186, 9.	2.35	1.40	1.40	19040	0	0	0	0	19040
925	प्रभाकर नारायण जामगे.	159	2.35	1.40	1.40	19040	0	0	0	0	19040
926	एकनाथ नारायण जामगे.	159	2.35	1.40	1.40	19040	0	0	0	0	19040
927	सोपान रेश्माजी जामगे.	520, 545.	2.37	1.40	1.40	19040	0	0	0	0	19040
928	मारोती व्यंकटी जामगे.	53, 636, 646.	2.38	1.50	1.50	20400	0	0	0	0	20400
929	चंद्रकलाबाई ब्रम्हाजी जामगे.	590	2.40	1.50	1.50	20400	0	0	0	0	20400
930	रमेश मरीचा एडके.	364, 411, 436.	2.41	1.50	1.50	20400	0	0	0	0	20400
931	व्यंकटी मुंजाजी जामगे.	124, 128, 131, 41, 59, 87.	2.42	1.50	1.50	20400	0	0	0	0	20400
932	लक्ष्मण महादजी जामगे.	669, 74.	2.45	1.50	1.50	20400	0	0	0	0	20400
933	गोविंद दत्ता जामगे.	232, 30.	2.47	1.50	1.50	20400	0	0	0	0	20400
934	गोविंद दिगावर जामगे.	205, 511, 635, 70.	2.51	1.50	1.50	20400	0	0	0	0	20400
935	गणपती पांडुरंग जामगे.	398, 520, 590.	2.52	1.50	1.50	20400	0	0	0	0	20400
936	इब्राहीम नवाबसाब शेख.	367, 53.	2.53	1.50	1.50	20400	0	0	0	0	20400
937	बालाजी श्रीरंग जामगे.	279	2.54	1.50	1.50	20400	0	0	0	0	20400
938	गंगाधर भाऊराव जामगे.	267, 302.	2.57	1.60	1.60	21760	0	0	0	0	21760

1/2/20

1/2/20

आमदार

सालाना निवेदन

939	सदीप ब्रह्मजी जामगे.	344, 590.	2.62	1.60	1.60	0	0	0	0	0	21760	0	21760
	सरस्वतीबाई दिगंबर जामगे.	176, 521, 578, 662, 98.	2.63	1.60	1.60	0	0	0	0	0	21760	0	21760
940	गंगाधर हसनंतराव जामगे.	212, 224, 230, 582.	2.68	1.60	1.60	0	0	0	0	0	21760	0	21760
941	नंदकिशोर कचरुलाल धूत.	210	2.72	1.70	1.70	0	0	0	0	0	23120	0	23120
942	गिताबाई गोविंद जामगे.	342, 343.	2.72	1.70	1.70	0	0	0	0	0	23120	0	23120
943	व्यंकट शिबपा भालके.	350, 448.	2.76	1.70	1.70	0	0	0	0	0	23120	0	23120
944	एकनाथ लक्ष्मण जामगे.	179, 41, 43, 44, 45, 53, 56.	2.77	1.70	1.70	0	0	0	0	0	23120	0	23120
945	त्रिविक विश्वनाथ जामगे.	455, 518, 633.	2.84	1.70	1.70	0	0	0	0	0	23120	0	23120
946	गोविंद वालाजी जामगे.	267, 313.	2.85	1.70	1.70	0	0	0	0	0	23120	0	23120
947	संतोबा काळ्या पंटे.	233, 385.	2.87	1.80	1.80	0	0	0	0	0	24480	0	24480
948	रामराव माणिकराव जामगे.	11, 166, 188, 618.	2.88	1.80	1.80	0	0	0	0	0	24480	0	24480
949	अ.पा.क.वडील पांडु संतोबा पंटे, अ.पा.क.वडील विश्वनाथ रामा पंटे, काळ्या विश्वनाथ पंटे, वैजनाथ पांडु पंटे.	566, 568.	2.92	1.80	1.80	0	0	0	0	0	24480	0	24480
950													
951	संतोष दिगंबरराव जामगे.	311	2.92	1.80	1.80	0	0	0	0	0	24480	0	24480
952	नागेश दिगंबरराव जामगे.	311	2.93	1.80	1.80	0	0	0	0	0	24480	0	24480
953	गणपत संभाजी जामगे.	334, 335, 357.	2.97	1.80	1.80	0	0	0	0	0	24480	0	24480
954	सुधाकर नारायण जामगे.	79	2.98	1.80	1.80	0	0	0	0	0	24480	0	24480
955	संभाजी घोडिया पयार.	534, 538, 542.	3.00	1.80	1.80	0	0	0	0	0	24480	0	24480
956	पांडुरंग वालाजी जामगे.	123, 88.	3.01	1.80	1.80	0	0	0	0	0	24480	0	24480
	नारायण संभाजी जामगे.	13, 166, 280, 41, 575.	3.17	1.90	1.90	0	0	0	0	0	25840	0	25840
957	गंगाधर किशनराव जामगे.	144, 2, 41, 58.	3.21	2.00	2.00	0	0	0	0	0	27200	0	27200
958													

डा. गंगाधर काशीनाथ
जामगे

डा. गंगाधर काशीनाथ

959	पुंडलिक होनाजी एडे.	303, 368.	3.23	2.00	2.00	27200	0	0	0	0	27200
960	जनाबाई गणपतराव जामगे, प्र. व प्र.व.मा..	210	3.38	2.10	2.10	28560	0	0	0	0	28560
961	बालाजी विठ्ठल जामगे.	258, 315, 640.	3.47	2.10	2.10	28560	0	0	0	0	28560
962	देविदास रामा पंटे.	232, 234, 361, 385.	3.54	2.20	2.20	29920	0	0	0	0	29920
963	गंगाबाई दामोदर जामगे.	18, 304.	3.71	2.30	2.30	31280	0	0	0	0	31280
	ब्रम्हाजी महादजी जामगे.	201, 405, 475, 486, 521, 637.	3.75	2.30	2.30	31280	0	0	0	0	31280
964	काशिनाथ रामसेन जामगे, मारीती रामसेन जामगे.	224, 227, 229, 487.	3.79	2.30	2.30	31280	0	0	0	0	31280
965	जानोबा गंगाधर जामगे, प्रल्हाद गंगाधर जामगे, सावित्राबाई धनंजय शिंदे, सुनंदा गणेश दगे, सुशिलाबाई गंगाधर जामगे.	390, 467, 524, 528, 529, 533, 562, 563.	3.99	2.40	2.40	32640	0	0	0	0	32640
966											
967	सिधुताई दिगावर जामगे. विशनाथ हनमंता जामगे.	327 192, 193, 196, 197, 198, 224, 228.	4.00 4.08	2.40	2.40	32640	0	0	0	0	32640
968											
969	नागनाथ गंगाधर जामगे.	257, 281, 284.	4.24	2.60	2.60	35360	0	0	0	0	35360
970	श्रीमती मालनबाई हनमंतराव जामगे. दामोदर लक्ष्मण जामगे.	224, 373, 663, 668. 282, 288, 292, 293, 295, 299, 300, 327.	4.39 4.43	2.70	2.70	36720	0	0	0	0	36720
971	ज्ञानदेव गंगाधर जामगे.	140, 256, 27, 287, 376, 381.	4.45	2.70	2.70	36720	0	0	0	0	36720
972											
973	वर्षा उत्तराव जामगे.	211, 212, 218, 219, 622, 623.	4.51	2.80	2.80	38080	0	0	0	0	38080

Done
भागनीलक

15/11/15

974	त्रिबकराव जयराम गायकवाड.	549	8.38	3.00	3.00	40800	0	0	0	40800
	एकुण	1059.49	643.50	643.50	8751600	8751600	0	0	0	8751600

तपशील	शेतकरी संख्या
02 हेक्टर पर्यंत नुकसान	957
02 ते 03 हेक्टर पर्यंत नुकसान	17
एकुण	974

शिवणी जा.

एकुण खातेदार संख्या	एकुण क्षेत्र	33% पेक्ष्या जास्त नुकसान क्षेत्र	एकुण रक्कम
974	1059.49	643.50	8751600



ता. लोहा जि. नांदेड

तलाठी राज्ञा.....
ता. लोहा जि. नांदेड

ब्राम्पंचायत कार्यालय
ता. लोहा जि. नांदेड

२-१२०११५



टवेन्टिवन साखर कारखाना युनिट क्र.03 बाधित

शेतकरी कृती समिती

कार्यालय : मौजे जामगा शिवणी ता.लोहा जि.नांदेड मो.क्र.9657920205

दि. 24/09/2024

प्रति,
मा.उपप्रादेशिक अधिकारी,
प्रदुषण कार्यालय, नांदेड



मार्फत : मा.संयुक्त समिती नांदेड.

विषय : मा.जिल्हा अधिक्षक कृषी अधिकारी नांदेड यांनी शेतकऱ्यांच्या पिकांच्या नुकसानाच्या आवहाला बाबत.

संदर्भ : 1) मा. राष्ट्रीय हरित लवाद पश्चिम विभाग पुणे यांचे दि.22/04/2024 चे आदेश
2) दि.13/09/2024 रोजी मा.जिल्हाधिकारी यांच्या दालनात झालेली सुनावणी
3) दि.13/09/2024 रोजी आपणा मार्फत शेतकऱ्यांच्या नुकसानीचा अहवाल

महोदय,

वरील संदर्भीय विषयास अनुसरून आम्ही आपल्या निदर्शनास आणून इच्छितो की, आपण दिलेल्या शेतकऱ्यांच्या पिकांचा अहवाल अतिशय तुटपुंजी रक्कमेचा आहे. आपण दिलेल्या अहवालात मा.हरित लवाहामध्ये अर्जदार क्र. 06 श्री. शिवराज शेषराव बोमनाळे यांच नाव नाही. सदरील अर्जदार शेतकऱ्याचे सर्व कागदपत्रे आपणास व मा.हरित लवादास नुकसान भरपाईच्या अहवालासोबत तसेच सोबत जोडत आहोत. (परिशिष्ट क्र.1)

मा.जिल्हाधिकारी साहेब यांच्या दालनात प्रतिवादी क्र. 01 यांनी तोंडी काही बाबी मांडल्या असून सदरील बाबीवर आपले लक्ष वेधू इच्छितोत.

1. अर्जदारांपैकी काही शेतकऱ्यांची जमीन (शेती) कारखाना अंतरापासून लांब आहे, असे प्रतिवादीचे म्हणणे आहे, आम्ही आपणास सांगू इच्छितो की, दि.14/12/2023 व 15/12/2023 रोजी मा.हरित लवाद यांच्या आदेशानुसार संयुक्त समितीने

कारखान्यापासून झालेले प्रदूषण व त्या प्रदुषणाचे प्रादुर्भावाने शेतकऱ्यांच्या झालेल्या पिकांचे नुकसान याची प्रत्यक्ष येऊन केलेली पाहणी व गुगल मॅप कॅमेऱ्याने घेतलेल्या चित्रफितद्वारे मा. हरित लवादास दाखल केलेला अवहालात सर्व बाबी प्रदुषणाच्या पेज नं. 06 व 07 नुसार सदरील गटातील झालेले नुकसान पुराव्यांसहित दाखल केले आहे. (परिशिष्ट क्र.2 जोडत आहे.)

2. प्रतिवादी क्र. 01 ने शेतकऱ्यांच्या सातबारा वरील पिकपेरा नोंदी विषयी घेतलेल्या आक्षेप हा पण सदरील 7/12 वरील पिकपेरा हा तलाठी साहेबांनी प्रत्यक्ष घेतलेला नाही. मंडाळातील नोंदणी प्रमाणे ज्या पिकांची नोंदणी आहे ती इतर शेतकऱ्यांप्रमाणे आहे व सोयाबिन पिकाची पेरणी व काढणी कारखाना हंगाम गाळप सुरू होण्या अगोदर होत असते व त्यामुळे पिकाचे नुकसान झालेले नाही. म्हणून आम्ही प्रामाणिकपणे सांगितले आहे. त्यामुळे सदरील पिकाची आम्ही नुकसान भरपाई मागितली नाही. त्यामुळे प्रतिवादी क्र. 01 ने शासकिय विम्या संदर्भात घेतलेला आक्षेप चुकीचा आहे. व सदर कारखाना ऊस पिकाचे गाळप करतो, ह्या ऊस पिकाचे सर्वप्रथम कारखान्याकडे नोंद घेताना 7/12 हा अनिवार्य आहे. परंतु शेतकऱ्यांच्या त्या 7/12 वर ऊस पिकाची नोंद नसते / नाही. आणि त्या शेतकऱ्यांना नोंद असलेल्या पिकांचा पिकविमा मिळतो. सदरील 7/12 वरील नोंदणीप्रमाणे ऊस बिल देतो का ? किंवा देणार नाही का ? जर ऊस बिल देत असतील तर शेत पिकपेरा विम्यावर आक्षेप घेण्याचा प्रतिवादी 01 ला अधिकार नाही.

(शेतकऱ्यांने शेतामध्ये उसाचे पिक घेतले होते तेच प्रामाणिकपणे दाखविले आहे. व त्याचे बिल कारखान्याने दिले असून 7/12 नोंद इतर पिकांची होती तरी शेतकऱ्यांला ऊस बिल रक्कम मिळाली आहे.) सदर ऊसबिल कागदपत्रे सोबत जोडले आहेत. (परिशिष्ट क्र.03 सोबत जोडले आहे.)

3. कारखाना शासनाच्या नियमाप्रमाणेच चालतो विमा मिळालेल्या शेतकऱ्यांना कारखाना ऊस बिल रक्कम देणार नाही का ? त्यामुळे पिक पेऱ्यावरील प्रतिवादी क्र.1 चा आक्षेप चुकीचा आहे.

आम्ही सर्व शेतकऱ्यांनी जेव्हा संयुक्त समितीने प्रत्यक्ष भेट दिली असता जे पिक दाखवले होते तेच पिक आम्ही शेतकऱ्यांनी दाखवले आहे व त्याच पिकाची नुकसान भरपाई मागितलेली आहे.

4. प्रतिवादी क्र. 01 ने शेतकऱ्यांनी दिलेल्या बिल पावती यावर घेतलेल्या आक्षेपा बाबत. सदरील सर्व शेतकरी त्यांचा शेतपिक माल लोकल मार्केटमध्ये विकत असतो, तो शासन मान्य खरेदी केंद्रावर विकत नाही. त्यामुळे ज्या काही बिल पावत्या जोडल्या आहेत त्या लोकल मार्केट विक्रेत्यांच्या आहेत. तसेच शेत पिक माल विक्रेत्यांच्या कोणत्याच पावत्या जि.एस.टी. च्या नसतात कारण शेतकरी स्वतःचा माल हा रोख स्वरूपात मिळणाऱ्या रक्कमेत विकत असतो.

प्रतिवादी क्र. 01 ने घेतलेल आक्षेप हा चुकीचा आहे किंवा ग्राह्य धरू नये कारण संयुक्त समितीला शेतकऱ्यांच नुकसान किती झाले आहे. याचा अहवाल द्यायला सांगितला होता परंतु संयुक्त समितीने अहवाल दिला नसल्यामुळे मा.हरित लवादांनी यांचा अहवाल शेतकऱ्यांना सादर करण्यास सांगितला आहे. संयुक्त समितीने शेतकऱ्यांनाच तुमच नुकसान किती झाल आहे त्यामुळे शेतकऱ्यांना ज्या पद्धतीने प्रामाणिकपणे जे नुकसान झालं आहे त्याप्रमाणे ज्या ठिकाणी मुद्दे माल विकला त्यांच्या बिल पावत्या दिल्या आहेत.

5. उत्पन्नाची आनेवारी त्यांनी दिलेल्या नुसार तुटपुंजी आहे कारण ती पुर्ण मंडळातील काही ठराविक ठिकाणची पिक कापणी किंवा उत्पन्न घेत असते. त्यानुसार आनेवारी काढली जाते. ती प्रत्येक ठिकाणावरील शेत जमिनीला पिक उत्पन्न सारखं नसते कारण प्रत्येक शेत जमिनीधमये फरक असतो आम्हां शेतकऱ्यांच्या जमिनी ह्या चांगल्या प्रतिच्या आणि जास्त उत्पन्न निघणाऱ्या आहेत. त्यामुळे आम्हां शेतकऱ्यांना जास्तीच उत्पन्न होत परंतु कारखान्याच्या प्रदुषनामुळे, खराब पाण्यामुळे तसेच चिमणितून निघणाऱ्या काजळीमुळे आम्हां शेतकऱ्यांचे उत्पन्न घटले व तसेच शेतपिक मालाची प्रत खराब झाल्यामुळे शेतमालाला मार्केट किंमतीनुसार कमी प्रमाणात भाव मिळाला आहे. त्यामुळे शेतकऱ्यांचे मोठ्या प्रमाणात आर्थिक नुकसान झाले आहे.

सदरील सर्व शेतकऱ्यांच्या शेतजमिनी ह्या कारखाना परिसराच्या आजूबाजूला लागुन आहेत. मा.हरित लवाद यांच्या आदेशानुसार पिक कापणी पाहणी अहवाल देण्या संदर्भात शासन मान्य लोहा कृषी विभाग व तसेच महसूल विभागातील गाव पातळीवरील ग्रामसेवक, तलाठी, सरपंच व तालुका कृषी अधिकारी यांनी स्वतः आम्हां शेतकऱ्यांच्या शेतजमिनीमध्ये येऊन पिक पाहणी केली ती त्यांनी रॅन्डम पद्धतीने केली व त्यानुसार त्यांनी पिक पाहणी अहवाल तयार केला आहे. तो अहवाल त्यांनी शास्त्रशुद्ध पद्धतीने तयार केला आहे. सदरील अहवालात त्यांनी शेतकऱ्यांचे उत्पन्न घटले आहे याची नोंद केली आहे. पण तो पिक कापणी अहवाल जिल्हा कृषी विभागाने जोडला नाही किंवा लागू केला नाही. (परिशिष्ट क्र. 04)

जानेवारी 2023 मध्ये आपण नेमलेल्या महारष्ट्र प्रदूषण मंडळ, तहसीलदार व कृषीविभाग तसेच सगरुळी विद्यापीठ शास्त्रज्ञ व कारखाना प्रतिनिधी या सर्वांनी दिलेला अहवालात आम्हां शेतकऱ्यांचे उत्पन्न घटले आहे असे स्पष्ट सहिनिशी अहवालात लिहून दिले आहे या बाबी सोबत जोडत आहोत. (परिशिष्ट क्र.05 अ आणि ब) ग्रामपंचायत ठरावात कारखान्यामार्फत प्रदूषण होत आहे असा गावचा ठराव दिला आहे.

मा.हरित लवादाने कारखाना दोषी आहे. व त्यानुसार त्यांना दंडपण लावला आहे त्यामुळे कारखान्यामुळे प्रदूषण होत आहे हे सिद्ध झाले आहे. तालुका कृषी अधिकारी, तहसिलदार, ग्रामपंचायत, ठराव तसेच सगरुळी शास्त्रज्ञ यांचा अहवालात सुद्धा शेतकऱ्यांच्या पिक उत्पन्नात घटले आहे. व तसेच पिक मालाची प्रत खराब झाले आहे. असे अहवालात दाखवले असतांना सुद्धा तुम्ही आम्हा शेतकऱ्यांना तुटपुंजी मदत का देण्याचा विचार करत आहात ? आम्हा शेतकऱ्यांचे मोठ्या प्रमाणात आर्थिक नुकसान झाले आहे. त्यामुळे या सर्व अहवालाचा गांभीर्यपूर्वक विचार करून शेतकऱ्यांच्या प्रमाणिकपणे सांगितल्या प्रमाणे त्यांना आर्थिक नुकसान भरपाई दिली पाहजे. आम्ही शेतकरी प्रतिवादी क्र.01 विरुद्ध लढलो नाहीतर आम्हा शेतकऱ्यांना आत्महत्या करण्यापासून कोणताही पर्याय नव्हता.

मा.हरित लवाद यांच्या निर्णयानुसार कारखाना दोषी आहे, त्या साहजिकच कारखाना दोषी ठरल्याकारणाने आजुबाजूतील शेत पिकांचे नुकसान होणे हे, क्रमप्राप्त सिद्ध होत आहे. त्यामुळे संयुक्त समितीने या बाबींचा गांभीर्यपूर्वक विचार करून शेतकऱ्यांना तुटपुंजी आर्थिक

नुकसान देण्याऐवजी शेतकऱ्यांनी प्रमाणिकपणे झालेले नुकसान संयुक्त समितीसमोर मांडले आहे. त्यामुळे शेतकऱ्यांचे ज्या प्रमाणात नुकसान झाले आहे. त्या पद्धतीने आर्थिक नुकसान भरपाई द्यावी.

सर्व शेतकरी हे सर्वसाधारण कुटूंबातील आहेत त्यांचा उदरनिर्वाह पूर्णतः शेतवर अवलंबून आहे. प्रत्येक शेतकऱ्यांना जेमतेम जमीन आहे त्यात कारखान्या मार्फत होणाऱ्या प्रदुषणामुळे या सर्व शेतकऱ्यांच्या पिकांच्या उत्पन्नात घट झालेली आहे व त्यांच्या मालाची प्रतसुद्धा खराब झालेली आहे. यामुळे त्यांचे मोठ्याप्रमाणात आर्थिक नुकसान होत आहे. माय-बाप शासनाने या गोष्टीकडे लक्ष देवून योग्य तो निर्णय घ्यावा व शेतकऱ्यांनी प्रमाणिकपणे आर्थिक नुकसान झालेले दाखविलेले आहे त्यानुसार सर्व शेतकऱ्यांना जास्तीत जास्त आर्थिक नुकसान भरपाई द्यावी जेणे करून त्यांचे कुटूंब स्वतःचा उदरनिर्वाह करू शकतील नाहीतर अन्यथा त्यांना आत्महत्या करण्यापासून कोणताही पर्याय शिल्लक राहत नाही.

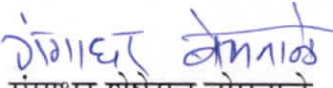
एवढ्या मोठ्या भांडवलदार प्रतिवादी क्र.01 कारखान्या विरोधात लढाई लढत असतांना आम्हा सर्व शेतकऱ्यांची शारिरीक मानसिक हानी झाली आहे, ही लढाई लढण्याकरीता लागणारी आर्थिक रसद शेतकऱ्यांची परिस्थिती नसतांना सुद्धा शेतकऱ्यांनी स्वतःचे गुरे ढोरे विकून कर्ज काढून ह्या रसिदीची पूर्तता केलेली आहे. वकिलांची फिस, मा.हरिल लवादाची फिस शेतकऱ्यांचा मौल्यवान वेळ या सर्व बाबी खर्च झाल्या आहेत. याचा सुद्धा विचार संयुक्त समितीने करावा व या बाबींची सुद्धा आर्थिक नुकसान भरपाई देण्याचे प्रायोजन मा.संयुक्त समितीने करावे.

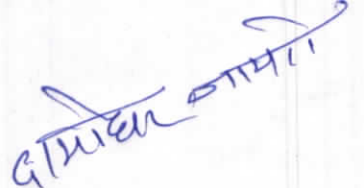
प्रतिवादी क्र.1 जाणुन बुजून आम्हा शेतकऱ्यांना नाहक आरोप त्रास देत आहेत. जेणे करून या सर्व बाबी खोट्या आहेत. माय बाप शासन आम्ही खंडनीखोर नसून आम्ही सर्व शेतकरी आमच्या हक्काचे नुकसान भरपाई मागत आहोत.!

सोबत : सर्व पुरावे व जोडले आहेत.

आपले नम्र


कपील बळीराम बोमनाळे


गंगाधर शेषराव बोमनाळे


दामोदर लक्ष्मण जामगे

सोमनाथ
सोमनाथ बालाजी भालके

बळीराम
बळीराम शेषेराव बोमनाळे

शिवराज
शिवराज शेषेराव बोमनाळे

माधव
सुनिल दामोदर जामगे

बळीराम
बळीराम रावसाहेब भालके

मधुकर
मधुकर भिमराव भालके

माधव
माधवराव कोंडीबा बोमनाळे

परमेश्वर
परमेश्वर गंगाधर बोमनाळे

भरत
भरत श्रीरंग जामगे

गजानन
गजानन बालाजी भालके

व्यंकटी
व्यंकटी शिवप्पा भालके

संजय
संजय दामोदर जामगे

सिध्देश्वर
सिध्देश्वर व्यंकटी भालके

प्रल्हाद
प्रल्हाद माधवराव बोमनाळे

बालाजी
बालाजी भिमराव भालके

नागेश
नागेश शिवराज बोमनाळे

कोंडीबा
कोंडीबा गंगाधर बोमनाळे

ओमकार
ओमकार मधुकर भालके

सिध्देश्वर
सिध्देश्वर गंगाधर बोमनाळे

छत्रपती
छत्रपती श्रीरंग जामगे

उमाकांत
उमाकांत माधवराव बोमनाळे

प्रत माहितीस्तव सादर

- 1) मा.जिल्हाधिकारी साहेब, जिल्हाधिकारी कार्यालय, नांदेड
- 2) श्री. निश्चल सी, वैज्ञानिक "डी", प्रादेशिक संचालक, केंद्रीय प्रदुषण नियंत्रण मंडळ, पुणे.
- 3) जिल्हा अधिक्षक कृषी अधिकारी, कृषी विभाग, नांदेड
- 4) श्री. गुणवंत पाटील, सक्षम समिती सदस्य, समिती नांदेड.

~~INDEX~~

परिशिष्ट क्र. 1

I

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH, PUNE, AT-
PUNE

Original Application No.113 of 2023WZ.

Kapil Baliram Bomnale & 23 Others

.....} Applicants.

VERSUS

Director, M/s Twenty-One Sakhar Karkhana Unit No.3 & Others.

.....} Respondents.

INDEX

S.N	Annexure	Particulars of Documents	Pages From - To
1	Form-II	Application for Relief & Compensation	920-937
2	Annexure-A	Statement prepared on the basis of actual yield and income with rate received in respect of damage caused to the Applicants & their Family-Members	938 - 997
3	Annexure-A-1	D.D. drawn on the State Bank of India, Branch bearing No along with Forwarding Letter dated 11 th March, 2024 submitted to Registrar, NGT, WZ, Bench at Pune	998 - 999
4	Annexure-B & C respectively	Certificates of the Applicants below Poverty-Line	1000- 1001
5	Annexure-D	True Translated Copy of Marathi into English duly typed in respect of Random Assessment of Crops of 2 Applicants (Nos-6 & 12 respectively) along with the available copy in Marathi-Panchnama by the Agricultural Assistant from Krishi Adhikashak Office in the presence of other Govt - Officers	1002 - 1004
6	Annexure-E	An Affidavit in the support of this Form-II	1005-1006



Kapil
For the Applicants.

920

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH, PUNE, AT-
PUNE

Original Application No.113 of 2023WZ.

Kapil Baliram Bomnale & 23 Others

.....} Applicants.

VERSUS

Director, M/s Twenty-One Sakhar Karkhana Unit No.3 & Others.

.....} Respondents.

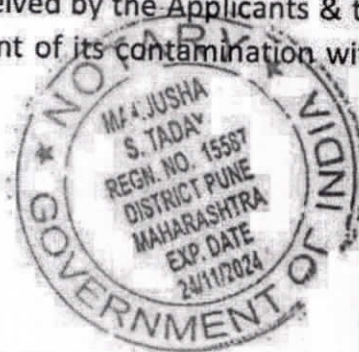
APPLICATION ON BEHALF OF THE APPLICANTS FOR SANCTION OF ENVIRONMENTAL COMPENSATION/DAMAGE CAUSED TO THE AGRICULTURAL LAND & CROPS & YIELDS AS WELL AS ENVIRONMENT (AIR, WATER & PUBLIC HEALTH)

MAY IT PLEASE YOUR HONOUR:

The Applicants have gone carefully through the Reply-Affidavit filed on behalf of the Respondent No.1 and the Respondent No. 2 & 3 respectively as well as the Joint Committee Report served by the Respondent-Board vide Email dated 04th February, 2024 one day before last date of hearing. The Applicant has decided to file this Application for Sanction of Environmental Compensation/Damages with reference to the Joint Committee-Report so as to bring on record them as under:

- 1) At the outset the Applicants would like to submit that they would like to file the Application in the prescribed Form II of Application for Relief & Compensation under the Rule-8 (1) in compliance of the Order passed by this Hon'ble Tribunal dated 05th February, 2024 as below:

The Applicants have tried at their best level to prepare a Statement in respect of damage caused by them due to discharge of pollutants (Black Smoke & Black Ash, Air Pollutants, Highly Polluted Effluent etc.) to their agricultural lands, crops and yield as well as public health and environment. The information is compiled from the actual damage caused after various crops taken by them during last 5 years and expected yield with regard to earlier crops taken by them, actual yield received, market price & reduced price received by the Applicants & their Family-Members with low rate on account of its contamination with the black

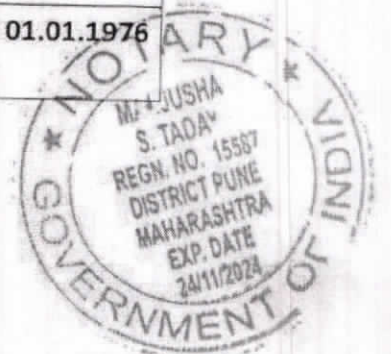


smoke & ash as well as polluted discharge of effluent which also affected fertility of their agricultural lands. A Statement prepared on the basis of actual yield and income with rate received in respect of damage caused to the Applicants & their Family-Members is enclosed herewith and marked as an Annexure-A collectively. Total Rs. 2,12,85,078/- Two Crores Twelve Lakhs Eighty Five Thousands & Seventy-Eight Rupees Compensation has been calculated by the Applicants & their Family- Members towards damage caused to them, for which necessary Fees amounting to Rs. 1,93,956/- excluding the Compensation being claimed for 2 Applicants (Applicant Nos.8 & 13 respectively) is being deposited by DD No. 938007 Drawn on State Bank of India, Bhosari Branch at PCMC. A true copy of the Forwarding Letter by which DD is deposited at the Office of Hon'ble Registrar, NGT, WZ Bench at Pune with copy of DD is enclosed herewith and marked as an Annexure-A-1.

2) The Applicants would like to submit their information in the Prescribed Form II as under:

2.1) The names of the Applicants & their Family Members who have suffered heavy damages with their addresses with the Sex & Date of Birth are reproduced as under:

S.N.	Full Name of Applicant & Sex	Age	Occupation	Address of Applicant	Date of Birth
1	Shri Kapil Baliram Bomnale-Male	25	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	05.06.1998
2	Shri Gangadhar Shesherao Bomnale- Male	54	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1969
3	Shri Somnath Balaji Bhalake- Male	31	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	04.07.1991
4	Shri Baliram Shesherao Bomnale - Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1980
5	Shri Damodar Laxman Rao Jamge- Male	58	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1959
6	Shivraj Sheshrao Bomnale-Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1976



922

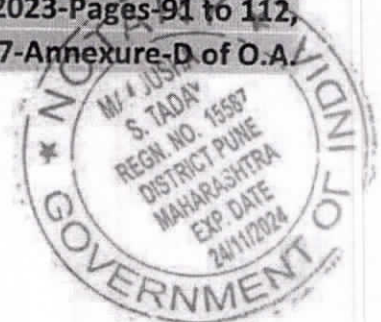
7	Shri Sunil Damodhar Jamge-Male	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	17.05.1989
8	Shri Baliram RaoSaheb Bhalake-Male	46	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1978
9	Shri Madhukar Bhimrao Bhalake-Male	59	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1964
10	Shri Madhavrao Kondiba Bomnale-Male.	64	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1959
11	Shri Parmeshwar Gangadharrao Bomnale-Male.	36	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	13.07.1987
12	Shri Bharat Shrirang Jamge-Male.	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1990
13	Shri Gajanan Balaji Bhalake-Male.	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1980
14	Shri Vyankati Shivappa Bhalake-Male.	61	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1963
15	Shri Sanjay Damodar Jamge-Male.	41	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	14.12.1982
16	Shri Sidheshwar Vyankati Bhalake-Male.	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1989
17	Shri Pralhad Madhavrao Bomnale-Male.	35	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1988
18	Shri Balaji Bhimrao Bhalake-Male.	65	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1959
19	Shri Nagesh Shivraj Bomnale-Male.	26	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	09.06.1997
20	Shri Kondiba Gangadhar Bomnale- Male.	31	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	01.01.1993
21	Shri Onkar Madhukar Bhalake- Male.	41	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	08.10.1983



22	Shri Sidheshwar Gangadhar Bomnale- Male.	34	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	01.01.1990
23	Shri Chhatrapati Shrirang Jamge- Male.	30	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	09.01.1994
24	Shri Umakant Madhavrao Bomnale- Male.	38	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	10.03.1985

2.2) Nature of Injuries suffered- The Applicants are Farmers and dependent for their Livelihood and Bread & Butter mainly on the agricultural income. The Applicants Total Agricultural Land besides 20.06 Acres Land acquired by the Unit No.3 is about 103 Acres of Agricultural Land being owned by the Applicants' Family - Members, which is adjoining and surrounding the Unit No.3-Sugar Factory of the R.N.1, on which the Livelihood of the Applicants' as well as their Family - Members dependent, which are being damaged and affected due to discharge of effluent from the factory of the R.N.1's Unit No.3 & its black smoke as well as black ash on the Applicants' Agricultural Land and their residential areas. The Statement of 7/12 & 8A Extracts of the Applicants' Family - Members with 7/12 Extracts are already enclosed with the Counter-Affidavit to the Respondent-No.1 at an Annexure-I collectively. The Applicant would like to refer to & rely up on the said 7/12 Extracts.

The Applicants have shown actual crops being taken by them in the above period, however, Talathi is showing earlier crop/s years together without making year to year changes. Therefore, after this fact has come to know to the notice of the Applicants at the time of making application for compensation in the prescribed format, it has been immediately informed to the Talathi to correct the names of crops. In fact, the Joint Committee has already verified which crops are being taken. The Applicants would also like to rely up on earlier Reports of Krishi Adhikari and Other Officers in which the regular crops taken by the Applicants have been specifically verified & noted by the concerned officers and enclosed to our Application & Rejoinder-Reply also. (Annexure-K-Pge141 & 142 respectively & Visit Reports of MPCB at Annexure-H-1 to H-3 of the Original Application dated 20th August, 2023-Pages-91 to 112, Annexure-E -page-68, Photographs at Pges-64 to 67-Annexure-D of O.A./



924

No.113 of 2023WZ) The Joint Inspection Report dated 17-01-2023 while examining & investigation of Complaint of Gangadhar Sheshrao Bomnale (Applicant No.- 2) specifically observed percolation in agricultural crops in adjoining lands of 22 Acres of Shri Gangadhar Bomnale at a distance of 20 feet towards east of Karkhana where sugarcane, wheat, jawar, tomato, cotton, gram etc. crops were observed to be damaged with ash contents spread on it. Similarly, at Southside adjoining Karkhana backside land of Sidheshwar Venkati Bhalake, Applicant – No.16 of 10 acres land in which gram, onion, chili, grass, sugarcane crops observed to be damaged due to spread over it & effluent of Karkhana as well as agricultural pond. The land of Madhukar Bhimrao Bhalake-Applicant No.9's 12 Acres of Agricultural Land with Turmeric, Cotton, Jawar, Wheat, Gram crops observed to be damaged. (Annexure-B-Pages-474 to 480 of Rejoinder-Reply to R.N.1-Reply.)

2.3) Besides, the damage to the Crops & Agricultural Land, the Water of Wells of nearby farmers & artificial lake farm (Shet-Tale) have been polluted. The R.N. 1 has not been permitted to discharge any treated/undertreated/untreated effluent outside factory-premises and to achieve standards prescribed for disposal on land for irrigation purposes. The results of Joint Vigilance Samples collected by the MPCB are highly exceeding, which are enclosed at Annexure-I (113 to 138) The Joint Inspection Report dated 17th January, 2023 clearly observed discharge of effluent outside premises of Karkhana and percolation thereof in the Agricultural Crops and in adjoining agricultural land & further flowing to the west side and mixed up at a distance of 1.5 km Village-Nalla and further meeting to Godavari-River at about 2 km. In fact, Samples are collected by Joint Committee of Shet Tale and nearby wells, which results are to be made available by Joint Committee itself. The nearby wells & Shet- Tale (Artificial Farm-Lake provided for Irrigation purpose by Shri Sidheshwar Bhalake, Applicant No.16.) are polluted & hence damages are to be assessed for its Restoration & whatever damage is already caused to be assessed by Expert-Agency & needs to be directed to be paid.

2.4) The Place of Agricultural Lands of the Applicants are adjoining the R.N.1- Industry from 10-20 Feet minimum & maximum 1000 Feet. The



925

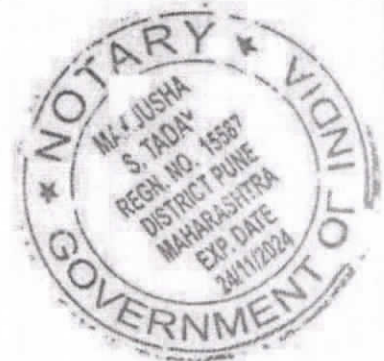
damage has been caused between the period 2019-20 to 2023-24 as shown in the Tabular Form of Applicants/Their Family-Members who have suffered Losses or Damages due to Reduced Price-Consideration received by them on account of Black Smoke with Black Ash contents mixed in the crops and causing pollution of yield, Reduction of Price & Total Income also.

A Table showing Form of Applicants/Their Family-Members who have suffered Losses or Damages due to Reduced Price-Consideration received by them on account of Black Smoke with Black Ash contents mixed in the crops and causing pollution of yield, Reduction of Price & Total Income is already enclosed as an Annexure-A above. The nature of injury is heavy pecuniary-losses caused as shown in the Table & Other Annexures referred in this Affidavit, which are enclosed to the Original Application & Rejoinder-Reply to the R.N. 1's Affidavit.

2.4) The Main-Complaints are made to Taluka Krishi- Adhikari, Loha, District-Nanded, District-Collector, Nanded, Tahsildar-Loha, Sub Regional Officer, MPCB, & State Government from time to time. The pollution of R.N. 1 comes under the jurisdiction of MPCB as far as initiating appropriate action/s to stop pollution, imposition of EDC & taking stringent legal actions including issuance of directions, filing of prosecution etc. The Police Station under whose jurisdiction the R.N.1 is situated is Loha Police Station in Loha, District-Nanded.

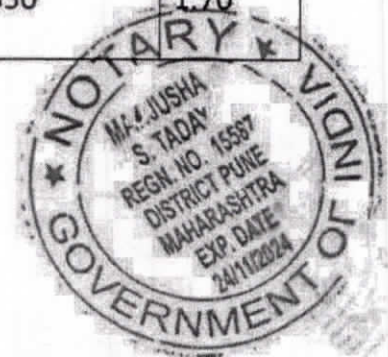
2.5) The Agricultural Land bearing 7/12 Extract No.327 of 0.40 Ha owned by Shri Damodar Laxman Jamge, the Applicant No. 4 was being unauthorizedly occupied by the R.N.1 (M/s Venkateshwara Sugar P. Ltd) , which has come into the possession of the Applicant No.4 in the Month of August,2022. However, the R.N. 1 has damaged it to such an extent due to improper use thereof and become infertile, which needs to be certified by the Agricultural Expert.

2.6) The following Applicants & their Family-Members have suffered heavy damages due to discharge of black smoke with black ash contents and discharge of polluted effluent & air pollutants to their agricultural lands and crops as well as yield and therefore Claimants and their relationship with the Applicants is as under:



926

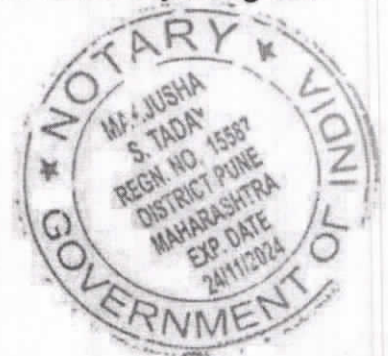
Sr. No.	Name of the Applicant/ Family Members of Applicant	Relation with the Applicant	7/12 Extract Land Survey No/s	Area in Hector
1	Shri Kapil Baliram Bomnale (Land in the Name of Shri Baliram Shesherao Bomnale, Father of Applicant)	Father of Applicant No-1 and Applicant No-4	365 and 554	1.54 0.60
2	Shri Gangadhar Shesherao Bomnale	Applicant No-2	556	0.59
3	Shri Somnath Balaji Bhalake (Land in the Name of Shri Balaji Bhimrao Bhalake, Father of Applicant)	Father of Applicant No-3 and Applicant No-18	336 338 and 355	1.05 0.26 0.23
4	Shri Damodhar Laxman Jamge	Applicant No-5	327	0.40
5	Shri Shivraj Shesherao Bomnale	Applicant No-6	365 And 556	0.62 0.60
6	Shri Sunil Damodhar Jamge	Applicant No-7	304	1.90
7	Shri Baliram Rao Saheb Bhalake	Applicant No-8	442	2.0
8	Shri Madhukar Bhimrao Bhalake	Applicant No-9	338 355 And 356	0.25 0.22 0.50
9	Shri Madhavrao Kondiba Bomnale	Applicant No-10	555	1.69
10	Shri Parmeshwar Gangadhar Bomnale	Applicant No-11	365	0.52
11	Shri Bharat Shrirang Jamge	Applicant No-12	311 And 326	1.36 0.10
12	Shri Gajanan Balaji Bhalake	Applicant No-13	349	2.21
13	Shri Vyankati Shivappa Bhalake	Applicant No-14	350	1.70
14	Shri Sanjay Damodhar Jamge	Applicant No-15	304	1.90
15	Shri Sidheshwar Vyankati Bhalake	Applicant No-16	350	1.70



16	Shri Pralhad Madhavrao Bomnale	Applicant No-17	365	1.70
17	Shri Nagesh Shivraj Bomnale	Applicant No-19	365	0.46
18	Shri Kondiba Gangadhar Bomnale	Applicant No-20	365	0.51
19	Shri Omkar Madhukar Bhalake	Applicant No-21	340	1.02
20	Shri Kondiba Gangadhar Bomnale	Applicant No-22	365	0.52
21	Shri Chhatrapati Shrirang Jamge	Applicant No-23	327 And 330	0.69 1.12
22	Shri Umakant Madhavrao Bomnale	Applicant No-24	365 & 355	0.97 0.80
23	Srimati Sarjabai Shesherao Bomnale	Mother Of Applicant No- 4	554 And 556	0.55 0.46
24	Mrs. Shantabai Shivraj Bomnale	Wife of Applicant No-6	365	0.80
25	Mrs. Sarasvatibai Madhavrao Bomnale	Wife of Applicant No-10	552	1.02
26	Shri Shesherao Shivraj Bomnale	Son of Applicant No-6	365	0.47
27	Mrs. Laxmibai Vyankati Bhalake	Wife of Applicant No-14	449	0.40
28	Mrs. Swati Bharat Jamge	Wife of Applicant No-12	327 and 330	0.68 1.12
29	Mrs. Dwarkabai Shrirang Jamge	Mother of Applicant No-23	311	1.36
30	Mrs. Gangabai Damodhar Jamge	Wife of Applicant No-5	304	3.57

3) **Facts of the Case** – The facts of the case are summarized in a **chronological order** as under:

The Applicants are Farmers having their Agricultural Lands adjoining and nearby areas of case as under



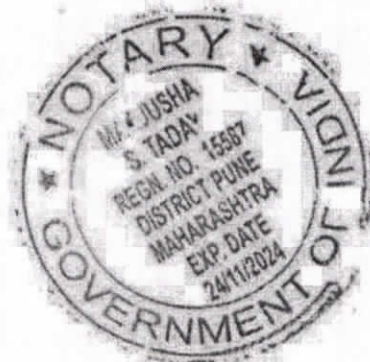
A) The present original application pertains to the serious environmental pollution being caused continuously by the Respondent No.1 in collusion with the other Respondents in violation of various environmental norms.

B) The Respondent No.1 has caused highly polluted discharge of its effluent and pollutants in violation of consent conditions without providing adequate and suitable treatment & disposal arrangement and without operating it to achieve standards prescribed in the consent and under the provisions of the Environment (Protection) Act, 1986, thereby causing serious pollution in the nearby agricultural land, environment & streams. Their pollution is harmful to the health & safety of the surrounding people, farmers and seriously affecting nearby farmers & causing nuisance.

C) The Respondent-Authorities instead of initiating stringent actions including filing of prosecution, imposing environmental compensation

and issuing prohibiting the continuous degradation and pollution of environment, agricultural lands and environment at large as well as health of the nearby affected farmers & residents protecting the respondent no.1 by not taking any steps to stop it.

D) Inadequate Information given to prevent Applicants from initiating any further substantial action and to delay any proceedings against the Respondent No.1.



Sr. No.	Date of Events	Event or Chronology of Actions initiated
1	28-02-2023	Application made under the RTI to obtain certain information about project of the Respondent No.1
2	17-03-2023	Inadequate Information received under RTI from Public Information Officer, MPCB, Nanded
3	06-04-2023	15 Days' Notice given by the Twenty-One Sakhar Karkhana Dharashiv (Unit No.3) Badhit Shetkari Kruti Samiti, Nanded.
4	19-04-2023	Sham Public Hearing conducted for Expansion of Sugar- Production capacity ensuring that the Applicant will not even knowing its date & venue as well keeping villagers in dark & not making available any of the documents including Executive Summary, EIA Report etc.
5	12-06-2023	True Translation of the Marathi Letter given by the Applicants to the MPCB to make available information & documents of Public Hearing.

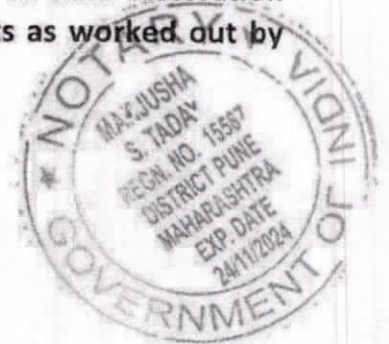
After not initiating any substantial actions by the Respondents, the Applicants had no alternative than to file the present Application before this Hon'ble Tribunal bearing No.113 of 2024. This Hon'ble Tribunal pleased to admit the Application and allowed to file an Application for grant of relief and compensation.

4) **Grounds for Relief with Legal Provisions:** The grounds for relief with the legal provisions are summarized as under:

4.1) The Applicants & their Family-Members are dependent for their bread and butter as well as livelihood on their agricultural income being the main source of earnings. They have fundamental right to cultivate agriculture activity under Article 19 (1) (g) read with the Article 21 of the Constitution of India for their livelihood and clean environment.

4.2) The Respondent No.1 has violated the conditions of consent granted to it by not complying with the prescribed standards for effluent & emission, thereby causing pollution of nearby agricultural lands of the Applicants & their Family-Members as well as to their public health and cattle, crops. This has caused damage to their livelihood.

4.3) Since, the Agricultural Land and Water Resources have been polluted, it is necessary that the R.N. 1 is liable to take restoration measures and pay compensation to the Applicants as worked out by them on the basis of losses shown by them.



930

4.4) The Applicants have been unable to assess damage caused to the Agricultural Land & Water Pollution of their Water-Resources as well as Restoration Cost including damage caused to the public health on account of their limited knowledge and poor economical conditions. Hence, it is prayed that this may kindly be assigned to an Expert Agency.

5) The Applicants has filed Applications before District Collector for grant relief under Public Liability Insurance Act, 1991 but no relief/s are granted till date. The Original Application No.113 of 2023WZ is pending before this Hon'ble Tribunal. The Certificates of 2 Applicants who are below poverty line are enclosed herewith & marked as an Annexure-B & C respectively.

6) Suggestions about the observations in the Final Joint Committee Report prepared on the basis of joint inspection cum monitoring of the industry carried out on 14-12-2023 & 15-12-2023 and Analytical Reports as below:

6.1) It is submitted that the results and reports of the MPCB referred in original application duly supported by earlier visit & inspection reports referred in the application, rejoinder-reply to the R.N.1's Affidavit & this present Application may kindly be taken into consideration, which are highly exceeding and caused damage to the Applicants, their Agricultural Lands, their Crops & Public Health as well as their cattle etc. for the period for which it was exceeding the standards prescribed in the consent.

6.2) As per the daily manufacturing report submitted by the R.N.1, on few occasions, the maximum cane crushed per day varied from 2,743 to 3,350 TCD, which was observed to be more than the per day consented capacity of 2,500 TCD.

6.3) As per observation of the Joint Committee, out of the available 57 aggregated entries of per day data, the industry was found non-complied for 7 times for COD parameter.

6.4) 48-56 times on the basis of data analysis, the J. Committee observed that OCEMS (Effluent) sensors were neither working nor transmitting the real time data into MPCB & CPCB Servers, which may be due to very poor O & M of installed OCEMS (Effluent) sensors & ancillary IT-Infrastructure. Thus, it did not represent the representative & factual monitored data in respect of the aforesaid monitored parameters at final outlet of ETP.



931

- 6.5) Joint Committee also specifically observed that the industry was found non-complied w.r.to discharge standards i e SS:140,1668 & 128 against 100mg/l, BOD:330,525 & 262 against 100 mg/l and COD:800,1416 & 800 against 250mg/l respectively. It was also observed that nalla concentration was also exceeding. Similarly, the PM:163 against 150 mg/Nm³ observed. In fact, all other exceeding reports of MPCB were made available to the Joint Committee are not referred by the J.C.
- 6.6) The Joint Committee also observed a no of other non-compliances, which are contributing factors for damage caused to the Applicants.
- 6.7) J.C. specifically observed that concentration of BOD & COD from the open Dug Well of Sidheshwar V. Bhalake, Applicant No.16 reveals contamination of ground water, which may be due to percolation of spray pond effluent. This was also observed by the MPCB earlier.
- 6.8) J.C. also observed that the agricultural produce/crops have been deposited with the bagasse soot particles i.e. emission from bagasse field boilers. Thereby deteriorating the product quality & apparently less market price for particular agricultural produce.
- 6.9) The J.C. also summarized other non-compliances reported by the MPCB in Table-8.
- 6.10) Though, the J.C. visited the agricultural land of the Applicant No.1 & 4,5, 9 & 11 respectively did not mention in its report about its observations in respect of their Gats.
- 6.11) Hon'ble Joint Committee has specifically recommended that a detailed study be conducted through reputed institute like Mahatma Phule Krishi Vidyapith/Parbhani /Major Govt Engineering Colleges to prepare Detailed Project Report (DPR) for remediation of the contaminated ground water.
- 7) The Applicants prays for the following reliefs:
- 7.1) The Applicants may kindly be allowed deposit Application Fees on behalf of all the Applicants except 2 Applicants who are below poverty line.
- 7.2) The Applicants may kindly be granted interim compensation to overcome with the present situation for taking some measures to improve its existing deteriorated conditions of land, water pollution by taking clean-up measures to remove black smoke and ash contents on their land, plants & crops.



932

7.3) The Applicants may kindly be allowed to deposit in the form of a crossed demand draft drawn on a nationalized bank in favour of the Registrar payable at the main branch of that bank at station where the place of sitting of the Hon'ble Tribunal is situated with the Registrar, Hon'ble National Green Tribunal, Western Zone Bench, Pune as they are unable to transfer such amount collected proportionately from the eligible Applicants who are required to deposit 1% fee of equivalent to one per cent of the amount of compensation claimed, subject to a minimum of one thousand rupees compensation equivalent to one per cent of the total amount of compensation claimed by 22 Applicants excluding 2 Applicants who are below the poverty line determined in accordance with the guidelines issued by the Central Government from time to time in this regard or indigent person determined in accordance with the CPC.

7.4) The Applicants may kindly be allowed to deposit the Fee under Rule-12 (1) of the National Green Tribunal (Practices & Procedure) Rules, 2011 in respect of 1% fee of equivalent to one per cent of the amount of compensation claimed, subject to a minimum of one thousand rupees compensation equivalent to one per cent of the total amount of compensation claimed by 22 Applicants within reasonable time approved by this Hon'ble Tribunal in 2 installments.

The List of Documents relied upon by the Applicants are as under:

- a) Original Application with Annexures thereto.
- b) Rejoinder Reply to the R.N.1 Affidavit in Reply to the Main Application.
- c) A Statement prepared on the basis of actual yield and income with rate received in respect of damage caused to the Applicants & their Family-Members. (Annexure-A to this Application for Relief & Compensation.
- d) Certificates of 2 Applicants who are below poverty line are enclosed herewith & marked as an Annexure-B & C respectively.
- e) Random Assessment of Crops of 2 Applicants (Nos-6 & 12 respectively) by Agricultural Assistant from Krishi Adhikashak Office in the presence of other Govt – Officers of Crops Cutting Samiti and Farmers- Which shows that the Crops -Yield has been considerably decreased.

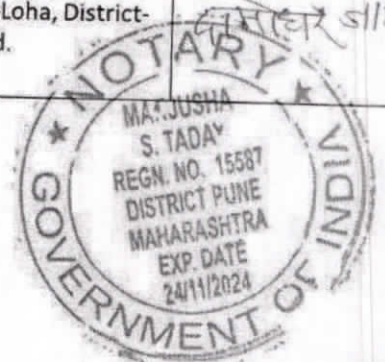
The Actual Documents enclosed to this Application are as below:



- a) A Statement prepared on the basis of actual yield and income with rate received in respect of damage caused to the Applicants & their Family-Members. (Annexure-A to this Application for Relief & Compensation.
- b & c) Certificates of 2 Applicants who are below poverty line are enclosed herewith & marked as an Annexure-B & C respectively.
- d) Random Assessment of Crops of 2 Applicants (Nos-6 & 12 respectively) by Agricultural Assistant from Krishi Adhikashak Office in the presence of other Govt – Officers of Crops Cutting Samiti and Farmers- Which shows that the Crops -Yield has been considerably decreased. A Statement in respect of Random Assessment of Crops of 2 Farmers selected by the Assistant from the Krishi Adhikashak is enclosed & marked as an Annexure- D with True Translation in English.
- e) D.D. drawn on S.B.I, Bhosari NO - 938007 dated 11-3-2024 of Rs. 1,93,9561 - (Annexure - A-1) An Affidavit in the support of this Form-II is enclosed herewith & marked as an Annexure- E

Dated this 7th day of March, 2024

S.N.	Full Name of Applicant	Age	Occupation	Address of Applicant	Signature
1	Shri Kapil Baliram Bomnale-Male	25	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
2	Shri Gangadhar Shesherao Bomnale-Male	54	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
3	Shri Somnath Balaji Bhalake-Male	31	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
4	Shri Baliram Shesherao Bomnale - Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
5	Shri Damodar Laxman Rao Jamge- Male	58	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	



6	Shivraj Sheshrao Bomnale-Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	शिवराज
7	Shri Sunil Damodhar Jamge-Male	33	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
8	Shri Baliram Rao Saheb Bhalake-Male	43	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	बलिराम भालके
9	Shri Madhukar Bhimrao Bhalake-Male	58	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
10	Shri Madhavrao Kondiba Bomnale-Male.	64	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	महादेव
11	Shri Parmeshwar Gangadharrao Bomnale-Male.	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	परमेश
12	Shri Bharat Shirang Jamge-Male.	33	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	भारत
13	Shri Gajanan Balaji Bhalake-Male.	43	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	गजानन
14	Shri Vyankati Shivappa Bhalake-Male.	60	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	व्यांकट
15	Shri Sanjay Damodar Jamge-Male.	38	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
16	Shri Sidheshwar Vyankati Bhalake	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	सिद्धेश्वर
17	Shri Pralhad Madhavrao Bomnale-Male.	35	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	प्रल्हाद
18	Shri Balaji Bhimrao Bhalake-Male.	65	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	बालाजी
19	Shri Nagesh Shivraj Bomnale-Male.	25	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	नागेश



20	Shri Kondiba Gangadhar Bomnale- Male.	30	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	<i>Bomnale</i>
21	Shri Onkar Madhukar Bhalake- Male.	40	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	<i>Madhukar</i>
22	Shri Sidheshwar Gangadhar Bomnale- Male.	32	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	<i>सिद्धेश्वर</i>
23	Shri Chhatrapati Shrirang Jamge- Male.	29	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	<i>Jamge</i>
24	Shri Umakant Madhavrao Bomnale- Male.	38	Farmer	Shivani Jamga, Taluka-Loha, District- Nanded.	<i>Bomnale</i>

VERIFICATION

We, the Applicants hereby verify that the contents of para-1 to 6 of this Application filed by the Original Application in Form-II under Rule-8 (1) read with the Rule-12 of the National Green Tribunal (Practices & Procedure) Rules, 2011 are true & correct to the best of our knowledge & belief as well as on the basis of office-record and our personal knowledge. All Annexures thereto are true office copies of documents available with us and filing it on behalf of all the Applicants.

Dated this day of, 2024 at Nanded.

S.N.	Full Name of Applicant & Sex	Age	Occupation	Address of Applicant	Signature of Applicant/s
1	Shri Kapil Baliram Bomnale-Male	25	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	<i>Kapil</i>
2	Shri Gangadhar Shesherao Bomnale- Male	54	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	<i>गंगाधर शेशेराव</i>



3	Shri Somnath Balaji Bhalake-Male	31	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	सोमनाथ
4	Shri Baliram Shesherao Bomnale - Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
5	Shri Damodar Laxman Rao Jamge-Male	58	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	दामोदर नामेग
6	Shivraj Sheshrao Bomnale-Male	44	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	शिवराज
7	Shri Sunil Damodhar Jamge-Male	33	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	
8	Shri Baliram Rao Saheb Bhalake-Male	43	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	बलिराम भाळके
9	Shri Madhukar Bhimrao Bhalake-Male	58	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	मधुकर
10	Shri Madhavrao Kondiba Bomnale-Male.	64	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	मधवराज
11	Shri Parmeshwar Gangadharrao Bomnale-Male.	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Pues
12	Shri Bharat Shrirang Jamge-Male.	33	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Bharat
13	Shri Gajanan Balaji Bhalake-Male.	43	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	गजानन
14	Shri Vyankati Shivappa Bhalake-Male.	60	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	व्यांकटी
15	Shri Sanjay Damodar Jamge-Male.	38	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	



16	Shri Sidheshwar Vyankati Bhalake	34	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	सिधेश्वर
17	Shri Pralhad Madhavrao Bomnale-Male.	35	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	पुढी
18	Shri Balaji Bhimrao Bhalake-Male.	65	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	बालाजी
19	Shri Nagesh Shivraj Bomnale-Male.	25	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	नागेश
20	Shri Kondiba Gangadhar Bomnale- Male.	30	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	R Bomnale
21	Shri Onkar Madhukar Bhalake- Male.	40	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Onkar
22	Shri Sidheshwar Gangadhar Bomnale- Male.	32	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	सिधेश्वर
23	Shri Chhatrapati Shrirang Jamge- Male.	29	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Jamge
24	Shri Umakant Madhavrao Bomnale- Male.	38	Farmer	Shivani Jamga, Taluka-Loha, District-Nanded.	Bomnale

BEFORE ME

M. S. Taday

MANJUSHA S. TADAY
ADVOCATE & NOTARY
GOVT. OF INDIANOTED AND REGISTERED AT
SERIAL NO. 116/2024
DATE 12 MAR 2024

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH ORDER DATED 01/09/2023 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA NO. 113/2023 (WZ), SHRI KAPIL BALIRAM BOMNALE & ORS VS DIRECTOR, M/S TWENTY-ONE SAKAHAR KARKHANA UNIT NO. 3 & ORS

1.0 Background

Grievance in the Original Application No. 113 of 2023 (WZ), titled Shri Kapil Baliram Bomnale & Ors Vs Director, M/s Twenty-One Sakahar Karkhana Unit No. 3 & Ors. as per order dated 01/09/2023 of the Hon'ble NGT is about the respondent industry i.e. M/s Twenty-One Sakahar Karkhana Unit No. 3, Survey nos. 313, 317, 321, 322, 325, 326, 327, 329 and 353, Shivani (Jamga), Taluka: Loha, District: Nanded (hereinafter referred as the industry) is discharging highly polluted effluent and wastewater outside the industry premises, which meets village nalah & ultimately meets the Godavari River. Further allegations as per the aforesaid Hon'ble NGT order are about that the industry is emitting blackish smoke, which is spreading over the crops grown on the agricultural fields of the applicants and causing damage to the crops.

Hon'ble NGT directed vide order dated 01/09/2023 (copy of Hon'ble NGT order, dated 01/09/2023 is given at **Annexure-1**) and relevant order is reproduced as below:

"...12. We deem it just and proper to constitute a Joint Committee comprising one Member each of:-

- (i). The Central Pollution Control Board (CPCB);*
- (ii). The Maharashtra Pollution Control Board (MPCB);*
- (iii). The District Collector; and*
- (iv). The District Agricultural Officer.*

13. The MPCB shall be the nodal agency for coordination and logistic support.

14. The Joint Committee is directed to visit the site after informing the applicants and submit a report with respect to the allegations made in the present application, action taken at their end so far, its remedial measures and also the environmental compensation, which could be directed to be levied from the concerned respondent, within a period of four weeks.

15. Applicants are directed to supply the required documents and copy of the application to MPCB for circulation of the same to the members of the Committee within a period of one week.

16. The report in the matter be submitted by the MPCB through e-filing by using portal of NGT in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF..."

2.0 Approach and methodology

In order to comply with the aforesaid Hon'ble NGT order, dated 01/09/2023; the Maharashtra Pollution Control Board (MPCB) vide email dated 25/09/2023 issued the joint committee constitution order dated 21/09/2023. Also, MPCB provided the background information and other relevant information to the joint committee for reference & deliberation in the aforesaid matter. Upon receipt of background information and nominee details from the nodal agency i.e. MPCB, the joint committee initially convened a virtual meeting on 26/10/2023 to discuss the way forward for compliance of the aforesaid Hon'ble NGT order. Upon deliberation, the joint committee decided to carry-out inspection cum monitoring of effluent, source emission & soil quality after resumption of cane crushing activities. Copy of the minutes of meeting of the joint committee dated 26/10/2023 is given at **Annexure-2**. Subsequently, upon receipt of information about the resumption of cane crushing activities and based on the mutual availability of the joint committee members, joint inspection cum monitoring of the industry was carried-out during 14/12/2023 & 15/12/2023.

The following joint committee members were present during the inspection:

- i. Shri Nishchal C., Scientist 'D', CPCB, Regional Directorate, Pune
- ii. Shri Shankar Kendule, Sub-Regional Officer, MPCB, Nanded
- iii. Shri Abhijeet Raut, District Collector, Nanded
- iv. Shri Bhausahab Barhate, District Superintendent Agriculture Officer, Nanded

Also, Shri Ravinfra Kshisagar, Field Officer-MPCB, Sub-Regional Office, Nanded was present during the joint committee inspection.

Shri Yutik Patni, industry representative was present during the joint committee inspection and provided the visit coordination and information about environment management system.

As directed by the Hon'ble NGT vide order dated 01/09/2023, the joint committee through the nodal agency i.e. MPCB had informed the applicants vide letter/email dated 06/12/2023 about the scheduled inspection of the industry. The joint committee heard the representation as submitted by the applicants and briefed about the present issues and area under reference. The applicants accompanied the joint committee during the inspection cum monitoring and showed the alleged locations under reference. Subsequently, the joint committee carried-out inspection cum monitoring of the effluent treatment plant (ETP) and collected 8 hourly time-weighted composite effluent samples from inlet & final outlet of ETP; visited the alleged agricultural land(s) of the applicants, as showed by the applicants and collected representative soil samples. Also, the joint committee collected surface water & ground water samples from the locations, as showed by the applicants.

3.0 About the industry

As per MPCB records, erstwhile the industry was owned & operated in the name of M/s Venkateshwara Agro Sugar Products Pvt. Ltd., and obtained Consent to Operate (CTO) on 19.03.2020, which was valid up to 31/07/2020. Thereafter, the said industry has been taken over (purchased) by M/s DVP Group in the month of June, 2019 & applied for CTO in the name of M/s Dharashiv Sakhar Karkhana Unit-III & obtained CTO in 12/11/2021. M/s. Dharashiv Sakhar Karkhana Unit-III had operated the industry for three cane crushing season i.e. 2019-2020, 2020-2021 & 2021-2022 with the cane crushing capacity of 3,500 TCD and renewed their CTO from time to time, the last CTO was obtained on 28/11/2022 which was valid up to 31/07/2023. Subsequently, the said industry was purchased by M/s TSL group in the year December, 2022 and operated in the name of M/s Twenty-One Sugars Pvt. Ltd., (Unit-III). It is gathered that the IEM application for name change is in process which was submitted to The Department for Promotion of Industry and Internal Trade, which is a Central Government Department under the Ministry of Commerce and Industry (vide Application Number: IEM/A/AMD/ACK/275676/2023). Hence, the

current CTO (Renewal) is granted by MPCB in the name of M/s Dharashiv Sakhar Karkhana Unit-III.

M/s Twentyone Sugars Ltd., (Unit-III) erstwhile name: M/s Dharashiv Sakhar Karkhana, Unit-III is situated at Survey no. 313, 317, 321, 322, 325, 326, 327, 329, 353, Shivani (Jamga), Tal. Loha, Dist. Nanded. The industry is having consent to operate (CTO) issued by Maharashtra Pollution Control Board (MPCB) vide no. Format1.0/CAC/UAN No. MPCB-CONSENT-0000177210/CR/2312001037, dated 09/12/2023, which was valid up to 31/07/2024 (Copy of CTO dated 09/12/2023 is given at **Annexure-3**), for manufacturing of following products:

S. no.	Product	Quantity, MT/month
1.	Sugar	12,600
2.	Molasses	4,725
3.	Press mud	4,200
4.	Bagasse	31,500

3.1 Water and effluent management

Main source of water for the sugar industry is Godavari River i.e. Vishnupuri Project on Godavari River and the industry has obtained permission from Executive Engineer, Nanded Irrigation Division (North), Nanded. The industry has provided separate flow meter and energy meter to the intake pipeline of river water. As per the records, the average daily consumption of fresh water during last cane crushing season is 235 m³/day and mainly used for process & utilities and domestic purpose.

The main sources of effluent generation from process are; mill house section, boiling house section (multiple effect evaporators), vacuum pans, centrifugal section, process condensate contaminated with concentrated juice, ancillary activities (rotary vacuum filter cleaning & gland leakages from pumps, pipelines etc.) and boiler blowdown streams. The management of process effluent & condensate and blowdown streams from utilities are briefed as follows:

- **Process effluent management:** Effluent generating from mill house section, centrifugal section & boiling house section is collected separately and channelized into ETP for treatment. The industry has provided ETP of reported designed capacity of 400 m³/day and the reported effluent

generation from the process is about 250 – 300 m³/day (at full cane crushing capacity). During last crushing season, the industry has utilized average 235 m³/day of fresh water and as per flow meter records, the industry has discharged average 300 m³/day of treated effluent from ETP to irrigation on 29 acre land (as per bi-lateral agreement with farmers) as per CTO conditions dated 09/12/2023. The various unit operations & processes of ETP are: Process effluent → Collection pit → DSM Screen → Oil & grease skimmer → Equalization tank → Neutralization tank (lime addition) → Primary clarifier → Activated sludge process → Secondary clarifier → Treated effluent collection tank → Pressure sand filter → Activated carbon filter → Treated effluent storage lagoon (15 days storage capacity) → Treated effluent discharged for irrigation on 29 acre land (as per bi-lateral agreement with farmers), as per CTO conditions, dated 09/12/2023.

- **Process condensate management:** As informed, excess process condensate from multiple effect evaporators, pan evaporators are collected and cooled in cooling towers. After cooling, the cooled condensate is partially recycled @ 700 m³/day to fulfil the cold-water requirement and the remaining excess condensate @ 480 – 500 m³/day is discharged for irrigation. Whereas, vapour condensate from pan evaporators is handled in spray pond and reused in the process.
- As informed, domestic wastewater generation from the industry is about 20 m³/day and managed through septic tank followed by soak pit and reused for gardening as per CTO conditions dated 09/12/2023.

4.0 Monitoring by the joint committee

The joint committee carried-out reconnaissance survey of the area under reference where the alleged incidences of deposition of fly ash on the crops grown on the agricultural fields of the applicants, alleged discharge of effluent into nalah/overflow of spray pond effluent into nalah and locations as shown by the applicants, where alleged discharge of effluent into natural ponds. During the joint inspection cum monitoring, the joint committee collected representative soil samples from the agricultural fields of the applicants; source emission sample from the captive co-gen

boiler; ambient air quality monitoring at three locations i.e. two at down wind direction & one at up wind direction, based on the pre-dominant wind direction and accessibility & availability of infrastructure facility to place the machines; 8 hourly time-weighted composite effluent samples from the ETP i.e. inlet of ETP, outlet of secondary clarifier & final outlet of ETP (treated effluent meant for discharge into irrigation, as per bi-lateral agreement with farmers i.e. as per CTO conditions dated 09/12/2023); and surface water & ground water samples from the nearby locations (natural ponds, dug wells & bore well) of the industry, as shown by the applicants where the alleged discharge of effluent was done by the industry in past.

All the aforesaid samples of soil, source emission, effluent, ambient air and surface & ground water were collected in presence of applicants and respondent industry. The effluent & water samples collected during the inspection were sent to MPCB Regional Laboratory at Aurangabad for analysis of various physicochemical parameters viz. pH, SS, TDS, Chloride, Sulphate, BOD, COD and O&G. Also, the source emission sample and ambient air quality samples were sent to MPCB Regional Laboratory at Aurangabad for analysis of PM (source emission) and PM₁₀ (ambient air). Whereas the soil samples collected during the inspection were sent to the District Agricultural Laboratory, Nanded for analysis of some of the feasible parameters viz. pH, Electrical conductivity, Organic carbon, NPK etc. Google image depicting locations of sampling of soil, ambient air, surface & ground water samples are given below.

S-1/AAQM-1	:	Agricultural land of Swati Bharat Jamge & Chatrapati Shrirang Jamge, Gat no. 327 and AAQM location-1
AAQM-2	:	AAQM location-2, near boundary of ETP of the industry and agricultural land of Shri Gopinath Datta Jamge
S-2	:	Agricultural land of Dwarkabai Shrirang Jamge, Gat no. 311
S-3	:	Agricultural land of Swati Bharat Jamge, Gat no. 330
S-4	:	Agricultural land of Gangabai Damodhar Jamge, Sanjay Damodhar Jamge & Sunil Damodhar Jamge, Gat no. 304
S-5/AAQM-3	:	Agricultural land of Umakant Madhavrao Bomnale, Pralhad Madhavrao Bomnale, Parmeshwar Gangadhar Bomnale, Shidheshwar Gangadhar Bomnale, Kondiba Gangadhar Bomnale, Nagesh Shivraj Bomnale & Shesherao Shivraj Bomnale, Gat no. 365 and AAQM location-3
S-6	:	Agricultural land of Shri, Sidheshwar Venkati Bhalke, Gat no. 350
S-7	:	Agricultural land of Shri, Venkati Shivappa Bhalke, Gat no. 447
S-8	:	Agricultural land of Shri. Baliram Raosaheb Bhalke, Gat no. 442
S-9	:	Agricultural land of Sau. Laxmibai Venkati Bhalke, Gat no. 449

1657

S-10	:	Agricultural land of Sau Sarjabai Shsherao Bomnale, Gat no. 554
S-11	:	Agricultural land of Shri Umakant Madhavrao Bomnale, Gat no. 555
S-12	:	Agricultural land of Sau Saraswatibai Madhavrao Momnale, Gat no. 552
S-13	:	Agricultural land of Sau Sarjabai Shesherao Bomnale, Shri. Gangadhar Shesherao Bomnale & Shri, Shivraj Shesherao Bomnale, Gat no. 556
S-14	:	Agricultural land of Shri. Sarjabai Shesherao Bomnale, Gat no. 554
S-15	:	Agricultural land of Shri. Onkar Madhkar Bhalke, Gat no. 340
S-16	:	Agricultural land of Shri Balaji Bhimrao Bhalke & Madhukar Bhimrao Bhalke, Gat no. 338
S-17	:	Agricultural land of Shri. Madhukar Bhimrao Bhalke, Gat no. 356
S-18	:	Agricultural land of Shri Balaji Bhimrao Bhalke, Gat no. 355
1	:	ETP of the industry
2	:	Spray pond of the industry
3	:	Bagasse storage area of the industry
W-1	:	Natural pond-1 located within the industry premises, near entrance gate of industry
W-2	:	Natural pond-2 located within the industry premises, near entrance gate of industry
W-3	:	Dug well of Shri Siddeshwar Venkatesh Bhalke, Gat no. 350
W-4	:	Bore well near Jirga Maruti mandir



4.1 Effluent monitoring

The joint committee collected grab effluent sample from inlet of ETP, outlet of secondary clarifier & treated effluent from final out let of ETP and also collected 8 hourly time-weighted composite sample from inlet of ETP, outlet of secondary clarifier & treated effluent from final outlet of ETP, meant for discharge into irrigation (as per bi-lateral agreement with farmers i.e. as per CTO conditions dated 09/12/2023). The effluent samples were sent to MPCB Regional Laboratory at Aurangabad for analysis of various physicochemical parameters viz. pH, SS, TDS, Chloride, Sulphate, BOD, COD and O&G. Analysis results of the effluent samples collected from the ETP is depicted in the below Table-1 & 2 and copy of the analysis results of the same as submitted by MPCB vide email dated 09/01/2024 is given at Annexure-4.

Table-1: Analysis results of effluent from ETP – Grab sampling

Sampling location	Parameters							
	pH	SS	TDS	Chloride	Sulphate	BOD	COD	O&G
Inlet to ETP	5.6	510	2484	69.98	160.7	1350	4440	14.2
Final outlet of ETP	8.1	21	1084	80.97	192.25	42	124	BDL
MPCB prescribed standards	6.5 – 9.0	100	2100	600	1000	100	250	10

Note: Concentration of all parameters are expressed in mg/l, except pH; BDL: Below detectable limit.

Table-2: Analysis results of effluent from ETP – Composite sampling

Sampling location	Parameters						
	pH	SS	TDS	Chloride	Sulphate	BOD	COD
Inlet to ETP	5.7	570	2432	639.8	157.5	1550	4960
Final outlet of ETP	8.2	25	1144	76.98	198.05	46	128
MPCB prescribed standards	6.5 – 9.0	100	2100	600	1000	100	250

Note: Concentration of all parameters are expressed in mg/l, except pH.

4.1.1 Surface and ground water quality monitoring

The joint committee also collected grab surface water & ground water samples from the nearby locations (natural ponds, dug wells & bore well) of the industry, as shown by the applicants where the alleged discharge of effluent was done by the industry in past. The water samples were sent to MPCB Regional Laboratory at Aurangabad for analysis of various physicochemical parameters viz. pH, SS, TDS, Chloride,

Sulphate, BOD, and COD. Analysis results of the surface water samples and ground water samples is depicted in the below Table-3 and copy of the analysis results of the same as submitted by MPCB vide email dated 09/01/2024 is given at **Annexure-4**.

Table-3: Analysis results of surface water samples and ground water samples

Sampling location	Parameters						
	pH	SS	TDS	Chloride	Sulphate	BOD	COD
Natural pond-1 located within the industry premises, near entrance gate of industry	7.6	40	1912	73.98	75.6	115	352
Natural pond-2 located within the industry premises, near entrance gate of industry	7.8	105	1824	129.96	37.08	105	300
Dug well of Shri Siddeshwar Venkatesh Bhalke, Gat no. 350, Shivani Jamga	8.2	11	922	179.94	121.7	21	84
Bore well near Jirga Maruti mandir, Shivani Jamga	8.1	14	938	217.93	70.55	8	36
Dug well of Shri Yede, Shivani Jamga (distribution well for irrigation)							
Odha nalah, Shivani Jamga	8.3	10	614	134.96	70.5	8	40

Note: Concentration of all parameters is expressed in mg/l, except pH.

4.1.2 Source emission monitoring

The industry has installed 02 nos. of bagasse fired boilers (natural circulation water tube type) of 32 TPH capacity each for steam generation and provided common wet scrubber as air pollution control device (APCD) and common stack. The scrubbed water is collected in a collection cum settling tank and supernatant water from settling is collected in collection tank & reused for scrubbing, after make-up with fresh water. Settled particles (APCD residue) from the collection cum settling tank is removed on regular basis and sold to brick manufacturers along with boiler ash. During inspection, the joint committee carried-out source emission monitoring at the common stack attached to 32 TPH bagasse fired boilers. Analysis result of the source emission sample collected from the common stack attached to 32 TPH

bagasse fired boilers is depicted in the below Table-4 and copy of the analysis results of the same as submitted by MPCB vide email dated 09/01/2024 is given at **Annexure-4**.

Table-4: Analysis result of source emission monitoring

Sampling location	Parameter
	PM, mg/Nm ³
Common stack attached to 32 TPH bagasse fired boilers, 02 nos.	158
MPCB prescribed standards	150

4.1.3 Ambient air quality monitoring

The joint committee carried-out ambient air quality monitoring at three locations i.e. two at down wind direction & one at up wind direction, based on the pre-dominant wind direction, accessibility & availability of infrastructure facility to place the machines and also as per the suggestions made by the applicants. As the present alleged issue as per the grievance made by the applicants in the aforesaid OA is about emission of blackish smoke/soot particles from the industry, which is spreading over the crops grown on the agricultural fields of the applicants; the joint committee considering the nature of alleged issue has decided to carry-out ambient air quality monitoring in respect of PM₁₀ parameter only. Details of ambient air quality monitoring locations are depicted below.

- i. AAQM-1: At agricultural field of Shri Kondiba Gangadhar Bomnale, Gat No. 365 at Shivani Jamga Tal. Loha Dist. Nanded (North North-West direction of the industry's stack);
- ii. AAQM-2: Near boundary of ETP of the industry and agricultural land of Shri Gopinath Datta Jamge, Shivani Jamga Tal. Loha Dist. Nanded (South-West direction of the industry's stack); and
- iii. AAQM-3: At agricultural field of Ms. Swati Jamge, Gat No. 327 at Shivani Jamga Tal. Loha Dist. Nanded (East North-East direction of the industry's stack)

Analysis result of the ambient air quality monitoring is depicted in the below Table-5 and copy of the analysis results of the same as submitted by MPCB vide email dated 09/01/2024 is given at **Annexure-4**.

Table-5: Analysis results of ambient air quality monitoring

Monitoring location	Parameter
	PM ₁₀ , µg/m ³
AAQM-1: At agricultural field of Shri Kondiba Gangadhar Bomnale, Gat No. 365 at Shivani Jamga Tal. Loha Dist. Nanded (North North-West direction of the industry's stack)	203.67
AAQM-2: Near boundary of ETP of the industry and agricultural land of Shri Gopinath Datta Jamge, Shivani Jamga Tal. Loha Dist. Nanded (South-West direction of the industry's stack)	80.34
AAQM-3: At agricultural field of Ms. Swati Jamge, Gat No. 327 at Shivani Jamga Tal. Loha Dist. Nanded (East North-East direction of the industry's stack)	105.67
National Ambient Air Quality Standards vide Notification dated 18/11/2009	100

4.1.4 Soil quality monitoring

The joint committee visited the alleged agricultural fields, as shown by the applicants and also collected representative soil samples from the agricultural fields of the applicants. Collected soil samples were sent to the District Agricultural Laboratory, Nanded for analysis of some of the feasible parameters viz. pH, Electrical conductivity, Organic carbon, NPK, Calcium carbonate, Calcium, Magnesium, Sodium, % Sand, Clay, Silt, Fine sand, Moisture, Water holding capacity, Virtual density, Special density, Plain strain, Visual Evoked Potential, Texture and micro elemental analysis viz. Copper, Iron, Zinc and Magnesium respectively. Analysis results of soil samples are depicted in the below Table-6 & 7 and copy of the analysis results of the same as submitted by District Agricultural Office, Nanded through MPCB vide email dated 25/01/2024 is given at **Annexure-5**.

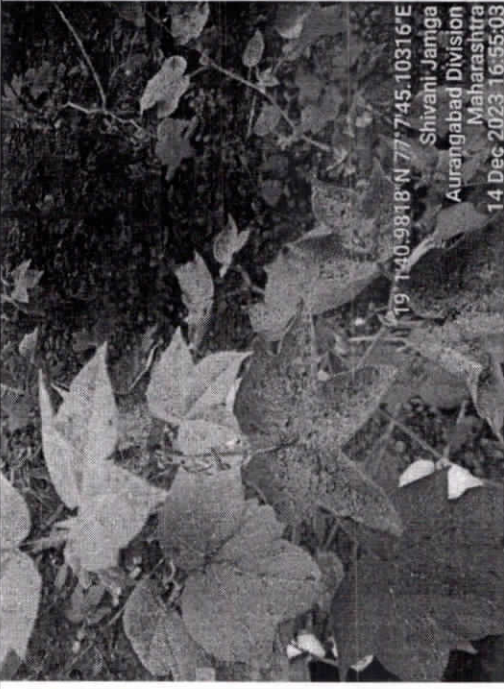
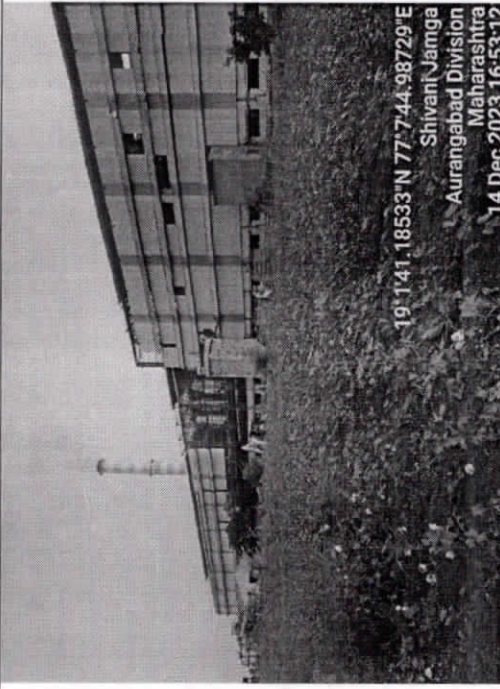
Table-6: Analysis results of soil samples.

S. No.	Properties	Unit	Qualified Level	Soil sampling locations and analysis results											
				Swati Bharat Jamage, Gat no. 327		Chhatrapati Shrirang Jange, Gat no. 327		Siddheshwar Vyankati Bhalke, Gat no. 350		Siddheshwar Gangadhar Bomnale, Gat no. 365		Shivraj Shesherao Bomnale, Gat no. 365			
				Result	Result Analysis	Result	Result Analysis	Result	Result Analysis	Result	Result Analysis	Result	Result Analysis		
1	Acid (pH)	Acid	6.5-7.5	6.89	Neutral	6.84	Neutral	7.25	slightly alkaline	7.41	slightly alkaline	7.55	Medium alkaline		
2	Base (EC)	ms/cm	0-1	0.12	Normal	0.19	Normal	0.12	Normal	0.15	Normal	0.19	More		
3	Organic Carbon (OC)	%	0.40-0.60	0.48	Less	0.38	Less	0.53	Medium	0.3	Less	0.62	Medium		
4	Nitrogen (N)	Kg/Hec.	280-420	288.51	Less	170.6	Less	282.24	Medium	176.87	Less	301.06	Medium		
5	Phosphorous (P)	Kg/Hec.	14-21	30.7	Medium	17.76	Medium	14.12	Medium	10.34	Less	4.56	Very less		
6	Potassium (K)	Kg/Hec.	15-200	496.4	More	549.2	More	686.5	More	390.78	More	591.45	More		
7	Calcium carbonate (CaCO ₃)	%	2.5-5.0	3.75	Many more	3.13	Medium Limestone	7.5	More Limestone	7.5	More Limestone	5	Limestone		
8	Calcium (Ca)	Mil. %	4- 9.9	26.76	Medium Limestone	23.53	More	36.76	More	32.94	More	48.24	More Limestone		
9	Magnesium (Mg)	Mil. %	0.50-3.99	16.08	More	13.52	More	18.27	More	19.01	More	2.19	More		
10	Sodium (Na)	Mil. %	May-15	3.1	More	11.38	Medium	4.47	Less	4.52	Less	11.86	Medium		
11	Sand (coarse Sand)	%		43.85	Less	43.85	-	43.85	-	43.85	-	43.85	Medium		
12	Clay	%		29.33	-	29.33	-	29.33	-	29.33	-	29.33	-		
13	Silt	%		26.83	-	26.83	-	26.83	-	26.83	-	26.83	-		
14	Fine sand	%		56.15	-	56.15	-	56.15	-	56.15	-	56.15	-		
15	moisture	%		6.89	-	6.89	-	5.71	-	7.12	-	6.61	-		
16	Water holding capacity (WHC)	%		43.22	-	43.22	-	49.85	-	44.16	-	45.41	-		
17	Virtual	gm./cc		0.42	-	0.42	-	0.51	-	0.6	-	1	-		



18	Density (AD) Special Density (SD)	gm./cc	0.42	-	0.42	-	0.7	-	0.42	-	1.71	-
19	Plain strain (PS)	%	16.46	-	16.46	-	32.18	-	22.39	-	17.25	-
20	Visual Evoked Potential (VEP)	%	40.8	-	40.8	-	26.68	-	46.02	-	20.31	-
21	Texture	Texture	6	Silty Clay	6	Silty Clay	6	Silty Clay	6	Silty Clay	6	Silty Clay

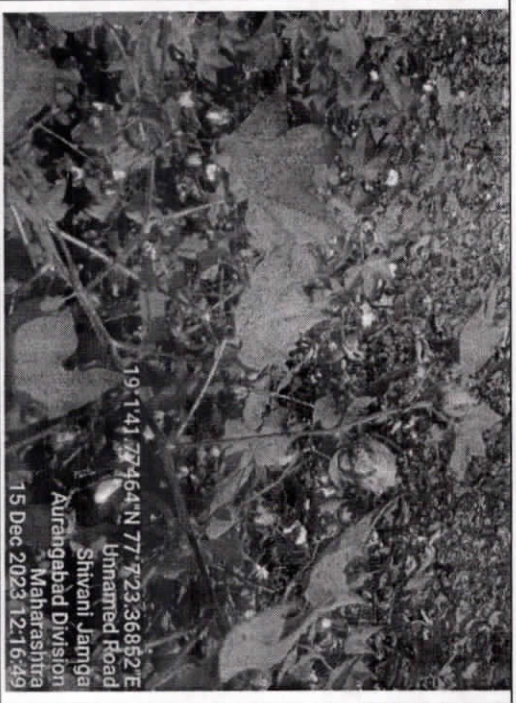

Table-7: Analysis results of soil samples – micro elemental analysis.



S. No.	Properties	Swati Jamage, Gat no. 327		Bharat Jamsi		Chhatrapati Jamge, Gat no. 327		Shrirang		Sidheshwar Bhalke, Gat no. 350		Vyankati		Sidheshwar Bomnale, Gat no. 365		Gangadhar		Shivraj Bomnale, Gat no. 365		Shesherao		
		Resul t	Qualifi ed Level	Resul t	Analys is	Resul t	Qualifi ed Level	Resul t	Analys is	Resul t	Qualifi ed Level	Resul t	Analys is	Resul t	Qualifi ed Level	Resul t	Analys is	Resul t	Qualifi ed Level	Resul t	Analys is	
1	Cu	2.1 2	0.20- 99.99	Enou gh	0.4 8	0.20- 99.99	Enou gh	1.16 99.99	0.20- 99.99	Enou gh	2.50 99.99	0.20- 99.99	Enou gh	0.3 0	0.20- 99.99	Enou gh	0.3 0	0.20- 99.99	Enou gh	0.3 0	0.20- 99.99	Enou gh
2	Fe	9.2 4	4.5- 99.99	Enou gh	6.1 0	4.5- 99.99	Enou gh	3.28 99.99	4.5- 99.99	Enou gh	2.66 99.99	4.5- 99.99	Enou gh	3.3 8	4.5- 99.99	Enou gh	3.3 8	4.5- 99.99	Enou gh	3.3 8	4.5- 99.99	Enou gh
3	Zn	0.7 8	0.61- 99.99	Enou gh	1.2 4	0.61- 99.99	Enou gh	0.72 99.99	0.61- 99.99	Enou gh	0.86 99.99	0.61- 99.99	Enou gh	0.6 4	0.61- 99.99	Enou gh	0.6 4	0.61- 99.99	Enou gh	0.6 4	0.61- 99.99	Enou gh
4	Mn	16. 70	2.0- 99.99	Enou gh	15. 60	2.0- 99.99	Enou gh	3.60 99.99	2.0- 99.99	Enou gh	3.30 99.99	2.0- 99.99	Enou gh	2.7 6	2.0- 99.99	Enou gh	2.7 6	2.0- 99.99	Enou gh	2.7 6	2.0- 99.99	Enou gh



Field location	Photograph	Details of location	Total area, ha	Type of crop
S-1	 <p>19° 14' 0.9818" N 77° 7' 45.10316" E Shivani Jamga Aurangabad Division Maharashtra 14 Dec 2023 16:55:03</p>	Agricultural land of Swati Bharat Jamge & Chatrapati Shirang Jamge, Gat no. 327, Village Shivani Jamga, Tq. Loha, Dist. Nanded	1.12	Cotton
S-1	 <p>19° 14' 1.18533" N 77° 7' 44.98729" E Shivani Jamga Aurangabad Division Maharashtra 14 Dec 2023 16:53:12</p>			


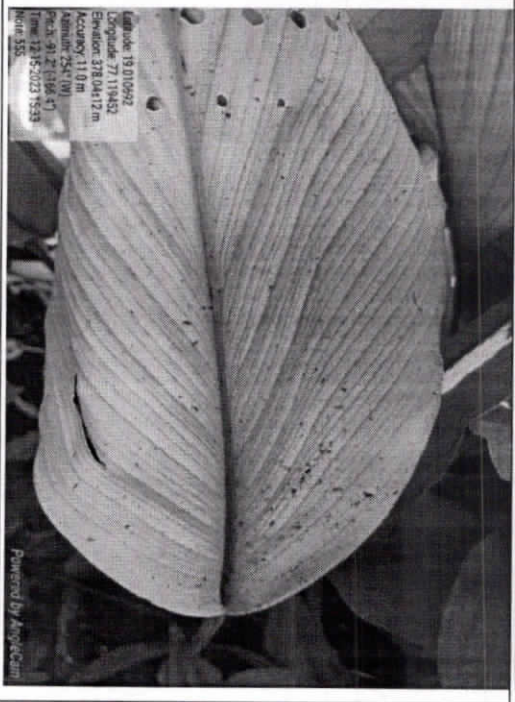
Field location	Photograph	Details of location	Total area, ha	Type of crop
S-2		Agricultural land of Dwarakabai Shirang Jamge, Gat no. 311, Village Shivani Jamga, Tq. Loha, Dist. Nanded	1.46	Cotton
S-2				



Field location	Photograph	Details of location	Total area, ha	Type of crop
S-3	 <p>19° 1'35.80485" N 77° 7'40.03349" E Shivani Jamga Aurangabad Division Maharashtra 15 Dec 2023 12:02:51</p>	Agricultural land of Swati Bharat Jamge, Gat no. 330, Village Shivani Jamga, Tq. Loha, Dist. Nanded	1.12	Cotton
S-4	 <p>19° 1'41.68849" N 77° 7'23.57972" E Urnanded Road Shivani Jamga Aurangabad Division Maharashtra 15 Dec 2023 12:16:19</p>	Agricultural land of Gangabai Damodhar Jamge, Sanjay Damodhar Jamge & Sunil Damodhar Jamge, Gat no. 304, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.4	Ground nut


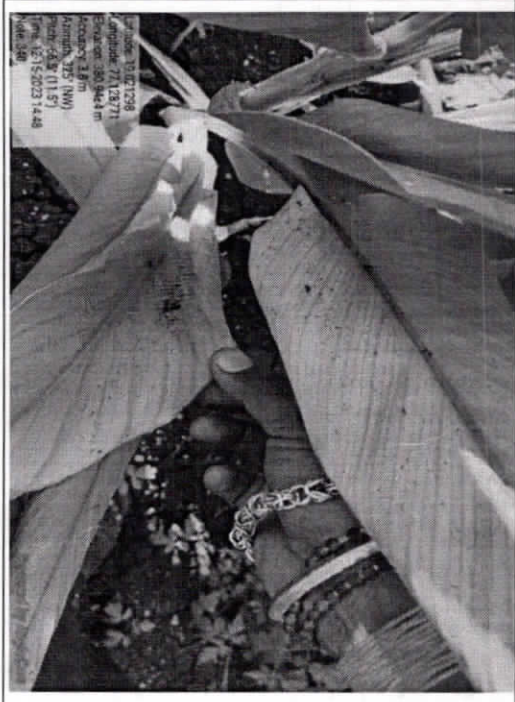
Field location	Photograph	Details of location	Total area, ha	Type of crop
S-4		<p>Agricultural land of Gangabai Damodhar Jamge, Sanjay Damodhar Jamge & Sunil Damodhar Jamge, Gat no. 304, Village Shivani Jamga, Tq. Loha, Dist. Nanded</p>	1.0	Cotton
S-5		<p>Agricultural land of Umakant Madhavrao Bommale, Pralhad Madhavrao Bommale, Parmeshwar Gangadhar Bommale, Shidheshwar Gangadhar Bommale, Kondiba Gangadhar Bommale, Nagesh Shivraj Bommale & Shesherao Shivraj Bommale, Gat no. 365, Village Shivani Jamga, Tq. Loha, Dist. Nanded</p>	1.7	Cotton



Field location	Photograph	Details of location	Total area, ha	Type of crop
S-6		Agricultural land of Shri, Sidheshwar Venkati Bhalke, Gat no. 350, Village Shivani Jamga, Tq. Loha, Dist. Nanded	1.78	Cotton
S-7		Agricultural land of Shri, Venkati Shivappa Bhalke, Gat no. 447, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.40	Cotton


Field location	Photograph	Details of location	Total area, ha	Type of crop
S-8		Agricultural land of Shri. Baliram Raosahab Bhalke, Gat no. 442, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.40	Sorghum
S-9		Agricultural land of Sau. Laxmibai Venkati Bhalke, Gat no. 449, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.40	Cotton

Field location	Photograph	Details of location	Total area, ha	Type of crop
S-10		Agricultural land of Sau Sarjabai Shsherao Bomnale, Gat no. 554, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.55	Turmeric
S-11		Agricultural land of Shri Umakant Madhavrao Bomnale, Gat no. 555, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.80	Turmeric

Field location	Photograph	Details of location	Total area, ha	Type of crop
S-12		Agricultural land of Sau Saraswatibai Madhavrao Mommale, Gat no. 552, Village Shivani Jamga, Tq. Loha, Dist. Nanded	1.02	Cotton
S-13		Agricultural land of Sau Sarjabai Shesherao Bommale, Shri. Gangadhar Shesherao Bommale & Shri, Shivraj Shesherao Bommale, Gat no. 556, Village Shivani Jamga, Tq. Loha, Dist. Nanded.	0.60	Turmeric

Field location	Photograph	Details of location	Total area, ha	Type of crop
S-14		Agricultural land of Shri. Sarjabai Shesherao Bommale, Gat no. 554, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.60	Turmeric
S-15		Agricultural land of Shri. Onkar Madhkar Bhalke, Gat no. 340, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.40	Turmeric

Field location	Photograph	Details of location	Total area, ha	Type of crop
S-16	 <p>Latitude: 19.027144 Longitude: 77.13253 Elevation: 252.234m Accuracy: 3.9m Azimuth: 254.701 Pitch: 87.271371 Time: 12/15/2023 14:43 Node: 356</p>	Agricultural land of Shri. Balaji Bhimrao Bhalke & Madhukar Bhimrao Bhalke, Gat no. 338, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.40	Cotton
S-17	 <p>Latitude: 19.022274 Longitude: 77.131577 Elevation: 261.714m Accuracy: 3.9m Azimuth: 254.701 Pitch: 81.514371 Time: 12/15/2023 14:39 Node: 356</p>	Agricultural land of Shri. Madhukar Bhimrao Bhalke, Gat no. 356, Village Shivani Jamga, Tq. Loha, Dist. Nanded	0.67	Sorghum

Field location	Photograph	Details of location	Total area, ha	Type of crop
S-18		<p>Agricultural land of Shri Balaji Bhimrao Bhalke, Gat no. 355, Village Shivani Jamga, Tq. Loha, Dist. Nanded</p>	0.30	Turmeric

पारिशिष्ट क्र. 3
1676

धाराशिव साखर कारखाना लि., युनिट-३

(व्यंकटेश्वरा) जिरगा मारुती नगर, शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८

हंगाम : २०२५-२०२६	ऊस खरेदी वील	वील नं : ०००११
कालावधी : १६-११-२०२५ ते ३०-११-२०२५		दिनांक : ३०-११-२०२५
नाव : B2097 बोंमनाळे कपील बळीराम		गांव : शिवणी (जामगा)
गट : कारखाना	तालुका : लोहा	शिवार : शिवणी (जामगा)
क्र कपात विवरण कपात रक्कम	क्र कपात विवरण कपात रक्कम	क्र कपात विवरण कपात रक्कम
ऊस वजन : ३५,६४४	एकुण रक्कम : ६४,१५९.००	एकुण कपात : ०
दर प्रतिटन रु : १८००	रिलप संख्या : १९	निव्वळ देय : ६४,१५९
अक्षरी : चौसाष्ट हजार एकशे एकोणसाठ रुपये		
बँक :		
खाते क्र :		
तयार करणार	केन अकौंटंट	चिफ अकौंटंट

चुक मूल देणे घेणे, शुंका असल्यास आठ दिवसात कळवावे

धाराशिव साखर कारखाना लि., युनिट-३

(व्यंकटेश्वरा) जिरगा मारुती नगर, शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८

हंगाम : २०२५-२०२६	ऊस खरेदी वील	वील नं : ०००१२
कालावधी : ०१-१२-२०२५ ते १५-१२-२०२५		दिनांक : १५-१२-२०२५
नाव : B2097 बोंमनाळे कपील बळीराम		गांव : शिवणी (जामगा)
गट : कारखाना	तालुका : लोहा	शिवार : शिवणी (जामगा)
क्र कपात विवरण कपात रक्कम	क्र कपात विवरण कपात रक्कम	क्र कपात विवरण कपात रक्कम
१) इतर कपात : २४,६७६		
ऊस वजन : ४०,७६८	एकुण रक्कम : ७३,३८२.००	एकुण कपात : २४,६७६
दर प्रतिटन रु : १८००	रिलप संख्या : २३	निव्वळ देय : ४८,७०६
अक्षरी : अठ्ठेवाळीस हजार सातशे सहा रुपये		
बँक :		
खाते क्र :		
तयार करणार	केन अकौंटंट	चिफ अकौंटंट

चुक मूल देणे घेणे, शुंका असल्यास आठ दिवसात कळवावे

1677

धाराशिव साखर कारखाना लि., युनिट-३

(व्यंकटेश्वरा) जिरगा मारुती नगर शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८

हंगाम : २०२१-२०२२	ऊस खरेदी वील	वील नं : ०००१८
कालावधी : १६-०१-२०२२ ते ३१-०१-२०२२		दिनांक : ३१-०१-२०२२
नाव : B2097 बामनाळे कपील बळीराम		गांव : शिवणी (जामगा)
गट : कारखाना	तालुका : लोहा	शिवार : शिवणी (जामगा)
क्र कपात विवरण कपात रक्कम	क्र कपात विवरण कपात रक्कम	क्र कपात विवरण कपात रक्कम
ऊस वजन : ३८.५८२	एकुण रक्कम : ६९,४४८.००	एकुण कपात : ०
दर प्रतिटन रु : १८००	रिलप संख्या : १७	निव्वळ देय : ६९,४४८
अक्षरी : एकोणसत्तर हजार चारशे अठ्ठ्याळीस रुपये		
बँक :		
खाते क्र :		
तयार करणार	के.ए.अ.कॉटेंट	वि.अ.कॉटेंट

चुक भूल देणे घेणे. शंका असल्यास आठ दिवसात कळवावे

धाराशिव साखर कारखाना लि., युनिट-३

(व्यंकटेश्वरा) जिरगा मारुती नगर, शिवणी (जा.), ता. लोहा, जि. नांदेड - ४३१ ७०८

ऊस खरेदी फरक वील

हंगाम : २०२१-२०२२	दर प्रतिटन रु : १५०	वील नं : ०००२०					
कालावधी : ०४-११-२०२१ ते १९-०५-२०२२	रिलप संख्या : ५९	दिनांक : २०-०५-२०२२					
नाव : B2097 बामनाळे कपील बळीराम	तालुका : लोहा	गांव : शिवणी (जामगा)					
गट : कारखाना		शिवार : शिवणी (जामगा)					
पंधरवाडा	रिलप	वजन	रक्कम	पंधरवाडा	रिलप	वजन	रक्कम
१६.११.२०२१ ते ३०.११.२०२१	१९	३५.६४४	५,३४६	०१.१२.२०२१ ते १५.१२.२०२१	२३	४०.७६८	६,११५
१६.०१.२०२२ ते ३१.०१.२०२२	१७	३८.५८२	५,७८७				
उस वजन : ११४.९९४	एकुण रक्कम : १७,२४९	अॅडव्हान्स : ०	शेअर्स : ०				
उस बेणे : ०	जळीत कपात : ०	राष्ट्रीयकृत बँक : ०	तोवा. अॅडव्हान्स : ०				
इतर कपात : २,२९२	सोसायटी : ०	विना परतीची टेंव : ०	एकुण कपात : २,२९२				
वाहतुक कपात : ०			निव्वळ देय : १४,९५७				
अक्षरी : चौदा हजार नउशे सत्तावण रुपये							
बँक :							
अकॉटेंट क्लर्क	तपासणार	के.ए.अ.कॉटेंट	वि.अ.कॉटेंट				

चुक भूल देणे घेणे. शंका असल्यास आठ दिवसात कळवावे

1678

॥ श्री बालाजी प्रसन्न ॥

॥ श्री महादेव प्रसन्न ॥



दि. 1/6/2023

पा.क्र.

373

दि. 1/1/2023

श्रीमान

बळीराम शेषेराव बोमनाळे

श्री. बळीराम बोमनाळे

दर 3595 रु

गाव

7000

255245

700 रुमा

254545

नगद

शिवशंकर ट्रेडिंग कंपनी अॅन्ड
कमिशन एजंट

प्रोप्रायटर
प्रोप्रायटर

का-व
18=00

66600

- 360

66240

नगद

गाव

37000

मंगेश ट्रेडिंग कंपनी

प्रोप्रायटर



ट्वेन्टीवन शुगर्स लि.

गळीतास आले ह्या ऊसाची माहीती

2223YG005047

गळीत हंगाम : 2022-2023

कालावधी दि. 09-02-2023 ते दि. 14-02-2023

विभाग : कारखाना साईट गाव : शिवणी (ज)

विभाग

नाव : 10696 बोमनाळे बळीराम शेषेराव

ऊस वजन मे.टन	23.483
दर प्रती मे.टन रुपये	2200.00
एकुण रक्कम रुपये	51795.00

वजावट	रक्कम	वजावट	रक्कम	वजावट	रक्कम
				एकुण वजावट रुपये	0.00
				निव्वळ अदा रुपये	51795.00

अक्षरी रक्कम रुपये : एकाव्वन हजार सातशे पंच्याण्णव फक्त

बँक व शाखा : 28 महाराष्ट्र ग्रामीण बँक शाखा लोहा खाते नं.: 80001671948

1679
ट्वेन्टीथम शुगर्स लि.



गळीतार आलेल्या ऊस वहीती

2223YG005907

गळीत हंगाम : २०२२-२३

कालावधी दि. १६-०२-२०२३ ते दि. २८-०२-२०२३

विभाग : कारखाना साईट गाव : शिवणी (ज)

ऊस वजन मे .टन १.०१५

विभाग

दर प्रती मे .टन रुपये २२००.००

नाव : 10696 बमनाळे बळीराम शेषेराव

एकुण रक्कम रुपये २२३३.००

वजावट	रक्कम	वजावट	रक्कम	वजावट	रक्कम
				एकुण वजावट रुपये	०.००
				निव्वळ अदा रुपये	२२३३.००

अक्षरी रक्कम रुपये : दोन हजार दोनशे तेहतीस फक्त

बँक व शाखा : २८ महाराष्ट्र ग्रामीण बँक शाखा लोहा खाते नं. : ८०००१६७१९४८

परिष्कार क्र. 4
1680
'1002'

TRUE TRANSLATION OF COTTON PRODUCTION REPORT OF CROPS-CUTTING COMMITTEE (Peek Kapanee Samiti) (Harvest Inspection) dated 19-01-2024.

As per the Point No.4 of the Hon'ble District Adhikashak Krishi Adhikari, Nanded's Letter No.J.A. Kru.A./Ta. Steno/Shekrus/62652023 dated 21-12-2023 on 18-01-2024 & 19-01-2024 remained present at Mauje- Shivani to inspect Harvest-Productivity of Cotton on random basis of two farmers selected as under:

S. N.	Name of the Selected Farmer	Gat No.	Area	Productivity per Ha
1	Shivraj Sheshrao Bomnale	365	0.62	96.65 kg
2	Bharat Shrirang Jamge	311	1.38	105.45kg

As above the Productivity of the Cotton Crop was taken by direct visit of the Selected Farmers. The following Members of Committee and Farmers were present.

S.N.	Name of Farmer (F)/ Committee Member (C.M.)	Village	Sign
1	Ashwini Veer Bhadra Swami, (F)	Shivani	Sd/-
2	Smt. R.S. Kopnar Krishi Assistant Committee Member (C.M.)	Shivani	"
3	Shri Dudhate, Talathi (C.M.)	Shivani	"
4	Shri Wadaje, Gramsevak (C.M.)	Shivani	"
5	Shri R.K. Kapate, Kru P (C.M.)	Shivani	"
6	Shri Shivraj Sheshrao Bomnale, Farmer (F.)	Shivani	"
7	Shri Bharat Shrirang Jamge, Farmer (F.)	Shivani	"
8	Shri Gangadhar Sheshrao Bomnale. (F.)	Shivani	"
9	Shri Sanjay Damodar Jamge. (F.)	Shivani	"
10	Shri Madhukar Bhimrao Bhalake. (F.)	Shivani	"
11	Shri Sidheshwar Venkati Bhalake (F.)	Shivani	"
12	Shri. Somnath Balaji Bhalake. (F.)	Shivani	"
13	Shri. Parmeshwar Gangadhar Bomnale. (F.)	Shivani	"
14	Shri Kondiba Gangadhar Bomnale. (F.)	Shivani	"
15	Shri Baliram Sheshrao Bomnale. (F.)	Shivani	"
16	Shri Sunil Damodar Jamge. (F.)	Shivani	"
17	Shri Pralhad Madhavrao Bomnale. (F.)	Shivani	"
18	Shri Chhatrapati Shrirang Jamge. (F.)	Shivani	"
19	Shri Sidheshwar Gangadhar Bomnale. (F.)	Shivani	"

Normal Productivity of the Cotton Crop per Hector is =kg



'D' 1003

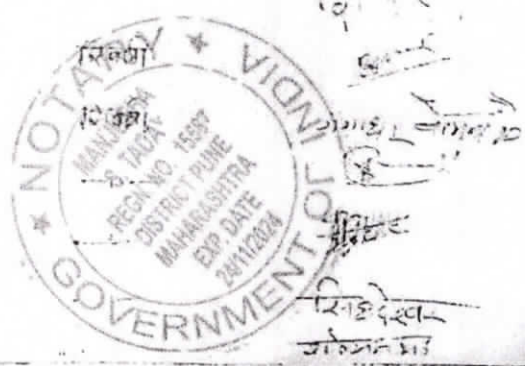
शिवणी ज्ञा वि 19-01-2024

मा. जिल्हा अधिसूक्त ग्राम अधिकारी जावेद बोधे यांच्या
 जि.अ.स.अंतां/स्टेनो/ब्लॉक/6245/2023 दि. 12-12-2023
 मधील मुद्दा क्र-4 नुसार आज दि. 18-01-2024 व दि. 2-01-2024
 रोजी मोजे-शिवणी व मोजे तपकाची उत्पादकता घेवासाठी कृषि
 रॉडम पद्धतीने कोणत्याही तिवड कुली वारर येवशी घेतात
 प्रमाणे आहेत.

अ.क्र	नाव	जवळ	क्षेत्र	आलेख उत्पादन (क)
1	शिवराज शिवराव बोधनाथ	365	0.62	96.63 किलो
2	भरत श्रीरंग जागणे	911	1.38	105.45 किलो

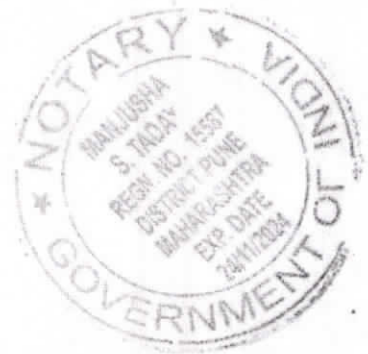
वरील प्रमाणे तिवड झालेल्या कोणत्याही प्रथम कोणता
 जाऊन पिका कापणी झाली असताना कृषि तपकाची उत्पादकता घेवत
 आली तेव्हा वगळील प्रमाणे यादीत असल्या व कोणत्याही उपस्थित होते

अ.क्र	वसिती/संस्थान/शेकरी	गाव	उत्पादकता
1	अश्विनी-विश्वरूप वसिती	शिवणी	...
2	श्रीमती. आर. एस. कोपार- कृषि सहायक	-	...
3	श्री. इंधोटे, तपका	-	...
4	श्री. वडजे, ग्राम सेवक	-	...
5	श्री. आर. के. कोपटे, कृषि	-	...
6	श्री शिवराज शिवराव बोधनाथ शेकरी	शिवणी	...
7	भरत श्रीरंग जागणे	शिवणी	...
8	हांगाधर शिवराव बोधनाथ	शिवणी	...
9	बसंत दामोदर जागणे	शिवणी	...
10	मधुकर शिवराव शिवणे	शिवणी	...
11	मि.श्रीधर शेकरी शिवणे	शिवणी	...
12	सोमनाथ शिवराव शिवणे	शिवणी	...



'D' 1004

- | | | | |
|---|---------------------------|-------|-------------------|
| ⑬ | पवनेश्वर गंगाधर बोसगाळे | विवरण | <u>Buss</u> |
| ⑭ | कोडिका गंगाधर बोसगाळे | — | <u>Kamnak</u> |
| ⑮ | वल्कीराम बोसगाळे | — | <u>Buss</u> |
| ⑯ | सुनिल दामोदर जाधव | — | <u>सुनिल</u> |
| ⑰ | प्रकाश मधुकर बोसगाळे | — | <u>प्रकाश</u> |
| ⑱ | छत्रपती प्रमोद जाधव | — | <u>छत्रपती</u> |
| ⑲ | विश्वेश्वर गंगाधर बोसगाळे | — | <u>विश्वेश्वर</u> |



नकल उतारा दिनांक **ठराव पत्रक** ठराव क्रमांक :

ग्रामपंचायत कार्यालय **शिवणी आ** पंचायत समिती **कोरम** चे सभा अहवाल (प्रोसेडिंग) बुद्धवरून



उपस्थित पंचाची नांवे

१)	१०)
२)	११)
३)	१२)
४)	१३)
५)	१४)
६)	१५)
७)	१६)
८)	१७)
९)	१८)

कामकाजाचा तपशील

दिनांक **26.12.2022**
 ग्रामपंचायत कार्यालय **शिवणी आ**
 ठिकाण **ग्रामपंचायत** वेळ **11** वाजव
 श्री. सरपंच **अश्विनी विरमद्र स्वामी**
 यांचे अध्यक्षतेखाली ग्रामपंचायतेची सर्व साधारण / खास सभा
 घेण्यात आली. कोरम पूर्ण असल्यामुळे सभेस सुरवात करण्यात आली.
 सूचक श्री **छत्रमिबाई तुकाराम जाधव**
 अनुमोदक श्री **विशाखा राम एउके**

ठराव

विषय क्र 2 कारखान्यामुळे प्रदूषण होत आहे.
 ठराव क्र 2 वरचे विषयाचा हा ठराव सुचकमि
 असा मांडला की सभे शिवणी आ.
 असेलत असलेले रेवडीन वन सुच साखर
 कारखाना आहे जवळपास कारखान्यामुळे दरिब 3
 माळेचे ह्याने आहे. फेरु कारखान्याच्या विमितीकून
 काळ घूर रूप प्रमाणात निघत आहे त्यामुळे
 जवळपास च्या सर्व कोनातून वनवनीचा
 प्रमाणात आस्त आहे व मळीतून होणारी नुकवान
 होत आहे काळून बावातून लोकांना हाकणार
 नाव होत आहे त्यामुळे कारखान्यावर ध्यावनी
 काहीही उपरोपना करणे असे वन कारखाना हा
 नोटीसी करे त्यात माझे ध्याने सधेनच्या
 हदविपात आहे.

A.V.6
 सरपंच
 ग्राम पंचायत कार्यालय शिवणी आ
 सरपंच / ग्रामविकास अधिकारी
 वरील ठराव मंजूर / मार्गदर्शक कारणात आला.
 ग्रामपंचायत कार्यालय

परिधि क्र. 5-ब

दि. 20/01/2023

प्रति,
तालुका कृषी अधिकारी,
लोहा.

विषय - श्री. गंगाधर बोमनाळे रा. शिवणी जामगा ता. लोहा यांचा पिक पाहणी अहवाल.

संदर्भ - तालुका कृषी अधिकारी लोहा, यांचे पत्र क्र. ३९ दि. १८/०१/२०२३

महोदय,

उपरोक्त संदर्भीय विषयास अनुसरून, श्री. गंगाधर शेपेराव बोमनाळे रा. शिवणी जामगा ता. लोहा यांच्या तक्रार अर्जानुसार दि. १९/०१/२०२३ रोजी तक्रारदार यांच्या शेतावर श्री. रामरूपे डी.व्ही. (कृषी पर्यवेक्षक) व श्रीमती. कोपनर आर.एस. (कृषी सहाय्यक) यांच्या उपस्थितीत पाहणी करण्यात आली. कारखान्याच्या भोवताली सर्व बाजूच्या शेतकऱ्यांच्या शेतामध्ये पाहणी केली. सदरील शेतावरील पिके जसे ज्वारी, गहू, चारा पिके, हळद आणि भाजीपाला पिकांमधील टोमॅटो, भेंडी व टरबूज ई. पिकांची पाहणी केली असता सदरील पिकावर राख आढळून आली व त्यामुळे भाजीपाला पिकांमधील फळांची गुणवत्ता अंशतः खराब झाल्याचे आढळून आले. चारा पिकांवर राखेचे प्रमाण असल्यामुळे सदरील पिके जनावरांस खाण्यास अयोग्य असल्याचे निदर्शनास आले. कापूस पिक काढणीच्या अवस्थेत असल्यामुळे कापसावर काळी राख जमा होऊन कापसाची गुणवत्ता खराब झाल्याचे आढळून आले.

आपल्या भाहितीस्तव सादर.



डॉ. संतोष चव्हाण
विषय विशेषज्ञ (उद्यानविद्या)
कृषी विज्ञान केंद्र, सगरोळी



उदोगाचे नाव :- मे. धाराशिव सागर काळाना
(मे. 21 शुगर लिमिटेड)
शिवणी (जामगा) ता - लोहा
जिल्हा :- नांदेड

~~शेतीची~~
लक्षांकले :- जी. गंगाधर शेषेराव बोमनाळे व इतर

संदर्भ :- ① जिल्हाधिकारी कार्यालय नांदेड माफिल प्राप्त
अर्ज दि 17/01/2023 व या कार्यालय प्राप्त
अर्ज दिनांक 16/01/2023

विषय :- जामगा शिवणी येथील 21 शुगर लि. सागर
काळानाच्या चिमनीतून निघणाऱ्या राखेमुळे
दुषित पाण्यामुळे व ब्यालामुळे माझ्या शेतातील
पिकाचे प्रचंड नुकसान झाले आहे व माझ्या
परिवाराच्या आरोग्याचा प्रश्न निर्माण झाला
आहे तरी काळाना प्रशासनावर कार्यवाही
कळो बाबत.

उपरोक्त विषय संदर्भीकित प्राप्त लक्षांकलेच्या
अनुषंगाने आज दिनांक 17/01/2023 रोजी लक्षांकले
जी. गंगाधर शेषेराव बोमनाळे व इतर कामगार
यांच्या समवेत व काळानाच्या प्रतिनिधी जी. अजुण
दिनांक स्वामी, चीफ कमिष्ट यांच्या समवेत लक्षांकलेची
शहामिशीर केली असता खालील बाबी आढळून आल्या

① सहलीत काळानाले म.प्र.नि. मेडकाद्वारे अटी व
शर्ती मुक्त Sugar, Molasses, Bagasse &
Press mud चे उत्पादन घेण्याकरीत संमतीपत्र
प्रदान केले अजुण याची मुदत 31/07/2027 पर्यंत
वैध आहे.

② सहलीत काळाना मे. 21 शुगर लिमिटेड या नावाने
(रजिस्ट्रार-III)

सुल अलून सदरील काळ्यानाचे उत्पादन 16/1/2022
 पालून सुल आहे. मापुवी सदरील काळ्याना मे.
 धाराशिव साकर काळ्याना (युनिट-3) या नावात सुल
 होता. सदरील काळ्याना मे. 21 शुगर मिमिटेड युनिट-
 3 ला 22/08/2022 ला हस्तांतरित केले आहे.

③ सदरील काळ्यानाचे हवेचे व पाण्याचे प्रदूषण नियंत्रण
 कल्प्याकरीत उपयोजना बसविले आहे. आले
 जले हवेचे प्रदूषणाच्या नियंत्रणाकरीत चिमणीच्या
 द्रुप्याची उंची 65 मीटर अलून ~~मे~~ MDC व
 wet scrubber बसविले अलून चालू स्थितीत
 आढळून आले. तसेच औदोगिक सांडपाणी प्रक्रिया
 संयंत्रा करीत प्राथमिक, द्वितीय व तृतीय
 स्तराची संयंत्रा बसविलेली व सुल अललेली
 आढळून आली.

④ काळ्यानाचे बसविलेली हवा प्रदूषण नियंत्रणाकरीत
 उपयोजना अदावत करणे व जेचे (सुधारणे)
 करणे व जेचे वारते जेणेकरून चिमणीच्या द्रुप्या
 निघणा-या राखेचे प्रमाण संमतीफाल नमुद केलेले
 मर्यादित ठेवणे शक्य होईल व त्यामुळे आणुवाणुच
 परिसराल उडून शेलपिकावर / जामिनीवर / पाण्यावर
 पडून प्रदूषण होण्याची शक्यता नाकारता येत
 नाही. तसेच काळ्यानाच्या उत्पादन प्रक्रियेमध्ये
 निघणारे औदोगिक सांडपाणी अंदाजे 315 घनमीटर
 प्रतिदिन वरती प्रक्रिया कल्प्याकरीत बसविल्यात
 आलेल्या सांडपाणी प्रक्रिया संयंत्रा (EAP) प्रक्रिया
 करणे संमतीपत्रातील अटी व शर्तीनुसार विवेचन
 करणे बंधनकारक असताना काळ्यानातील औदोगिक
 सांडपाणी प्रक्रिया / प्रक्रिया न केलेले काळ्याना
 परिसराच्या वरते सोडत असल्याचे आढळून आले

तसेच सदरील कारकाण्याच्या शेजारील
शेतजमिनीतून पासलून शेत पिकातून जात
असल्याचे आढळून आले व पुढे ते ~~शेतजमिनी~~ पार
दिरोस ~~माव~~ वाहल जाऊन (अंदाजे 1.5 कि.मी) अंतरावर
असलेल्या गावनाल्यातून मिसळून ते गोदावरी
नदीत अंदाजे 2 कि.मी उल्लेख जाऊन मिसळत
असल्याचे आढळून आले ..

- ⑤ कारकाण्याच्या पुर्व दिरोस जी. गंगाधर (शेखराव
बोमनाळे अंदाजे 20 फूट अंतरावर 22 एकर
शेतजमीन असून शेतात ऊस, गहू, ज्वारी, टमाटो
कापूस, हळद, हे पिक घेतले असून त्यापिकावर
राखेचे कण आढळून आले.
- ⑥ कारकाण्याच्या दक्षिण बाजूत पाठीमागील बाजूत लगत
सिद्धेश्वर व्यकटी भालके यांची अंदाजे 10 एकर शेत
जमीन असून त्यामध्ये हळद, कांदा, कापूस, मिरची
व गजरा, गवत, ऊस यांचे पिक आढळून आले व
त्यापिकावर राखेचे कण आढळून आले. व त्याच्या
शेतलक्ष्यामध्ये कारकाण्याचे सांडपाणी आढळून आले.
- ⑦ तसेच त्याच्या मागील बाजूत जी. मधूकर (भिमराव
भालके यांची अंदाजे 12 एकर शेतजमीन असून
त्यामध्ये हळद, कापूस, ज्वारी, गहू, हळद, हे पिक
आढळून आले व त्यापिकावर राखेचे व धुळीचे कण
आढळून आले. तसेच ~~प~~ पश्चिम-दक्षिण बाजूत
जी. माधव माणिकराव यामगे यांची अंदाजे 22
एकर जमीन कारकाण्या पासून 10 फूट अंतरावर आहे
व सदरील शेतामध्ये कापूस, टपूज, ऊस व भाजीपाला
हे पिक असून त्यापिकावर राखेचे कण व धुळ
आढळून आली व औद्योगिक सांडपाणी जमिनीतून

पालकन शेतपिकाव 1688 असल्याचे आढळण
आले.

7) काळ्याच्या वर स्प्रे पॉन्ड (स्प्रे पॉन्ड) व
ETP च्या मध्ये अंदाजे 6 एकर जमिन असून
सदरील जमिन जी. दला लुकातु जामणे यांची
असून सदरील शेतामध्ये कापूस व ज्वारी व लहान
पिक आढळण आले असून या पिकावर मोठ्या
प्रमाणात राखा व दुळ आढळण आले.

8) काळ्याच्या प्राचीन बाणलु जी. अल वीरिंग जामणे
यांची अंदाजे 15 एकर जमिन असून त्यामध्ये उल,
कापूस, हळद, ज्वारी व गहू हे पिक असून सदरील
पिकावर राखा व दुळ आढळण आले. तसेच
जी. दिगंबर लक्ष्मण जामणे यांची अंदाजे 30 एकर जा
असून त्यामध्ये कापूस, ज्वारी, हळद, लहान पिक
बोलेले असून त्यावर राखेचे व दुळीची कण आढळण
आले. तसेच जी. संजय रामोच (जामणे यांची 18 एकर
जमिन असून त्यामध्ये ज्वारी, गहू, कुडीतुंग, हळद,
कापूस हे पिक असून सदरील पिकावर राखा
आढळण आले.

9) उपरोक्त बाबीवळण अले निदर्शनात येते की
काळ्याच्या वरील हवेचे व पाण्याचे होत असलेले
पदपण थांबवावे व केलेल्या कारवाऱ्या व उपाय
मोजनेचे अडवाम या कार्याच्या 15 दिवशाच्या आत
सादर कराव. जेणेकरून सदरील ह परिसरात व वातावरण
हवेचे व पाण्याचे पदपण टाळता येईल.

(असुन. दि. वामी)

(प. मि. बावणे)
शेता आढळारी नोंदी

(राजेंद्र. पांडे)
उ.पा. अ. म. उ. नि. नोंदी

गंगाधर बोमनाक

(गंगाधर (श. बोमनाक)
ग्रामस्थ

Bales

(पल्लेश्वर (श. बोमनाक)
ग्रामस्थ

राम

(कपिल बळीराम बोमनाक)
ग्रामस्थ

राम

(रामजय रामोद (जामगे)
ग्रामस्थ

शिष्टेश्वर

(शिष्टेश्वर (व्यकट) भालके)
ग्रामस्थ

जळबा

(जळबा) लुकाय जामगे
ग्रामस्थ

मधुकर

(मधुकर माणिक) जामगे,
ग्रामस्थ

मधुकर

(मधुकर जीरंग) जामगे)
ग्रामस्थ

मधुकर

(मधुकर भिनारु) भालके)
ग्रामस्थ